APPLEBEE'S

1752790  11/11/2008
APPLEBEE'S INTERNATIONAL INC.
trading as ;APPLEBEE'S INTERNATIONAL INC.
450 North Brand Blvd., 7th Floor, Glendale, CA 91203, United States of America
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF THE STATE OF DELAWARE, USA,
Address for service in India/Agents address:
REMFRY & SAGAR
MILLENIUM PLAZA, SECTOR 27, GURGAON- 122002.

Proposed to be Used
DELHI
RESTAURANT AND BAR SERVICES, INCLUDING RESTAURANT CARRYOUT SERVICES
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1312192.
3032738  14/08/2015
QUALITY COUNCIL OF INDIA (QCI)
2ND FLOOR, INSTITUTION OF ENGINEERS BUILDING, 2, BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002
SERVICES
A SOCIETY DULY REGISTERED UNDER THE SOCIETIES ACT
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI-110092.
Used Since: 01/04/2015
To be associated with:
3032734
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3147488   01/01/2016
VIKAS SINGHAL
204 WEST END ROAD MEERUT CANTT 250001
SERVICE PROVIDER
Address for service in India/Attorney address:
MANOJ GUPTA (AD)
209 WEST END ROAD MEERUT CANTT U.P-250001
Used Since :01/04/2015
DELHI
PROVIDING FOOD AND DRINK, RESTAURENT SERVICES, CAFETERIAS & CATERING
HOTEL RAZIA INN
3171330   27/01/2016
SIHAG CONSTRUCTIONS AND REAL ESTATES PRIVATE LIMITED
trading as ;SIHAG CONSTRUCTIONS AND REAL ESTATES PRIVATE LIMITED
24, School Lanebengali Market, New Delhi, India-110001
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
CA RAJESH MEHTA
SCF 15, 2ND FLOOR, OM COMPLEX, RED CROSS MARKET, HISAR-125001
Used Since :01/04/2015
DELHI
HOTEL SERVICES; RESTAURANT, CATERING, BAR AND LOUNGE SERVICES; PROVISION OF GENERAL-PURPOSE FACILITIES FOR MEETINGS, CONFERENCES AND EXHIBITIONS; PROVISION OF BANQUET AND SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS; RESERVATION SERVICES FOR HOTEL ACCOMMODATIONS.
No exclusive rights over the word HOTEL.
3328689  05/08/2016
TRIPAT KAUR
SHOP NO 34, FIRST FLOOR, SEC-17, MAIN MARKET, FARIDABAD HARYANA
SERVICES
Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, FARIDABAD -121 001.
Used Since :01/04/2013
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION
Leisurebay

3434934   17/12/2016

ANUJ KHANNA

B 141, Sector 19, Noida, Uttar Pradesh - 201301

Service Provider

Address for service in India/Attorney address:

NADAR VENNILA

C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :01/08/2016

DELHI

Hotel, motel and resort services, Hotel reservation services.
FIRANGI MASALA

3470842     31/01/2017

YOGESH WADHAWAN

5/1, SUBHASH NAGAR, NEW DELHI-110027

SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, HOTEL AND RESTAURANT

Address for service in India/Attorney address:

KULDEEP PATHAK & ASSOCIATES

S-557, 3RD FLOOR, OFFICE-10, HEERA COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-110092

Used Since: 01/12/2016

DELHI

SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, HOTEL AND RESTAURANT
3482757    14/02/2017
SUNIL KUMAR SACHDEVA
trading as ;SUNIL KUMAR SACHDEVA
9/6, AMALTAS, NEETI BAGH, INDIRA PURAM, SHAMSABAD ROAD, AGRA - 282001 (U.P)
service provider

Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85
Used Since :15/09/2016

DELHI
hotels; hotel services; hotel catering services; hotel accommodation services; hotel restaurant services; restaurants;
restaurant services; cafes; cafeteria; snack bars; bars; food and drink catering
OHBOY
3485677  16/02/2017
1) AJAY KUMAR SONI 2) DEV SONI
trading as ;SUDEV HOSPITALITY PRIVATE LIMITED
2527, HUDSON LANE, KINGSWAY CAMP, DELHI-110009
SERVICE
DIRECTORS
Address for service in India/Attorney address:
KHANNA REGISTRATION CO
13-A RAJPUR ROAD CIVIL LINES DELHI
Used Since :15/02/2017
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, SWEET MEATS, FAST
FOOD, FARSAN, CONFECTIONERY, PASTRIES, SNACKS, ICE CREAMS & CONDIMENTS, CANTEEN, MOTEL, RESTAURANT,
BAR SERVICES, FOOD & DRINK CATERING, CAFES & CAFETARIAS, RENTAL OF TEMPORARY ACCOMODATION,
RENTAL OF TENTS, TRANSPORTABLE BUILDINGS, RENTAL OF CHAIR, RENTAL OF TENTS, TABLES, TABLE
LINEN, GLASSWARE, SNACK-BARS, SELF-SERVICES RESTAUNTS, RETIREMENT HOMES, TOURIST HOMES,
PROVIDING CAMP GROUND FACILITIES, COMERS, DHABAS, BANQUET HALLS AND TEMPERORY ACCOMODATIONS
IDK - I DON'T KNOW

3486542   17/02/2017
SKULL & BONES HOLDINGS
AMITOZ PAL SINGH
SHIVAM DEEPA
ASHISHPAL S SODHI
trading as ;M/s SKULL & BONES HOLDINGS
SCO-193, SECTOR-7-C, CANDIGARH, 160019
SERVICES
Address for service in India/Attorney address:
MACE CORPORATE ASSOCIATES
208A/6A, 1ST FLOOR SAVITRI NAGAR MALVIYA NAGAR NEW DELHI-17
Used Since :01/12/2016
DELHI
SERVICES FOR PROVIDING FOOD AND DRINKS, TEMPORARY ACCOMMODATION, HOTEL, RESTAURANTS, RESORTS.
R.S.D. TRAINING INSTITUTE PVT. LTD.
HS 16 KAILASH COLONY MARKET, NEW DELHI-110048
SERVICE PROVIDERS
AN INDIAN COMPANY REGISTERED UNDER COMPANIES ACT-2013
Used Since :13/05/2006
DELHI
PROVIDING SERVICES OF FOOD AND DRINK, TEMPORARY ACCOMMODATION, SERVICES RELATING TO
ESTABLISHING AND OPERATING HOSTELS, PAYING GUEST ACCOMMODATIONS WITH MESS.
3489503  22/02/2017
OMPRAKASH YADAV
trading as ;ALWAR SWEETS & NAMKEEN
GF-40, OPPOSITE MOTHER DIARY, SUSHANT VYAPAR KENDRA, SUSHANT LOK, PHASE-I GURGAON-122002
SERVICE PROVIDER
Used Since :01/04/1999
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION RESTAURANT, SWEET SHOP, CATERING SERVICES INCLUDED IN CLASS 43.
KODE
3494140  28/02/2017
MASSIVE RESTAURANTS PRIVATE LIMITED
825, UDYOG VIHAR, PHASE-V, GURGAON-122016, HARYANA.
SERVICE PROVIDER
Address for service in India/Attorney address:
DUTT MENON DUNMORR SETT, ADVOCATE
30, NIZAMUDDIN EAST, NEW DELHI-13
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINKS
SENSAGE
3494285  27/02/2017
JKC HOLDINGS PRIVATE LIMITED
trading as ;M/s JKC HOLDINGS PRIVATE LIMITED
C-1, SECTOR-3, NOIDA, UTTAR PRADESH, 201301
SERVICES
COMPANY INCORPORATED UNDER COMPANIES ACT,1956
Address for service in India/Attorney address:
MACE CORPORATE ASSOCIATES
208A/6A, IST FLOOR SAVITRI NAGAR MALVIYA NAGAR NEW DELHI-17
Used Since :16/12/2015
To be associated with:
3494283, 3494284
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
3494315  28/02/2017
AMARA HOTELS & RESORTS PVT. LTD.
3D 45, LOWER GROUND FLOOR, B.P., JAI JAGANNATH PLAZA, N.I.T, FARIDABAD, HARYANA
SERVICES
AN INDIAN COMPANY INCORPORATED IN INDIA UNDER COMPANY ACT 2013
Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, FARIDABAD -121 001.
Used Since :26/12/2016
DELHI
RELATING TO PROVIDING OF FOOD AND DRINK, CATERING SERVICES, RESTAURANTS, REST HOMES, PROVIDING OF FOOD COUNTERS, SNACK BARS, BAR SERVICES, HOTELS, CAFETERIAS, LOUNGE, TEA ROOMS, CANTEENS, BANQUET SERVICES, TEMPORARY ACCOMMODATION IN HOTEL, MOTEL, RESORT, PROVIDING OF BOARDING AND LODGING SERVICES AND HOSPITALITY SERVICES
3515740  28/03/2017
SHANTI DEVI CHARITABLE TRUST
7A, POCKET-M, SARITA VIHAR, NEW DELHI-110076
TRUST
Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.

Proposed to be Used
DELHI
CHILD DAY-CARE CENTER SERVICES, DAY-CARE CENTER SERVICES, DAY-CARE CENTRES, NURSERIES AND DAY-CARE CENTRES, PRESCHOOLER AND INFANT CARE AT DAYCARE CENTRES.
CAFÉ BOMBAY DIARIES
Shop no.9, Chawla Plaza, Sector 11, Near Sarovar Vihar, CBD Belapur, Navi Mumbai 400614.

PARTNERSHIP FIRM

Address for service in India/Agents address:

NEHHA SAHIL SHAH

Used Since :18/09/2016

MUMBAI

Providing of Food & Drink
Happy Da Amritsari Kulcha Corner

3550254    16/05/2017

RAM CHAWLA
SHOP NO. 64, LSC MARKET, NEAR SUNDER LAL JAIN HOSPITAL, ASHOK VIHAR, PHASE-3, DELHI-110052
INDIVIDUAL

Address for service in India/Attorney address:
SMART BRAIN
88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92

Proposed to be Used
DELHI

SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMODATION

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "Amritsari Kulcha" and "MARK TO BE USED AS A WHOLE".
BEVERLY HILLS POLO CLUB

3551748   18/05/2017
LIFESTYLE EQUITIES C.V.
200 PRINS BERNHARPLEIN, 1097 J.B, AMSTERDAM, NETHERLANDS
A Dutch Limited Partnership

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Proposed to be Used
DELHI
Hotel And Accommodation Services; Temporary Lodging; Hotel Management; Restaurants; Food And Drink Services; Coffee Shops; Bistros and Bars; Catering; Function and Conference Services and the Provision of Function and Conference Facilities; Club Services.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2016564.
3557097 25/05/2017
GHANSHYAM DEVRAM RUDANI SOLE PROPRIETOR OF DHANRAJ FOOD PLAZZA
06, GITA KUNJ SHOPPING CENTER, NR. G.N.F.C TOWNSHIP, NARMADA NAGAR, BHARUCH-392015. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
SERVICES RELATED TO PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION INCLUDED IN CLASS - 43.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. The applicant have no right over word PIZZA.
Trade Marks Journal No: 1931, 09/12/2019 Class 43

3565920 07/06/2017
WINGS HOTEL
BUILDING NO-438, VILLAGE DARIYA, UT CHANDIGARH-160101
PROPRIETOR
Address for service in India/Attorney address:
SHAMAN JAIN
3126 SEC 21-D CHANDIGARH
Proposed to be Used
DELHI
PROVIDING FOOD AND DRINKS AND TEMPORARY ACCOMODATION
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS OF DESCRIPTIVE NATURE.
3578102    24/06/2017
ABHISHEK MENON
G-7, Capital Mall, Kausarbaugh, Pune-411048, Maharashtra
Individual
Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
MUMBAI
Services for providing food and drink, cafeteria services, catering services, hotels, restaurants included in class 43
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MAHARASHTRA ..
3597491  22/07/2017
MR. MANISH R. PATEL
11, VITTHAL NAGAR SOCIETY, CAMP ROAD, SHAHIBAUG, AHMEDABAD – 380 004 (GUJARAT) INDIA
Individual
Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD - 380 014 - GUJARAT
Proposed to be Used
AHMEDABAD
Services for providing food and drink; temporary accommodation.
NO CLAIM IS MADE FOR A SPECIFIC COLOUR OR COLOURS APPLICANTS DESIRE TO USE THE LABEL IN ALL COLOURS.
Trade Marks Journal No: 1931, 09/12/2019 Class 43

THE OFFSHORE LOUNGE

3709378 22/12/2017
AMAN CHAWLA
trading as THE OFFSHORE LOUNGE
GF-1,2/ GREENWOODS COMPLEX, BESIDES SHELL PETROL PUMP, AKASHWANI ROAD, MAKARPURA - 390 009 - GUJARAT
Used Since: 26/08/2016
AHMEDABAD
RESTAURANT SERVICES AND SERVICES RELATED TO PROVIDING FOOD AND DRINKS INCLUDED ONLY IN CLASS 43.
SHREE BHAGWATI ANNAPURNA

3724513    11/01/2018

JAGDISH UNIVERSAL SUPERBIZ AND SOLUTIONS LLP

MILKAT NO. 549/2, BHAGWATI NIWAS, BAZAR SAMITI GATE, NEAR BUS STAND, NH-4, PACHWAD, SATARA, MH-415503, India

A LIMITED LIABILITY PARTNERSHIP INCORPORATED AS PER THE LAWS OF INDIA

Address for service in India/Attorney address:

PRIYANK GUPTA
StratJuris Partners #302 The Capital “B” Wing Adjacent Regent Plaza, Baner Pashan Link Road Pune 411045, MH, India

Proposed to be Used

MUMBAI

Catering services for hospitality suites; Providing temporary accommodation as part of hospitality packages; Provision of temporary accommodation as part of hospitality packages.

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
3758011 19/02/2018

SHREE YADUNANDAN FOODS PRIVATE LIMITED
309, JYOT TOWER, NEAR TOWN HALL, JAMNAGAR – 361 001 (GUJARAT) INDIA.
A Private Limited Company

Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE,
AHMEDABAD - 380 014 - GUJARAT

Proposed to be Used
AHMEDABAD
HOTEL, RESTAURANT, DINING HALL, BANQUET HALL AND SERVICES FOR PROVIDING FOOD AND DRINK;
TEMPORARY ACCOMMODATION.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE." DOSA".
HBC
3766519  28/02/2018
HBC LIFE SCIENCES PVT. LTD.
MAYUR HOUSE, PLOT NO. B-218, GIDC, SECTOR - 25, GANDHINAGAR-382 016. GUJARAT. INDIA.
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.
Used Since : 21/10/2008
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION INCLUDED IN CLASS-43.
HBC LIFE SCIENCES PVT. LTD.
MAYUR HOUSE, PLOT NO. B-218, GIDC, SECTOR - 25, GANDHINAGAR-382 016. GUJARAT. INDIA.
A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.
Used Since :21/10/2008

AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION INCLUDED IN CLASS-43.
KUNAL WAGHMARE
14/A/111 AMEY C.H.S LIMITED, MAHAKALI CAVES ROAD ANDHERI EAST NEW MHADA COLONY ,MUMBAI - 400093
THE TRADE MARK ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
mark to be used only as substantially applied.
3775845  12/03/2018
BIG BITE
RACE COURSE RING ROAD, RAJKOT – 360 001 (GUJARAT) INDIA.
A Partnership Firm
Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD - 380 014 - GUJARAT
Used Since :26/01/2000
AHMEDABAD
HOTEL, RESTAURANT, DINING HALL, BANQUET HALL AND SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
SIMPLY SOCIAL

3799717 07/04/2018

RAJESH KESHWANI, TRADING AS SIMPLY SOCIAL
K-403, SHILALEKH, SAHIHIBAG, AHMEDABAD CITY, AHMEDABAD - 380004
AN INDIAN NATIONAL SOLE PROPRIETOR

Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.
Used Since: 24/07/2017

AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK, RESTAURENT, CAFE, HOTEL, TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43.
MR. JAYANTILAL BHANJIBHAI GALANI, TRADING AS:- GJ3 PIZZA.COM
102, RIVERA WAVE, KALAWAD ROAD, RAJKOT – 360 005 (GUJARAT) INDIA.
A Proprietorship Firm

Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD - 380 014 - GUJARAT

Proposed to be Used
AHMEDABAD
HOTEL, RESTAURANT, DINING HALL, BANQUET HALL AND SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words PIZZA & PIZZA.COM.
3821367 01/05/2018
S R P FOOD AND BEVERAGE
03, GREEN ELINA, ANAND MAHAL ROAD, ADAJAN-395009, SURAT, GUJARAT.
Partnership Firm
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since :04/12/2014
AHMEDABAD
HOTEL AND RESTAURANT SERVICES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Service is restricted in the state of Gujrat only.
Trade Marks Journal No: 1931 , 09/12/2019 Class 43

VINAY NANDKUMAR KARNA (PROPRIETOR) TRADING AS S.K.HOSPITALITY SERVICES
A/32, DHANISHTA BLDG, SRISHTI COMPLEX, SECTOR 2, NEAR BHAKTIVEDANTA HOSPITAL, MIRA ROAD (EAST), DIST:
THANE - 401107

Proprietorship

Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APTS., 16TH ROAD, BANDRA -W, MUMBAI-400050

Proposed to be Used

MUMBAI

Services for Providing Food and Drink, Hospitality, Temporary Accommodation, Restaurants, Restaurants (Self Services),
Bars, Snack-Bars, Lounge Services, Hotels, Cafes, Cafeterias, Canteens, Caterings, Takeaway Outlets, Banquet Hall, Food
Courts, Fast Food Joints.
3832345  14/05/2018
RAM KUSHAL SHUKLA
trading as ; ALKUSH HOSPITALITY
G-1, ANAND PALACE, AIRPORT ROAD, NANI DAMAN, DAMAN - 396210 (U.T)
Used Since : 01/07/1996
AHMEDABAD
HOTEL & RESTAURANT SERVICES, PROVIDING FOOD AND DRINK SERVICES, CATERING SERVICES, TAKE-AWAY FOOD SERVICES INCLUDED IN CLASS 43.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
3832747  14/05/2018
SHREE YADUNANDAN FOODS PRIVATE LIMITED
309, JYOT TOWER, NEAR TOWN HALL, JAMNAGAR – 361 001 (GUJARAT) INDIA.
A Private Limited Company
Address for service in India/Attorney address:
TRADESsafe
GANSHYAM HOUSE, NO.9, SHRINAGAR SOciETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE,
AHMEDABAD - 380 014 - GUJARAT

Proposed to be Used
AHMEDABAD
HOTEL, RESTAURANT, DINING HALL, BANQUET HALL AND SERVICES FOR PROVIDING FOOD AND DRINK;
TEMPORARY ACCOMMODATION.
NO CLAIM IS MADE FOR A SPECIFIC COLOUR COLOURS APPLICANTS DESIRE TO USE THE LABEL IN ALL COLOURS.
No right for word TASTE..
3836550    18/05/2018
KOTADIYA RAHIM SIRAJBHAI
trading as ;FOOD STATION
Shop No. 8, Millenium Plaza, Upasana Circle, Wadhvan-363001
Used Since :14/07/2017
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK INCLUDED IN CLASS 43.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD "FOOD", APPEARING ON THE LABEL.
3839941  22/05/2018
SHIVANGI MOTELS PRIVATE LIMITED
VILLAGE- CHOPASNI, JAISALMER BY PASS, JODHPUR, RAJASTHAN - 342010 INDIA.
Private Limited
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/05/2018
AHMEDABAD
Services for providing food and drink; temporary accommodation.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word MARUGARH & device of SHIELD except as substantially shown.
3840316 23/05/2018
HIMADRI SHARMA
C-29, LAL KOTHI YOJNA, PANKAJ SINGHVI MARG, JAIPUR-302015 (RAJASTHAN) INDIA
INDIVIDUAL

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/11/2016

AHMEDABAD
PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, HOTEL, MOTEL, HOSTEL, RESTAURANT, RESORTS, COFFEE HOUSE AND CATERING SERVICES WHICH ARE INCLUDED IN CLASS 43
3841575  24/05/2018
RAMANJEET KAUR
FLAT No. S-1, LAKSHAYA APARTMENT, 760-A, SINDHI COLONY, RAJA PARK, JAIPUR-302004 (RAJASTHAN) INDIA
INDIVIDUAL

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHMAME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/08/2016

AHMEDABAD
PROVIDE FOOD AND DRINK; HOTEL, MOTEL, RESTAURANT, RESORTS AND CATERING SERVICES WHICH ARE INCLUDED IN CLASS 43
3841576    24/05/2018
DEVENDER PAL SINGH
FLAT No. S-1, LAKSHAYA APARTMENT, 760-A, SINDHI COLONY, RAJA PARK, JAIPUR-302004 (RAJASTHAN) INDIA
INDIVIDUAL
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/04/2018
AHMEDABAD
PROVIDE FOOD AND DRINK; HOTEL, MOTEL, RESTAURANT, RESORTS AND CATERING SERVICES WHICH ARE INCLUDED IN CLASS 43
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words THE KULCHA & all other descriptive matters..
SHAILESH KHENI TRADING AS: M/S. CAFE BEATS THE RESTAURANT & LOUNGE
G-11, Ground floor, Blue Stone Building, Sarthana Valak Road, Sarthana Jakat Naka, Varachha, Surat.
Sole Proprietor

Address for service in India/Agents address:
INDUS
C/443, B.G.TOWER, O/S. DELHI DARWAJA, SHAHIBAUG ROAD, AHMEDABAD 380004

Proposed to be Used
AHMEDABAD
Coffee bar, Hotel & Restaurant
3919804  18/08/2018
PREM KUMAR V
NO.36/20A, Valli Stores Complex, Yercaud Town, Yercaud- 636601, Tamil Nadu
Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :01/04/2018

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, CAFETERIA SERVICES, FOOD
SCULPTING, FOOD AND DRINK CATERING, RESTAURANT SERVICES

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3922098    21/08/2018

PALASH CHANDRA
Door No. 27/130B, Johnstone Shops, Near Federal Bank, Johnstone Square, Kotagiri, Nilgiris - 643217, Tamil Nadu
Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :09/07/2013

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, FOOD AND DRINK CATERING, RESTAURANT SERVICES

In Use

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO TAMIL NADU.
NEW YORK CHICKEN RICE COMPANY

3930887  30/08/2018

TUSHAR GUPTA
461 Adarsh Nagar, Oshiwara, Andheri (West), Mumbai - 400053, Maharashtra

INDIVIDUAL

Address for service in India/Attorney address:
PULASTYA LEGAL SERVICES LLP
C-111, Crystal Plaza, New Link Road, Opp. Infiniti Mall, Andheri (West), Mumbai 400053

Proposed to be Used
MUMBAI
Restaurant, bar and catering services
3949254  19/09/2018
S HARI KRISHNAN
BLISS CAFE, NO: 52, KAKKAN STREET, POTHERI, KANCHIPURAM – 603203
PROPRIETORSHIP
Address for service in India/Attorney address:
B VAANISHREE
11/6 4th Cross Street, Bharathi Nagar, North Usman Road, T.Nagar, Chennai - 600 017. Tamilnadu, India.
Used Since :01/07/2017
CHENNAI
Services for providing food and drink; temporary accommodation.
Subject to restriction with in Tamil Nadu.
3952220    21/09/2018
SASI PRABHU A T
BALAKRISHNA APPARTMENTS, PLOT NO: 53, FLAT B, VOC STREET, MEENAKSHIPURAM, NARAYANAPURAM,
PALLIKKARANAI, CHENNAI - 600100
INDIVIDUAL
Address for service in India/Attorney address:
B VAANISHREE
11/6 4th Cross Street, Bharathi Nagar, North Usman Road, T.Nagar, Chennai - 600 017. Tamilnadu, India.

Proposed to be Used
CHENNAI
restaurant services, hotel services and food and drink catering
No separate claim over words and Subject to restriction with Tamil Nadu.
3953877  24/09/2018

YEZDAN IRANI
FLAT NO. 74, 7TH FLOOR, SATNAM APARTMENTS, OPPOSITE WORLD TRADE CENTRE, CUFFE PARADE, MUMBAI – 400005, MAHARASHTRA, INDIA

Single Firm

Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI , NAVI MUMBAI, MAHARASHTRA, INDIA.

Used Since :01/10/2014

MUMBAI

RESTAURANTS, HOTEL RESTAURANT SERVICES, RESTAURANT SERVICES FOR THE PROVISION OF FAST FOOD, HOTEL CATERING SERVICES, TAKEAWAY FOOD SERVICES, FAST-FOOD RESTAURANT SERVICES, FOOD AND DRINK CATERING, PROVIDING FOOD AND BEVERAGES

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE. The trade mark is restricted to use the mark in the state of Maharashtra..
3995659   12/11/2018
MEZZE FOODS LLP
trading as ;MEZZE FOODS LLP
MARUTI NO.27, 6TH MAIN ROAD, R.A PURAM, CHENNAI-600028
SERVICE PROVIDER
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
P.S. DEEPIKA
No. 148, V Floor, Second Line Beach, Chennai:600001
Used Since :26/09/2017
CHENNAI
CAFES AND CAFETERIAS, FOODS SCULPTING SNACK BARS, CANTEEN, ICE-CREAM PARLOURS, HOSPITALITY SERVICES (FOOD, DRINK AND ACCOMMODATION), COCKTAIL, WINE LOUNGE AND BAR SERVICES; PROVIDING COMMUNITY CENTRES FOR SOCIAL GATHERINGS AND MEETINGS, BOOKING AND RESERVATION SERVICES FOR RESTAURANTS AND HOLIDAY ACCOMMODATION, RENTAL OF ROOMS FOR HOLDING FUNCTIONS, CONFERENCES, CONVENTIONS EXHIBITIONS AND MEETINGS, SELF-SERVICE RESTAURANTS, COCKTAIL LOUNGE, SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, ALL BEING SERVICES
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO TAMIL NADU..
SRI KRISHNA AANAND BHAVAN

4003741   21/11/2018
M/S. ONE ONE TWO HOSPITALITY SERVICES
Shop No.1,2 and 3, Maitreya Plaza, S.No.79/14, Left Bhusari Colony, Kothrud, Pune-411038
Proprietorship
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE-411011

Proposed to be Used
MUMBAI
Services for providing food and drink, catering services
4006180  23/11/2018
BAKER'S PARADISE
SHOP NO. A/1, LANE NO.7, OPP. MEERA NAGAR SOCIETY, KOREGAON PARK, PUNE- 411001, MAHARASHTRA, INDIA
Partnership Firm
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since : 01/01/2009
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, CAFE, SNACKS, FAST FOOD, RESTAURANT SERVICES
4015047    03/12/2018
SUBHAN B S SHAIKH
1/529 Near C.S.I Church, Township, Dandeli - 581325
Proprietorship
Address for service in India/Attorney address:
ASHOK SESHAGIRI
2/496,1st Floor,Nakkerar Salai,Mogappair East,Chennai-600037
Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation.
4017072  04/12/2018
MACHANI HOSPITALITIES LLP
Plot No.4, Bommasandra Industrial Area, Jigani Link Road, Anekal Taluk, Bengaluru – 560 099, Karnataka
Limited Liability Partnership

Address for service in India/Attorney address:
POOJA NAIR
INDUS LAW, #101, 1st Floor, "Embassy Classic", #11 Vittal Mallya Road, Bengaluru - 560 001, India
Used Since :29/03/2018

CHENNAI
Arranging of venues for social and corporate events, such as weddings, birthdays, baby showers, receptions, parties, lifestyle occasions; Providing temporary accommodation; Providing food and drinks
VIJAYSHREE MISAL HOUSE

MAHESH DATTA AUTI
WADA ROAD, MALI MALA, OPP LIC OFFICE, RAJGURU NAGAR, TAL – KHED, DIST – PUNE - 410505, MAHARASHTRA, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI
HOTELS, HOTEL RESERVATION SERVICES, RESORT HOTELS, RESERVATION OF HOTEL ACCOMMODATION, RESTAURANT SERVICES PROVIDED BY HOTELS, BOOKING AGENCY SERVICES FOR HOTEL ACCOMMODATION, PROVIDING ONLINE INFORMATION RELATING TO HOTEL RESERVATIONS, ALL INCLUDED IN CLASS 43.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..ONLY FOR THE STATE OF MAHARASHTRA..
4057726   16/01/2019
AMIT DEVENDRA BHOITE
2, 11-Gopinath Nagar, Near Gandhi Bhavan, Kothrud, Pune-411038, India.
A Sole Proprietor.
Address for service in India/Attorney address:
LEGASIS PARTNERS
38A/B, JOLLY MAKER CHAMBERS II, 3RD FLOOR, 225, NARIMAN POINT, MUMBAI - 400021.
Proposed to be Used
MUMBAI
Restaurant services.
Proposed to be Used

DELHI

Food, drink and other related services provided by hotels and restaurant to people, temporary accommodation services and catering services for Events and Functions

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS AAO PADHARO
PARTH GUPTA, S/O- PRAKASH CHANDRA GUPTA
201,GURU NANAK APARTMENT, SANIK COLONY, SIKANDAR KAMPOO, LASHKAR, GWALIOR, (M.P.)
PROPRIETOR

Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVADENI NEHR WALI MATA ROAD LASHKAR GWALIOR (M.P.) 474009

Used Since: 09/01/2016

MUMBAI

Services for providing food and drink; like Pizza, Burger, Pasta, Garlic Bread, Crunch Cake & Indian foods, restaurants, bars, Provision of pizza café, cafés and hotel services, restaurant take-out and delivery services and eateries of all kinds; provision of information, ratings, reviews and recommendations of restaurants, restaurant take-out and delivery services, bars, clubs, cafes, hotels and eateries of all kinds being included in class - 43

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE PIZZA FUEL CAFE. THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4085423   13/02/2019
A. RAMACHANDRAN
trading as ;AYNGARAN COFFEE
NO. 28, SARANGAPANI KOIL EAST STREET, KUMBAKONAM 612 001
SERVICE PROVIDER
PARTNERSHIP FIRM
Address for service in India/Attorney address:
DEVIN AND J.ZACKARIA
AKASH GANAPathy E-3, III FLOOR, NO.1, FIRST MAIN ROAD, GANAPATHY NAGAR, KODAMBAKKAM,CHENNAI-600024
Used Since :01/01/2014
CHENNAI
PROVIDING OF FOOD AND DRINKS RESTAURANT, HOTEL SERVICES
Transliteration : KUMBAKONAM AYNGARAN UNAVAGAM
4091404  18/02/2019
DOLAN MICHAEL PEREIRA
B wing, G2, Siddhi-Sonam CHS, Ayappa Mandir Road, Vasai West, Palghar, 401202, Maharashtra
Proprietor

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used
MUMBAI

Services for providing food and drink; Temporary accommodation Under Class 43
4092843   19/02/2019
MR. SANTOSH PATIRAM SINGH TRADING AS: KARMA SNACKS CORNER
SHREE KRISHNA COMPLEX, SHOP NO.3, DADA PATILWADI ROAD, NAUPADA, OPP. RAILWAY STATION, THANE (W)- 400602, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Used Since: 15/08/2015

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, SNACKS AND FAST FOOD SERVICES

REGISTRATION OF THIS TRADE MARK SHALL GIVE RIGHT TO THE EXCLUSIVE USE in the state of Maharashtra only.
4095179   21/02/2019
PRAKASH BALAKRISHNA SHETTY
FLAT NO. 9, SHRI GANESH GARDEN, DESMUKH NAGAR, GARKHEDA PARISAR
INDIVIDUAL
Address for service in India/Agents address:
PRASAD SATISH TAKALKAR
OFFICE NO.7/8, J. HARNAM PLAZA, OPP. IDBI BANK, Osmanpura, Aurangabad-431005.
Used Since: 01/12/2016
MUMBAI
RESTAURANT, SERVICES FOR PROVIDING FOOD AND DRINK, HOSPITALITY SERVICES INCLUDED IN CLASS 43
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE FINE DINE.
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MAHARASHTRA.
ARAB RESTAURANT
4096217  22/02/2019
IMRAN SHARIF VARALIYA
Ground Floor, Transist D, Opposite Fatima School, R.A. Kidwai Road, Sewri (West), Maharashtra, India
ITS SOLE PROPRIETORY COMPANY
Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI, NAVI MUMBAI, MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
Restaurants, Grill restaurants, Tourist restaurants, Fast food restaurants, Provision of food and drink, Food and drink catering
4100334 26/02/2019
DOLRAJ GAIRE (INDIAN NATIONAL, PROPRIETOR), TRADING AS SAGAR GAIRE FAST FOOD CORNER CYCLE SOUPWALA
101, BDA Complex, Shivaji Nagar, Bhopal - 462001, Madhya Pradesh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Services for providing food and drinks
CAFE PAPAYA PVT. LTD., trading as CAFE PAPAYA PVT. LTD.,
GROUND FLOOR, PULICKAL BAY BUILDING, YUVAJANASAMAJAM ROAD, PANAMPILLY NAGAR, KADAVANTHRA, ERNAKULAM, PIN-682020, KERALA INDIA
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANHTHARA, COCHIN-682020
Used Since: 07/09/2012
CHENNAI
COFFEE, SHOP, RESTAURANTS, REST HOMES, LODGE, TOURIST HOMES, MOTELS, HOTEL, RESORT, SELF SERVICE RESTAURANTS, FAST FOOD SERVICES, CATERERS, CAFETERIAS, PROVIDING FOOD AND DRINK
4103441  28/02/2019
MR. RAMESH J. AGAWANE TRADING AS: SAPNA PAV BHAJI AND JUICE CORNER
SHOP NO. 1, 2, 3, HILL VIEW APT., NEAR MOUNT, CARAMEL SCHOOL CHOWK, LULLA NAGAR, BIBWEWADI,
KONDAWA ROAD, PUNE- 411040, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Used Since :01/01/2002

MUMBAI

SERVICES FOR PROVIDING FOOD AND DRINK, SNACK CENTER, CAFE, HOTEL, RESTAURANT SERVICES
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
4106715  04/03/2019
MR. SAGAR UTTAM GHORPADE TRADING AS M/S PARI RESORT AND HOTELS
Shree Agro Group, S.No.116/4,(P), Wall Street 24, 3rd Floor, Office No-307-308, Mumbai- Bangalore Highway, Warje, Pune-411 058
Proprietorship
Address for service in India/Attorney address:
LAW SOLUTIONS
Flat No. 4, 2nd Floor, Parvati Darshan Building, Opp. Hero Showroom, Near Ingale Bridge, Shivane, Pune -411023
Proposed to be Used
MUMBAI
Providing Food & Drink And Temporary Accommodation
The Greenhouse Barbecue

4107254    05/03/2019
DAMBS HOSPITALITY PRIVATE LIMITED
Block No.95, Flat No. C1, Madrasapattinam, Block C, Karpagam Avenue street and lane, Sui Nagar, RA Puram
Private Limited Company

Address for service in India/Attorney address:
SAHANA CHANDRIKA
VB Legal,No.6, Crystal Cove, First Floor, Satyadev Avenue, MRC Nagar, Chennai 600028

Proposed to be Used
CHENNAI

Restaurant services to prepare foods and drinks for human consumption

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF SOUTHERN STATES OF INDIA ONLY.
Trade Marks Journal No: 1931 , 09/12/2019 Class 43

M/S. BHoomichatra Pvt Ltd
34/4, Billamarahalli Village, Vidyanagara Post, 562157 North Bengaluru, Karnataka
(A Company Registered under the Companies Act, 2013)

Address for service in India/Attorney address:
ADVOCATE MRS. PARVEEN ARYA
P2 LEX PERITUS, Advocates & Solicitors, E-48, 3rd Floor, Jhilmil Colony, Delhi - 110095

Proposed to be Used
CHENNAI
Catering Services including in class - 43.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4113547  11/03/2019
M/S. DALE’S EDEN
Shop No-20, Sunswep Building, Lokhandwala Complex, Andheri West, Mumbai-400 053
Partnership Firm
Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339, ANTOP HILL WAREHOUSE PVT. LTD, V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037
Used Since :28/09/2001
MUMBAI
Fast food restaurants, Services for providing food and drink; Temporary accommodation
4114025  11/03/2019
PARAMPARA LAWN AND BANQUET
63, S. F. A. Bhandara Road, Wardhman Nagar Square, Nagpur – 440008
A Registered Partnership Firm
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Used Since :01/04/2016
MUMBAI
Providing of Banquet Hall & Lawn, Temporary Accommodation, Food & Drinks, Catering Services.

The trade mark is restricted to use the mark in the state of Maharashtra..
Trade Marks Journal No: 1931, 09/12/2019

4114334 12/03/2019
SHEKHANSAR MANSOORI (INDIAN NATIONAL, PROPRIETOR), TRADING AS LALA GROUP
Lala Hotel, Near Gurunanak Petrol Pump, Gondia Road, Balaghat - 481001, Madhya Pradesh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI

Services for providing food and drink; temporary accommodation
NAT KKHAT

4115161   12/03/2019

MR. DHARMENDRA HORILAL KOHLI (PROPRIETOR) TRADING AS M/S. NAT KKHAT
CROWN PLAZA, PLOT NO.11, SHOP NO.10B,SECTOR 19-C, VASHI, NAVI MUMBAI 400 705
A Proprietorship Firm

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI

Services for providing food and drink, Restaurant Services
NITIN SHASHIKANT URUNKAR TRADING AS NITIN CANTEEN
Ratnappa Kumbhar Nagar, Soc. No.1, Plot No.109, Post Morewadi, Kolhapur-416013
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
PROVIDING OF FOODS AND DRINKS
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MAHARASHTRA..
SWEITSMITH - THE DESSERT BOUTIQUE

4116917   14/03/2019

MANDALAS IMPRESA RETAIL PVT. LTD
Moongipa Arcade Shop no. 132, Ganesh Chowk, D.N. NAGAR, ANDHERI WEST MUMBAI -400053

Body Incorporate

Address for service in India/Attorney address:
LEMARK
2/A-1, KESLEY CHS, RAM NAGAR, BORIVALI WEST, MUMBAI- 400092

Proposed to be Used
MUMBAI
RESTAURANT AND BAR; HOTELS; COFFEE SHOPS; HOOKAH BAR SERVICE; CAFES; CAFETERIAS; SNACK BARS; SELF SERVICE RESTAURANTS; RENTAL OR RESERVATION OF TEMPORARY ACCOMMODATION; CATERING SERVICES, FOOD AND DRINK SERVICES ALL INCLUDED IN CLASS 43
4118888  15/03/2019
TAVEZO HOSPITALITY PRIVATE LIMITED
Shop No- 40, Rameshwar Plaza, Near Moti Talav, Sawantwadi, Dist. Sindhudurg - 416510, Maharashtra
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :01/01/2018

MUMBAI
Restaurant services.
4118891  15/03/2019
SHREELATA PILLAY
D 102, Kalpataru Regency II, Lane No 10, Kalyani Nagar, Pune - 411006, Maharashtra
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Restaurant services , Bar services.
MASCOTS BUSINESS SUPPORT SERVICES PVT LTD
A808, JASWANTI ALLIED BUSINESS CENTER, RAMCHANDRA LANE EXTN, MALAD (WEST), MUMBAI – 400064
A REGISTERED INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 2013

Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham

Used Since :17/10/2017

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, CAFETERIA SERVICES, RENTAL OF MEETING ROOMS, RECEPTION SERVICES FOR TEMPORARY ACCOMMODATION [MANAGEMENT OF ARRIVALS AND DEPARTURES], RENTAL OF TEMPORARY ACCOMMODATION, TEMPORARY ACCOMMODATION RESERVATIONS, BAR SERVICES, RESTAURANT SERVICES
4121619  18/03/2019
M/S DC HOSPITALITY
C-502, Kumar Presidency, Phase-1, Lane-7, Koregoan Park, Pune-411001
A Partnership Firm

Address for service in India/Attorney address:
OBHAN & ASSOCIATES
N 94 Second Floor Panchshila Park New Delhi 110017 India

Used Since: 26/02/2019

MUMBAI

Restaurant and bar services; preparation and providing food and drink; restaurants, bistros; cafes, cafeterias, canteens, lounges, coffee shop services, outdoor catering, fast food restaurant, self-service restaurants and snack bars; arranging and providing food and drink in marriages and banquet halls; catering services, hotel catering services, takeaway food and drink services

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
The Doner Company

4122307    19/03/2019

M/S DC HOSPITALITY
C-502, Kumar Presidency, Phase-1, Lane-7, Koregoan Park, Pune-411001
A Partnership Firm

Address for service in India/Attorney address:
OBHAN & ASSOCIATES
N 94 Second Floor Panchshila Park New Delhi 110017 India

Used Since :26/02/2019

MUMBAI
Restaurant and bar services; preparation and providing food and drink; restaurants, bistros; cafes, cafeterias, canteens, lounges, coffee shop services, outdoor catering, fast food restaurant, self-service restaurants and snack bars; arranging and providing food and drink in marriages and banquet halls; catering services, hotel catering services, takeaway food and drink services

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
MRS. GAZALA MOINUDDIN KAZI TRADING AS NEW KAZI CHICKEN HOUSE
Shop No. 6, Phule Market, Doodh Bazar, Nashik-422001
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :12/02/2016

MUMBAI
PROVIDING FOOD AND DRINKS
4125818  22/03/2019
N M ENTERPRISES
B606, Radhamit CHS, Sector 18, Nerul(W), Navi Mumbai 400706
A Partnership Firm
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Used Since :15/04/2018
MUMBAI
Restaurant Services
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..ONLY FOR THE STATE OF MAHARASHTRA..
ADWALPALKAR CONSTRUCTIONS AND RESORTS PVT. LTD.
F-5, First Floor, Adwalpalkar Avenue, St. Inez, Panaji
Private Limited Company
Address for service in India/Attorney address:
SHALINI MENEZES
B-217/D, Plot C-12, Navelcar Hill City, Bainguinim, Old Goa, Goa 403402
Used Since: 25/09/2015
MUMBAI
Restaurant services providing food and drink
REGISTRATION OF THIS TRADE MARK SHALL GIVE RIGHT TO THE EXCLUSIVE USE in the states of Goa and Maharashtra only.
4128398  26/03/2019
SUDHIR SINGH
HOUSE NO 6-D-35 VIGYAN NAGAR EXT. KOTA 324005
INDIVIDUAL
Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.

Proposed to be Used
AHMEDABAD
Services for providing food and drink
4163738  01/05/2019
AMIT DUA PROPRIETOR OF AMIT HOSPITALITY
OPP. METRO PILLAR NO. 882, DELHI-ROHTAK ROAD, BAHADURGARH, HARYANA-124507
SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092
Used Since : 11/12/2016

DELHI
Restaurants, Catering services, Hospitality services, Corporate hospitality (provision of food and drink), Ice cream parlors, Services for providing food and drink; Temporary accommodation
4166805  04/05/2019
MANIMALA ROY
1003-1004, Pegasus tower, Yari Road, Andheri West, Mumbai – 400 061
INDIVIDUAL APPLICANT

Address for service in India/Attorney address:
URVIJA A GHURYE
A4/11, DOODHSAGAR CHS, GOREGAON EAST, MUMBAI

Proposed to be Used
MUMBAI

Prepare food and drink for consumption
4185798    24/05/2019

MR. DHRUV JINDAL.
B-173, YOJANA VIHAR, DELHI-110092.
INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.
4188447  27/05/2019
MOHAMMED NOUFAL.P
Opposite salkara restaurant, wayanad road, East Nadakkavu, Calicut, kerala.
Proprietor

Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4189344   28/05/2019
JOY MICHAEL DIAS
# 858, 11th A Cross, 2nd Main Road, 1st Stage, 3rd Block, Bangalore North, HBR Layout, Kalyanagar, Bangalore -560043.
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Hotels, Fast-food restaurant services, Food and drink catering, Food preparation, Takeaway food services, Preparation of food and beverages, Provision of food and beverages, Food preparation for others on an outsourcing basis, Juice bars, Juice bar services, Cafeterías, Restaurant services, Providing food and drink catering services for exhibition facilities
4189465  28/05/2019

BITHUL VIJAYAN
NO 81, S NO 13, 5TH STREET, KOTHARI NAGAR, RAMAPURAM, THIRUVALLUR - 600089
Service Providers
SOLE PROPRIETOR

Address for service in India/Attorney address:
SANTHANA ASSOCIATES
VSOLVE INTELEXXI, OLD NO. 123, NEW NO. 255, HUSSAINA MANZIL, 3RD FLOOR, ANGAPPA NAICKEN STREET,
PARRYS, CHENNAI - 600001

Proposed to be Used
CHENNAI
Restaurant services, Services for providing food and drink; Temporary accommodation
CHAI CALLING
4189518  28/05/2019
ABHINAV TANDON
A-56, RAJENDRA NAGAR, BAREILLY, UTTAR PRADESH, PIN-243122 IN
SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
TSIP WORLDWIDE
676, Near: Harmilap Mandir, Janakpuri, Bareilly, Uttar Pradesh, PIN – 243122
Used Since : 19/07/2013
DELHI
RESTAURANT, CAFE, PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
Trade Marks Journal No: 1931, 09/12/2019 Class 43

4189786  28/05/2019
S. S. LUMINA HOTEL
No. 4th, 7th Block, Koramangala, Bangalore - 560095, Karnataka
A Registered Partnership Firm
Address for service in India/Agents address:
AMOL ATMARAM WALKAR
001, Amardeep Apartment, Plot No.185, Sector 9, New Panvel(E)-410206
Used Since : 15/03/2018

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, HOTEL AND RESTAURANT SERVICES INCLUDED IN CLASS 43
4189899  28/05/2019

MARIA NAVIS DEVOTTA
2/189, THIRUVALLUVAR STREET, SRINIVASA NAGAR SRINIVASAPURAM, PARANIPUTHUR, SRIPERUMBUDUR,
KANCHEEPURAM TN- 600122
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
House of Chonas collaborative

4189942   28/05/2019

HRPL RESTAURANTS PRIVATE LIMITED
12th & 13th floor, Elanza Vertex, Sindhubhavan Road, Bodakdev, Ahmedabad – 380054
Private Limited Company

Address for service in India/Attorney address:
HARINI NIVEDA N.R.B
No. 35, 10th A Main, 2nd A Cross, Prakruthi Township, Babusapalya, Horamavu Agra Road, Bangalore-560043, India

Proposed to be Used
AHMEDABAD
Restaurant services, Delicatessens (restaurants), Hotel, restaurant, café-restaurant and bar services, Hotel and restaurant services, Restaurant and bar service, Café, cafeteria and restaurant services, Restaurant, bar and cocktail lounge services,
4190468    29/05/2019

SRI PRIYA V
NO: 8 S S NAGAR, ANNAIYAPPAR STREET, NALAM PALAYAM, COIMBATORE - 641006
Individual

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI

Services for providing food and drink; Temporary accommodation.
4190480  29/05/2019
SAHIL WASON
C-1/310 DDA FLATS, SECTOR-11, ROHINI, DELHI-110085
PROPRIETORSHIP
Address for service in India/Agents address:
YOGESH KUMAR
A-229, Jindpur extn., P.O. Mukhmelpur, Delhi-110036
Proposed to be Used
DELHI
Temporary Accommodation and Hotel Services
4191899  30/05/2019
KISHORE KUMAR SAHU
1872/A40, Near Wadhwa High School, Srinagar Colony, Tetri Toli, Namkum, Ranchi, Jharkhand - 834010
PROPRIETORSHIP
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Proposed to be Used
KOLKATA
Services for providing food and drink; temporary accommodation.
4192061  30/05/2019
DADUS MITHAI VATIKA
3-6-14/1 , Ratan Mahal , Opposite TTD Temple , Liberty Himayatnagar , Hyderabad (Telangana) -500029
Partnership firm under Indian Partnership Act through Partner
Address for service in India/Attorney address:
DP SONI
105 , Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001

Proposed to be Used
CHENNAI
Hotel and restaurant services, Hotel, restaurant, café-restaurant and bar services, Hospitality services [food and drink],
Providing food and beverage, Food and drink catering, Catering (Food and drink -), Fast-food restaurant services,
Takeaway food services, Bar and restaurant services.
CLUB REPOSE HILL

4192312   30/05/2019

SHREEJI ARPANAM LEISURE LLP
202, SAUMYA SQUARE, NR. GOVARDHAN PARTY PLOT, OPP. SHANTINIKETAN APPARTMENT, THALTEJ, AHMEDABAD-380059, GUJARAT
SERVICES OF FOOD AND DRINK; TEMPORARY ACCOMMODATION
LIMITED LIABILITY PARTNERSHIP

Used Since :01/05/2019

AHMEDABAD

SERVICES OF FOOD AND DRINK; TEMPORARY ACCOMMODATION
4192453    30/05/2019
MANOJ SHETTY
42-45, Gowalia Tank Building, August Kranti Marg, Gowalia Tank, Mumbai 400067
Individual

Address for service in India/Attorney address:
MRUGANK AND BASUTKAR LAW PARTNERS
111, Om Tower, 11th floor, Plot No. 89, S. V. Road, Opp. Near Balbharti School, Opp. HDFC Bank, Kandivali West, Mumbai 400067

Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4192753  30/05/2019
JAPLEEN SINGH
A-36, 2nd Floor, Subhadra Colony, Sarai Rohilla, Delhi-110035
Individual
Address for service in India/Attorney address:
ARENESS ATTORNEYS
13, BASEMENT, ARIHANT NAGAR, PUNJABI BAGH (W), NEW DELHI

Proposed to be Used
DELHI
Services for providing food, drink and temporary accommodation.
ALNAFEES FOOD AS MOOD

4193818  31/05/2019
MOHD.TABREZ
HOUSE NO.678, KHALAPAR MUZAFFAR NAGAR, UP.251001

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
HOSPITALITY, SERVICES FOR PROVIDING FOOD AND DRINK; INCLUDED IN CLASS 43
BOOFOO

4195098  01/06/2019

ARTI BHAUMIK MAKWANA
B-804, VASTU LEKH APPARTMENT, NEAR LAXMINARAYAN ROW HOUSE, PAL, SURAT-395009

ONLINE BOOKING OF RESTAURANTS
INDIVIDUAL

Proposed to be Used

AHMEDABAD

PROVISION OF INFORMATION ABOUT THE RESTAURANT SERVICES, BOOKING OF RESTAURANT SEATS, PROVIDING REVIEWS OF RESTAURANTS, TRAVEL AGENCY SERVICE FOR BOOKING OF RESTAURANTS, AGENCY SERVICE FOR RESERVATION OF RESTAURANTS, MAKING RESERVATION AND BOOKINGS FOR RESTAURANTS AND MEALS, ARRANGING OF BANQUETS.
4195317    03/06/2019
AADIL HAMMAD.H
NO. 032, VETERINARY HOSPITAL ROAD, ERODE-638001
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Hotels, Fast-food restaurant services, Food and drink catering, Food preparation, Takeaway food services, Preparation of food and beverages, Provision of food and beverages, Food preparation for others on an outsourcing basis, Juice bars, Juice bar services, Cafeterias, Restaurant services

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4195888  03/06/2019
CHANDRA PRAKASH SAIN
SHOP NO 31, 32, RADHA GOVIND COLONY, DHER KA BALAJI, SIKAR ROAD, JAIPUR (RAJASTHAN) INDIA
INDIVIDUAL
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/04/1985
AHMEDABAD
HOTEL, MOTEL, HOSTEL, CAFE, RESORT, RESTAURANTS, CATERING SERVICES AND TO PROVIDE FOOD AND TEMPORARY ACCOMMODATION WHICH ARE INCLUDED IN CLASS 43
T O S – Take off Scarlet

ARPAN GUPTA
H.NO.13-C,Club Road, Punjabi Bagh West,Paschim Vihar,NEW DELHI
SERVICE PROVIDERS

Proposed to be Used
DELHI

SERVICES FOR PROVIDING FOOD, DRINK AND TEMPORARY ACCOMMODATION MAINLY FALL UNDER TRADEMARK CLASS 43 FOR TRADEMARK REGISTRATION
BEYOND VEGAN
4198860  06/06/2019
HARISH G. SHETTY
A-5, Shalimar Apartments, S. V. Road, Andheri (West), Mumbai – 400 058.
SINGLE APPLICANT
Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.
Proposed to be Used
MUMBAI
Restaurant services providing food and drink, hotel services, fast food center, food lounge, hospitality services relating to hotels and restaurants
SPICE AFFAIRS
4199092    06/06/2019
HARDEEP SINGH RANDHAWA
#90 SOUTH PARK BLOCK-B KALKA JI NEW DELHI, 110019
INDIVIDUAL AN INDIAN CITIZEN
Address for service in India/Attorney address:
PREETPAL SINGH ADV
434 SECTOR 15 A CHANDIGARH 160015
Proposed to be Used
DELHI
Bar and Restaurant Service, Restaurant, Bar and catering services
OYO FEASTIN’

4199187  06/06/2019
ORAVEL STAYS PRIVATE LIMITED
Ground Floor-001, Mauryansh Elanza, Shyamal Cross Road, Near Parekh Hospital, Satelite, Ahmedabad- 380015, Gujarat, India
a company organized and existing under the laws of India

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used
AHMEDABAD
Providing temporary accommodations; booking of hotels and other facilities for temporary accommodation; restaurant
and bar services.
4200682 07/06/2019
VISWANATHAN. K
32/5, Kesava Perumal Sannathi Street, Mylapore, Chennai – 600 004
SOLE PROPRIETORSHIP
Address for service in India/Agents address:
PRABHUNARAIN. S
BLOCK 2, B4, SURYA P.R. APARTMENTS, SRIDEVI NAGAR, GANAPATHY, COIMBATORE-641006.

Proposed to be Used
CHENNAI
CATERING SERVICES, OUTDOOR CATERING SERVICES
4201190  08/06/2019
MARGDARSHAK CAREER DEVELOPERS PRIVATE LIMITED
Plot no. 8, Mahabali Nagar, Kolar road Bhopal, Madhya Pradesh -462042
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :17/03/2019
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4201886  10/06/2019
ASPY JAMSHED IRANI
Jame Jamshed Road, Dadar (East) Mumbai-400014
Service Provider

Address for service in India/Agents address:
KIRAN DESAI
JEHANGIR BLDG., 3RD FLOOR,133, MAHATMA GANDHI RD., MUMBAI - 400 023.
Used Since :01/01/2012

MUMBAI
Services for providing food and drink; temporary accommodation including but not limited to catering for food and drink; hospitality services; banquet and conference facilities food delivery services; cafes; food kiosk and/or stalls; restaurants; cafeterias; canteens and hotels.
R. SHANMUGHAM TRADING AS RAJJU SRI RAYAPPAS RESTAURANT
GROUND AND FIRST FLOOR, NO.333, SINGAPORE PLAZA, CROSS CUT ROAD, GANDHIPURAM, COIMBATORE - 641 012, COIMBATORE DIST, TAMILNADU.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Hotel reservations, Hotel services, Resort hotel services, Hotel accommodation services, Hotel accommodation reservation services, Hotel and restaurant services, Hotel room booking services, Bar services, catering services, Restaurant Services and Coffee shop services.
Trade Marks Journal No: 1931 , 09/12/2019 Class 43

4204428 12/06/2019

SANKAR MUTHUSAMY
VIJAYAGIRI,NEAR NEW BUS STAND,THAVAKARA,KANNUR-670 001,KERALA STATE,INDIA
SOLE PROPRIETOR

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used
CHENNAI

PROVIDING OF FOOD AND DRINKS,RESTAURANTS,CAFETERIAS, CANTEEN,CATERING SERVICES, SNACK BARS AND ICE CREAM PARLOURS.
IMRAN IBRAHIM KHAN
B-402, Express Apartments CHS, Yari Road, Versova, Andheri West, Mumbai-400061, Maharashtra, India

Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai-400059

Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation, as covered under Class 43
PL8
4225063  04/07/2019
ORAVEL STAYS PRIVATE LIMITED
Ground Floor-001, Mauryansh Elanza, Shyamal Cross Road, Near Parekh Hospital, Satelite, Ahmedabad- 380015, Gujarat, India
An Indian Company existing under the Companies Act, 1956

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
AHMEDABAD
Providing temporary accommodations; booking of hotels and other facilities for temporary accommodation; restaurant and bar services.
JZ HOSPITALITY PRIVATE LIMITED
H NO. 73, SCHEME NO.4, PCNTDA, NIGDI PUNE Pune MH 411035
HOSPITALITY
BODY INCORPORATE

Address for service in India/Attorney address:
ADV PRITAM GANGURDE
C-17,SADGURU PARK,NR.RAM MANDIR,NIWARA SOC.AREA,BALAJI NAGAR,PUNE-411043

Proposed to be Used
MUMBAI
RESTAURANTS, CAFETERIAS, BISTROS, CATERING SERVICES, ICE CREAM PARLORS, FRUITS JUICE BARS, FOOD LOUNGES AND FOOD COURTS, HOTEL RESERVATION SERVICES: HOTEL, RESORTS,PROVISION OF TEMPORARY ACCOMMODATION: PROVISION OF FACILITIES FOR MEETINGS, CONFERENCES AND EXHIBITIONS: CONSULTANCY SERVICES RELATING TO HOTELS AND RESTAURANTS.
PUNNI
4284322   05/09/2019
S. BANT SINGH TRADING AS VISHAVKARMA ENGINEERING WORKS
Bhuna Road, Tohana-125120 (Haryana)
PROPRIETORSHIP
Address for service in India/Agents address:
PUKI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :01/04/1978
DELHI
Services for providing food and drink; Temporary accommodation included in class 43
4287982 09/09/2019
WSE ENTERTAINMENT PVT. LTD.
25A, Shakespeare Sarani, The Legacy, 3rd Floor, Unit- 35A & 35B, Kolkata- 700 017
Company registered under the laws of India
Address for service in India/Attorney address:
OBHAN & ASSOCIATES
N 94 Second Floor Panchshila Park New Delhi 110017 India
Used Since :09/08/2019
KOLKATA
Services for providing food & drink; restaurant, snack bar, food & beverages; bar services, cafeteria, takeaway joints, temporary accommodation
4307324   28/09/2019
MAGAPU KRISHNA KANTH
HNO 10 OLD MIG RAMACHANDRAPURAM
INDIVIDUAL
Address for service in India/Attorney address:
ESHWAR SHARMA YELLAPRAGADA
10-380/4 SATYA RAGAVENDRA NAGAR MALKAJGIRI HYDERABAD 500047 TS INDIA
Proposed to be Used
CHENNAI
Services for providing food and drink
JMS

4314571   07/10/2019
MOHD MATEEN QURESHI
A-31, Shop No. 13, Ground Floor, Kailash Colony, New Delhi-110048
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048

Proposed to be Used
DELHI
Take-out restaurant services, restaurant services, self-service restaurant services, Grill restaurants, Providing drink services, Providing food and drink, Food and drink preparation services.
4314904  08/10/2019
SHAHIL MOHAMED PARAMBAN
Daya Manzil, Chembakuth, Edavanna P.O, Malappuram - 676541
INDIVIDUAL
Address for service in India/Agents address:
SAVEESH K V
SRI VIGNESWARA, PUDUKKUDI PARAMBE, PATIELTHAZHAM,P.O. POKKUNNU, CALICUT-673013, KERALA
Used Since :03/09/2019
CHENNAI
PROVIDING REST HOMES, RESORTS, CATERES, CAFETERIAS, FOOD, DRINGS AND TEMPORARY ACCOMMODATION.
4318024   11/10/2019
RAJIV KUMAR SHARMA
House No. 1/10776, First Floor, Gali No. 2, Near Kirti Mandir, Shahdara, Delhi-110032
Individual

Address for service in India/Attorney address:
PRAGATI SHARMA
A-6/6, Vasant Vihar, New Delhi-110057

Used Since :04/06/2014

DELHI
Services for providing Food and Drink; temporary accommodation included in Class 43
MR. VARDHAMAN CHANDMALJI BAMB TRADING AS: TEA KETTLY
PLOT NO. 121, GROUND FLOOR, SEC NO. 24, BEHIND KOHINOOR ARCADE, NIGDI PUNE- 411044, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :01/06/2018

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, HOTEL & RESTAURANT SERVICES, FAST FOOD, SNACKS, TEA AND COFFEE SERVICES
VINOD SHARMA TRADING AS AMAAYA ENTERPRISES
G-36, IIND FLOOR, PALAM EXTN. (HARIJAN BASTI), NEAR RAMPHAL CHOWK, SECTOR-07, DWARKA, NEW DELHI 110078.
PROPRIETORSHIP FIRM

Address for service in India/Ageas address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
Trade Marks Journal No: 1931, 09/12/2019  Class 43

4322593  16/10/2019
MEERA SHARMA TRADING AS KORAS FOOD PLAZA
C-BLOCK, H. NO. – 1097, GALI NO. 18, KHAJOORI KHASS COLONY, DELHI- 110094.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
Proprietor
ZAFROON
Zafroon, Ground Floor, Door.No.13, Old.No.6A, 3rd Street, Wallace Garden, Chennai-600006, Tamil Nadu

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4325226   18/10/2019
KIRAN POONAMCHAND MALI
22/8, Harsha Apartment, Hardevi Society, Caves Road, Jogeshwari (East), MUMBAI-400 060
INDIVIDUAL
Address for service in India/Agents address:
RAMCHANDRA R. MANDHANE, ADVOCATE.
NANURAM MANSION, OPP. PATHARE NURSERY, DR. AMBEDKAR ROAD, KALYAN(W) - 421 301, (M.S).
Proposed to be Used
To be associated with:
4325222
MUMBAI
Services for providing food and drink; temporary accommodation.
4328181  22/10/2019
UMESH G
No. 1156, 4th A, Main Road, M.C. Layout, Vijaynagar, Bengaluru - 560040
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Cafe services, Restaurant services, Resort hotel services, Hotel, motel and resort services, Hotel reservations, Hotel information services, Hotel accommodation services..
4328224  22/10/2019
MEMORY REMAINS SPORTS BAR PRIVATE LIMITED
KADAMTALA, NEAR KADAMTALA MARKET, J.D. ROAD, KOKRAJHAR, ASSAM- 783370
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Services for providing food and drink; Temporary accommodation; Providing food and drink in restaurants and bars
4329013 23/10/2019
SHASHE BUSINESS SPECIALITIES PRIVATE LIMITED
NO.23, 9TH CROSS MANJUNATHANAGAR, MAGADI ROAD, BANGALORE - 560023
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Serving food and drinks, Juice bars, Restaurant services
4329031  23/10/2019
R K FOODS AND BEVERAGES
Shop No. 12 Ground Floor, Pushp Industrial Park and Arcade, Near Sheetal Cinema, Opp. Patel Mill BRTS Bus Stand, Rakhial Road,
Ahmedabad-380021, Gujarat
partnership firm
Address for service in India/Attorney address:
SAGAR R. KADIYA (ADVOCATE)
38, UMIYANAGAR SOCIETY, NR. MUKESHNAGAR, RAJENDRAPARK ROAD, ODHAV, AHMEDABAD - 382415

Proposed to be Used
AHMEDABAD
providing food, snakes, fast food, tea, coffee, cold drink, water and beverages to customer
4329318  23/10/2019
KALEVAM RESTAURANT
296, TRANSPORT NAGAR, PRAYAGRAJ, ALLAHABAD, UTTAR PRADESH, 211011
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
VISHAKHA GUPTA & ASSOCIATES
FIRST FLOOR, SHAHI BUILDING

Proposed to be Used
DELHI

Services for providing food & drink; temporary accommodation e.g. all Chinese, Indian and south Indian dishes etc. included in Class-43
ANKIT ARVIND PATKI
SHREE NAGAR COLONY, BIDAR ROAD, UDGIR, LATUR
Address for service in India/Agents address:
GOPAL RUKIYA KADAWAT
G.R. Kadawat & Associates,Charhate Building Flat o.4, 2nd floor, Rajendra Nagar,Near BSNL Office,Navi Peth, Pune-411030.

Proposed to be Used

MUMBAI
Services for providing food and drink; Temporary accommodation
4329777   24/10/2019
M.S.COFFEE
NO. 103, SAI MADUVAN LAYOUT, NEAR SAI TEMPLE, CHIKMAGALORE – 577 101, KARNATAKA.
PARTNERSHIP
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Coffee shop services, Coffee bar services, Coffee-house and snack-bar services, Snack bar and canteen services, Cafe and cafeteria services.
4329798  24/10/2019
SARTRUCE BUSINESS PRIVATE LIMITED
FLAT NO 1204, OMAXE RESIDENCY GOMATI NGR EXTENSION SEC 7 ARJUN GUNJ SULTANPUR RD LUCKNOW
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SHAIKH MOHAMMED AMIR ABDUL QADIR
OFF 2, DWARKA REGIME, BESIDE SUKARMA FINANCE, BELOW CBFC LTD AND HUMSAFAR TRAVELS, NEAR
CHUNNILAL PETROL PUMP,

Proposed to be Used
DELHI
CAFES, CAFETERIAS, FOOD AND DRINK, CATERING, HOTELS, MOTELS, RESTAURANTS, TEMPORARY
ACCOMMODATION RESERVATIONS
4329839  24/10/2019
MGM RESORTS INTERNATIONAL
3600 LAS VEGAS BOULEVARD SOUTH, LAS VEGAS, NEVADA 89109, United States of America
A corporation organized and existing under the laws of the state of Delaware, U.S.A

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
To be associated with:
2108135

DELHI
Resorts, hotels, boarding and / or lodging, restaurant, bar and lounge services, arena services, namely, providing facilities for sports, concerts, conventions and exhibitions, cafeterias, snack bars, catering, day care centers, providing banquet and social function facilities, for special occasions, providing campground facilities, providing convention facilities providing facilities for exhibitions.
MGM GRAND

4329842  24/10/2019
MGM RESORTS INTERNATIONAL
3600 LAS VEGAS BOULEVARD SOUTH, LAS VEGAS, NEVADA 89109, United States of America
A corporation organized and existing under the laws of the state of Delaware, U.S.A

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
To be associated with:
2108135

DELHI
Resorts, hotels, boarding and/or loading, restaurant, bar and lounge services, arena services, namely, providing facilities for sports, concerts, conventions and exhibitions, cafeterias, snack bars, catering, day care centers, providing banquet and social function facilities for special occasions, providing campground facilities, providing convention facilities, providing facilities for exhibitions.
Trade Marks Journal No: 1931, 09/12/2019 Class 43

ASHUTOSH VYAS, PROPRIETOR OF HUNGERBEANS
79, VISHNU VIHAR, 200FT BYE PASS, AJMER ROAD, JAIPUR-302021 RAJASTHAN
proprietor and trader

Address for service in India/Attorney address:
HARSH MARWAHA
245, OPPOSITE LIBERTY SHOWROOM, MAIN MARKET, RAJA PARK, JAIPUR-302004 RAJASTHAN INDIA

Used Since: 05/05/2019

AHMEDABAD
Services for providing food and drink
DHANSUKH D PATEL, SHARADCHANDRA P PADKE, PRAVIN CHANDRAKANT LAD
trading as ;HUNGRY BEAVER CUP LLP
SHOP NO. 15 AND 16, PLOT NO.44 AND 45, SECTOR 15, PROGRESSIVE SEA LOUNGE, CBD BELAPUR, NAVI MUMBAI
Proposed to be Used
MUMBAI
RESTAURANT, FAST FOOD RESTAURANT SERVICES, PROVIDING FOOD AND DRINK, CARING, CAFÉ AND CAFETERIAS
4330131  24/10/2019
TANVIR NAZIR SHAikh
GAURAV ARCADE SECTOR 10, PLOT NO. 4, 1ST FLOOR, ROOM NO. 103 KHARGHAR, NAVI MUMBAI - 410210.
THE TRADE MARKS ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
THREE SISTERS HOSPITALITY LLP
Sh-3, Harchu & Sind Bahar CHS Ltd, Behram Baug, Jogeshwari (W), Mumbai, Maharashtra- 400102
A Registered Limited Liability Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
Trade Marks Journal No: 1931, 09/12/2019          Class 43

4330563    24/10/2019
M/S. RAINBOW FOOD ENTERPRISES
H no 8-2-293/82/j III /215 Road no 78 Film Nagar Jubilee Hills Hyderabad, Hyderabad, Telangana - 500034.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Used Since :20/06/2019

CHENNAI
Coffee shops, Coffee shop services, Hotels, Restaurants, Catering Services, Providing Temporary Accommodation,
Providing Food And Drink In Restaurants, Bar And Restaurant Services.
KANCHANA KARI VIRUNTHU
NO.46/1, KEELA KUDI STREET, MARUTHINDAKURICHI, TRICHY - 620 102, TRICHY DIST, TAMILNADU.

PARTNERSHIP

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Hotel and restaurant services, Outside catering services, Mobile catering services.
SONICA PATHAK  
FLAT NO. P-303, SRI SHTI HEIGHTS, MAYURESH SRI SHTI COMPLEX, LBS ROAD, BHANDUP WEST MUMBAI - 400078  
PROPRIETORSHIP FIRM  

Address for service in India/Attorney address:  
ANURADHA AGRAWAL  
305, LABBAIK REGENCY, 4/2, OLD PALASIA, INDORE - 452018 (M.P.)  

Proposed to be Used  
MUMBAI  

Services for providing food and drink; temporary accommodation
4331117  25/10/2019
SATISH KUMAR, A
A-8, KOSALA FLATS, I FLOOR NO-29, SRINIVASA ROAD, T NAGAR, CHENNAI - 600017
THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
HEMANGI JHAVERI
B - 1, 75/76, PANCHAVATI APTS, JUHU LANE, ANDHERI WEST, MUMBAI – 400058, MAHARASHTRA, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION,
SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI
RESTAURANTS, HOTEL RESTAURANT SERVICES, RESTAURANT SERVICES FOR THE PROVISION OF FAST FOOD,
HOTEL CATERING SERVICES, TAKEAWAY FOOD SERVICES, FAST-FOOD RESTAURANT SERVICES, FOOD AND DRINK
CATERING, PROVIDING FOOD AND BEVERAGES
4331710  25/10/2019
SASUTASHI F&B PRIVATE LIMITED
910,NAC MANIMAJRA,CHANDIGARH
PRIVATE LIMITED COMPANY (Body Incorporate)
Address for service in India/Attorney address:
HARSHITA THALWAL
INTEGRUM IP, 191/7, SBP EXTN-III, SECTOR-126, MOHALI-140307, PUNJAB, INDIA.

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK
4331770  25/10/2019

ILLYAS ABDULLA V. K.
PARAVANTAVITA HOUSE, THOVOAKKUNNU P.O., PANOOR (VIA), KANNUR-670 693, KERALA STATE, INDIA
SOLE PROPRIETOR

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used
CHENNAI
PROVIDING OF FOOD AND DRINKS, RESTAURANTS, CAFES, CAFETERIAS, CANTEEN, CATERING, SNACK BARS, ICE CREAM PARLOR, TEA SHOP AND JUICE SHOP, HOTEL, TEMPORARY ACCOMMODATION
SANJANA M KUMAR
trading as ;ROLLING DOUGH CO
NO.1261, 1ST FLOOR,SRI HARI BUILDING,SNR COLLEGE ROAD,NAVA INDIA,AVINASHI ROAD,COIMBATORE-641004,TAMILNADU,INDIA.
PARTNERSHIP FIRM

CHENNAI
RESTAURANT SERVICES,PROVIDING FOOD AND BEVERAGES,ICE CREAM PARLOUR SERVICES.
Proposed to be Used

CHENNAI

FOOD AND BEVERAGES, LODGING, RESTAURANT, HOTELS, SERVICE FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION
4333587   30/10/2019
RAJESH KUMAR BEHERA
PLOT NO.10-2CM-819C, CDA, SECTOR- 10, MARKAT NAGAR, CUTTACK, ODISHA - 753014
PROPRIETOR OF YUMMZY COMPANY.
Address for service in India/Attorney address:
VINAYAK CONSULTANCY
AUROBINDANAGAR,ST. NO.7,POST-HINDUSTHAN CABLES,BURDWAN-713335,WEST BENGAL,INDIA.
Used Since :03/10/2017
KOLKATA
FOOD AND DRINK, CAFES, CAFETERIAS ,COFFEE SHOPS AND CATERING SERVICES.
4333879  30/10/2019
KRISHNAKUMAR VISHNU
Kenshodeva Private Enclave, Mavinhal, Arasinaguppe, Chikmagaluru Taluk, Karnataka, Post Code: 577131
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4333999   30/10/2019
SHARIQ NAWAB MOHAMMAD ISRAIL KHAN (KAUSAR FAMILY RESTAURANT)
Kausar Hotel, Mumbai Pune Rd, Shilphata, Village-Shil, Tal,& Dist. Thane Maharashtra-400612
PROPRIETOR
Address for service in India/Attorney address:
NAVIN KUMAR PRASAD
WA 35E GROUND FLOOR GANESH NAGAR-II, SHAKARPUR, DELHI-110092
Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation.
SOULINAIRE

4334395  31/10/2019

THE INDIAN HOTELS COMPANY LIMITED

Taj Palace Hotel, Sardar Patel Marg, Diplomatic Enclave, New Delhi-110 021 and its Registered Office at Mandlik House, Mandlik Road, Mumbai-400 001.

An Indian Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:

ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Services for providing food and drink; Temporary accommodation.
GULLU DADA'S

4334423  31/10/2019

FARAH

H.No.14-4-503/3/B/C, Ahmed Nagar, Masab Tank, Humayun Nagar, Hyderabad - 500 028 (TS)

Proprietor

Address for service in India/Agents address:

RAO & RAO.

12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used

CHENNAI

services for providing restaurant and take away food and drink services, snack bar, cafe, cafeteria, hotel, canteen, bar, and catering services.
4334769   31/10/2019
KARANVEER SINGH CHHABRA TRADING AS J.K. ENTERPRISES
155, Gurunanak Timber Market, Dhar Road, Indore (M.P.) Pincode-452002
Sole Proprietary firm

Address for service in India/Agents address:
RAKESH SONI
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.
Used Since :17/10/2017

MUMBAI
Services for providing food and drink; temporary accommodation., Hotel and restaurant services, Hotel, restaurant, café-
restaurant and bar services , Club, Resort, Snackbar , Hospitality services [food and drink], Providing food and beverage,
Food and drink catering, Catering (Food and drink -), Fast-food restaurant services, Takeaway food services, Food
preparation .
4334844  31/10/2019
M. UMAKANTHAN, PROPRIETOR, TRADING AS KASH KITCHEN
#701, 4TH BLOCK, MOGAPPAR WEST, CHENNAI-600037, TAMIL NADU, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
G.VIGNESH
NO. 6/3, MINT STREET, 1ST LANE, SOWCARPET, CHENNAI - 600001, TAMIL NADU, INDIA
Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK, HOTEL, RESTAURANT AND CATERING SERVICES, CATERING SERVICES FOR THE PROVISION OF FOOD AND DRINK, CATERING SERVICES SPECIALIZED IN CUTTING HAM WITH KNIVES FOR WEDDINGS AND PRIVATE EVENTS
CHAVI LAL
E-94A, S-283, SHASTRI MARKET, JHUGGI SOUTH MOTI BAGH, CHANAKYA PURI, NEW DELHI - 110021
RESTAURANT
I AM CITIZEN OF INDIA

Proposed to be Used

DELHI
RESTAURANT PROVIDING FAST FOOD
VLIV

4335045  01/11/2019

M/S EXPERION STUDENT HOUSING PRIVATE LIMITED
F-9, FIRST FLOOR, MANISH PLAZA 1, PLOT NO. 7, MLU SECTOR 10, DWARKA NEW DELHI-110075
A PRIVATE LIMITED COMPANY (BODY INCORPORATE)

Address for service in India/Attorney address:
PANKAJ LUTHRA
A-3, CHRISTIAN COLONY PATEL CHEST DELHI-110007

Proposed to be Used

DELHI

ACCOMMODATION SERVICES; HOSPITALITY SERVICES [ACCOMMODATION]; RENTAL OF ACCOMMODATION [TEMPORARY]; PROVIDING ASSISTED LIVING FACILITIES [TEMPORARY ACCOMMODATION]; RENTAL OF TEMPORARY ACCOMMODATION.
EXCO

4335057 01/11/2019

M/S EXPERION STUDENT HOUSING PRIVATE LIMITED
F-9, FIRST FLOOR, MANISH PLAZA 1, PLOT NO. 7, MLU SECTOR 10, DWARKA NEW DELHI-110075
A PRIVATE LIMITED COMPANY (BODY INCORPORATE)

Address for service in India/Attorney address:
PANKAJ LUTHRA
A-3, CHRISTIAN COLONY PATEL CHEST DELHI-110007

Proposed to be Used

DELHI

ACCOMMODATION SERVICES; HOSPITALITY SERVICES [ACCOMMODATION]; RENTAL OF ACCOMMODATION [TEMPORARY]; PROVIDING ASSISTED LIVING FACILITIES [TEMPORARY ACCOMMODATION]; RENTAL OF TEMPORARY ACCOMMODATION.
HANDLE BAR
4335669 01/11/2019
M/S. HOTEL RADHA PRASAD PRIVATE LIMITED,
Plot No. 26-A, 4th Main Road, Sipcot IT Park, Siruseri, Chennai - 603 103
Company incorporated
Address for service in India/Agents address:
D. RAJAKUMAR
Inpro Trade Mark Services, 16/19, Jayalakshmipuram 1st street, Nungambakkam, Chennai-600 034.
Used Since :30/03/2017
To be associated with:
3705920
CHENNAI
Hotel & Bar Services, Providing Food & Drinks, Restaurant & Cafe Services.
4335884  01/11/2019
MR. ASHPAK HASAN BADIVALE
12/917, Hatti Chowk, Ichalkaranji, Kolhapur, Maharashtra 416115
Individual
Address for service in India/Attorney address:
LAW SOLUTIONS
Flat No. 4, 2nd Floor, Parvati Darshan Building, Opp. Hero Showroom, Near Ingale Bridge, Shivane, Pune -411023

Proposed to be Used
MUMBAI
Providing Food & Drink And Temporary Accommodation & Restaurant
4336064    01/11/2019
RIHAN AHMED, PROPRIETOR, DE MK GROUP
NO.1, GROUND FLOOR, STEPHENS ROAD CROSS, FRAZER TOWN, BENGALURU- 560005 KARNATAKA
Proprietorship firm

Address for service in India/Attorney address:
Senthilkumar Balakrishnan
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
MEDICAL TOURISM SERVICES IN THE NATURE OF TEMPORARY ACCOMMODATION RESERVATIONS IN ORDER TO OBTAIN HEALTH CARE
SANAM
4336955  04/11/2019
ASHISH KUMAR ASRANI
37/3 SHRADHANAND MARG, CHAWNI INDORE-452001.

Address for service in India/Attorney address:
CLIENTAKE ASSOCIATES
306, DIAMOND TRADE CENTRE, OPPOSITE BANSI TRADE CENTRE, INDORE, M.P. 452001.

Proposed to be Used
MUMBAI
HOTELS, TEA ROOMS, BISTROS, CATERING SERVICES, ICE CREAM PARLOR, BUTLER SERVICES, FOOD LOUNGES, LODGING AND BAR SERVICES, HOTEL RESERVATION SERVICES, HOTEL RESORT AND HEALTH SPA SERVICES, ESCORT SERVICES, PROVISION OF TEMPORARY ACCOMMODATION, PROVISION OF FACILITIES FOR MEETING, CONFERENCES AND EXHIBITIONS, CONDUCTING SEMINAR, CONSULTANCY SERVICES RELATING TO HOTELS AND RESTAURANT BEING SERVICE INCLUDED IN CLASS 43.
4337595  04/11/2019

RAUNAK VENTURES
Flat No. A/5, Satnam Apartment, LT Road, Mulund (E), Mumbai – 400081
A Partnership Concern

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used

MUMBAI
Snack-bar services; café and cafeteria services; providing food and beverages; providing food and drink in restaurants; providing food and drink in internet cafes.
4337841  05/11/2019
ABHISHEK ASHIA
A-102, THE GRAND RESIDENCE MANGLAM, KANAK VRINDAVAN, SIRSI ROAD, JAIPUR (RAJASTHAN) INDIA
INDIVIDUL
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/10/2019
AHMEDABAD
HOTEL, MOTEL, HOSTEL, RESORTS, RESTAURANTS, CAFES, DHABA, CATERING SERVICES FOR PROVIDING FOOD
AND DRINK, TEMPORARY ACCOMMODATION WHICH ARE INCLUDED IN CLASS 43
MR. ARNAV BHANDARI
S/o. Padam Prasad Bhandari, Khasra No. 365/2, Vill Mendori, Post. Ratibad, Bhopal-462 044(Madhya Pradesh)
Individual

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
Providing Of Food And Drinks, Temporary accommodation, Resort hotel services
A.M. NIZAR
M/s. Al Haja Caterers and Events, AMC III/540(1), Poovanpara, Attingal, Thiruvananthapuram, Kerala India-695101
Nil.

Address for service in India/Attorney address:
LAZARUS WAY
LAZARUS WAY, 2nd FLOOR, ROMEL MAHAL, N. CHITTOOR ROAD, ERNAKULAM, KERALA, INDIA-682018
Used Since: 28/08/2019

CHENNAI
Catering services, restaurants and hotel services.

Transliteration: The word 'Al Haja Vazhiyorkada' in Malayalam language means 'Al Haja Street Shop'
Trade Marks Journal No: 1931, 09/12/2019, Class 43

4339267 06/11/2019
PRADEEP GUNDU SHETTY
trading as; TASTE OF INDIA
SHOP NO.18, SHIVSHAKTI COMPLEX, BUILDING NO.1, B-WING, BELOW ABBHYUDAYA BANK, WALIV NAKA, VASAI (EAST)-401208
A INDIAN NATIONAL

Proposed to be Used
MUMBAI
HOTEL, RESTAURANT INCLUDED IN CLASS 43
Flavory Savory
4339744   06/11/2019
MEENA BANSAL
96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.
PROPRIETOR
Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.
Proposed to be Used
DELHI
SERVICES FOR PROVIDING AND PREPARATION OF FOOD AND DRINK; RESTAURANT AND HOSPITALITY SERVICES;
FAST FOOD RESTAURANT SERVICES, SNACK BARS, TAKE AWAY FOOD SERVICES.
KAPSTAR
4339745  06/11/2019
ASHOK AJITKUMAR KAPOOR
1, SCENIC ACRES, VAPI CHALA ROAD, VAPI - 396191, GUJARAT
MANUFACTURING AND CONSULTANT
INDIVIDUAL
Proposed to be Used
AHMEDABAD
Services for providing food and drink; temporary accommodation.
4340595 07/11/2019
M/S. RAVERS INDIA PRIVATE LIMITED
Plot No. 37, South Facing, J.L No. 36, Mouza Barurbheri 39, P.O. Gopinatpur, P.S. Bhagwanpur, East Medinipur, West Bengal-721633
Body Incorporate

Address for service in India/Attorney address:
AKASH MISHRA
C-20 OFFICE-303 ARUNA PARK LAXMI NAGAR DELHI-110092

Proposed to be Used
KOLKATA
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
ABHISHEK SHARMA S/O MURLIDHAR SHARMA TRADING AS ABHISHREE FOODS
3, KAILASHPURI COLONY, MAIN TONK ROAD, JAIPUR
SERVICE PROVIDER
Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur

Proposed to be Used
AHMEDABAD
CAFE AND RESTAURANT SERVICES INCLUDED IN CLASS 43
PRESTIGE GOLFSHIRE

4340937    07/11/2019
M/S NORTHLAND HOLDING COMPANY PVT LTD.,
The Falcon House, No.1, Main Guard Cross Road, Bangalore - 560001
Private Limited Company
Address for service in India/Attorney address:
HARIKRISHNA S HOLLA
193, KASHI BHAVAN, 6TH CROSS, GANDHINAGAR, BANGALORE - 560 009

Proposed to be Used
CHENNAI
Services for providing food and drink, temporary accommodation
4340994    07/11/2019
ANUPAM JAIN TRADING AS BELGYO WAFFLES
Prestige South Ridge Flat No. 5072, 125, Hoskerahalli Cross BSK, 3rd Stage, Near NCERT, Bangalore - 560085
Sole Proprietor

Address for service in India/Attorney address:
GIRIJA DESHPANDE
No. 7/1, 1st floor, 1st cross, C.R. Layout, Sarakki Main Road, JP Nagar 1st Phase, Opp. Rajalakshmi Multi specialty hospital, Bangalore - 560078

Proposed to be Used
CHENNAI
Restaurants, fast food service, cafes included in class 43.
NAMAKDANI

4341414  07/11/2019

MAYANK SABHARWAL
233 FIRST FLOOR, DOUBLE STOREY, NEW RAJINDER NAGAR, CENTRAL DELHI, DELHI, 110060

PROPRIETOR

Address for service in India/Attorney address:
ROSHAN KUMAR
S-83,SCHOOL BLOCK,SHAKARPUR,DELHI-110092

Proposed to be Used
DELHI

Services for providing food and drink; temporary accommodation
BELLAGIO
4341613  08/11/2019
Mirage Resorts LLC
3950 LAS VEGAS BOULEVARD SOUTH, LAS VEGAS, NEVADA 89119, UNITED STATES OF AMERICA
A limited liability company organized and existing under the laws of U.S.A
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Proposed to be Used
To be associated with:
1370125, 1370129, 2236808
DELHI
Resorts, hotels, boarding and/or lodging restaurant, bar and lounge services, Arena services, namely, providing facilities for sports, concerts, conventions and exhibitions, Cafeterias, Snack bars, Catering, Day care centers, Providing banquet and social function facilities for special occasions, Providing convention facilities. Providing facilities for exhibitions.
Trade Marks Journal No: 1931, 09/12/2019 Class 43

Mirage Resorts LLC
3950 LAS VEGAS BOULEVARD SOUTH, LAS VEGAS, NEVADA 89119, UNITED STATES OF AMERICA
A limited liability company organized and existing under the laws of U.S.A

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

To be associated with:
1370125, 1370129, 2236808, 2236809

DELHI
Resort, hotels, boarding and/or lodging, restaurant, bar and lounge services, arena services, namely, providing facilities for sports, concerts, conventions and exhibitions, cafeterias, snack bars, catering, day care centers, providing banquet and social function facilities for special occasions, providing convention facilities, providing facilities for exhibitions.
Teatro – The Estate Kitchen

4341769    08/11/2019
ROSETTA RESORTS & HOLIDAY HOMES
95, AMARJYOTHI LAYOUT, 100 FEET INTERMEDIATE RING ROAD, DOMLUR, BENGALURU, KARNATAKA- 560071

Partnership

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463, 13 TH CROSS, 10 TH MAIN, WILSONGARDEN, BANGALORE, 560027

Proposed to be Used

CHENNAI

Providing food and drink in restaurants and bars; Hotel; resorts; restaurant; café-restaurant and bar services.
NB & DB’S HOLIDAYS

4342610  08/11/2019

M/S MAULI HOLIDAYS
SHOP NO 1 BHAGASHET HEIGHTS BUILDING, KALYAN SHIL ROAD NEAR MANPADA PETROL PUMP, DOMBIVALI EAST, 421204
SMALL ENTERPRISE

Address for service in India/Attorney address:
PARAG MORE

Proposed to be Used
MUMBAI
Veg and non veg restaurants, Cottages, Temporary accommodation, Banquets, Arranging of wedding receptions, Bar and restaurants, Hotels, Resort services, Rental of function rooms for wedding receptions, Arranging of wedding receptions [food and drink].
MANDEEZ the Arabian Restaurant

4342662  08/11/2019

MADASANI SRI SYAMALA
W/o Madasani Srinivasa Rao, # 42-4-76/3, Old Post Office Lane, Ramakrishna puram, Vijayawada(Urban), Gandhinagaram, Krishna District, Andhra Pradesh-520003
AN INDIAN NATIONAL

Address for service in India/Agents address:
RAMAKRISHNA KURRA
D.NO.6-16-7, 2ND FLOOR, 16/3, ARUNDELPET,GUNTUR-52

Proposed to be Used
CHENNAI
Restaurants and Hotels
4342812  09/11/2019
PARGAONKAR & SONS (OPC) PRIVATE LIMITED
Room No. 1145, Nr. Hazim General Store, IIT Market, Mahatma Jyotiba Phule Nagar, Powai, Mumbai- 400076, Maharashtra, India
COMPANY
Address for service in India/Agents address:
ANKIT SETHI
218, 3-B, Mittal Industrial Estate, Marol , Andheri East, Mumbai-400059.
Proposed to be Used
MUMBAI
Services for providing food and drinks as covered under Class 43.
Junkin'

4342893   09/11/2019
SAI PRADEEP MOCHERLA
Flat 701, Mahadev Towers, Upparpally, Hyderabad - 500048, Telangana
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
ROLIGT

4343685  11/11/2019
M/S. ROLIGT FOODS PRIVATE LIMITED
H.No: 16-2-51/F/5, Akbarbagh, Opposite To Vishnu Apartments, Malakpet, Hyderabad, Telangana.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Used Since :25/02/2019

CHENNAI
Hotels, Restaurants, Resorts, Club House, Coffee Shops, Cafes, Cafeterias, Bar, Ice-cream Parlor, Services Relating To Procurement To Sale Of Food And Drinks.
ARATI

4343918  11/11/2019

SETH COLOUR WORKS PVT. LTD.
P-11, NEW HOWRAH BRIDGE APPROACH ROAD, KOLKATA-700001, WEST BENGAL, INDIA.
BODY INCORPORATE

Address for service in India/Agents address:
GOODWILL REGISTRATION SERVICE
C/O. SUSANTA GHOSH, 107/1G TOLLYGUNGE ROAD, KOLKATA 700026, WEST BENGAL, INDIA.

Proposed to be Used

KOLKATA

PROVIDING FOOD AND DRINKS, SERVICES RELATING TO SNACK BARS, FAST FOOD JOINTS, PASTRY SHOPS, ICE-CREAM PARLORS, TAKE-AWAY OUTLETS, SELF SERVICE RESTAURANTS, RENTAL OR RESERVATION OF TEMPORARY ACCOMMODATION, CATERING SERVICES, FOOD AND DRINK SERVICES, FRANCHISE SERVICES, RESTAURANT AND BAR, HOTELS, CAFES, CAFETERIAS BEING INCLUDED IN CLASS-43
HAP DAILY

4344457   12/11/2019
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI - 600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; HOTELS; MOTELS;
CAFÉS; CAFETERIAS; SNACK-BARS; FOOD AND DRINK CATERING.
4344463  12/11/2019
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI - 600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
To be associated with:
3241604, 3241614
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; HOTELS; MOTELS; CAFÉS; CAFETERIAS; SNACK-BARS; FOOD AND DRINK CATERING.
4344481 12/11/2019
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI - 600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; HOTELS; MOTELS;
CAFÉS; CAFETERIAS; SNACK-BARS; FOOD AND DRINK CATERING.

Transliteration: HAP DAILY
HATSUN AGRO PRODUCT LIMITED
No. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), CHENNAI - 600 097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

**Proposed to be Used**

CHENNAI

SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; HOTELS; MOTELS; CAFÉS; CAFETERIAS; SNACK-BARS; FOOD AND DRINK CATERING.
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE" RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI - 600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN, CHENNAI - 600 035.

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; HOTELS; MOTELS; CAFÉS; CAFETERIAS; SNACK-BARS; FOOD AND DRINK CATERING.

Transliteration : HAP DAILY
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE" RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI - 600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

To be associated with:
3241604

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; HOTELS; MOTELS; CAFÉS; CAFETERIAS; SNACK-BARS; FOOD AND DRINK CATERING.
Trade Marks Journal No: 1931, 09/12/2019 Class 43

HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI-600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; HOTELS; MOTELS; CAFÉS; CAFETERIAS; SNACK-BARS; FOOD AND DRINK CATERING.

Transliteration: HAP DAILY
NAVBANDHAN
4344659   12/11/2019
AMIT GARG S/O SHRI MAMCHAND GARG
69, MAIN ROAD, GALI NO. 10, ONKAR NAGAR-B, TRI NAGAR, NEW DELHI-110035
Individual
Address for service in India/Agents address:
KIRTI SINGHAL
FK-31, SHASTRI NAGAR, DELHI - 110 052.
Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation as duly provided in Nice Classification under Class 43.
NAUBAHAR CAFE
4344825  12/11/2019
NALINI MULAKKAYALA
H.No: 15-31-82, KPHB Colony, Vasanth Nagar, Balanagar Mandal, Ranga Reddy-500 072, Telangana State, India
Single Firm
Address for service in India/Attorney address:
RABBANI MOHD MUBIN
#808/2, 8th Floor, Babukhan Estate, Basheerbagh, Hyderabad-500 001, Andhra Pradesh, India
Used Since :30/06/2014
To be associated with:
3648420
CHENNAI
Providing Food & Drink; Hotels, Restaurants & Snack Bars; Cafeterias, Canteens; Catering Services; Tourist Homes;
Resorts; Accommodation Bureaux(Hotels), Rental of Temporary Accommodation; Boarding Homes; Retirement Homes;
Holiday Camp Services(Lodging); being services in Class 43
M/S DESITECH TIRUSTORE PVT LTD
Plot No-248, Sailashree Vihar Road, Phase-2, Damana Square, Bhubaneswar, Khordha, Odisha - 751016, India

Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065

Proposed to be Used
KOLKATA
Services for providing food and drink and Restaurant services
4345665  13/11/2019

MRS. PRIYANKA KIRTI JAIN
A- 301, Vasant Vaibhav, 150 Feet Road, Near Maxus Mall, Thane, Maharashtra - 401101

Sole Proprietor

Address for service in India/Attorney address:

BHOMIKA P. LODHA
Room no-11, Datatraya Niwas, Dadar west, Mumbai 400028.

Used Since :08/08/2018

MUMBAI

SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION
PASA

4345745  13/11/2019
MR. PRAKASH CHAND AGARWAL
Pasa House, Circular Road, Lalpur, Ranchi – 834001 Jharkhand
Single firm

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used
KOLKATA
Restaurant services
4346062  13/11/2019
AMIT
HOUSE NO. 584/18, SHIV COLONY, SAFIDON ROAD, NEAR MANAV KALYAN ASHRAM, JIND, HARYANA-126102
INDIVIDUAL

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
Restaurant services
Wings n More
4346746   13/11/2019
SANIVARAPU RAMESH
#301,4TH FLOOR, SM INSTYLE, ROAD NO 3, MALLIKARJUNA COLONY,OLD BOWENPALLY SECUNDERABAD,
TELANGANA - 500011
THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Restaurant services
4346870  14/11/2019
VINAY KUMAR
KUDHAR(40/4), HAMIRPUR, SALAUNI
PROPRIETOR

Address for service in India/Attorney address:
RAJESH KUMAR MISHRA
D-4/65 VASHISHT PARK SAGAR PARK

Proposed to be Used
DELHI
Cafe, Lounge, Restaurant, Bar, Hotel, Motel, Banquet Hall, Pubs, Club etc also other services mentioned under this class.
KHASTA HOUSE

4347260  14/11/2019

VARUN CHHABRA
House No. 807- B, Patel Nagar, Civil Lines, Ludhiana-141001 (PB)
Sole Proprietor

Address for service in India/Agents address:
RATTAN LAL
98/12, JAWAHAR NAGAR, LUDHIANA-141 002 (PUNJAB)

Proposed to be Used
DELHI

Services for providing food and drink; temporary accommodation.
4349887   17/11/2019
CHILLI AND CHA FOOD PRIVATE LIMITED
PLOT NO-94, KH NO-20/8 VPO AMBERHAI EXTN NEAR DWARKA SEC.19 NEAR PP NO-NJF J-942 NEW DELHI- 110077
Private Limited Company
Address for service in India/Agents address:
GAURAV SAINI
264-265, Anarkali Bazar Complex,Jhandewalan Extension,New Delhi-110055.

Proposed to be Used
DELHI
Restaurant services and Bar , Bar information services, Bar services, Bars, Beer bar services Beer garden services, Bistro services, Booking of restaurant seats, Brasserie services, Cafe services, Cafés, Cafeteria services, Cafeterias, Cake decorating, Canteen services, Canteens, Carry-out restaurants Carvery restaurant services, Catering
4350134  18/11/2019
JYOTI SHARMA
B103 MADHAV MAHAL COOPERATIVE SOCIETY, NR GHANTAWALA PAN AANAD MAHAL ROAD ADAJAN, SURAT-395009
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Services for providing food and drink; Restaurant services; Restaurant and cafe services; Hotel, restaurant, cafe-restaurant and bar services
4350254  18/11/2019
AMIT SETH (PROPRIETOR OF AMIT SETH )
95/6, ASHOK NAGAR, UDAIPUR, RAJASTHAN - 313001, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
NITIN SURENDRA BHAI RAVAL
JKPL CONSULTANTS PVT LTD 216, MADHUPURA VEPAR BHAVAN, NEAR GANJ BAZAR, MADHUPURA, AHMEDABAD - 380004, GUJARAT, INDIA

Proposed to be Used
AHMEDABAD
Restaurants, Providing food and beverages, Temporary accommodation
NARAIN

2989009  18/06/2015

NISHANT GOYAL
33/19, MAIN ROHTAK ROAD, NANGLOI, DELHI - 110 041

Service Provider

Address for service in India/Attorney address:
SAGAR AGGARWAL ADV
568 G.F.WESTERN WING TIS HAZARI COURTS DELHI-54

Used Since : 01/06/2015

DELHI

Clinic services, Dentistry, Health care services, Health centre, Hospital, medical assistance, Medical clinic services. Medical equipment rental, Nursing homes, Pharmacy advice, Physiotherapy and Surgery Services
MRS. PREETI GROVER
trading as :PREETI PURI'S DIET CLINIC
E-354, BASEMENT, GREATER KAILASH-2, NEW DELHI 110048
SERVICE PROVIDER
Used Since :08/01/2016
DELHI
MEDICAL SERVICES
3290067  22/06/2016
DR. PRADEEP J NAVAL
DR. AMIT S PRAJAPATI
KARUNA G PATEL
trading as ;SYNERGY MICROPATH LABORATORY
F-1, FIRST FLOOR, SHAKTI HEIGHTS, OPP. GAYATRI HOSPITAL, NEAR KIRAN PARK, BIMJIPURA,ANKUR ROAD ,NAVA VADAJ ,AHMEDABAD -380013 GUJARAT
SERVICE PROVIDER
Used Since :09/12/2014
AHMEDABAD
PATHOLOGY SERVICES, MEDICAL DIAGNOSTIC SERVICES INCLUDED IN CLASS 44.
3309443  14/07/2016
HAMDARD LABORATORIES (INDIA)
trading as :HAMDARD LABORATORIES (INDIA)
2A/3, ASAF ALI ROAD, NEW DELHI-110 002
Service Provider
An Indian Trust
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :01/01/2016
DELHI
healthcare consultancy, health centres, providing health and beauty care services and information including in class 44
SUMIT THAPAR
trading as ;BACK IN MOTION
C-26, UPPER GROUND FLOOR, GK-1, NEW DELHI-110048.
SERVICE PROVIDER
Used Since :15/12/2014
DELHI
MEDIED SERVICES IN THE FIELD OF PHYSIOTHERAPY MASSAGE, YOGA & EXERCISES.
3462840    23/01/2017
PRETTIFYME COSMETIC PRODUCTS & SERVICES PRIVATE LIMITED
E-2505, AMRAPALI PLATINUM GH-001, SECTOR -119, GAUTAM BUDDHA NAGAR, NOIDA, UTTAR PRADESH-201301.
SERVICES
A COMPANY INCORPORATED IN INDIA UNDER COMPANIES ACT, 2013
Used Since :01/07/2016

DELHI
HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS; BEAUTY SALONS; BEAUTY CONSULTANCY; BEAUTY TREATMENTS; HAIR STYLES AND HAIR DRESSING
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3480564 10/02/2017
IRA RATTAN
75, POCKET-2, SECOND FLOOR, JASOLA NEW DELHI-110025
Service Provider.
Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/11/2016
DELHI
Diet Consultancy services included in class 44.
SHWAAS
3487566  20/02/2017
GLENMARK PHARMACEUTICALS LTD.
B/2, MAHALAXMI CHAMBERS, 22, BHULABHAI DESAI ROAD, MUMBAI-400026
MANUFACTURERS AND TRADING MERCHANTS
A COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used
MUMBAI
MEDICAL ASSISTANCE
DR. SATYA'S HOLISTIC LIFE
3498400 03/03/2017
DR. SATYA SANGWAN
trading as ;DR. SATYA SANGWAN
A-261, FF, DERAWAL NAGAR, DELHI-110009
SERVICES
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92
Used Since :01/01/2005
DELHI
MEDICAL SERVICES.
3502433  03/03/2017
DEV HOSPITAL AND MATERNITY HOME
OPPOSITE BUS STAND, NEAR ROSE GARDEN, CHARKHI DADRI, HARYANA
SERVICE PROVIDER
Address for service in India/Attorney address:
INVENTOM MARKS
120, F-26, SECTOR-7, ROHINI, DELHI
Used Since: 01/09/2000
To be associated with:
3415613
DELHI
SERVICES IN RESPECT OF HOSPITAL, MATERNITY HOME AND CENTER, CLINICS, NURSING HOME AND MEDICAL SERVICES
3514311  24/03/2017
CK BIRLA HEALTHCARE PRIVATE LIMITED
Birla Tower, 8th floor, Barakhamba Road, New Delhi Central, Delhi- 110001
a company incorporated under the Indian Companies Act

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
DELHI
Medical services; diagnostic services; clinical services; support services for healthcare; dental care services; eye care services; heart care services, heart surgery; nephrology; psychiatry; urology; hygienic and beauty care for human beings; cosmetic treatment; hospitals; obstetrics; gynaecology, antenatal consultation and counselling, , neonatology , assisted reproductive techniques, post-natal care, consultation and counselling; stem cell banking; pathology services; dietician consultations; physiotherapy; osteopathy; nutritionists; wellness programs and check-ups.
3514312  24/03/2017

CK BIRLA HEALTHCARE PRIVATE LIMITED
Birla Tower, 8th floor, Barakhamba Road, New Delhi Central, Delhi- 110001
a company incorporated under the Indian Companies Act

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used

DELHI

Medical services; diagnostic services; clinical services; support services for healthcare; dental care services; eye care services; heart care services, heart surgery; nephrology; psychiatry; urology; hygiene and beauty care for human beings; cosmetic treatment; hospitals; obstetrics; gynaecology, antenatal consultation and counselling, , neonatology, assisted reproductive techniques, post-natal care, consultation and counselling; stem cell banking; pathology services; dietician consultations; physiotherapy; osteopathy; nutritionists; wellness programs and check-ups.
3563674  05/06/2017
CRYSTAL CROP PROTECTION LIMITED
B-95, WAZIRPUR INDUSTRIAL AREA, WAZIRPUR, DELHI - 110052

a company incorporated under the Indian Companies Act

Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85

Proposed to be Used
DELHI
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
CRYSTAL CROP PROTECTION LIMITED
B-95, WAZIRPUR INDUSTRIAL AREA, WAZIRPUR, DELHI - 110052

a company incorporated under the Indian Companies Act

Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85

Proposed to be Used
To be associated with:
3563674

DELHI
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
3564916  06/06/2017
DR. ASHIT M. SHAH PROPRIETOR OF AASHRAY UROLOGY INSTITUTE
80A, Sampatrao Colony, Off. R. C. Dutt Road, Alkapuri
Single Firm
Address for service in India/Attorney address:
YASH SURYAWALA
N/7, 1st floor, Dhavalgiri Apartment, B/h Dr. Swadiya"s Hospital, Nr. Kuber Bhuvan, Kothi, Vadodara, Gujarat.
Used Since :13/09/2004
AHMEDABAD
MEDICAL SERVICES AND SERVICE OF HEALTH COUNSELLING RESTRICTED TO UROLOGY.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.all descriptive matters.
3565921 07/06/2017
ATUL GUPTA
trading as ;M/S HOOR BEAUTY PLANET
FASHION STREET, DHANGU ROAD, PATHANKOT-145001
SERVICE PROVIDER
PROPRIETOR
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS, SALOON, HAIR DRESSING, BEAUTY MAKEUP, SPA, NAILS.
3586650  07/07/2017
VRAJ HEALTHCARE PRIVATE LIMITED
1/A, 2/A, Nandigram Society, Nr. Ward No. 4 Office, Sindhvai Mata Road, Manjalpur
Body Incorporate

Address for service in India/Attorney address:
YASH SURYAWALA
N/7, 1st floor, Dhavalgiri Aprtment, B/h Dr. Swadiya"s Hospital, Nr. Kuber Bhuvan, Kothi, Vadodara, Gujarat.
Used Since :17/08/2009

AHMEDABAD
Multispeciality Hospitals, Medical Services, Healthcare Services, Diagnostic Check-up and clinics

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE descriptive matters.
restriction of services for providing in the state of GUJARAT only.
3685359  23/11/2017
ILABS ENTERPRISE SERVICES PRIVATE LIMITED
# 6-3-883/6/B, 2nd Floor, Singhania Towers, Greenlands, Hyderabad - 500082
Private Limited Company
Address for service in India/Attorney address:
MUDDU KRISHNA VEMANA
FLAT NO.107, JAGADAMBA APARTMENTS, # 1-1-538, GANDHI NAGAR, NEAR HEBRON CHURCH, HYDERABAD - 500 080.
STATE OF TELANGANA. INDIA.
Used Since :06/03/2013
CHENNAI
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3761114    22/02/2018
PHI COSMETIC CLINICS LLP
Flat no. 26, Building no. 2, Chempazanti CHS, PL Lokhande marg, Shivaji Nagar, Mumbai 400043
Partnership Firm
Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
MUMBAI
Beauty salon services, plastic surgery, therapy services, health spa services, health counselling / health counseling
3805783 13/04/2018
ME AND MOM HOSPITAL & IVF CENTRE
2ND FLOOR, PATWA BUILDING, OPP. TAPI BAUG SOCIETY, NEAR SILVER DIAMOND MARKET, VARACHHA ROAD, SURAT, GUJARAT.
Partnership Firm
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Proposed to be Used
AHMEDABAD
HOSPITAL SERVICES.
3812337   20/04/2018
DR. SMITA DASHORA
5-D-25, JAWAHAR NAGAR, JAIPUR (RAJASTHAN) INDIA
INDIVIDUAL
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/04/2018
AHMEDABAD
HOSPITAL, BODY CARE, HEALTH CARE, NURSING HOME, MEDICAL CLINIC, TESTING LABORATORY, MEDICAL
ASSISTANCE, PHYSICAL THERAPY, PHYSIOTHERAPY, TESTING, RESEARCH AND DEVELOPMENT SERVICES WHICH
ARE INCLUDED IN CLASS 44
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
PRETTY MOM

3812338  20/04/2018
DR. SMITA DASHORA
5-D-25, JAWAHAR NAGAR, JAIPUR (RAJASTHAN) INDIA
INDIVIDUAL

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN

Used Since :01/04/2018

AHMEDABAD
HOSPITAL, BODY CARE, HEALTH CARE, NURSING HOME, MEDICAL CLINIC, TESTING LABORATORY, MEDICAL ASSISTANCE, PHYSICAL THERAPY, PHYSIOTHERAPY, TESTING, WHICH ARE INCLUDED IN CLASS 44
3826544 08/05/2018
IGENETIC DIAGNOSTICS PRIVATE LIMITED
1st Floor, Krislon House, Saki Vihar Road, Andheri East, Mumbai - 400072
A Company incorporated under the Indian Companies Act
Address for service in India/Attorney address:
K & S PARTNERS
515 - B, Platinum Tower, 5th Floor, Sohna Road, Sector - 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used
MUMBAI
Medical and healthcare services namely, Pathology and Diagnostics services.
3826909  08/05/2018
DR. SANAJAY GANDHI
trading as ;CITY GEM IVF
AARTI HOSPITAL OPP. GAYATRI MANDIR, HIGH WAY, DEESA (B.K.) 385535 STATE GUJARAT INDIA
Proposed to be Used
AHMEDABAD
MEDICAL TREATMENT, MEDICAL CONSULTATION, MEDICAL TESTING FOR DIAGNOSTIC OR TREATMENT PURPOSE, MEDICAL CLINIC SERVICES INCLUDED IN CLASS 44.
3834951   16/05/2018
ADITYA NATHAWAT
146, HIRA NAGAR, NEAR DCM, AJMER ROAD, JAIPUR (RAJASTHAN) INDIA
Service Provider
INDIVIDUAL
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :30/09/2007
AHMEDABAD
HEALTHCARE, BODY CARE, FITNESS CENTER WHICH ARE INCLUDED IN CLASS 44
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE "DAY NIGHT GYM".
3842102  24/05/2018
PARTH ARVINDBHAI PATEL FOR LATE VITHALBHAI GOARBHAI PATEL FOUNDATION
Patel Infrastructure Private Limited, PATCON House, Near Indira Statue, 80 Feet Road, Anand 388001, Gujarat
Trust Registered under the Bombay Public Trust Act, 1950

Address for service in India/Agents address:
PIYUSH A LUKTUKE
16/A, UMA COLONY, WAGHODIA ROAD, VADODARA

Proposed to be Used
AHMEDABAD

Rendering health services to animals including pet animals, services for the care of animals including pet animals, grooming of animals including pet animals
AASHNA KHOSLA
Praanaa, c/o Petals Kids, Next to MITCON, Near Balewadi Octroi Naka, Balewadi, Pune, 411045
Individual

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, VenumadHAV Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
MUMBAI
Health counselling / health counseling, Medical services
HEALTH MALL

3885759  12/07/2018
NIDAN HEALTH MALL PVT. LTD.
SWAPNASHILP, BEHIND ARTI APARTMENT, VARTAK ROAD, VIRAR (WEST), PIN-401 303
DIRECTORSHIP
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJJI HABIB BUILDING, 1ST FLOOR, NEAR Parsi FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
HEALTH CONSULTANCY, HEALTH CARE SERVICES (MEDICAL), HOSPITAL AND DIAGNOSTIC SERVICES

NO
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
HRUDAYAM HEART CLINIC & DIABETES CENTER

3888987  16/07/2018

SHAILESHKUMAR JAGDISHCHANDRA PATIL TRADING AS HRUDAYAM HEART CLINIC & DIABETES CENTER
8372/D, Rohan Complex, 1st Floor, Office No. 3, 146 Railway Line, Solapur – 413 001

Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Used Since :16/10/2016

MUMBAI
HEALTH CARE SERVICES
3916679 14/08/2018
AMEE GANDHI
301, Evertop Apts, Sahakari Nagar, Andheri West, next to DN Nagar Metro Station, Mumbai 400053
An adult Indian National
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Used Since :01/10/2017
MUMBAI
Providing information and counselling in the field of parenting relating to education and behavioural pattern of child; parent counselling; child counselling; psychological counselling; lifestyle counselling; counselling services.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3931840  31/08/2018
IDHA SKIN AND HAIR CLINIC PVT LTD
trading as ;IDHA SKIN AND HAIR CLINIC PVT LTD
NO. 52/A, RAJ COMPLEX, 2ND FLOOR, 4TH BLOCK, JAYANAGAR, BANGALORE - 560041,KARNATAKA INDIA
SERVICE PROVIDER
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Address for service in India/Attorney address:
B N SUNIL KUMAR
#11/1, 3rd Floor, East Circle Road, V.V. Puram, Bangalore-560004
Used Since :09/07/2018

CHENNAI
MEDICAL SERVICES AND BEAUTY CARE FOR HUMAN BEINGS.
3932208  31/08/2018
JAGADESH.D
1597/1, Vellore Main Road, Nehru Nagar, Vengikkal, Tiruvannamalai - 606604, Tamil Nadu
Proprietor
Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/08/2018
CHENNAI
HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS, BEAUTY SALON SERVICES, HEALTH SPA SERVICES
IN USE
Subject to restriction with in Tamil Nadu.
AAYUSHYA CENTRE FOR FETAL MEDICINE

3962596  03/10/2018
SHWETA BHANDARI
21 - 23, GF SCHEME NO - 54, OPPOSITE MEGH DOOTH GARDEN INDORE
PROPRIETORSHIP

Address for service in India/Attorney address:
PANKAJ GUPTA
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE

Proposed to be Used
MUMBAI
MEDICAL TREATMENT SERVICES
area restricted to the state of M.P.
Bitcoin Health

4005180  22/11/2018

ANION HEALTHCARE SERVICES

8th Floor, Swarnajayanthi Complex, Ameerpet, Hyderabad - 500038

Registered Partnership Firm

Address for service in India/Attorney address:
RAJASEKHAR GOPALAJOSYULA
1-2-607/27/6, A.C.T. College Road, Gandhinagar, Hyderabad - 500080, Telangana, India

Proposed to be Used

CHENNAI

Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
PERSONALEATY

4016215  04/12/2018
RESILIENT COSMECEUTICALS PVT LTD
RESILIENT HOUSE, 7TH LANE, 26/13, DAHANUKAR COLONY, PUNE 411038, STATE OF MAHARASHTRA, INDIA
MANUFACTURER AND MERCHANTS
INDIAN COMPANY

Address for service in India/Attorney address:
VIDYADHAR KULKARNI AND ASSOCIATES
I-5, Shri Shankar Nagari Apartment, Near Vanaz company,

Proposed to be Used
MUMBAI
MEDICAL SERVICES, HEALTH CARE SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS.
Priority claimed from 17/09/2018; Application No. : 017958584 ;United Kingdom

4029249   17/12/2018

THE MASSAGE COMPANY LIMITED

Level 2, 11 Argyll Street, London, W1V 7th, REINO UNIDO

Address for service in India/Attorney address:

ROYZZ & CO.

2A/ 54,kalpataru estate JV Link Road, Andheri East 400093, Mumbai

Proposed to be Used

MUMBAI

Description: Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services; massage services; massage services for therapeutic purpose; information relating to massage

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE MASSAGE COMPANY.
NEUROVISION
4053638  11/01/2019
CHANDRAKUMAR.R
22/824(2),PRATHIKSHA,INDIRA NAGAR,1ST STREET,KUNNATHURMEDU,PALAKKAD,KERALA
PROPRIETORSHIP
Address for service in India/Attorney address:
SUPARNA GOPAL.T.K
Ravikulam, Devinagar, Manali, Palakkad, Kerala - 678001
Used Since :01/04/2014
CHENNAI
HUMAN HEALTHCARE SERVICES & MEDICAL CLINIC SERVICES
CINTO JOY
VARAKILAN, PARATHODE, P.O. KONNATHADY, IDUKKI - 685571, KERALA.
Sole Proprietor

Address for service in India/Attorney address:
SANDHYA SHAJI
RP Complex,N/r Ashoka Hospital, Chenoli Road, South Bazar, Kannur- 670002, Kerala.
Used Since :12/03/2012

CHENNAI
BEAUTY SALONS, HEALTH SPA, HYGINIE AND BEAUTY CARE FOR HUMANS INCLUDING HAIR DRESSING, FACIAL, PEDICURE, MANICURE AND ALL OTHER BEAUTY & COSMETICS TREATMENT UNDER BEAUTY AND COSMETIC CARE SERVICES.
4091305 18/02/2019

DIVYA SINGH
NO.80 TO 84, 18TH MAIN OPP RBI LAYOUT, J.P.NAGAR, 7TH PHASE, BANGALORE-78, KARNATAKA INDIA
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
B N SUNIL KUMAR
#11/1, 3rd Floor, East Circle Road, V.V. Puram, Bangalore-560004

Proposed to be Used
CHENNAI
BEAUTY CARE FOR HUMAN BEINGS.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO KARNATAKA.
4093372   19/02/2019
DR. S R BHAGAVATHI PRASAD
P J DENTALS, No 398/520, 1st Floor, MTH Road, Varadharajapuram, Near Canara Bank Bus Stop, Ambattur, Chennai 600053
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :14/12/2015

CHENNAI
Dental consultations, Dental services, Dental assistance, Dental clinic services, Dental hygienist services
**ADORE**

**4095023   21/02/2019**

ADORE (Association for Diabetes and Obesity Reversal)
Flat No. 102, Florencia Final, Plot No. 400/A, Sangamwadi, Koregaon Park, Pune - 411001
Charitable Trust

Address for service in India/Attorney address:
PULASTYA LEGAL SERVICES LLP
C-111, Crystal Plaza, New Link Road, Opp. Infiniti Mall, Andheri (West), Mumbai 400053

Used Since :14/09/2018

**MUMBAI**
Charitable services, namely, providing medical services and information in the field of diabetes and weight loss; Health care services, namely, health and wellness programs in the field of diabetes and obesity.
4098894   25/02/2019
DR. KETAKI JADAV TRADING AS: DENTESSA DENTAL CLINIC
C- 602, WESTSIDE COUNTY, NEAR H. P. GAS GODOWN, PIMPLE GURAV, PUNE- 411061, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :01/01/2017
MUMBAI
DENTAL CLINIC SERVICES
Trade Marks Journal No: 1931, 09/12/2019 Class 44

4105003 02/03/2019
MOHAMED ALI
M/s. STAR HEALTH AND MEDICAL TOURISM, EMBASSY RESIDENCY, DAISY BLOCK, FLAT NO.7303 439 CHERAN NAGAR, SARASWATHI RAJASEKAR SALAI, PERUMBKKAM, CHENNAI - 600 100
PROPRIETORSHIP

Address for service in India/Attorney address:
B VAANISHREE
11/6 4th Cross Street, Bharathi Nagar, North Usman Road, T.Nagar, Chennai - 600 017. Tamilnadu, India.
Used Since: 29/09/2018

CHENNAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.

No exclusive right over the descriptive matters appearing in the representation of the mark.
4107976  06/03/2019
DR. UMESH K. SHETTY
AXIS ORTHOPEDIC HOSPITAL, SAIDWAR VASTY LANE, OPP. INDIGO DELICATESSEN, OBEROI RAVIRAJ COMPLEX,
LOKHANDWALA, ANDHERI (WEST), MUMBAI - 400 053
INDIVIDUAL
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Proposed to be Used
MUMBAI
COSMETIC SURGERY SERVICES
Arya Scans

4108528  06/03/2019

J.HARIHARAN

trading as ;SCANNING CENTRE

ARYA SCANS, NO.2, HOSPITAL ROAD, OPP.CSI HOSPITAL KANCHIPURAM-631502, TAMILNADU, INDIA

SERVICE PROVIDER

SOLE PROPRIETOR

Address for service in India/Attorney address:

C.RENUKA RANI

C-3, PARKLAND PLACE, NO.7, PULLA AVENUE, SHENOY NAGAR, CHENNAI-600030, TAMILNADU, INDIA.

Used Since :01/01/2008

CHENNAI

SCANNING AND DIAGNOSTIC SERVICES

Subject to restriction with in Tamil Nadu.
4112978   11/03/2019

EAGLE'S EYE - A MULTISPECIALITY EYE CARE HOSPITAL
202, SHUBHAM FLORA, 2ND FLOOR, OPP CHEMBUR POLICE STATION, CHEMBUR, MUMBAI-400071
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
MANSI GAWDE
401,1/A,HEMAPARK,V.S.MARG,BHANDUP(EAST),MUMBAI-400042

Proposed to be Used
MUMBAI
EYE HOSPITAL
4115481  13/03/2019
DR.J. HARIHARAN
trading as ;VIHAA HOSPITAL
E-5, THIRD AVENUE, ANNA NAGAR EAST, CHENNAI-600 102, TAMIL NADU INDIA
Service Providers
Partnership firm
Address for service in India/Attorney address:
C.RENUKA RANI
C-3, PARKLAND PLACE, NO.7, PULLA AVENUE, SHENOY NAGAR, CHENNAI-600030, TAMILNADU, INDIA.
Used Since :01/01/2017
CHENNAI
MULTISPECIALTY HOSPITAL SERVICES.
AGATHIAR PRANAVA PEEDAM

4124337  21/03/2019
MR. M.VENKATACHALAM
NO.33,KANDASAMYGOUNDER STREET, RATNAPURI, COIMBATORE-641027
NA

Address for service in India/Attorney address:
S.RENUKA
BALAJI APARTMENT, FLAT A-2, A-BLOCK, GROUND FLOOR, NO.38, PARANAGASUPURAM STREET, KODAMBakkam, CHENNAI - 600 024

Proposed to be Used
CHENNAI
HOSPITALS, AYURVEDA THERAPY.
HEALTHMODE
4145151  12/04/2019
MADHURI SEN
202, Diago B, Sherly Rajan Road, Bandra West, Mumbai 400 050
Proprietorship
Address for service in India/Attorney address:
VIMAL SANGHAVI
B/31 Silver Apartments, Shankar Ghanekar Marg, Dadar (W), Mumbai - 400028
Used Since :29/01/2018
MUMBAI
TELEMEDICINE SERVICES, HEALTH CARE, NURSING, MEDICAL, HOSPICE SERVICES, HEALTH CENTRE SERVICES, ALTERNATIVE MEDICINE SERVICES, HEALTH COUNSELLING
4145152   12/04/2019
MADHURI SEN
202, Diago B, Sherly Rajan Road, Bandra West, Mumbai 400 050
Proprietorship
Address for service in India/Attorney address:
VIMAL SANGHAVI
B/31 Silver Apartments, Shankar Ghanekar Marg, Dadar (W), Mumbai - 400028
Used Since :29/01/2018
MUMBAI
TELEMEDICINE SERVICES, HEALTH CARE, NURSING, MEDICAL, HOSPICE SERVICES, HEALTH CENTRE SERVICES, ALTERNATIVE MEDICINE SERVICES, HEALTH COUNSELLING
4149147   16/04/2019
DR. GARG'S MEDICAL CENTRE
151D, AUGUST KRANTI MARG, KEMPS CORNER, MUMBAI- 400036
Service Provider
PARTNERSHIP FIRM
Address for service in India/Attorney address:
MARYLOU A BILAWALA
Wadia Ghandy & Co, NM Wadia Buildings, 2nd Floor, Fort, Mumbai 400001
Used Since :01/02/2008
MUMBAI
MEDICAL SERVICES, MEDICAL ANALYSIS, SERVICES RELATED TO THE TREATMENT OF PERSONS, HEALTH CARE, HOSPITAL SERVICES, MEDICAL CLINIC SERVICES, OPTICIAN'S SERVICES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE MATTERS..
Trade Marks Journal No: 1931, 09/12/2019   Class 44

4164389   02/05/2019
ASHWINKUMAR NAMDEO RAHATE
A-10, SURYA KIRAN, RAMCHANDRA NAGAR, P AND T COLONY ROAD, MANPADA ROAD, OPP VRUSHBH DAIRY,
DOMBIVLI (EAST) - 421 201. MAHARASHTRA INDIA
Used Since :10/04/2019
MUMBAI
HEALTH SPA SERVICES FOR HEALTH AND WELLNESS OF THE MIND, BODY AND SPIRIT, HEALTH SPA SERVICES FOR
HEALTH AND WELLNESS OF THE BODY AND SPIRIT INCORPORATING MASSAGE, FACIAL AND BODY TREATMENT
SERVICES AND COSMETIC BODY CARE SERVICES
4183989   22/05/2019
REENA BATRA D/O RAMESH KUMAR
E- 103, GROUND FLOOR, GREATER KAILASH ENCLAVE-1, GREATER KAILASH, SOUTH DELHI- 110048
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR Sahuwala
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
DELHI
medical services veterinary services hygienic and beauty care for human beings or animals agriculture, horticulture and forestry services in class 44
4184187  22/05/2019
M/S COIMBATORE KIDNEY CARE AND RESEARCH LIMITED.,
No.738-B, Puliakulam Road, Near Lakshmi Mills, Coimbatore 641 045
Body Corporate- Public Limited Company
Address for service in India/Agents address:
R.P. RAMANATHAN
D. NO. 12/7, SRI ARAVINDAR ANNAI ILLAM, CLASSIC GARDEN, NEW THILLAI NAGAR, COIMBATORE 641 041
Used Since :16/07/2018
CHENNAI
MEDICAL & HEALTH CARE SERVICES FOR KIDNEY SPECIALTY CARE AND TREATMENT INCLUDING EMERGENCY
CARE, CASUALTY,DIALYSIS, KIDNEY TRANSPLANTATION, ICU, ALL DEPARTMENTS RELATING TO GENERAL &
PREVENTIVE MEDICINE, NEPHROLOGY, UROLOGY,GASTRO-ENTROLOGY, OBSTETRICS & GYNAECOLOGY, IN-HOUSE
PHARMACY, LAB, X RAY, SCAN,ECHO, SCOOPY, DIETARY AND PHYSIOTHERAPHY
4188219    27/05/2019
SREE LAKSHMI GAYATRI HOSPITALS PRIVATE LIMITED
SURVEY NO.306, NIZAMPET ROAD, BACHUPALLY, HYDERABAD-500090
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
BISWAL & BISWAL
B-7, B BLOCK, BREEZE AVENUE, MAHALAKSHMI NAGAR, 1ST MAIN ROAD, VARDHARAJAPURAM, MUDICHUR,
TAMBARAM WEST, CHENNAI - 600 048, TAMIL NADU.
Used Since :24/06/2014
CHENNAI
HOSPITALS, HEALTH CLINICS, HEALTHCARE AND WELLNESS TREATMENTS
4191452   30/05/2019
DR. GEETIKA CHOPRA PROP OF M/S MAGIC DIETITIAN
C-11, LAJPAT NAGAR 3, BEHIND MOOLCHAND, DELHI
SINGLE FIRM
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
pertains to medical services; veterinary services; hygienic and beauty care for human, medical clinic services, health diet consultancy, pharmacy advice including in class 44
HEALTH & GLOW PRIVATE LIMITED

Site No. 32/5, 2nd Floor, Ganapa Towers, Hosur Main Road, NGR Layout, Roopena Agrahara, Bangalore, Karnataka, India, 560068

A Company Incorporated under the Indian Companies Act, 2013

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Used Since :11/07/2018

To be associated with:
2680704, 2680706, 3279427

CHENNAI

SERVICES RELATING TO MEDICAL, HYGIENIC AND BEAUTY CARE FOR HUMANS; HEALTH CARE; HEALTH CARE AND HEALTH COUNSELLING SERVICES; DISPENSARY SERVICES; PHARMACY ADVICE; BEAUTY AND COSMETIC TREATMENT SERVICES; HAIR DRESSING SERVICES; OPTICAL SERVICES; CONSULTATION AND ADVISORY SERVICES RELATING TO THE AFORESAID; BEAUTY SALON SERVICES.
MEDITRINA HOSPITALS PVT, LTD.
trading as ;MEDITRINA HOSPITALS PVT LTD
SAMBHAVI ASHRAMAM (P.O), KOLLAM-691002. KERALA, INDIA.
SERVICE PROVIDER
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956

Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR, SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.
Used Since :01/01/2010

CHENNAI
MEDICAL DIAGNOSTIC LABORATORY, MEDICAL AND HEALTHCARE SERVICES, HOSPITAL, CLINIC.
PharmLane
4195010  02/06/2019
CROWBAR INNOVATION PRIVATE LIMITED
Race Course Park, Block No.8, Flat No. 302, Maruti Nagar, Rajkot, 360 006
Information Technology Activities, E-commerce Platforms, Web Portals, Mobile Applications, etc.
Private Limited Company - Active
Proposed to be Used
AHMEDABAD
Pharmacy services; Pharmacy advice; Telemedicine services, Medical and healthcare services; Medical and healthcare advice; Medical diagnostic services; Information services relating to health of human beings; Medical services, medical care, hygienic and beauty care for human beings and animals; Services relating to the fields of Agriculture, Horticulture and Forestry
4195303  03/06/2019
LOKESH JAIN TRADING AS JAIN EYE HOSPITAL
204-A, SHRI RAM NAGAR GT ROAD SHAHDARA, DELHI- 110032
INDIVIDUAL
Address for service in India/Agents address:
KHUSHI TRADE MARK CO.
BLOCK A-1/15, NEAR SANT HOSPITAL, SHASTRI MARG, SANT NAGAR, BURARI DELHI-110084
Used Since: 11/11/1958
DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HOSPITAL, HORTICULTURE AND FORESTRY SERVICES.
4195518   03/06/2019
ASHISH KUMAR PROPRIETOR OF NAVYA SPEECH AND HEARING AID CLINIC
SPACE NO. 105, A-2 B F F, VARDHMAN JANAK MARKET, JANAKPURI, DELHI-110058
SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4195779  03/06/2019
KUPRATIMUSAIB MUHAMMAD PROPRIETOR OF HEALING HUB
338/ 52 M, Patel Yacoob street, Fort, Vaniyambadi, Tamil Nadu. 635751
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008
Proposed to be Used
CHENNAI
Health Services and Medical analysis services for diagnostic not covered under any other class.
4196801 04/06/2019
VISHAL CHAUDHARY
H.no-2381, Near Handa Nursing Home, Sector-16, Faridabad Haryana-121002
Sole Proprietor

Address for service in India/Attorney address:
VIKRAM GROVER
5h/11 Nit faridabad, Haryana-121001

Proposed to be Used
DELHI
HOSPITALS AND CLINICS, PROVIDING MEDICAL SERVICES, LAB SERVICES, DIAGNOSTIC SERVICES, CLINICAL SERVICES, CONSULTANCY AND ADVISORY SERVICES

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4198043  05/06/2019
ADKAR HOSPITAL AND RESEARCH INSTITUTE PRIVATE LIMITED
251/252, OPP. TELEPHONE EXCHANGE, NEAR PARIHAR CHOWK, AUNDH, PUNE-411 007, MAHARASHTRA, INDIA
REGISTERED COMPANY
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E) - 400603
Used Since : 05/12/2007
MUMBAI
HOSPITAL SERVICES.
4199474  06/06/2019
MAMTA JHA SOLE PROPRIETOR OF THE NAIL PALACE
THE NAIL PALACE, LINKING ROAD, NEAR CLAW, BANDRA WEST. OPP COFFEE BY DI BELLA -400052
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

**Proposed to be Used**
**MUMBAI**
Nail treatment services, Nail salon services, Nail care services
THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
Proposed to be Used
DELHI
PATHOLOGY LABORATORY SERVICES
B.R. MOWNASHREE, AN INDIAN NATIONAL, SOLELY TRADING AS MOWNA'S MAKEOVER
No: 2470, 21st Main Road, Alladin Complex, Banashankari 2nd stage, Bangalore - 560 070, Karnataka, India
Sole Proprietary Concern

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
Service rendered in the field of Hygienic & Beauty care for Human Beings
ANTICIMEX

4319491  14/10/2019
ANTICIMEX AKTIEBOLAG
Box 47025, 100 74 Stockholm, Sweden
body incorporate
Address for service in India/Attorney address:
HIMANSHU SHARMA
S & H Partners of the address Flat No.1, Hutchins park Apartment, No.64, Hutchins Road, 2nd cross, Bangalore – 560084

Proposed to be Used
To be associated with:
4319489

CHENNAI
Pest control for agriculture, weed killing included in class 44
SPIRITUAL WELLNESS REVOLUTION PRIVATE LIMITED
C 14 ROYAL INDUSTRIAL ESTATE, 5B, NAIGAON CROSS ROAD, WADALA, MUMBAI 400031

Address for service in India/Agents address:
PANKAJ V. BANDEKAR
301, KRISHNA KUTIR, RAM MARUTI RD., NAUPADA, NR. BEDEKAR HOSPITAL, THANE (W)-400 078

Proposed to be Used
MUMBAI

HUMAN HEALTH CARE, HUMAN HEALTH SERVICES, HUMAN HEALTH MANAGEMENT BY USE OF VEDIC VERSES, RECITING AND HEARING HYMS, CHANTS, BINAURAL OR MONAURAL BEATS, HEALING BY MUSIC COMPOSITION AND ALL OTHER INTANGIBLE FORMS OF HUMAN HEALTH CARE METHODS.
FIESTA

4319758  14/10/2019
ISF CHITIN AND MARINE PRODUCTS LLP
trading as ;ISF CHITIN AND MARINE PRODUCTS LLP
DOOR NO. 10/332, KANNAMALY P.O. KOCHI - 682008 KERALA,INDIA
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
B. KARTHIK ADVOCATE
22, 3rd CROSS STREET, SRINIVASAPURAM, KORATTUR, CHENNAI - 600076
Used Since :01/04/2019

CHENNAI

ADVISORY AND CONSULTANCY SERVICES RELATING TO THE USE OF MANURE IN AGRICULTURE,HORTICULTURE AND FORESTRY
4322169  16/10/2019
DEEPTHI DEVOUT FOUNDATION
NO 100, T M NAGAR, UTHANGUDI, MADUARI TN- 625107
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Agriculture, horticulture and forestry services, Consultancy services relating to agriculture, horticulture and forestry, Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
SUNIL DAGA KHAIRNAR
B1/B1, Mohan Cooperative Industrial Estate, Badarpur, New Delhi 110044
Propretorship

Address for service in India/Attorney address:
AMBUJ KUMAR
#FLAT 103, GANGOTRI APARTMENTS, STREET NO-25, RAJAPURI, UTTAM NAGAR, NEW DELHI-110059
Used Since :01/04/2016

DELHI
Aerial spreading of agricultural chemicals, Agricultural advisory services, Agricultural information services, Agriculture, aquaculture, horticulture and forestry services, Consultancy relating to the cultivation of plants, Consultancy in the field of viticulture, Consultancy relating to farming, Consultancy relating to nutrition, Consultancy services relating to farming, Crop cultivation, Crop sowing, Cultivation advisory services relating to agriculture, Spraying of crop protection products for agricultural purposes
4326608   21/10/2019

TANISHA SHARMA

trading as ;AL N ARHA

1/193, PREM GALI PANJA SHARRIF KASHMERE GATE, DELHI-110006, INDIA.

SERVICE PROVIDER

Proposed to be Used

DELHI

HAIR SALON SERVICES, BEAUTY SALON SERVICES, SALON SERVICES FOR MEN AND WOMEN, SLIMING SALON SERVICES, SKIN CARE SALON SERVICES, HAIR DRESSING AND BEAUTY SALON SERVICES
4326693   21/10/2019
DR. SANJAY DUBEY TRADING AS M/S. MAHARSHI VITILIGO CENTRE
202, 2ND FLOOR, BALAJI HEIGHTS, NEAR GEETA BHAWAN SQUARE, INDORE, MADHYA PRADESH
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
To be associated with:
2831531
MUMBAI
Medical services, veterinary services, hygienic and beauty care for human beings or animals, agriculture, horticulture and forestry services and ayurvedic therapy
Trade Marks Journal No: 1931, 09/12/2019 Class 44

4327994 22/10/2019

ABDUL KARIM. P
Haydays, Kulukkapara, Pazhaniarpalayam P.O., Kozhinjampara, Palakkad, Kerala, India- 678557
Sole Proprietor

Address for service in India/Attorney address:
ANUP JOACHIM T, ADVOCATE
JOACHIM & JANSON, SRSRA-2, CC44/2476, SANTHIPURAM ROAD, COCHIN-682025, KERALA, INDIA

Proposed to be Used
CHENNAI

Medical services, veterinary services, hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services; Massage; Spa
4328874  23/10/2019
GAGAN AGARWAL
A - 174, KAMLA NAGAR, AGRA - 282 005 (U.P.) INDIA
INDIVIDUAL
Address for service in India/Attorney address:
TAJ TRADE MARK
ANAND VRINDAVAN, SANJAY PLACE, AGRA - 282 002 (U.P.) INDIA.

Proposed to be Used
DELHI
VERTICAL GARDENING
4329023  23/10/2019

L. UMAMAHESWARI
D. NO. 5/704/264 SRI SAI CHELLAM STREET NO.52 KCC NAGAR SAMPATH LAYOUT BAGALUR ROAD HOSUR- 635109

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Tanning salon services, Beauty salon services, Skin care salon services
Proposed to be Used
To be associated with:

2156743

DELHI
Healthcare services; health services, namely, services to enable effective management of one or more chronic conditions; healthcare services, namely, wellness and prevention programs, healthcare management programs, disease management programs and medical condition management programs; providing healthcare management services, namely, chronic care management; providing health coaching services; providing wellness services; providing information in the fields of health, wellness, and nutrition; providing advice in the fields of health, wellness, and nutrition; individual health assessment services; providing health and wellness services, namely, personal assessments, personalized routines, maintenance schedules, fitness evaluations, and counseling; providing wellness evaluation and consultation; health counseling; counseling services in the fields of health, nutrition, and wellness, namely, personalized health coaching and behavior change support; providing information for wellness program coordinators; corporate wellness services, namely, providing assistance and consultation to corporate clients to help their employees make health, fitness, wellness and nutritional changes in their daily living to improve health in the nature of wellness and health-related consulting services; consulting services in the field of health.
4330316  24/10/2019
NISHA SAIFI
B-11/81-B, DDA FLAT, INDERLOK, NEW DELHI-110035
individual

Address for service in India/Attorney address:
TMR SOLUTIONS
M-10, ANUPAM BHAWAN COMMERCIAL COMPLEX, AZADPUR, DELHI-110033.

Proposed to be Used
DELHI
HAIR AND MAKE UP STUDIO.
4330527 24/10/2019
GUJARAT BLIND RELIEF AND HEALTH ASSOCIATION R.M. EYE HOSPITAL
N.H. NO-8, CHIKHODRA, TAL-ANAND, DIST-ANAND-388320. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
SERVICES RELATED TO HOSPITAL SERVICES , MEDICAL TREATMENT SERVICES PROVIDED BY CLINICS AND HOSPITALS INCLUDED IN CLASS-44.
RUTHEK TRADING AS HATHOR SALON
First Floor, 940, Ngr Building, 16th Main Road, Btm Layout 2nd Stage, Bengaluru (Bangalore) Urban, Karnataka - 560076
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
CHENNAI
Beauty care services, Beauty salon booking services for others.
4330806 24/10/2019
YESMOM PTE LTD
80 ROBINSON ROAD, #2, Singapore (068898)
A company incorporated under the laws of Singapore
Address for service in India/Attorney address:
INFINI JURIDIQUE
604, NILGIRI APARTMENTS 9, BARAKHAMBA ROAD, N. DELHI-110 001

Proposed to be Used
DELHI
Services providing insights to women about their fertility health via a mobile application as well as personalised reports from hormonal testing also refers women to fertility specialists.
4331227  25/10/2019
DR. ABDUL NAZAR P
PANDARAPARAMBATH HOUSE, AKODE POST, KODIYAMMAL, VAZHAKKAD VIA, MALAPPURAM 673640
INDIVIDUAL

Address for service in India/Agents address:
RIYAS BABU ARANHIKKAL
ARANHIKKAL HOUSE, KUNDUTHODE, ERANHIKKODE P.O., MALAPPURAM, KERALA-676541.

Proposed to be Used
CHENNAI

HUMAN HEALTH CARE SERVICES, MEDICAL AND HEALTHCARE CLINIC SERVICES; MEDICAL TREATMENT SERVICES PROVIDED BY CLINICS AND OTHER ACTIVITIES COMES UNDER THIS CLASS
4331288   25/10/2019
KIRLOSKAR PROPRIETARY LTD
13A, KARVE ROAD, KOTHRUD, PUNE-411038.
a company incorporated under the Companies Act 1956

Address for service in India/Attorney address:
DE PENNING & DE PENNING
Alaknanda, 16 Nepean Sea Road, Mumbai 400036, India

Proposed to be Used
MUMBAI
Hygienic & beauty care for human beings; Health care, medical clinics, nursing homes, hospitals, pharmacy advice
MRS. RINI SURAJ
M/s LA ROUSHE SALOON, 2/137 1st FLOOR, THYKOOTTAHIL BUILDING, CIVIL LINE ROAD, VAZHAKKALA, KOCHI, KERALA- 682 021 ,
INDIVIDUAL

Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTRA - 682020, ERNAKULAM, KERALA

Used Since : 25/10/2019

CHENNAI
BEAUTY PARLOUR, PROFESSIONAL SALON AND SPA, HYGIENIC AND BEAUTY CARE SPA, HAIR AND SKIN CLINIC, MAKEUP STUDIO, MASSAGE PARLOUR, HYGIENIC BEAUTY CLINIC
PAWSPER PET SERVICES PRIVATE LIMITED
No. 44/8, Old-50/8, Thirumalai Pillai, T. Nagar, Chennai - 600017
Private Limited

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
CHENNAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
4333453  30/10/2019
MANASH LIFESTYLE PRIVATE LIMITED
UNIT NO: 101 - B, 1ST FLOOR, RAHEJA PLAZA -I, LBS MARG, GHATKOPAR (WEST), MUMBAI - 400086
Used Since :26/12/2011
To be associated with:
2865837
MUMBAI
HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS, BEAUTY SALON SERVICES, HEALTH CARE, HEALTH SPA SERVICES.
4333932  30/10/2019
DR SHIVANANDA V
SmileAlign Dental, No 17, NRV Complex, Below Families Supermarket, Cholanagar, Hebbal, Bangalore-32
PROPRIETOR

Address for service in India/Attorney address:
ELIZABETH SUBASH
3-19, Santhome Estate, Ajri, Kundapura, udupi-576283, karnataka, india

Proposed to be Used
CHENNAI
DENTAL MEDICAL SERVICES
Keralash Lash Lift

4334361  31/10/2019

DR. GAURAV RAJ CHHABRA
T-14 A, Bungalow, Florida Estate Keshav Nagar, Mundhwa, 411036 Pune Maharashtra

Medical, cosmetic, education, health etc

Individual

Proposed to be Used

MUMBAI

Provision of services related to semi-permanent cosmetic Eyelash lift
HARIGO VIND P
trading as ;MERIDIAN INSTITUTE OF ADVANCED UROLOGY & RENAL TRANSPLANT
28/746-C, CHEMBAKA HOUSING COLONY, CHEVAYUR, CALICUT, PIN-673017 KERALA,INDIA
PARTNERSHIP FIRM
Address for service in India/Attorney address:
NAMI JITH IP WORLD
2ND FLOOR,SARANAM BUILDING, C.P. UM MER ROAD, COchin-35, KERALA, INDIA.
Proposed to be Used
CHENNAI
UROLOGICAL SURGERY, UROLOGICAL TRANSPLANTATION, HEALTHCARE SERVICES, HOSPITAL, CLINIC.
K-NIGHT HEALTHCARE

4335782 01/11/2019
DR KAUSHAL KANT MISHRA
Flat No. 729, Pocket B & C, Sector-A, Vasant Kunj, New Delhi-110070
PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
ANAND PRAKASH
10, DDA MARKET NIRMAN VIHAR DELHI 110092

Proposed to be Used
DELHI
Healthcare services; Healthcare consultancy services; Healthcare information services; Human healthcare services;
Medical and healthcare services.
K-NIGHT CLINIC

4335783  01/11/2019
DR KAUSHAL KANT MISHRA
Flat No. 729, Pocket B & C, Sector-A, Vasant Kunj, New Delhi-110070
PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
ANAND PRAKASH
10, DDA MARKET NIRMAN VIHAR DELHI 110092
Proposed to be Used
DELHI
Healthcare services; Healthcare consultancy services; Healthcare information services; Human healthcare services;
Medical and healthcare services.
KAPSTAR
4339751  06/11/2019
ASHOK AJITKUMAR KAPOOR
1, SCENIC ACRES, VAPI CHALA ROAD, VAPI - 396191, GUJARAT
MANUFACTURING AND CONSULTANT
INDIVIDUAL
Proposed to be Used
AHMEDABAD
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
AVICENCE

4340428  06/11/2019
M/S. TWENTY FIRST CENTURY PHARMACEUTICALS PVT.LTD.,
No. 34, Thyagaraya Street, T. Nagar, Chennai -600 017.
Merchant & Trader
Address for service in India/Attorney address:
G. PARAMESH
FLAT-G, RAJUS SERENITY #1, NEW NATRAJPURAM, AYYAVOO NAIDU COLONY, AMINJIKARAI, CHENNAI-600 029.
Proposed to be Used
CHENNAI
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
4341045  07/11/2019
MIOT HOSPITALS LIMITED
NO.4/112 MOUNT POONAMALLEE ROAD MANAPAKKAM, CHENNAI 600089
REGISTERED UNDER INDIAN COMPANIES ACT 1956
Address for service in India/Agents address:
C. DANIEL & GLADYS.
III FLOOR, Y.M.C.A BUILDING, 223, N.S.C BOSE ROAD, CHENNAI - 600 001.
Proposed to be Used
CHENNAI
MEDICAL SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS
KARTHIKEYAMAHADEV HOSPITAL (KMH)

4342663    08/11/2019

POOJITHA GOPINETTY HEALTH CARE (OPC) PRIVATE LIMITED
Flat. No: A1, Maruti Enclave, Pattabipuram, Guntur-522006
AN INDIAN NATIONAL

Address for service in India/Agents address:
RAMAKRISHNA KURRA
D.NO.6-16-7, 2ND FLOOR, 16/3, ARUNDELPET,GUNTUR-52

Proposed to be Used
CHENNAI
Hospital and Medical and Healthcare Services
DHARAA

4344973  12/11/2019
M/s ECO-GREEN CONCEPTS
OFFICE SPACE NUMBER 220, 2ND FLOOR, GLOBAL BUSINESS PARK, ZIRAKPUR
PARTNERSHIP

Address for service in India/Attorney address:
NITIN BHASIN
3320 SECTOR 27/D CHANDIGARH
Used Since : 01/09/2019

DELHI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
SkinUrban Clinic

4344981  12/11/2019
PREETI BINOOY SHAH
Clinic - 204, Mehta House, Opposite Bhartiya Vidya Bhavan, Chowpatty, Mumbai - 400007
Service Provider

Address for service in India/Agents address:
KIRAN DESAI
JEHANGIR BLDG., 3RD FLOOR,133, MAHATMA GANDHI RD., MUMBAI - 400 023.

Proposed to be Used
MUMBAI

Medical services; hygienic and beauty care for human beings.
PHYSIOMEND

4345109  12/11/2019
B B V NAVEEN BABU
M/s. PHYSIOMEND SPORTS PHYSIOTHERAPY CLINIC, Shop No.21, 22 & 23, Film Nagar Society Complex, Film Nagar, Jublee Hills, Hyderabad-500 033, Telangana State, India
Single Firm

Address for service in India/Attorney address:
RABBANI MOHD MUBIN
#808/2, 8th Floor, Babukhan Estate, Basheerbagh, Hyderabad-500 001, Andhra Pradesh, India
Used Since :09/04/2018

CHENNAI

Aromatherapy services; Beauty salons; Massage; Medical Services; Hospitals; Healthcare Services; Hospital Services; Clinics; Diagnostic Centers; Laboratories; Health Consultations services; Diet & Nutrition Counseling for Fitness & Medical purposes; Medical Clinics; Health Care; Nursing Homes; Hospitals; Medical Assistance; Physiotherapy; Physical therapy; Plastic surgery; being service included in Class 44
AYUSHME

4345270  12/11/2019

GANESH KARTHIK KARUPPIAH
39 A4, DR. KARUPPIAH NAGAR, JAYANKONDAM, ARIYALUR - 621802

THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Hospital services; Medical treatment services provided by clinics and hospitals; Ayurvedic massage; Ayurvedic therapy; Medical clinic services; Health clinic services; Medical and healthcare clinics;
PASA
4345746  13/11/2019
MR. PRAKASH CHAND AGARWAL
Pasa House, Circular Road, Lalpur, Ranchi – 834001 Jharkhand
Single firm
Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037
Proposed to be Used
KOLKATA
Medical services, Hygienic and beauty care for human beings or animals
CAVIN INTERNATIONAL PRIVATE LIMITED  
12, Cenotpah Road, Teynampet, Chennai 600 018  
A Company incorporated under the Companies Act  

Address for service in India/Attorney address: 
R. SATHISH KUMAR  
'SIVAM' 56, MYLAPPA STREET, AYANAVARAM, CHENNAI - 600 023. 

Proposed to be Used 
CHENNAI  
medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
CHESSMASTER

4349929  16/11/2019

NAVIKA SOLE PROPRIETOR OF CHESSMASTER
C 20 ARUNA PARK LAXMI NAGAR 110092

THE TRADE MARKS ACT- 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI

Hair salon services, Beauty salon services, Hair salon services for children, Hair salon services for women, Making beauty salon reservation for others, Health and beauty care services provided by saunas, beauty salons, sanatoriums, hairdressing salons and massage parlours
4350297   18/11/2019
D.GOWTHAM
No.2/351, Kuralkuttai, Tirupur - 642154
Individual
Address for service in India/Attorney address:
SR RAJESHKUMAR
NO.97, KALYAN TOWERS, EAST LOKAMANYA STREET, RS PURAM, COIMBATORE-641002

Proposed to be Used
To be associated with:
3987923

CHENNAI
Family salon, Hair Dressing, Spa, Coluring, Straightening, Head Massage, Foot Massage, Body Massage, Facial, Bleach, Waxing, Manicure, Spa Pedicure, Bride and Groom Make Up
2301188  19/03/2012
MR KIRPAL GAMBIHIR
trading as ;GAURAV DOCUMENTATION
4, DDA COMPLEX, VIKAS SADAN, INA NEW DELHI-110023
LEGAL SERVICES
Used Since :01/04/2008
DELHI
DEED WRITING AND PROPERTY DOCUMENTATION, DRAFTING OF DOCUMENTS REGISTRATION OF DEEDS AND DOCUMENTS, PROPERTY AND FAMILY LAW CONSULTANCY (PARA LEGAL), ESTATE PLANNING
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.Registration of this trade mark shall give no right to the exclusive use of the word Documentation.
3424814  02/12/2016
RAM KUMAR MISHRA
trading as ;SHRI GANGA SABHA
NEAR HAR-KI-PURI, HARIDWAR, UTTARAKHAND-249401
SERVICE PROVIDER
Used Since :19/11/1927
DELHI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHER TO MEET THE NEEDS OF INDIVIDUALS.
LEX CONSULTING
3442793  28/12/2016
VIKRAM BHATIA & PUNITA BHATIA
L-18, FIRST FLOOR, KALKAJI (MAIN), NEW DELHI (SOUTH)-110019
SERVICE PROVIDERS
DELHI
LEGAL CONSULTING & ADVISORY SERVICES
3446819  02/01/2017

COMPLIANCE CALENDAR LLP

trading as : COMPLIANCE CALENDAR LLP

OFFICE NO-06, FIRST FLOOR,, KRISHNA PLAZA, 37, PRATAP NAGAR, MAYUR VIHAR, PHASE-I, DELHI, EAST DELHI-110091

SERVICES

A PARTNERSHIP FIRM INCORPORATED UNDER LIMITED LIABILITY PARTNERSHIP ACT, 2008

Used Since : 20/10/2016

DELHI

LEGAL CONSULTANCY AND LEGAL SERVICES.
3449513    04/01/2017
MANAV RACHNA VIDYANTARIKSHA PVT. LTD.
trading as ;MANAV RACHNA VIDYANTARIKSHA PVT. LTD.
UNIT NO. 1007, KLJ NORTH TOWER, 10TH FLOOR, NETAJI SUBHASH PLACE, PITAMPURA, DELHI -110034
THE SERVICE PROVIDER
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Proposed to be Used
To be associated with:
3448153
DELHI
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS INCLUDED IN CLASS-45
3481670  14/02/2017
EK SOCH AISE BHI
HOUSE NO. 59A, VILLAGE SHIKARPUR, GODIYA MOHALLA, NAJAFGARH, NEW DELHI-110043.
SERVICE PROVIDER
A SOCIETY DULY REGISTERED UNDER THE SOCIETIES REGISTRATION ACT, 1860
Used Since : 16/09/2016
DELHI
SOCIAL SERVICES & CHARITABLE SERVICES
TAGLINE "SAFEGUARDING CREDENTIALS"

3547058   11/05/2017
CERTISAFE PRIVATE LIMITED
243, DLF TOWERS, SHIVAJI MARG, NEW DELHI - 110015.
ACTIVE
Address for service in India/Attorney address:
VISHWANATH & GLOBAL ATTORNEYS
# 42-839, 2ND FLOORL, MAULA ALI, SECUNDERABAD - 500 040.
Used Since :21/06/2016
DELHI
PROVIDING AUTHENTICATION OF PERSONAL IDENTIFICATION INFORMATION (IDENTIFICATION VERIFICATION SERVICES).
3562712  02/06/2017
PUSHKAR MEHTA
E-3/4, SECTOR-7, ROHINI, DELHI-110085
INDIVIDUAL
Address for service in India/Attorney address:
MARK-R
4675/21, FF-2, GANPATI BHAWAN ANSARI ROAD DARYA GANJ NEW DELHI-110002
Used Since : 06/10/2016
DELHI
LEGAL SERVICES, SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
3573507   19/06/2017
STANLEY JOSEPH
G-17, Sitla commercial centre, upper bazar, ponda South Goa -403401, Goa
Proprietor
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :14/08/1992
To be associated with:
1815597
MUMBAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS, PHYSICAL SECURITY CONSULTANCY, SECURITY SCREENING OF BAGGAGE, MONITORING OF BURGLAR AND SECURITY ALARMS
3769773     05/03/2018
K.Y.SUDHEENDRAN
#VI/667, Kollamkudimugal Road, Opp.Bharath Matha College, Thrikkakkara, Kochi - 682 021
Individual
Address for service in India/Attorney address:
KRIS LAW CHAMBERS
LEVEL 15, CONCORDE TOWERS, UB CITY, 1 VITTAL MALLYA ROAD, BANGALORE-560 001.
Used Since :07/07/2017
CHENNAI
Legal Services
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO KERALA.
3817997   27/04/2018
KISHANBHAI BHATT
trading as ;SEVEN STAR ENTERPRISE
94/95-4 OM EVEREST PARK - 1 B/H PRADUMAN LORDS INN, KALAWAD ROAD, RAJKOT
Proposed to be Used
AHMEDABAD
SERVICES RELATING TO PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
3906833  03/08/2018
SIDDHARTH EDUCATION SOCIETY
"Vinod Tower", 401, L.I.G.H, Main Chopasni Road, JODHPUR, Rajasthan, India-342008
A Society Under Rajasthan Society Registration Act
Address for service in India/Attorney address:
HEMANT KHATRI
11, NIMBEDA HOUSE MANDORE ROAD PAOTA, JODHPUR (RAJASTHAN) - 342 010.
Used Since :17/08/2011
AHMEDABAD
SOCIAL SERVICES INCLUDED IN CLASS-45
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.descriptive matters.
3930255  30/08/2018
K. JAKIR HUSSAIN
NO.15, KANNAPA SAMY NAGAR, 27 STREET, KAVANGARAI,PUZHAL, CHENNAI – 600066, TAMIL NADU

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Legal consultation services, Legal investigation services, Legal document preparation services, Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4004317   21/11/2018
SHASHANK PARMAR.
93, SIDDHESH DARSHAN, 199/201, KHETWADI MAIN RD, MUMBAI -400 004.
SERVICE PROVIDER
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069
Proposed to be Used
MUMBAI
LEGAL SERVICES.
THIS IS CONDITION OF REGISTRATION THAT THE LABELS SHALL BE USED AS A WHOLE.
Trade Marks Journal No: 1931, 09/12/2019 Class 45

4023068  11/12/2018  
T.M.N. DEEPAK, PRESIDENT TRADING AS DECEMBER 3 MOVEMENT 
264-1, G-2, B-BLOCK, NEBULA FLATS, APPAR STREET, MEDAVAKKAM, CHENNAI - 600100, TAMIL NADU, INDIA 
AN INDIAN SOCIETY FIRM 
Address for service in India/Attorney address: 
ADHI LEGAL SOLUTIONS 
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA 
Used Since :09/11/2015 
CHENNAI 
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS 
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4103701  01/03/2019
EKSTEP FOUNDATION
‘Quorun,’ No. 85, 7th Cross, 4th Block Koramangala, Bangalore- 560034
Company Registered under section 8 of the Companies Act, 2013.
Address for service in India/Attorney address:
POOJA NAIR
INDUS LAW, #101, 1st Floor, "Embassy Classic", #11 Vittal Mallya Road, Bengaluru - 560 001, India
Used Since :03/06/2017
CHENNAI
Personal and social services rendered by others to meet the needs of individuals.
4103705  01/03/2019
EKSTEP FOUNDATION
‘Quorun,’ No. 85, 7th Cross, 4th Block Koramangala, Bangalore- 560034
Company Registered under section 8 of the Companies Act, 2013.
Address for service in India/Attorney address:
POOJA NAIR
INDUS LAW, #101, 1st Floor, "Embassy Classic", #11 Vittal Mallya Road, Bengaluru - 560 001, India
Used Since :03/06/2017
CHENNAI
Personal and social services rendered by others to meet the needs of individuals.
The Applicant claims exclusive right over the use of colour Pantone 432C, Pantone 466C, Pantone 7549C and Pantone 2382C.
Mark considered substantially as shown in the form of representation.
4191007    29/05/2019
HRACB
26, 7TH CROSS, THIMMAIAH GARDEN, RT NAGAR, BANGALORE-560032
SERVICE PROVIDER
TRUST
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
DELHI
SOCIAL WELFARE ACTIVITIES, CHARITABLE ACTIVITIES, NGO SERVICES, PERSONAL & SOCIAL SERVICES, SPIRITUAL
RELIGIOUS SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS AND SOCIETY AT LARGE AND
GENERAL PUBLIC.
JADUGAR
4194769  01/06/2019
MR. NARESH SHAMANI PROPRIETOR OF M/S. JADUGAR CHEMICALS
1932, DWARKAPURI, NEAR HAWA BANGLA, INDORE (M.P).

NO

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road, indore

Used Since: 01/08/1991

MUMBAI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
4196237  03/06/2019
NATIONAL PAYMENTS CORPORATION OF INDIA.
1001A, 10th Floor, B Wing, The Capital, Bandra-Kurla Complex, Bandra (East), Mumbai- 400 051.
A company incorporated under Section 25 of the Companies Act, 1956.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals; online social networking services accessible by means of downloadable mobile applications being services included in class 45.
4197301   04/06/2019
RONALD PETER PINTO
101, SWARG CHSL, PLEASANT PARK MIRA BHAYANDER ROAD, NEAR SANGHAVI NAGAR, THANE, MAHARASHTRA-401107
Individual
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
MUMBAI
Astrological and spiritual services, Astrology consultancy
SERENDIPITY

4306879   28/09/2019
RHEA SHAH
Flat No 252, 25th Floor, Mont Blanc, Dadi Seth Hill Road, August Kranti Marg, Mumbai- 400 036
Individual
Address for service in India/Attorney address:
DEVANG KANAKIA
2nd Floor, Kanakia Bhuvan, Plot No. 62, N.S. Road No. 4, Juhu Scheme. Vile Parle (West), Mumbai – 400056

Proposed to be Used
MUMBAI
social and charitable service
4322524  16/10/2019
AGRICULTURE AND SOCIAL INNOVATIVE REFORMS ORGANIZATION
NO.82A, AVINASHI ROAD, ANNUR - 641 653, COIMBATORE DIST, TAMILNADU.
TRUSTEE
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Personal and social services regarding individual needs, Social services rendered by others to meet the needs of individuals, Personal and social services provided by third parties to meet the needs of individuals.
4322537  16/10/2019
S.PREMADAVI
NO.2/245 B, 2ND STREET, TEACHERS COLONY, V.K.ROAD, CHERAN MANAGAR, COIMBATORE - 641 035, COIMBATORE DIST, TAMILNADU.
INDIVIDUAL

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Licensing of patents and patent applications, Licensing of trademarks, Licensing of intellectual property, Licensing of technology [legal services], Trademark agent services, Copyright licensing agency services, Consultancy relating to the protection of industrial designs.
Proprietor
VARTIKA SHARMA
3/315, Vishwas Khand Gomti Nagar, Lucknow-226010

Address for service in India/Attorney address:
RAM
320/30 Shankri Tola Chowk, Lucknow-226003

Proposed to be Used
DELHI
Legal services, security services for the protection of property and individuals, personal and social services rendered by others to meet the needs of individuals included in class 45
CUARTA DIMENSION TECHNOLOGY LLP
1-3604, Floor 36th,1, Imperial Tower South, B B Nakashe Marg, Tardeo, Mumbai City, Maharashtra,400034, India
Limited Liability Partnership

Address for service in India/Attorney address:
AISHWARYA NARGOLKAR
15, PUSHKAR, PATHARE MARG, DADAR ( W ), MUMBAI--400 028
Used Since :23/05/2019

MUMBAI

Online social networking services; Social introduction and networking services.
4328561    23/10/2019
NUNAH AZAHAR
trading as ;BREEZE
86 A, TAPSIA ROAD, SOUTH, 2ND FLOOR R-NO- 204B
SERVICE PROVIDER
Proposed to be Used
KOLKATA
consultancy firm
4329109  23/10/2019
HINDU DEMOCRATIC FRONT
trading as ;HINDU DEMOCRATIC FRONT
NO. 2/727, MK STREET, KARIMEDU, ANNA NAGAR, CHENNAI - 600 055 TAMILNADU INDIA
TRUST
Proposed to be Used
CHENNAI
SOCIAL SERVICE
4329180 23/10/2019
BHARAT KUMAR SHARMA
2/777, GHASI RAM MANDIR WALI GALI, CHANDNIYA
proprietor
Address for service in India/Attorney address:
SHWETA AGGARWAL
H. No 1025, G F, Mohan Meakins Society, Sec-5, Vasundhara, Ghaziabad-201012

Proposed to be Used
DELHI
SECURITY SERVICES, SECURITY CONSULTANCY, SECURITY MONITORING SERVICES, PHYSICAL SECURITY CONSULTANCY, SECURITY GUARD SERVICES
PARIHAR SYAMSING VRAJARAJ SINGH (PROPRIETOR OF REDOX SECURITY SERVICES)
13, DURGANAGAR, NR. GOPINATH INDUSTRIAL HUB, VATVA, AHMEDABAD, GUJARAT-380004, INDIA
INDIVIDUAL

Address for service in India/Attorney address:
NITIN SURENDRABHAI RAVAL
JKPL CONSULTANTS PVT LTD 216, MADHUPURA VEPAR BHAVAN, NEAR GANJ BAZAR, MADHUPURA, AHMEDABAD - 380004, GUJARAT, INDIA

Used Since: 30/01/2019

AHMEDABAD
SECURITY SERVICES
4329496  23/10/2019
ANU MISHRA SOLE PROPRIETOR OF YUTI JYOTISH KENDRA
SHOP NO. 3 MAHADEV COMPLEX, BENIPUR POKHRA, PAHARIA, VARANASI, UTTAR PRADESH 221007
THE TRADE MARKS ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Astrology consultancy, Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
Discovery to Innovation Accelerator (DIA)

4330576  24/10/2019
CENTRE FOR CELLULAR AND MOLECULAR PLATFORMS (C-CAMP)
GKVK Post, Bellary Road, Bangalore 560065, India

Address for service in India/Attorney address:
OBHAN & ASSOCIATES
N 94 Second Floor Panchshila Park New Delhi 110017 India

Used Since: 09/08/2016

CHENNAI

Licensing of technologies
4331234 25/10/2019
DEVIN S. GAWARVALA
6TH RUDRAKASHA BUNGALOW, B/H. RAJPATH CLUB, BODAKDEV, AHMEDABAD – 380054, GUJARAT, INDIA.
ADULT, AN INDIAN NATIONAL
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :30/09/2019
To be associated with:
4331231
AHMEDABAD
MATCHMAKING SERVICES; MATRIMONIAL AGENCIES; CONSULTANCY SERVICES RELATING TO THE PLANNING AND ARRANGING OF WEDDING CEREMONIES; PROVIDING INFORMATION RELATING TO MARRIAGE PARTNER INTRODUCTION OR DATING SERVICES; CONSULTING IN THE FIELD OF PERSONAL RELATIONSHIP; PROVIDING INFORMATION VIA INTERACTIVE ONLINE WEBSITES IN THE FIELD OF DATING AND TO FACILITATE INTRODUCTION OF INDIVIDUALS AND DEVELOPMENT OF RELATIONSHIPS AND FRIENDSHIPS; ONLINE WEDDING PLANNING AND EXECUTION COMPANY; PORTAL FOR WEDDING VENDORS, WEDDING BRANDS AND SERVICES; GUIDANCE AND COUNSELLING FOR NEWLYWEDS TOWARDS A HAPPY MARRIAGE, COUNSELLING FOR NEWLYWEDS AND AFTER MARRIAGE COUPLES; PERSONAL AND SOCIAL SERVICES.
4331237 25/10/2019
DEVIN S. GAWARVALA
6TH RUDRAKASHA BUNGALOW, B/H. RAJPATH CLUB, BODAKDEV, AHMEDABAD – 380054, GUJARAT, INDIA.
ADULT, AN INDIAN NATIONAL
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since: 30/09/2019
To be associated with:
4331231

AHMEDABAD
MATCHMAKING SERVICES; MATRIMONIAL AGENCIES; CONSULTANCY SERVICES RELATING TO THE PLANNING AND ARRANGING OF WEDDING CEREMONIES; PROVIDING INFORMATION RELATING TO MARRIAGE PARTNER INTRODUCTION OR DATING SERVICES; CONSULTING IN THE FIELD OF PERSONAL RELATIONSHIP; PROVIDING INFORMATION VIA INTERACTIVE ONLINE WEBSITES IN THE FIELD OF DATING AND TO FACILITATE INTRODUCTION OF INDIVIDUALS AND DEVELOPMENT OF RELATIONSHIPS AND FRIENDSHIPS; ONLINE WEDDING PLANNING AND EXECUTION COMPANY; PORTAL FOR WEDDING VENDORS, WEDDING BRANDS AND SERVICES; GUIDANCE AND COUNSELLING FOR NEWLYWEDS TOWARDS A HAPPY MARRIAGE, COUNSELLING FOR NEWLYWEDS AND AFTER MARRIAGE COUPLES; PERSONAL AND SOCIAL SERVICES.
4331289  25/10/2019
KIRLOSKAR PROPRIETARY LTD
13A, KARVE ROAD, KOTHrud, PUNE-411038.
a company incorporated under the Companies Act 1956

Address for service in India/Attorney address:
DE PENNING & DE PENNING
Alaknanda, 16 Nepean Sea Road, Mumbai 400036, India

Proposed to be Used
MUMBAI
Legal services
4331464  25/10/2019
VIKASH KUMAR SINGH
133K/5/21 NEW BASTI, BENIGANJ, ALLAHABAD 211016, U.P
INDIVIDUAL

Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.

Proposed to be Used
DELHI
services rendered by lawyers, legal assistants, and personal advocates, to individuals, groups of individuals, organizations and enterprises;
RAJESH CHoudhary, SOLE PROPRIETOR BEING INDIAN CITIZEN, TRADING AS M/S. PRAGATI CHEMICALS
J. J. Road, Upper Bazar, Ranchi – 834 001, Jharkhand
Proprietorship Firm
Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123
Used Since :24/03/1999
KOLKATA
Licensing of intellectual property; Licensing services; Copyright management; Copyright licensing; On-line social networking services; Legal administration of licences; Licensing of franchising concepts; Licensing authority services.
4333560  30/10/2019
MR.DEBABRATA SAHOO
AT-FORTUNE HOME,SRIRAM NAGAR,UTTARA,POST-KAUSALYA GANGA,PS-PIPILLDIST-KHURDA,BHUBABESWAR,PIN-751002, ODISHA
INDIVIDUAL
Address for service in India/Attorney address:
UTKAL TRADE MARK SERVICES
PLOT NO.349,AT-RAJENDRA NAGAR,PO,MADHUPATANA,CUTTACK-753010,ODISHA
Used Since :21/02/2018
KOLKATA
Personal and social services regarding individual needs
4333678  30/10/2019
VIJAY KUMAR RAJU
#P304, VAISHNAVI RATHNAM, SUBROTO MUKHERJI ROAD, T.DASARAHALLI, JALAHALLI CROSS, BENGALURU - 560057
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
4333942  30/10/2019
FAMILY FABLES LLP
3, Munirka Marg, First Floor, Back Apartment, Vasant Vihar, New Delhi 110057
A Limited Liability Partnership

Address for service in India/Attorney address:
SUSHANT M. SINGH & ASSOCIATES
17/9 WEST PATEL NAGAR, NEW DELHI - 110 008.

Proposed to be Used
DELHI

Personal and social services rendered by others to meet the needs of individuals and on-line social networking services included in class 45.
4333945  30/10/2019
FAMILY FABLES LLP
3, Munirka Marg, First Floor, Back Apartment, Vasant Vihar, New Delhi 110057
A Limited Liability Partnership
Address for service in India/Attorney address:
SUSHANT M. SINGH & ASSOCIATES
17/9 WEST PATEL NAGAR, NEW DELHI - 110 008.
Proposed to be Used
DELHI
Personal and social services rendered by others to meet the needs of individuals and on-line social networking services included in class 45.
4334765  31/10/2019
KARANVEER SINGH CHHABRA TRADING AS J.K. ENTERPRISES
155, Gurunanak Timber Market, Dhar Road, Indore (M.P.) Pincode-452002
Sole Proprietary firm

Address for service in India/Agents address:
RAKESH SONI
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.

Proposed to be Used
MUMBAI
Legal services, security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
Trade Marks Journal No: 1931, 09/12/2019

CARE-TECH INDIA ENTERPRISE
205, Vishwam Complex – A, GNFC Bypass Road, Zadeshwar, Bharuch, Gujarat -392011
Partnership Firm

Address for service in India/Attorney address:
CHETANABEN LANGA
B/2, AVON FLATS, B/H. AMARDEEP SCHOOL, CHANDRA NAGAR, PALDI, AHMEDABAD-380007

Proposed to be Used
AHMEDABAD

Security services, Security monitoring services, Security services for the protection of individuals included in Class 45
VLIV

4335046  01/11/2019

M/S EXPERION STUDENT HOUSING PRIVATE LIMITED
F-9, FIRST FLOOR, MANISH PLAZA 1, PLOT NO. 7, MLU SECTOR 10, DWARKA NEW DELHI-110075
A PRIVATE LIMITED COMPANY (BODY INCORPORATE)

Address for service in India/Attorney address:
PANKAJ LUTHRA
A-3, CHRISTIAN COLONY PATEL CHEST DELHI-110007

Proposed to be Used
DELHI

PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS.
FREELI

4335052  01/11/2019
M/S EXPERION STUDENT HOUSING PRIVATE LIMITED
F-9, FIRST FLOOR, MANISH PLAZA 1, PLOT NO. 7, MLU SECTOR 10, DWARKA NEW DELHI-110075
A PRIVATE LIMITED COMPANY (BODY INCORPORATE)

Address for service in India/Attorney address:
PANKAJ LUTHRA
A-3, CHRISTIAN COLONY PATEL CHEST DELHI-110007

Proposed to be Used
DELHI

PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS.
EXCO
4335058  01/11/2019
M/S EXPERION STUDENT HOUSING PRIVATE LIMITED
F-9, FIRST FLOOR, MANISH PLAZA 1, PLOT NO. 7, MLU SECTOR 10, DWARKA NEW DELHI-110075
A PRIVATE LIMITED COMPANY (BODY INCORPORATE)
Address for service in India/Attorney address:
PANKAJ LUTHRA
A-3, CHRISTIAN COLONY PATEL CHEST DELHI-110007

Proposed to be Used
DELHI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS.
4335990  01/11/2019

BATTLE FORCE FACILITIES PRIVATE LIMITED
S No-29, P No-10, Swapnapurti CHS, Chaitnya Nagar, Dhankawadi, Pune Pune MH 411043
PRIVATE LIMITED

Address for service in India/Attorney address:
GANESH RAOSAHEB KENDRE
1ST FLOOR, AYESHA BUILDING, OPP AKSHARBAUG, TAWARE COLONY, SAHAKAR NAGAR, PUNE 411009

Proposed to be Used
MUMBAI
security services for the protection of property and individuals; personal
Bharucha & Partners

4337031    04/11/2019

BHARUCHA & PARTNERS
4th Floor, Cecil Court, M.K. Bhushan Marg, Colaba – 400 039, Mumbai

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
4th Floor, Cecil Court, M.K. Bhushan Marg, Colaba – 400 039, Mumbai

Used Since :01/01/2008

MUMBAI

Legal services including legal research, legal document preparation services, legal administration of licences, legal services in relation to the negotiation of contracts for others, legal advice in responding to calls for tenders / legal advice in responding to requests for proposals [RFPs], legal watching services, legal advocacy services, legal consultancy relating to patent mapping, licensing of intellectual property, licensing of computer software [legal services], licensing [legal services] in the framework of software publishing, litigation services
4337039   04/11/2019
HONGZHOU ZHUYING TECHNOLOGY CO.LTD
RM 319, NO 199, JIAOGONG ROAD, HANGZHOU, ZHEJIANG, CHINA
COMPANY
Address for service in India/Attorney address:
AJAY R KAMATH
Kamath Legal, EVRA-55, Jagathy, Thycaud, PO, Thiruvananthapuram-695014
Proposed to be Used
CHENNAI
ONLINE SOCIAL NETWORKING SERVICES IN CLASS 45
GOLDEN OPPORTUNITY A WAY TO SALVATION(GOWAS)
FLAT NO. 402, FIRST FLOOR, POCKET-D, DILSHAD GARDEN, DELHI-110095
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
KAPSTAR
4339755    06/11/2019
ASHOK AJITKUMAR KAPOOR
1, SCENIC ACRES, VAPI CHALA ROAD, VAPI - 396191, GUJARAT
MANUFACTURING AND CONSULTANT
INDIVIDUAL
Proposed to be Used
AHMEDABAD
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
V K SINGH CONSTRUCTION PRIVATE LIMITED
2/168 VASTU KHAN D GOMTI NAGAR LUCKNOW 226010
WORK AND SERVICES
PRIVATE LIMITED

Proposed to be Used
DELHI

TO PROVIDE SECURITY SURVEILLANCE SERVICES FOR THE SAFETY OF PERSONS AND ENTITIES AS IN CLASS 45
ABIDA HELPUS TRUST
4342799  09/11/2019
M/S. ABIDA HELPUS TRUST
G-690, SANGAM VIHAR, SOUTH DELHI-110062
TRUST
Address for service in India/Attorney address:
AKASH MISHRA
C-20 OFFICE-303 ARUNA PARK LAXMI NAGAR DELHI-110092
Proposed to be Used
DELHI
SERVICES PROVIDED TO INDIVIDUALS IN RELATION WITH SOCIAL EVENTS, SUCH AS SOCIAL ESCORT SERVICES, MATRIMONIAL AGENCIES, FUNERAL SERVICES AND SERVICES INCLUDED IN CLASS 45
TrueBlue Legals
4343357  10/11/2019
SAHIL B VORA
A 201 Khodiyar Pooja Pleasant Park Mira Bhayander Road Miraroad (East)
Individual
Address for service in India/Attorney address:
SAHIL B VORA
TrueBlue Legals, 301 Dalal Nivas, Ground Floor, Mathuradas Road, Kandivali (West) Mumbai 400067
Proposed to be Used
MUMBAI
Legal Services and Techno Legal Services Included in Class 45
SEERVI SANSAR

4344623  12/11/2019
PANKAJ KUMAR RATHORE TRADING AS M/S. SEERVI SANSAR
H-90, VIGYAN NAGAR, NEAR ANNAPURNA ROAD, INDORE (M.P.)-452009
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI

Social services, matrimonial services, providing services of match making marriage bureau and wedding planning
HOMEOCON

4345436 13/11/2019
HOMEOCON FOUNDATION
"Avyay", B-5, Abhimanshree Society, Pashan Road, Pune- 411008, Maharashtra, India
Section 8 Private Limited Company incorporated under the Companies Act, 2013
Address for service in India/Agents address:
POORVA MUKUND ARANKALLE
12, SAIVIHAR APARTMENTS, OPP. PUNE PEOPLE’S CO-OP. BANK, KARVENAGAR, PUNE-411052.
Proposed to be Used
MUMBAI
Not-for-profit, social services rendered to meet the needs of individuals
PASA

4345747  13/11/2019
MR. PRAKASH CHAND AGARWAL
Pasa House, Circular Road, Lalpur, Ranchi – 834001 Jharkhand
Single firm
Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD, V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used
KOLKATA
Legal services
ALTUS CONSULTING
397/1, NANDI VIHAR COLONY, SARAI SHEKH, CHINHAT, LUCKNOW – 226028
PARTNERSHIP FIRM

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
Legal services, Legal consultancy services.
CHARAK
4346248 13/11/2019
CUTTING EDGE HEALTH CARE SERVICES
85B BOSE PUKUR ROAD, KOLKATA – 700 042, WEST BENGAL, INDIA
Both Indians and all being Partners trading as CUTTING EDGE HEALTH CARE SERVICES

Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1, B.B. CHATTERJEE ROAD, GROUND FLOOR, KOLKATA 700 042, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
Personal and social services regarding individual needs.
MOHAN LAW CO.

4349242   16/11/2019
SHRI MOHAN BABU AGARWAL TRADING AS M/S MOHAN LAW CO.
D-999, NEW FRIENDS COLONY, NEW DELHI-110065
proprietorship firm

Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAII, BELANGANJ, AGRA - 282 004.
Used Since :01/04/2004

DELHI
LEGAL SERVICE.
SWIFT

1889109  26/11/2009
SOCIETY FOR WORLDWIDE INTERBANK FINANCIAL TELECOMMUNICATION SCRL
trading as ;SOCIETY FOR WORLDWIDE INTERBANK FINANCIAL TELECOMMUNICATION SCRL
AVENUE ADELE 1,1310 LA HULPE BELGIUM
MANUFACTURE & MERCHANT SERVICES PROVIDER
A COMPANY DULY INCORPORATED UNDER THE LAWS OF BELGIUM

Address for service in India/Agents address:

REMFRY & SAGAR
MILLENIUM PLAZA, SECTOR 27, GURGAON-122002.
Used Since :13/06/1989

DELHI

Cl.9; SOFTWARE RELATING TO FINANCIAL COMMUNICATION, SOFTWARE RELATING TO ENCRYPTION,
AUTHENTICATION, AND RELATIONSHIP MANAGEMENT, SOFTWARE RELATING TO THE MATCHING, NETTING, AND
REPORTING OF FINANCIAL TRANSACTIONS; ELECTRONIC DOWNLOADABLE PUBLICATIONS RELATING TO FINANCIAL
COMMUNICATION, INCLUDING PUBLICATIONS FEATURING GUIDELINES AND STANDARDS FOR THE FINANCIAL
COMMUNITY

Cl.16; INSTRUCTIONAL AND TEACHING MATERIALS (EXCLUDING APPARATUS); PRINTED MATTERS, INCLUDING
DIRECTORIES, INSTRUCTION MANUALS, AND PUBLICATIONS FEATURING GUIDELINES AND STANDARDS FOR THE
FINANCIAL COMMUNITY

Cl.35; PROFESSIONAL BUSINESS CONSULTANCY SERVICES, IN PARTICULAR RENDERED TO FINANCIAL
INSTITUTIONS; BUSINESS MANAGEMENT ASSISTANCE AND BUSINESS MANAGEMENT CONSULTANCY SERVICES, IN
PARTICULAR RENDERED TO FINANCIAL INSTITUTIONS; SYSTEMIZATION AND COMPILATION OF DATA AND
INFORMATION INTO COMPUTER DATABASES; ORGANIZATION OF EXHIBITIONS AND CONGRESSES FOR
COMMERCIAL OR ADVERTISING PURPOSES FOR THE FINANCIAL COMMUNITY

Cl.36; FINANCIAL AFFAIRS, ELECTRONIC TRANSFER OF INFORMATION RELATING TO PAYMENT, SECURITIES,
TRADE, OR TREASURY TRANSACTIONS; CONSULTANCY AND ADVICE WITH REGARD TO FINANCIAL
COMMUNICATION; MONETARY AFFAIRS, NAMELY ELECTRONIC PROCESSING OF FOREIGN EXCHANGE AND MONEY
MARKET TRANSACTIONS; SERVICES FOR THE EXCHANGE OF FINANCIAL INFORMATION BY MEANS OF A GLOBAL
AND SECURE ELECTRONIC COMMUNICATION NETWORK, INCLUDING FOREIGN EXCHANGE AND MONEY MARKET
TRANSACTIONS INFORMATION; SERVICES RELATING TO THE MODELLING, IMPROVEMENT, HARMONIZATION AND
REGISTRATION OF STANDARD FINANCIAL MESSAGES

Cl.38; SECURE MESSAGE TRANSMISSION SERVICES RELATING TO FINANCIAL TRANSACTIONS, AND
CONSULTANCY SERVICES RELATING THERETO; TRANSMISSION OF DATA BETWEEN FINANCIAL INSTITUTIONS AND
CORPORATES BY MEANS OF A GLOBAL AND SECURE ELECTRONIC COMMUNICATION NETWORK; PROVISION OF
ACCESS TO A GLOBAL AND SECURE ELECTRONIC COMMUNICATION NETWORK

Cl.41; TRAINING IN THE FIELD OF SOFTWARE, STANDARDS, AND SERVICES, ALL RELATED TO FINANCIAL
COMMUNICATION; ORGANIZATION OF EXHIBITIONS AND CONGRESSES FOR THE FINANCIAL COMMUNITY FOR
EDUCATIONAL PURPOSES; PUBLICATION SERVICES OF PRINTED MATTERS, DIRECTORIES AND INSTRUCTION
MANUALS, ALL RELATING TO FINANCIAL COMMUNICATION, PUBLICATION OF STANDARD FINANCIAL MESSAGES,
INCLUDING ONLINE PUBLICATION

Cl.42; Computer software installation, implementation, integration, design, maintenance and new release services
relating to financial communication and related support services; maintenance and updating of computer databases;
online analysis services providing an overview of electronic financial messages exchanged on an electronic network;
provision of electronic encryption and authentication services; services for the certification and qualification of third
parties’ applications, services, connectivity, and consultancy, all in the field of financial communication; hosting third
parties’ software and online services on, and rental of access to, a global and secure electronic communication network
for the financial community.
Curél

1964371  12/05/2010
KAO KABUSHIKI KAISHA
14-10 NIHONBASHI KAYABACHO 1-CHOME CHUO-KU TOKYO 103-8210 JAPAN
MANUFACTURERS & MERCHANTS

Address for service in India/Agents address:
REMFRY & SAGAR
MILLENIUM PLAZA, SECTOR 27, GURGAON- 122002.

Proposed to be Used
DELHI

Cl.3; SHAMPOO, HAIR CONDITIONER, HAIR TREATMENT, HAIR CARE PREPARATIONS, HAIR SPRAYS, HAIR LOTIONS, HAIR STYLING PREPARATIONS, HAIR COLOR, CLEANING PREPARATIONS, COSMETICS, SOAP, FACE WASH, SKIN CARE PREPARATIONS, SKIN WHITENING PREPARATIONS, MOISTURIZER, MAKE-UP REMOVER, BEAUTY MASK, MAKE-UP FOUNDATION, LIPSTICK, FACE POWDER, BODY CLEANSERS, BODY CREAM, BODY LOTION, BODY CARE PREPARATIONS, HAND CREAM, BATH SALT (NOT FOR MEDICAL PURPOSE), UV PROTECTION LOTION

Cl.21; COSMETIC UTENSILS, POWDER PUFFS, POWDER COMPACTS, FACE-POWDER CASES, TOILET SPONGES, TOILET BRUSHES
BAUSCH + LOMB B + L

2127784  08/04/2011
BAUSCH & LOMB INCORPORATED
ONE BAUSCH & LOMB PLACE, ROCHESTER, NEW YORK 14604, U.S.A
MANUFACTURERS AND MERCHANTS
A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF THE STATE OF NEW YORK, USA

Address for service in India/Agents address:
REMFY & SAGAR
REMFY HOUSE AT THE MILLENIUM PLAZA SECTOR 27 GURGAON-122002

Proposed to be Used
To be associated with:
1890482, 1951527

DELHI

Cl.5; OPHTHALMIC PHARMAECUTICAL PREPARATIONS AND SUBSTANCES; OPHTHALMIC VITAMIN AND MINERAL SUPPLEMENTS; CONTACT LENS SOLUTIONS; EYE DROPS

Cl.9; EYE PIECES; OPTICAL LENSES; SPECTACLES; EYEGlasses; CONTACT LENSES; BLANKS FOR CONTACT LENSES; EYEGlass REPAIR KITS; CONTAINERS FOR CONTACT LENSES; COMPUTER SOFTWARE FOR USE IN THE FIELD OF EYE CARE, HEALTH OF THE EYE AND OPHTHALMICS; DIAGNOSTIC APPARATUS, NOT FOR MEDICAL PURPOSES; MAGNIFIERS; OPTICAL LENS CLEANING PRODUCTS

Cl.10; OPHTHALMIC SURGICAL AND MEDICAL APPARATUS AND INSTRUMENTS; EYES AND TEETH; OPHTHALMIC, OCULAR AND EYE RELATED IMPLANTS, APPARATUS AND INSTRUMENTS; INTRAOCULAR LENSES; INTRAOCULAR LENS INSERTERS; INTRAOCULAR LENS IMPLANTS; INTRAOCULAR IMPLANTS; HOLDERS FOR INTRAOCULAR LENSES; LENSES FOR SURGICAL IMPLANTATION; INTRAOCULAR PROSTHESES FOR SURGICAL IMPLANTATION; MEDICAL, SURGICAL AND MICROSURGICAL APPARATUS, INSTRUMENTATION AND DEVICES FOR USE IN OPHTHALMIC, OCULAR AND EYE-RELATED PROCEDURES; OPHTHALMIC, OCULAR, AND EYE-RELATED SURGICAL INSTRUMENTS, APPARATUS AND DEVICES; MEDICAL AND SURGICAL APPARATUS, INSTRUMENTS, AND DEVICES USED IN DIAGNOSING EYE CONDITIONS AND PERFORMING OPHTHALMIC, OCULAR AND EYE-RELATED SURGICAL PROCEDURES, AND COMPONENT PARTS THEREOF; SURGICAL APPARATUS, INSTRUMENTS AND DEVICES USED TO INJECT INTRAOCULAR LENSES; MEDICAL, SURGICAL, OPHTHALMIC, OCULAR, REFRACTIVE, AND EYE-RELATED LASERS FOR MEDICAL AND SURGICAL USE, ABERRROMETERS, TOPOGRAPHERS, MICROKERATOMES, KERATOMES AND BLADES, PHACOEMULSIFICATION DEVICES, HAND HELD OPHTHALMIC SURGICAL INSTRUMENTS, ENDOSCOPES, TONOMETERS AND CORNEAL SHIELDS; IMPLANTABLE MEDICAL DEVICES; KNIVES AND CUTTERS FOR SURGICAL USE AND PURPOSES; SURGICAL, OPHTHALMIC, AND OCULAR INSTRUMENTS, APPARATUS, AND DEVICES FOR USE IN EYE SURGERY; APPARATUS AND INSTRUMENTS FOR NON-INVASIVE SURGERY; EYE SHIELDS AND PADS FOR MEDICAL OR SURGICAL USE; ARTIFICIAL LENSES FOR IMPLANTATION IN THE EYE
OPTUM

Priority claimed from 25/01/2011; Application No. : 85/225,753 ;United States of America

2180383 25/07/2011

OPTUM, INC.,
9900 BREN ROAD EAST, MINNETONKA, MINNESOTA 55343 USA
MANUFACTURERS, MERCHANTS & SERVICE PROVIDERS
A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF THE STATE OF DELAWARE,USA,

Address for service in India/Agents address:
REMFRY & SAGAR
MILLENIUM PLAZA, SECTOR 27, GURGAON- 122002.

Proposed to be Used

DELHI

Cl.9;DOWNLOADABLE ELECTRONIC PUBLICATIONS IN THE FIELDS OF HEALTH CARE; COMPUTER SOFTWARE FOR USE IN HEALTH CARE; ELECTRONIC DATABASES IN THE FIELD OF HEALTH CARE CLAIMS REVIEW, MANAGED CARE UTILIZATION RATES, AND HEALTH CARE CODING AND REIMBURSEMENT, RECORDED ON COMPUTER MEDIA; COMPUTER SOFTWARE NAMELY, AN APPLICATION FOR COLLECTING AND ANALYZING INFORMATION IN THE PROCESS OF UNDERWRITING HEALTH CARE INSURANCE; COMPUTER SOFTWARE USED FOR THE SECURED TRANSMISSION OF HEALTH CARE DATA AND HEALTH INSURANCE DATA VIA A GLOBAL COMPUTER NETWORK; CODING AND COMPLIANCE SOFTWARE PROGRAMS USED IN THE HEALTH CARE INDUSTRY; DOWNLOADABLE ELECTRONIC PUBLICATIONS IN THE NATURE OF BOOKS AND NEWSLETTERS IN THE FIELDS OF HEALTH DATA, HEALTH MANAGEMENT, INSURANCE, AND MEDICAL DIAGNOSIS CODING; COMPUTER SOFTWARE FOR USE IN ACCESSING HEALTH INFORMATION AND CONDUCTING HEALTH-RELATED TRANSACTIONS VIA COMPUTER AND COMMUNICATION NETWORKS; COMPUTER SOFTWARE PROVIDING DATABASE ANALYSIS AND MANAGEMENT FOR USE IN THE HEALTHCARE INDUSTRY FOR BILL AUDITING, TREATMENT MANAGEMENT, TREATMENT GUIDELINES AND PARAMETERS, PROVIDER ANALYSIS, FRAUD MANAGEMENT AND CONTROL, CODING VERIFICATION, AND PRICING AND PAYMENT; COMPUTER SOFTWARE DATABASES CONTAINING PAYOR AND PROVIDER DATA OF MEDICAL, DENTAL, ANESTHESIA, AND WORKERS COMPENSATION PRICES, BILLING, AND PAYMENT RULES, AND CONTAINING TREATMENT GUIDELINES AND PARAMETERS, FOR USE IN THE HEALTHCARE INDUSTRY: COMPUTER SOFTWARE FOR TRACKING, REPORTING, AND COMMUNICATING INFORMATION RELATED TO PATIENT CARE, HOSPITAL ADMINISTRATION, HOSPITAL OPERATION, HOSPITAL DEPARTMENT MANAGEMENT, PATIENT BILLING, AND PATIENT CHARGING AND CODING; COMPUTER SOFTWARE FOR PROVIDING COMMUNICATION BETWEEN HEALTH CARE PROVIDERS CONCERNING PATIENT, CLINICAL AND INSURANCE INFORMATION, STORING AND MANAGING PATIENT INFORMATION, GENERATING PRESCRIPTIONS AND STORING AND MANAGING PRESCRIPTION INFORMATION, LOCATING PRICE INFORMATION AND ORDERING MEDICAL AND OFFICE SUPPLIES AND SERVICES, SCHEDULING AND TRACKING PATIENT APPOINTMENTS, GENERATING AND FILING INSURANCE CLAIMS, GENERATING, STORING AND MANAGING REFERRAL INFORMATION AND CREATING, STORING AND MANAGING ADMINISTRATIVE INFORMATION

Cl.16;PRINTED MATERIALS REGARDING HEALTH AND MEDICAL ISSUES, LEGAL AND FINANCIAL ISSUES, DAILY LIVING PROBLEMS; EMPLOYEE ASSISTANCE SERVICES; HEALTH DATA AND HEALTH MANAGEMENT; MEDICAL DIAGNOSIS CODING, HEALTH CARE BILLING AND REIMBURSEMENT, HEALTH DATA AND HEALTH MANAGEMENT, AND INSURANCE; PRINTED MATERIALS FEATURES INFORMATION REGARDING COMPREHENSIVE ELDERCARE SERVICES AND ELDERCARE NEEDS

Cl.35;EMPLOYEE ASSISTANCE SERVICES FOR PHYSICAL AND MENTAL HEALTH, SUBSTANCE ABUSE AND DAILY LIVING PROBLEMS; HEALTH CARE UTILIZATION AND REVIEW SERVICES; MANAGED CARE SERVICES; MEDICAL COST MANAGEMENT; MEDICAL CASE MANAGEMENT AND DISEASE MANAGEMENT SERVICES; ORGANIZING AND ADMINISTERING NETWORKS OF HEALTH CARE PROVIDERS; MEDICAL BUSINESS DIRECTORY INFORMATION SERVICES; BUSINESS MANAGEMENT CONSULTATION FOR HEALTH CARE DELIVERY SYSTEMS; BUSINESS CONSULTATION TO THE HEALTH CARE INDUSTRY; PROVIDING HEALTH-RELATED CONSUMER INFORMATION VIA THE INTERNET; HEALTH CARE AND MEDICAL PRACTICE ADMINISTRATION SERVICES; HEALTHCARE MANAGEMENT SERVICE ORGANIZATION (MSO) SERVICES, NAMELY, PROVIDING PRACTICE ORGANIZATION, MANAGEMENT AND ADMINISTRATIVE SUPPORT SERVICES TO INDIVIDUAL ON-LINE RETAIL STORE SERVICES FEATURING HEALTH CARE PRODUCTS; PHYSICIAN AND MEDICAL PRACTICE MANAGEMENT; COMPUTERIZED DATABASE MANAGEMENT IN THE FIELDS OF MEDICAL RECORDS AND BILLING; HEALTH ECONOMICS AND OUTCOMES RESEARCH AND MARKET INFORMATICS SERVICES TO THE BIOTECH AND PHARMACEUTICAL INDUSTRY; HEALTHCARE BUSINESS CONSULTATION SERVICES; OUTSOURCING SERVICES IN THE FIELD OF HEALTHCARE; COMPUTERIZED HEALTH CARE PROVIDER BUSINESS DATA AND INFORMATION MANAGEMENT IN THE FIELDS OF HEALTH CARE AND INSURANCE; PROVIDING ON-LINE DIRECTORY INFORMATION SERVICE FEATURING ELECTRONIC HEALTHCARE
TRADING PARTNERS, NAMELY, HEALTHCARE PROVIDERS AND CLAIMS PROCESSORS AND Payers, INCLUDING
THEIR ELECTRONIC DATA INTERCHANGE CAPABILITIES AND REQUIREMENTS FOR HEALTHCARE TRANSACTIONS;
PROVIDING AN ON-LINE COMPUTER DATABASE CONTAINING INFORMATION CONCERNING PHYSICIAN CREDENTIALS
FOR HEALTH CARE PROVIDERS IN THE HEALTH CARE AND INSURANCE INDUSTRIES; PROVIDING DATA
MANAGEMENT AND BIOSTATISTICS SERVICES FOR THE PHARMACEUTICAL AND BIOTECHNOLOGY INDUSTRIES;
BUSINESS RESEARCH AND CONSULTING SERVICES IN THE NATURE OF ANALYSIS OF HEALTH CARE DATA AND IN
THE FIELD OF HEALTH CARE DATA ANALYSIS

Cl.36; Insurance claims administration and processing, administration of health care plans; insurance underwriting and
reinsurance for pre-paid health care and health, life, dental, vision, and disability insurance; insurance and financial
services; administration of employer benefits plans, banking services, credit card services, debit card services, issuing
stored value cards; administering deposit and medical spending accounts; consumer lending services, electronic funds
transfer; administration of defined contribution plans; health transaction clearinghouse services; management of
revenue and expense transactions for providers of health and medical products and services; insurance brokerage;
administration, management and maintenance of health savings accounts medical savings accounts, health
reimbursement arrangements, flexible spending accounts and consumer-driven health care plans and defined
contribution health care plans; employee assistance services, business banking services; financial consultation and
investment services; accounts payable services; mortgage banking and lending services, mortgage brokerage services,
consumer and commercial lending services; banking services, bill payment services: counselling in the field of banking
and financial services; administration of prescription drug and pharmacy benefit program and claims processing
services; providing on-line information in the field of pharmacy benefits, electronic bill payment services in the health
care and insurance industries; insurance consultation services for the healthcare industry.

Cl.38; INSTANT MESSAGING SERVICES AND E-MAIL MESSAGING SERVICES, NAMELY, PROVIDING REAL TIME
ELECTRONIC MESSAGING AND ELECTRONIC COMMUNICATIONS TO INDIVIDUALS REGARDING THEIR HEALTH
AND WELL-BEING CONCERNS; PROVIDING MULTIPLE-USE ACCESS TO A GLOBAL COMPUTER INFORMATION NETWORK
IN THE FIELD OF HEALTH CARE; ELECTRONIC TRANSMISSION OF DATA AND DOCUMENTS VIA COMPUTER TERMINALS;
ELECTRONIC DATA INTERCHANGE SERVICE

Cl.41; EDUCATION SERVICES IN THE FIELDS OF CONTINUING MEDICAL EDUCATION AND HEALTH CARE; TRAINING
CLINICAL TRIAL SITE PERSONNEL IN THE USE OF MEDICAL AND RESEARCH EQUIPMENT; EDUCATIONAL SERVICES,
NAMELY, PROVIDING CLINICAL EDUCATION AND TRAINING TO PHYSICIANS AND HOSPITAL MANAGED CARE
PERSONNEL IN THE FIELDS OF UTILIZATION REVIEW, CASE MANAGEMENT, MEDICAL COST MANAGEMENT, AND
QUALITY ASSURANCE

Cl.42; DATABASE DEVELOPMENT SERVICES IN THE FIELD OF HEALTH CARE; COMPUTER SERVICES, NAMELY,
PROVIDING ANALYSIS OF COMPUTER DATABASES IN THE FIELD OF HEALTH CARE; PROVIDING HEALTH
INFORMATION AND ANALYSIS IN THE NATURE OF THE PERFORMANCE OF AND QUALITY OF CARE PROVIDED BY
HOSPITALS, CLINICS AND OTHER HEALTH CARE PROVIDERS VIA A GLOBAL COMPUTER NETWORK; INFORMATION
TECHNOLOGY SUPPORT SERVICES IN THE FIELD OF HEALTH CARE; RESEARCH AND CONSULTING SERVICES FOR
OTHERS IN THE FIELD OF HEALTH CARE DATA ANALYSIS USED TO IMPROVE MANAGEMENT OF HEALTH CARE
SYSTEMS; APPLICATION SERVICE PROVIDER (ASP) FEATURING SOFTWARE FOR USE IN PHYSICIAN PRACTICE
MANAGEMENT; APPLICATION SERVICE PROVIDER (ASP) FEATURING SOFTWARE FOR USE IN ELECTRONIC RECORDS
MANAGEMENT IN THE FIELDS OF MEDICAL RECORDS AND MEDICAL BILLING; APPLICATION SERVICE PROVIDER
(ASP) FEATURING SOFTWARE FOR USE IN REVENUE MANAGEMENT AND CLAIMS REIMBURSEMENT MANAGEMENT
FOR MEDICAL PRACTICES; APPLICATION SERVICE PROVIDER (ASP) WITH A WEB-BASED GRAPHIC USER INTERFACE
THAT FEATURES SOFTWARE USED FOR CODING, COMPLIANCE AND REIMBURSEMENT MANAGEMENT IN THE
HEALTH CARE INDUSTRY; DATA WAREHOUSE DEVELOPMENT AND CONSULTING SERVICES; COMPUTER AND
INFORMATION TECHNOLOGY CONSULTATION SERVICES FOR THE HEALTHCARE INDUSTRY; HEALTH DATA
WAREHOUSING; PROVIDING ON-LINE, NON-DOWNLOADABLE SOFTWARE FOR PREPARING, EDITING, AND
TRANSMITTING CLAIMS, BILLS, AND PAYMENTS FOR HEALTH CARE SERVICES; PROVIDING TEMPORARY USE OF
NON-DOWNLOADABLE SOFTWARE FOR USE IN ACCESSING, MANAGING, AND ANALYZING DATA IN THE FIELDS
OF HEALTHCARE, MEDICAL, PHARMACEUTICAL, AND HEALTH INSURANCE INFORMATION; PROVIDING PATIENT HEALTH
INFORMATION TO COMPUTER USERS, HEALTH CARE PERSONNEL AND HEALTH CARE INSTITUTIONS, OFFERED VIA
THE INTERNET AND PROVIDING INFORMATION IN THE FIELD OF HEALTH CARE VIA A GLOBAL COMPUTER NETWORK

Cl.44; HOSPITAL ADMISSION COUNSELING SERVICES; PATIENT HEALTH CARE SUPPORT SERVICES IN THE NATURE
OF HEALTH CARE DECISION SUPPORT COUNSELING AND HEALTH CARE PLANNING FOR INDIVIDUALS AT RISK OF
NEEDING INTENSIVE TREATMENT; HEALTH CARE SERVICES; MEDICAL CASE MANAGEMENT AND DISEASE
MANAGEMENT SERVICES; PROVIDING HEALTH INFORMATION; HEALTH CARE CONSULTING AND HEALTH CARE
COORDINATION SERVICES; HEALTHCARE, MEDICAL, PHARMACEUTICAL AND HEALTH INSURANCE SERVICES; CASE
MANAGEMENT SERVICES; HEALTHCARE PROVIDERS; HEALTHCARE PROVIDERS AND CLAIMS PROCESSORS AND
PAYERS, INCLUDING ELECTRONIC DATA INTERCHANGE TRANSACTIONS OF OTHERS FOR THE PURPOSE OF
CERTIFICATION AND FOR COMPLIANCE WITH HEALTHCARE INDUSTRY AND ELECTRONIC DATA INTERCHANGE
LAWS; CASE MANAGEMENT SERVICES, NAMELY, COORDINATING HEALTH CARE SERVICES, MEDICAL SERVICES,
SOCIAL SERVICES, PERSONAL CARE SERVICES, AND TRANSPORTATION SERVICES PROVIDED TO ELDERLY AND
CHRONICALLY ILL POPULATIONS; FRAUD DETECTION, PREVENTION, AND RECOVERY SERVICES IN THE FIELD OF
HEALTH CARE INSURANCE

Cl.45; HEALTH CARE ADVOCACY SERVICES; HEALTH CARE COORDINATION SERVICES, NAMELY, FACILITATING
MEDICAL AND HEALTH CARE MANAGEMENT; VERIFICATION OF PHYSICIAN CREDENTIALS; COMPUTER SERVICES,
NAMELY, TESTING THE ELECTRONIC DATA INTERCHANGE TRANSACTIONS OF OTHERS FOR THE PURPOSE OF
CERTIFICATION AND FOR COMPLIANCE WITH HEALTHCARE INDUSTRY AND ELECTRONIC DATA INTERCHANGE
LAWS; CASE MANAGEMENT SERVICES, NAMELY, COORDINATING HEALTH CARE SERVICES, MEDICAL SERVICES,
SOCIAL SERVICES, PERSONAL CARE SERVICES, AND TRANSPORTATION SERVICES PROVIDED TO ELDERLY AND
CHRONICALLY ILL POPULATIONS; FRAUD DETECTION, PREVENTION, AND RECOVERY SERVICES IN THE FIELD OF
HEALTH CARE INSURANCE
IMMUCOR

2399071  19/09/2012
IMMUCOR INC.
3130 GATEWAY DRIVE, NORCROSS, GEORGIA 30071, USA
MANUFACTURERS & MERCHANTS
A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF THE STATE OF GEORGIA, USA

Address for service in India/Agents address:
REMFRY & SAGAR
MILLENIUM PLAZA, SECTOR 27, GURGAON- 122002.
Used Since :30/06/2007

DELHI

Cl.5;"IN-VITRO DIAGNOSTIC TEST KITS COMPRISING PRIMARILY IMMUNODIAGNOSTIC REAGENTS FOR USE IN MEASURING VARIOUS BLOOD PARAMETERS"

Cl.10;"LABORATORY INSTRUMENTS FOR ANALYZING BLOOD SAMPLES FOR MEDICAL USE"
CHRONOMAG

2574213    01/08/2013
FABIENNE JOANNY
trading as ;FABIENNE JOANNY
230, RUE DU FAUBOURG SAINT-HONORE, 75008 PARIS-FRANCE
MERCHANTS AND MANUFACTURERS
A FRENCH CITIZEN

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.3; Cosmetics products and preparations for the care and beauty of the skin, face, hair, nails and lips; cosmetic preparations for the care of the skin, face, hair, nails and lips in solid or liquid form, for oral administration; all the said products containing magnesium

Cl.5; Dietetic preparations adapted for medical use; nutritional supplements adapted for medical use or for a specific diet, serving to compensate for metabolic nutritive element deficiencies

Cl.10; Muscular stimulation apparatus, aesthetic massage apparatus, massage apparatus; apparatus and instruments for medical purposes or for aesthetic care; diagnostic and measuring apparatus for medical purposes, or for evaluating individuals fitness or health dose calculating apparatus for medical purposes or for aesthetic care syringes including pre filled syringes.
LIBERATING HUMAN POTENTIAL

Priority claimed from 29/03/2013; Application No. : 85/890363 ;United States of America

REAL MEDICINE INC.
11700 NATIONAL BLVD. #234, LOS ANGELES, CA 90064, USA
SERVICE PROVIDERS.
A NON-PROFIT CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF THE STATE OF CALIFORNIA, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since :08/03/2013

DELHI

Cl.35; CHARITABLE SERVICES, NAMELY, ORGANIZING AND CONDUCTING VOLUNTEER PROGRAMS AND COMMUNITY SERVICE PROJECTS AND COORDINATION OF THE PROCUREMENT AND DISTRIBUTION OF FOOD DONATIONS TO NEEDY PEOPLE; CHARITABLE SERVICES, NAMELY, EMPLOYMENT COUNSELING SERVICES FOR THOSE LIVING IN POVERTY IN THE AREAS OF PREPARING FOR, OBTAINING, MAINTAINING AND ADVANCING IN EMPLOYMENT OPPORTUNITIES; PROVIDING A WEBSITE WITH ONLINE INFORMATION RELATED TO THE AFOREMENTIONED SERVICES.

Cl.36; CHARITABLE FUNDRAISING SERVICES; ACCEPTING AND ADMINISTERING MONETARY CHARITABLE CONTRIBUTIONS; CHARITABLE SERVICES, NAMELY, PROVIDING FINANCIAL ASSISTANCE AND SUPPORT TO VICTIMS OF DISASTERS; PROVIDING A WEBSITE WITH ONLINE INFORMATION RELATED TO THE AFOREMENTIONED SERVICES.

Cl.41; CHARITABLE SERVICES, NAMELY, PROVIDING TOYS TO VICTIMS OF DISEASES AND DISASTERS; EDUCATIONAL SERVICES, NAMELY, PROVIDING CLASSES IN THE FIELDS OF HEALTH, HEALTHCARE, DISEASE PREVENTION AND MEDICINE; EDUCATIONAL SERVICES, NAMELY, PROVIDING CLASSES TO CHILDREN AT BASIC AND ADVANCED LEVELS; CHARITABLE SERVICES, NAMELY, PROVIDING TRAINING IN THE FIELDS OF HEALTH, HEALTHCARE, DISEASE PREVENTION AND MEDICINE; YOGA INSTRUCTION; PROVIDING A WEBSITE WITH ONLINE INFORMATION RELATED TO THE AFOREMENTIONED SERVICES.

Cl.43; CHARITABLE SERVICES, NAMELY, PROVIDING FOOD, BLANKETS, SHELTER, AND OTHER RELIEF MATERIALS, NAMELY, SAFE DRINKING WATER, TO VICTIMS OF DISEASES AND DISASTERS; CHILD WELFARE SERVICES, NAMELY, PROVIDING RESIDENTIAL HOMES AND HOUSING FOR AT-RISK CHILDREN AND YOUTH; EMERGENCY SHELTER SERVICES, NAMELY, PROVIDING TEMPORARY HOUSING; CHARITABLE SERVICES, NAMELY, PROVIDING FOOD TO NEEDY PERSONS; PROVIDING A WEBSITE WITH ONLINE INFORMATION RELATED TO THE AFOREMENTIONED SERVICES.

Cl.44; CHARITABLE SERVICES, NAMELY, PROVIDING MEDICAL AND HEALTHCARE SERVICES TO UNDERDEVELOPED COUNTRIES; PSYCHOLOGICAL COUNSELING; CHARITABLE SERVICES, NAMELY, HOSPITALS, MEDICAL CLINICS, MOBILE MEDICAL CLINICS, AND PROVIDING MEDICAL EQUIPMENT AND SUPPLIES; ACUPUNCTURE; PROVIDING IN-PERSON HOLISTIC HEALTH CARE SERVICES; CHARITABLE SERVICES, NAMELY, PROVIDING SOAP AND PERSONAL HYGIENE ITEMS TO VICTIMS OF DISEASES AND DISASTERS; PROVIDING A WEBSITE WITH ONLINE INFORMATION RELATED TO THE AFOREMENTIONED SERVICES.

Cl.45; CHARITABLE SERVICES, NAMELY, PROVIDING EMOTIONAL COUNSELING AND EMOTIONAL SUPPORT SERVICES TO UNDERDEVELOPED COUNTRIES AND TO VICTIMS OF DISASTERS; CHARITABLE SERVICES, NAMELY, PROVIDING CLOTHING TO VICTIMS OF DISEASES AND DISASTERS; PROVIDING A WEBSITE WITH ONLINE INFORMATION RELATED TO THE AFOREMENTIONED SERVICES.
ALDI GMBH AND CO. KG
BURGSTR. 37, D-45476 MUELHEIM AN DER RUHR, GERMANY
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATEDE UNDER THE LAWS OF GERMANY

Address for service in India/Airents address:
HIRAL C. JOSHI.
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.
Used Since :01/03/2013

MUMBAI

Cl.4; CANDLES AND WICKS FOR LIGHTING
Cl.11; LIGHTING APPARATUS; SMALL LIGHTS (LIGHTING)
Cl.14; TIMEPIECES AND CHRONOMETRIC INSTRUMENTS
Cl.16; PAPER, CARDBOARD AND GOODS MADE OF THESE MATERIALS (INCLUDED IN THIS CLASS); DECORATIONS
FOR WINDOWS, NAMELY DECALS
Cl.18; LEATHER AND IMITATION LEATHER, GOODS MADE OF THESE MATERIALS (INCLUDED IN THIS CLASS); ANIMAL
SKINS AND HIDES
Cl.20; MIRRORS AND PICTURE FRAMES; PRODUCTS (INCLUDED IN THIS CLASS) OF WOOD, CORK, REED, CANE,
WICKER, HORN, BONE, IVORY, WHALEBONE, SHELL, AMBER, MOTHER-OF-PEARL, MEERSCHAUM, SUBSTITUTES FOR
ALL THESE MATERIALS OR OF PLASTICS; DECORATIONS FOR WINDOWS, NAMELY MOBILES AND WIND CHIMES
Cl.21; GIFTS AND INDUSTRIAL ART ARTICLES MADE OF GLASS, PORCELAIN, OBJECTS MADE OF OPAQUE
PORCELAIN, CERAMIC, PLASTIC MATERIALS AND/OR NOT OF PRECIOUS METAL, NAMELY VASES, BOWLS, PLATES,
BOXES, BASKETS, PITCHERS, DECANTERS, TRAYS, COASTERS, CANDLESTICKS, CHAMPAGNE BUCKETS, ICE
BUCKETS, PUNCH BOWLS (ALL THE AFORESAID GOODS INCLUDED IN THIS CLASS)
Cl.26; LACE AND EMBROIDERY, RIBBONS AND BRAID, BUTTONS, HOOKS AND EYES, PINS AND NEEDLES;
ARTIFICIAL FLOWERS
Cl.28; DECORATIONS FOR CHRISTMAS TREES
Cl.34; ASHTRAYS MADE OF GLASS, PORCELAIN, OPAQUE PORCELAIN, CERAMIC, PLASTIC MATERIALS AND/OR
NOT OF PRECIOUS METAL
MIROIL

2774450  15/07/2014
OIL PROCESS SYSTEMS, INC.
602 North Tacoma Street, Allentown, Pennsylvania 18109, U.S.A.
MANUFACTURERS AND MERCHANTS
A CORPATION OF THE STATE OF PENNSYLVANIA , U. S. A.
Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020
Used Since :09/03/2001

DELHI

Cl.1; CHEMICALS FOR ASSISTING IN CLEANING AND FILTERING COOKING OIL IN DEEP FAT FRYERS; CHEMICAL AND NATURAL SUBSTANCES TO EXTEND THE USEFUL LIFE OF COOKING OIL PRODUCTS.
Cl.11; COMMERCIAL FILTERS FOR FILTERING COOKING OIL.
2866322  22/12/2014
ANURRADHA PRASAD
5 SAFDARJUNG ROAD, NEW DELHI 110011
SERVICE PROVIDERS
Address for service in India/Attorney address:
ABHISHEK MALHOTRA
C 2/39, Safdarjung Development Area, New Delhi, 110016

Proposed to be Used
To be associated with:
2866321

DELHI
Cl.35; ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS;
Cl.41; EDUCATION; PROVIDING OF TRAINING; SPORTING AND CULTURAL ACTIVITIES; TELEVISION AND ENTERTAINMENT AND RELATED SERVICES;
2871719    30/12/2014
GROFERS INDIA PRIVATE LIMITED
Plot No. 64H, Sector 18, Gurugram - 122001, Haryana, India.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
K & S PARTNERS
B K HOUSE, PLOT NO. 109, SECTOR-44, HUDA, GURGAON, HARYANA, INDIA
Used Since :27/12/2013

DELHI
Cl.16;PAPER, CARDBOARD AND GOODS MADE FROM THESE MATERIALS, NOT INCLUDED IN OTHER CLASSES, PRINTED MATTERS; BOOKBINDING MATERIAL; PHOTOGRAPHS; STATIONERY; PLASTIC MATERIALS FOR PACKAGING (NOT INCLUDED IN OTHER CLASSES); BUBBLE PACKS FOR PACKAGING.

Cl.35;ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS IN THE FIELD OF DELIVERY SERVICES AND TRANSPORTATION OF GOODS FROM ONE PLACE TO ANOTHER BY LAND, AIR AND SEA CONSISTING OF THE PICK-UP, TRANSPORTATION, DELIVERY, TRACKING AND STORAGE OF GOODS; PROVIDING ELECTRONIC TRACKING OF INFORMATION THROUGH A WEBSITE AND/OR APPLICATION TO CUSTOMERS FOR BUSINESS ADMINISTRATION PURPOSES.

Cl.39;TRANSPORT; PACKAGING AND STORAGE OF GOODS; TRAVEL ARRANGEMENTS INCLUDING SERVICES RENDERED IN TRANSPORTING GOODS FROM ONE PLACE TO ANOTHER BY LAND, AIR AND SEA CONSISTING OF THE PICK-UP, TRANSPORTATION, DELIVERY, TRACKING AND STORAGE OF GOODS; LOGISTICS IN THE TRANSPORT SECTOR; PROVIDING INFORMATION THROUGH A WEBSITE AND/OR APPLICATIONS IN THE FIELD OF THE TRANSPORT, PACKAGING AND STORAGE OF GOODS TO THE CUSTOMERS.
HELP ME BUILD

2918307   09/03/2015
MR. PRASOON SHRIVASTAVA AND MS. SHWETA SHRIVASTAVA
trading as ;Help Me Build Ventures
C 1 B- 123, Carlton Estate-1, DLF Phase-5, Gurgaon, Haryana-122004, India
Service Provider
a partnership firm
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Used Since :20/12/2004
DELHI
Cl.37;Construction, Construction of building interiors, Construction of partition walls for interiors, Painting and applying coatings to building interiors and building exteriors, plastering and painting of building interiors, advisory services relating to the maintenance, repair and renovation of buildings and other structures, providing information relating to building renovation, providing building construction information via a website.
Cl.42;Providing a website featuring information in the field of interior design and architecture for use by interior designers and architects, Design services for building interiors, Space planning [design] of interiors, Design of building interiors and exteriors, Furnishing design services for the interiors of buildings design of interior décor, providing information in the field of interior design via a web site, design of building interiors and exteriors, consultancy relating to interior decoration, architectural services, architectural consultancy services, architectural design services, architectural planning services, architectural project management, architectural research services, preparation of architectural plans, architectural services for the design of buildings, providing temporary use of non-downloadable software allowing website users to upload, post, share and display online photos of interior decorating ideas and that also allows users to post questions and comments in the field of interior decorating and remodeling via a website; providing temporary use of non-downloadable software for use in creating online, electronic scrapbooks of decorating ideas via a website.
TERRAIN

2940052  09/04/2015

POLYPIPE LIMITED
Broomhouse Lane, Edlington, Doncaster, Yorkshire DN12 1ES, United Kingdom
MANUFACTURERS AND MERCHANTS
A UK company

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Used Since :01/12/2014

DELHI

Cl.11; Apparatus and installations, all for water supply: hot and cold water, heating, ventilation and water management systems; apparatus and installations, all for sanitary purposes; under floor heating and cooling systems; waste and vent systems; air vent systems; cisterns; water closets; conduits for the delivery of water; urinals; plumbing systems; plumbing articles; taps; bathroom taps; kitchen taps; bath taps; sinks; baths; sink taps; shower taps; plugs; wc pans; wc pan connectors; parts and fittings for all the aforesaid goods.

Cl.17; Pipes; tubes, not of metal; connectors; pipe connectors; couplings; pipe couplings; junctions; pipe couplings (junctions) not of metal; rubber couplings, bushes and adaptors; pipe junctions; waste to trap connectors; extrusion pieces; seals; pipe clips and brackets and seals, all being parts and fittings for pipes; push-fit fittings; all for hot and cold water supply and central heating installations.

Cl.19; Articles and materials, all for use in making water supply, water disposal, water drainage and sanitary installations; doors (not of metal); trap doors (not of metal); loft hatches (not of metal); inspection chambers, not of metal; conduits; rainwater systems, gutters and guttering, drains particularly underground drains, acoustic drainage systems, namely sound insulated soil and waste drainage systems, bases, covers and frames for inspection chambers, access chambers and manholes, parts and fittings for all the aforesaid goods.
KRISPY KRUNCHY

2991185   23/06/2015
KRISPY KRUNCHY FOODS, L.L.C
1615 HARRIS STREET ALEXANDRIA, LOUISIANA 71301, U.S.A
MERCHANTS, MANUFACTURERS AND SERVICE PROVIDER

Address for service in India/Agents address:
LALL LAHIRI AND SALHOTRA.
PLOT NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used
DELHI
Cl.29; PREPARED MEALS CONSISTING PRIMARILY OF MEAT, FISH, POULTRY OR VEGETABLES.
Cl.30; SEASONED COATING FOR MEAT, FISH OR POULTRY.
Cl.43; fast food restaurant services featuring meals consisting primarily of meat, fish, shrimp or poultry
IDRIS ELBA
3241965  23/04/2016
GREEN DOOR PICTURES LIMITED
5th Floor, 89 New Bond Street, London W1S 1DA, United Kingdom
MANUFACTURERS AND MERCHANTS
A UK Private Limited Company
Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used

DELHI
Cl.18; Bags; handbags; shoulder bags; toiletry bags; make-up bags; kit bags; rucksacks; sports bags; gym bags; beach bags; swing bags; hip bags; cross body bags; travel bags; briefcases; luggage; wallets; purses; chain mesh purses [not of precious metal] key cases (leather ware); umbrellas; parasols; canes; leather and imitations of leather; leather and imitation leather bags; leather and imitation leather wallets; leather and imitation leather purses; leather and imitation leather laces; leather and imitation leather cords; twists and straps; leather and imitation leather cases; leather and imitation leather pouches; leather and imitation leather handbags; leather and imitation leather credit card wallets; leather and imitation leather credit card cases; leather and imitation leather luggage tags; leather and imitation leather card holders; leather and imitation leather belts; leather and imitation leather garment bags; leather and imitation leather make up bags; leather and imitation leather travelling sets.

Cl.25; Clothing; casual clothing; formal clothing; sportswear; leisurewear; hooded sweatshirts; sweatshirts; printed T-shirts; T-shirts; polo shirts; short sleeved and long sleeved shirts; shirts; blouses; shorts; baggy shorts; long sleeved T-shirts; rugby tops; printed and embroidered sweatshirts; cardigans; sweaters; zip tops; joggers; trousers; jeans; knitwear; jumpers; fleece pullovers; dresses; skirts; tops; lined and unlined jackets; jackets; coats; trench coats; leather and imitation leather clothing; motorist clothing; leather jackets; flatiron jackets; wax jackets; military blazers; macs; gilets; hunting jackets; flax jackets; stormbreaker jackets; army jackets; bomber jackets; cagoules; suits; waistcoats; ties; detachable collars; pockets for clothing; leggings; socks; scarves; gloves; swimwear; belts; underwear; camisoles; bras; knickers; boxer shorts; underpants; slips [undergarments]; nightwear; pyjamas; bathrobes; dressing gowns; footwear; sandals; beach shoes; flip flops; canvas shoes; boots; shoes; leather shoes; slippers; football boots; gymnastic shoes; ski boots; headgear; hats; caps; bandanas; beanies.
Quotient

Priority claimed from 28/10/2015; Application No. : 86802489 ;United States of America
3242901  25/04/2016
QUOTIENT TECHNOLOGY INC.
400 Logue Avenue, Mountain View, California 94043, United States of America
Manufacturers, Merchants and Service providers

Address for service in India/Attorney address:
PREMSAI CHANDRASEKARAN
D-402, Ranka Corner, 14 Cambridge Road, Halasuru, Bengaluru- 560008, Karnataka
Used Since :06/10/2015

DELIHI

Cl.9; Computer software for use in assisting others in providing discounts or other promotions and obtaining tracking details thereof; computer software for use in assisting others in tracking or analyzing consumer online behavior, including purchase transactions or purchasing behavior; computer software for use in generating, conducting, or analyzing promotional activities or marketing activities for consumer goods or services; computer software for use in assisting consumers in selecting, viewing, or analyzing data about their purchase transactions or promotional savings; computer software for use in obtaining, receiving, or disseminating digital promotions in connection with consumer products or services of others; computer software for securing consumer discounts, rebates, vouchers and promotions; computer software for organizing, archiving and searching information about consumers” prior purchases of consumer products; computer software for preparing shopping lists and budgets

Cl.42; Software as a service (SAAS) services featuring software for use in management and delivery of coupons and digital offers of others; SAAS services featuring software for use in obtaining authenticated coupons, digital offers and promotions of others; non-downloadable computer software for the management of and delivery of coupons, digital offers and promotions of others; SAAS provider of web-based computer software to create, store, publish, and deliver online flyers, advertisements, coupons, promotional offers, and related content or information; SAAS provider of web-based computer software to track, log and analyze consumer online searching and shopping habits
Priority claimed from 03/02/2016; Application No. : 51044 ;Trinidad and Tobago
3261800  17/05/2016
AMAZON TECHNOLOGIES INC.
410 Terry Avenue North, Seattle, Washington 98109, U.S.A.
Manufacturer, Merchant and Service Provider
A corporation organized and existing under the laws of the State of Nevada, USA

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Cl.3;Baby wipes, baby shampoo, baby powder.
Cl.5;Diapers, baby food, infant formula.
Cl.10;Baby bottles, pacifiers.
Cl.12;Baby carriages, baby strollers.
Cl.20;Baby playpens, safety gates, high chairs, walkers, changing tables, cribs.
Cl.21;Baby bathtubs, baby cups.
Cl.24;Baby bedding.
Cl.35;Retail services, online retail services; retail services and online retail services for diapers, formula and baby goods.
3277325  06/06/2016
GAUTAM VIR
SUPER FLO PVT. LTD., 198/84, 1ST FLOOR, RAMESH MARKET(GARHI), EAST OF KAILASH, NEW DELHI-110065
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS

Address for service in India/Attorney address:
DR VIKRANT NARAYAN BASUDEVA
94, Lawyers- Chamber (A.K. Sen Chamber Block) Supreme Court of India, Tilak Marg, New Delhi - 110001

Proposed to be Used
DELHI

Cl.11; SANITARY FITTINGS NAMELY LEVEL CONTROLLING INLET AND OUTFLOW VALVES FOR USE IN CISTERN TANKS; TOILET SEAT COVERS; CISTERN; HEALTH FAUCETS, HAND SHOWERS, TAPS; FITTINGS FOR HEATING, STEAM GENERATING, DRYING, VENTILATING, WATER SUPPLY; BATHROOM, SANITARY AND PLUMBING ITEMS, FITTINGS, PARTS THEREOF AND ACCESSORIES INCLUDED IN CLASS 11

Cl.16; PROMOTIONAL MATERIAL LIKE MAGAZINE, BROCHURE, STATIONERY, BOOK, DIARY, PUBLICITY MATERIAL; PRINTED MATTER; NEWSPAPER & PERIODICAL; INSTRUCTIONAL & TEACHING MATERIAL (EXCEPT APPARATUS), PHOTOGRAPH, BOOKBINDING MATERIAL; ALL TYPES OF PAPER, CARDBOARD & GOODS MADE FROM THEM; OFFICE REQUISITES (EXCEPT FURNITURE); PLAYING CARDS; PLASTIC MATERIAL FOR PACKAGING; THE AFORESAID RELATING TO PROTECTING & CONSERVING ENVIRONMENT & PROMOTING PRO-ENVIRONMENT PRODUCTS & PRACTICES, ALL INCLUDED IN CLASS 16.

Cl.41; ORGANISATION, PROMOTION AND FACILITATION OF EDUCATIONAL, ENTERTAINMENT, RECREATIONAL, AND CULTURAL ACTIVITIES; PROVISION OF TRAINING & INSTRUCTION; CONDUCTING CONFERENCES, EXHIBITIONS, EVENTS & COMPETITIONS; PUBLICATION OF BOOKS & TEXTS, ELECTRONIC PUBLISHING; INFORMATION, ADVISORY & CONSULTANCY SERVICES; THE AFORESAID RELATING TO PROTECTING & CONSERVING ENVIRONMENT & PROMOTING PRO-ENVIRONMENT PRODUCTS & PRACTICES, ALL INCLUDED IN CLASS 41.

Cl.42; SCIENTIFIC & TECHNOLOGICAL SERVICES; PROVIDING TECHNOLOGICAL INFORMATION; COMPIลาATION OF INFORMATION; RESEARCH & DESIGN; INDUSTRIAL ANALYSIS, RESEARCH SERVICES, CONSULTANCY SERVICES & ADVISORY SERVICES; THE AFORESAID RELATING TO PROTECTING & CONSERVING ENVIRONMENT & PROMOTING PRO-ENVIRONMENT PRODUCTS & PRACTICES, ALL INCLUDED IN CLASS 42.
3323066    29/07/2016
TRONICLES SYSTEM SERVICES LLP
trading as ;TRONICLES SYSTEM SERVICES LLP
310, RAAJPATH, OPP. ESSAR PETROL PUMP, BEYOND BRIGHT DAY SCHOOL, VASNA – BHAYLI ROAD, VADODARA-391410, GUJARAT, INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
P.K.SUTHAR & ASSOCIATES
T-3, VARDHMAN KRUPA, NEAR SATTADHAR BUS STOP, SOLA ROAD, GHATLODIA, AHMEDABAD - 380 061

Proposed to be Used
AHMEDABAD
Cl.41; EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
Cl.45; LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
3378108 01/10/2016

INTERGLOBE AVIATION LIMITED (INDIGO)
Central Wing, Ground Floor, Thapar House, 124 Janpath, New Delhi-110001, India
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used

DELHI

Cl.16; Merchandise bags, stationery.
Cl.18; Leather bags, leather travelling bags.
Cl.25; Clothing.
Cl.28; Games, toy models, playing cards.
Cl.39; Providing travel management services, travel arrangement services, air travel services and transport.
ESSENTIALIST

Priority claimed from 22/09/2016; Application No. : 15847205 ;European Union
3482743   14/02/2017

COMELLA LLC
103 Foulk Road, Suite 202, Wilmington, Delaware 19803, U.S.A
Manufacturer and Merchant
a limited liability company organized and existing under the laws of the State of Delaware, USA

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
To be associated with:
2996037

DELHI

Cl.18:Purses, and handbags, all-purpose carrying bags, tote bags, traveling bags, shoulder bags, clutch purses, backpacks, athletic bags, wallets, coin purses and cosmetic bags sold empty.

Cl.25:Clothing, footwear, and headgear, namely, blouses, shirts, t-shirts, sweatshirts, pants, denim jeans, slacks, shorts, skirts, tunics, tank tops, dresses, sweaters, scarves, jackets and coats, raincoats, fashion headbands and hats, belts, sleepwear, lingerie, socks, gloves, and hosiery.
3492502   23/02/2017
MEDICOVER HOLDING (CYPRUS) LIMITED
Arch. Makariou III, 197, Gala Tower, Flat/Office 301, 3030, Limassol, Cyprus.
Service Providers
A company organised and existing under the laws of Cyprus.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

*It is a condition of registration that the colour BLUE as shown on the representation affixed to the form of application as enclosed are claimed as a feature of the mark.*

**THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3151494.**

Cl.36; Insurance; financial affairs; monetary affairs; real estate affairs.

Cl.44; Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
3492503  23/02/2017
MEDICOVER HOLDING (CYPRUS) LIMITED
Arch. Makariou III, 197, Gala Tower, Flat/Office 301, 3030, Limassol, Cyprus.

Service Providers
A company organised and existing under the laws of Cyprus.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

It is a condition of registration that the colour BLUE as shown on the representation affixed to the form of application as enclosed are claimed as a feature of the mark.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3151493.

CL.36; Insurance; financial affairs; monetary affairs; real estate affairs.

CL.44; Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
GUANGDONG OPPO MOBILE TELECOMMUNICATIONS CORP., LTD.
NO.18 HAIBIN ROAD, WUSHA, CHANG'AN, DONGGUAN, GUANGDONG, CHINA
MANUFACTURER & SERVICE PROVIDER
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used

MUMBAI

Cl.9; COMPUTER PROGRAMMES [PROGRAMS], RECORDED; COMPUTER OPERATING PROGRAMS, RECORDED; COMPUTER SOFTWARE APPLICATIONS, DOWNLOADABLE; COMPUTERS; TABLET COMPUTERS; SMARTPHONES; SOFTWARE APPLICATIONS, DOWNLOADABLE; SMARTPHONES OPERATING PROGRAMS; SMARTPHONES; WEARABLE ACTIVITY TRACKERS; SMARTWATCHES; PORTABLE MEDIA PLAYERS; MOBILE POWER (RECHARGEABLE BATTERY).

Cl.38; TELEVISION BROADCASTING; MESSAGE SENDING; COMMUNICATIONS BY COMPUTER TERMINALS; COMPUTER AIDED TRANSMISSION OF MESSAGES AND IMAGES; PROVIDING ACCESS TO DATABASES; TRANSMISSION OF DIGITAL FILES; PROVIDING ONLINE FORUMS; STREAMING OF DATA; VIDEO-ON-DEMAND TRANSMISSION; COMMUNICATIONS BY CELLULAR PHONES.

Cl.42; TELECOMMUNICATIONS TECHNOLOGY CONSULTANCY; COMPUTER SOFTWARE DESIGN; COMPUTER PROGRAMMING; DUPLICATION OF COMPUTER PROGRAMS; DATA CONVERSION OF COMPUTER PROGRAMS AND DATA [NOT PHYSICAL CONVERSION]; OFF-SITE DATA BACKUP; ELECTRONIC DATA STORAGE; PROVIDING INFORMATION ON COMPUTER TECHNOLOGY AND PROGRAMMING VIA A WEB SITE; CLOUD COMPUTING; DATA CONVERSION OF SMARTPHONES PROGRAMS AND DATA [NOT PHYSICAL CONVERSION]; DUPLICATION OF SMARTPHONES PROGRAMS AND DATA; RECOVERY OF SMARTPHONES DATA
MELYRA

3497860  02/03/2017

BASF SE
Carl-Bosch-Str. 38, Ludwigshafen am Rhein, Germany (Federal Republic of)
Manufacturers and Merchants
A company organised and existing under the laws of Germany.

Address for service in India/Attorney address:
ZEUSIP
C-4 JANGPURA EXTENSION NEW DELHI-110014

Proposed to be Used

DELHI
The Applicant wishes to claim rights in all the colors.

Cl.1; Chemicals used in agriculture, horticulture and forestry, especially plant fortifying preparations, chemical and/or biological preparations for stress management in plants, plant growth regulating preparations, chemical preparations for the treatment of seeds, surfactants, natural or artificial chemicals to be used as sexual baits or agents to confuse insects.

Cl.5; Preparations for destroying and combating vermin, insecticides, fungicides, herbicides, pesticides.
Priority claimed from 23/09/2016; Application No. : 51940 ;Trinidad and Tobago 3507928 10/03/2017
FRANCONA LLC
103 Foulk Rd, Suite 202, Wilmington, Delaware 19803, U.S.A
a limited liability company organized and existing under the laws of the State of Delaware, U.S.A

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI,NEW DELHI - 110 003.

Proposed to be Used

DELHI

Cl.9; Video game software for mobile devices and personal computing devices; downloadable electronic game programs; electronic game software; downloadable computer game programs; computer game software downloadable from a global computer network; Computer game software; Interactive video game programs; Video game software; Computer game programs; Game software; Interactive game software; Interactive game programs.

Cl.28; Game machines, namely, arcade game machines, board games, hand held units for playing video games other than those adapted for use with an external display screen or monitor, LCD game machines.

Cl.41; Entertainment, namely, providing on-line computer games; Entertainment in the nature of computer games, namely, providing temporary use of non-downloadable computer games; Entertainment, namely, providing non-downloadable computer games online; Entertainment services, namely, providing temporary use of non-downloadable interactive games; Entertainment services, namely, providing temporary use of non-downloadable electronic games; Entertainment services, namely, providing a website featuring games and puzzles; Entertainment services, namely, providing online video games; Providing on-line computer games via a computer network; Organization of sport and electronic games competitions; Electronic games services provided by means of a global computer network; Entertainment services, namely, providing online electronic games for use on mobile phones, tablets and other electronic mobile devices; Entertainment services, namely, providing temporary use of non-downloadable single and multi-player electronic interactive games via the internet, electronic communication networks or via a global computer network; Multimedia publishing of software, specifically of computer game software, electronic games and video game software.

Cl.45; Online social networking services in the field of entertainment; social networking services in the field of entertainment provided via a website and communications networks; Social networking services provided via the Internet or other computer or communications network; on-line social networking services, namely, facilitating social introductions or interactions among individuals; providing a social networking website for entertainment purposes.
3514945  27/03/2017
HERMES INTERNATIONAL
24, rue du Faubourg Saint-Honoré 75008 PARIS, FRANCE
A company organised and existing under the laws of France.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.18; Leather, imitations of leather, handbags, travelling bags, rucksacks, school bags, school satchels, beach bags, shopping bags, garment bags for travel, bags for sports, wheeled shopping bags, shoulder bags, bundles in the nature of all-purpose carrying bags, bags (envelopes, pouches) in leather for packaging, pocket wallets, purses, card cases (wallets), briefcases, attaché cases, key cases (leatherware), trunks (luggages), suitcases, travelling trunks, travelling sets in leather, pouches and boxes intended to hold toilet products (empty), vanity cases not fitted, clutch bags (leatherware), pouches (handbags for evening), minaudieres in the nature of small clutch purses.

Cl.25; Clothing for men, women and children, boots, shoes and slippers, fashionable clothing accessories for men, women and children, namely hats, bonnets, caps, gloves (clothing) ties, bow ties, pocket squares, belts (clothing), scarves, shawls, sashes, stockings, socks, tights and suspenders.
3520572 06/04/2017

PLANET HOLLYWOOD INTERNATIONAL, INC.
4700 Millenia Boulevard, Suite 400, Orlando, Florida 32839, United States of America
A corporation existing under the State of Delaware

Address for service in India/Attorney address:
ZEUSIP
C-4 JANGPURA EXTENSION NEW DELHI-110014

Proposed to be Used
DELHI

The Applicant wishes to claim rights in all colours.

Cl.36; Real estate services; condominium management services; sale and rental of residential condominiums located within a condominium hotel.

Cl.43; Hotel services; restaurant services; bar services; providing temporary lodging services in the nature of a condominium hotel.
Priority claimed from 27/11/2016; Application No. : 87248515 ;United States of America
3526222    14/04/2017
QUEEN LILO LLC
103 Foulk Road, Suite 202, Wilmington, Delaware 19803, U.S.A
a limited liability company organized and existing under the laws of state of Delaware, U.S.A.

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI

Cl.18;Purses, and handbags, all-purpose carrying bags, tote bags, traveling bags, shoulder bags, clutch purses, backpacks, athletic bags, wallets, coin purses and cosmetic bags sold empty

Cl.25;Clothing, footwear, and headgear, namely, shirts, t-shirts, sweatshirts, pants, leggings, shorts, skirts, tunics, tank tops, dresses, sweaters, pullovers, tracksuits, scarves, jackets and coats, raincoats, fashion headbands and hats, athletic tights, lingerie, socks, gloves, and hosiery
AEVI GENOMIC MEDICINE

Priority claimed from 21/11/2016; Application No.: 87243174; United States of America

3529289 19/04/2017

AEVI GENOMIC MEDICINE, INC.

“435 Devon Park Drive, Suite 715, Wayne, Pennsylvania 19087, U.S.A

MANUFACTURERS MERCHANT AND SERVICE PROVIDERS

A Delaware Corporation

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

No exclusive rights over the word MEDICINE.

Cl.1: Reagents for research purposes; assays for research purposes.

Cl.5: Pharmaceutical products; biological and chemical preparations for medical and veterinary use; antibodies for medical and veterinary use; proteins, enzymes, and peptides for medical and veterinary use; small molecule drugs; reagents for medical use; reagents, diagnostic reagents, and diagnostic assays; therapeutic agents; immunotherapeutics/immunologics; viral, retroviral, and non-viral vectors; vaccines; adjuvants; pharmaceutical preparations for the treatment of rare and difficult-to-treat diseases; biological materials, namely, genetically modified autologous tissue implants, intended to produce proteins for therapeutic uses.

Cl.10: Medical devices and instruments for genetically modifying tissue; medical devices and instruments.

Cl.42: Medical research; pharmaceutical drug development services; testing, inspection, research, or development of pharmaceutical preparations for gene therapy.

Cl.44: Medical services, namely, harvesting tissue from a patient, genetically modifying that tissue and then reintroducing it into the same patient for therapeutic purposes; medical services.
AUTOBOTS
3534376    26/04/2017
ANUPAM VIBHUTI
trading as ;ANUPAM VIBHUTI
59, SIDDHARTH ENCLAVE, NEW DELHI - 14.
TRADER
INDIVIDUAL
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Cl.7; transport machines, transportation robots, robotic mechanism for transportation, people transportation, monorail, pod taxi, goods transport, personal rapid transit
Cl.12; self driving transport vehicles, people transportation, monorail, pod taxi, goods transport, personal rapid transit
INDUSTRY X.0

Priority claimed from 20/04/2017; Application No. : 016620932 ;European Union

3541024 03/05/2017

ACCENTURE GLOBAL SOLUTIONS LIMITED

3 Grand Canal Plaza, Grand Canal Street Upper, Dublin 4, Ireland

a company organized and existing under the laws of Ireland

Address for service in India/Agents address:

S.S. RANA & CO.

317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD i.e., "INDUSTRY" and "MARK TO BE USED AS A WHOLE".

Cl.35: Business process re-engineering services; business management consulting services in the fields of manufacturing, robotics, natural resources management, and consumer goods; business consulting services in the field of transformation in manufacturing technologies to transform products and processes to an advanced business model with smart, digitally connected products; business consulting in the consumer products industry.

Cl.42: Computer consulting services, namely, design of computer systems; computer software design for others; technical consultation for computer information services; systems integration services; design and development of computer software and hardware; design and development of computer software and hardware, namely, artificial intelligence (AI), the Internet of Things (IoT) and three dimensional printing and innovation; advanced product research in the fields of artificial intelligence (AI), the Internet of Things (IoT) and three-dimensional printing and innovation.
KINDNESS IS CASHLESS

3542867     05/05/2017

VISA INTERNATIONAL SERVICE ASSOCIATION ("VISA")
900 Metro Center Boulevard, Foster City, California, U.S.A. 94404.
A Delaware Corporation.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since: 31/12/2016

DELHI

THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE...

Cl.35; Advertising; business management; business administration; office functions; promoting the sale of goods and services of others by means of advertisements, coupons, electronic offers and contests, discounts and incentives in the nature of sweepstakes, rebates, reward points and value added offers generated in connection with the use of payment cards; promoting sports competitions and events of others; promoting concerts and cultural events of others.

Cl.36; Insurance; financial affairs; monetary affairs; real estate affairs; financial services, banking, bill payment services, credit card services, debit card services, charge card services, pre-paid card services, electronic credit and debit transactions, electronic funds transfer, smart cards and electronic cash services, cash disbursement, cash replacement rendered by credit cards and debit cards, electronic cash transactions, check verification, check cashing, deposit access and automated teller machine services, payment processing services, processing of financial transactions online via a global computer network or via telecommunication, mobile or wireless devices, transaction authentication and verification services, travel insurance underwriting services, electronic funds transfer and currency exchange services, financial assessment and risk management services for others in the field of consumer credit, credit management services, and dissemination of financial information and electronic payment data via a global computer network or via telecommunication, mobile or wireless devices; financial sponsorship of sporting events for others and musical concerts and wine festivals.
SING MY SONG
Priority claimed from 09/11/2016; Application No. : 52115 ; Trinidad and Tobago
3543462 06/05/2017
AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, U.S.A.
A corporation organized under the laws of the State of Nevada, U.S.A.
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Proposed to be Used
DELHI
Cl.9; Pre-recorded downloadable audio recordings featuring entertainment programming in the nature of a television talent show; pre-recorded video recordings featuring entertainment programming in the nature of a television talent show; pre-recorded downloadable audio and visual recordings featuring entertainment programming in the nature of a television talent show; and pre-recorded audio and visual recordings in pre-recorded optical discs, DVD and CD format featuring entertainment programming in the nature of a television talent show.
Cl.41; Entertainment services in the nature of a television talent show; entertainment services, namely, an ongoing talent show series provided through television, cable, the Internet and wireless communications networks; entertainment services, namely, arranging and conducting contests; providing current event news and information in the field of entertainment relating to contests, video, and audio presentations and publications all in the field of entertainment; providing information on entertainment and television shows via social networks.
SAMSUNG INDIA ELECTRONICS PRIVATE LIMITED
6th Floor, DLF Centre, Sansad Marg, New Delhi - 110001 (Delhi)

Manufacturer, Merchants & Service Provider

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-I, Nehru Enclave, New Delhi - 110019

Proposed to be Used

DELHI

Cl.9; Mobile telephones; digital cameras; portable media players; portable computers; wireless headsets for mobile phones, smart phones and tablet computers; rechargeable batteries; battery chargers; leather cases for mobile phones, smart phones and tablet computers; flip covers for mobile phones, smart phones and tablet computers; tablet computers; television receivers; audio electronic components, namely surround sound systems; digital settop boxes; DVD players, Light emitting diode displays; Monitors; 3D eye glasses; computers; printers for computers; semiconductors; Computer Software; Smart phones

Cl.35; Retail store services featuring computer software provided via the internet and other computer and electronic communication networks; retail store services featuring computer software for use on handheld mobile digital electronic devices and other consumer electronics; internet services, namely, creating indexes of information, sites and other resources available on global computer networks for others; searching, browsing and retrieving information, sites, and other resources available on global computer networks and other communication networks for others; commercial intermediary services in the field of contents; retail sale services of mobile phones, smart phones, tablet computers, mobile internet devices, headsets, cameras, computers, electronic home appliances, television receivers, computer monitors, home theater systems, DVD players, optical disk players, eyeglasses, 3D glasses, USB cards, modems, electric mobile phone battery chargers, digital settop boxes, hard disc drives, optical disc drives, notebook computers, printers for computers, personal digital assistants, facsimile machines, cash registers, amusement apparatus adapted for use with television receivers only, video telephones, video tape recorders, MP3 players, portable multimedia players, audio speakers for computers, compact disc players, movie projectors, video recorders and video disc players

Cl.38; Telecommunication services; electronic transmission of computer software via the internet and other computer and electronic communication networks; provision of connectivity services and access to electronic communications networks, for transmission or reception of audio, video or multimedia content; provision of online communications services; communications via a global computer network or the internet; broadcasting services; video on demand broadcasting; on demand cable television broadcasting; on demand television broadcasting

Cl.42; Software Services; Clousing computer services; design and development of computer hardware and software; computer programming; design and development of computer systems; computer software consultancy; computer rental; rental of web servers; data conversion of computer programs and data creating and maintaining web sites for others; hosting computer sites[web sites]; providing search engines for the internet; rental of application software; rental of a database server rental of computer software; cloud hosting provider services
3546686    11/05/2017
SAMSUNG INDIA ELECTRONICS PRIVATE LIMITED
6th Floor, DLF Centre, Sansad Marg, New Delhi - 110001 (Delhi)

Manufacturer, Merchants & Service Provider
Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019

Proposed to be Used
DELHI

Cl.9; Mobile telephones; digital cameras; portable media players; portable computers; wireless headsets for mobile phones, smart phones and tablet computers; rechargeable batteries; battery chargers; leather cases for mobile phones, smart phones and tablet computers; flip covers for mobile phones, smart phones and tablet computers; tablet computers; television receivers; audio electronic components, namely surround sound systems; digital settop boxes; DVD players, Light emitting diode displays; Monitors; 3D eye glasses; computers; printers for computers; semiconductors; Computer Software; Smart phones

Cl.35; Retail store services featuring computer software provided via the internet and other computer and electronic communication networks; retail store services featuring computer software for use on handheld mobile digital electronic devices and other consumer electronics; internet services, namely, creating indexes of information, sites and other resources available on global computer networks for others; searching, browsing and retrieving information, sites, and other resources available on global computer networks and other communication networks for others; commercial intermediary services in the field of contents; retail sale services of mobile phones, smart phones, tablet computers, mobile internet devices, headsets, cameras, computers, electronic home appliances, television receivers, computer monitors, home theater systems, DVD players, optical disk players, eyeglasses, 3D glasses, 3D television, mobile phone battery chargers, digital settop boxes, hard disc drives, optical disc drives, notebook computers, printers for computers, personal digital assistants, facsimile machines, cash registers, amusement apparatus adapted for use with television receivers only, video telephones, video tape recorders, MP3 players, portable multimedia players, audio speakers for computers, compact disc players, movie projectors, video recorders and video disc players

Cl.38; Telecommunication services; electronic transmission of computer software via the internet and other computer and electronic communication networks; provision of connectivity services and access to electronic communications networks, for transmission or reception of audio, video or multimedia content; provision of online communications services; communications via a global computer network or the internet; broadcasting services; video on demand broadcasting; on demand cable television broadcasting; on demand television broadcasting

Cl.42; Software Services; Clouding computer services; design and development of computer hardware and software; computer programming; design and development of computer systems; computer software consultancy; computer rental; rental of web servers; data conversion of computer programs and data creating and maintaining web sites for others; hosting computer sites [web sites]; providing search engines for the internet; rental of application software; rental of a database server rental of computer software; cloud hosting provider services
Samsung Digital Academy

3546700  11/05/2017

SAMSUNG INDIA ELECTRONICS PRIVATE LIMITED
trading as ;SAMSUNG INDIA ELECTRONICS PRIVATE LIMITED

6th Floor, DLF Centre, Sansad Marg, New Delhi - 110001 (Delhi)
Manufacturer, Merchants & Service Provider
Manufacturer, Merchants & Service Provider

Address for service in India/Attorney address:
Bharucha & Partners
Enkay House 4/48 Malcha Marg Shopping Complex Diplomatic Enclave New Delhi 21

Used Since :05/11/2015

DELHI

Cl.9; Mobile telephones; digital cameras; portable media players; portable computers ; wireless headsets for mobile phones, smart phones and tablet computers; rechargeable batteries; battery chargers; leather cases for mobile phones, smart phones and tablet computers; flip covers for mobile phones, smart phones and tablet computers; tablet computers; television receivers; audio electronic components, namely surround sound systems; digital set-top boxes; DVD players

Cl.16; Paper and cardboard; printed matter; bookbinding material; photographs; stationery and office requisites, except furniture; adhesives for stationery or household purposes; artists” and drawing materials; paintbrushes; instructional and teaching materials; plastic sheets, films and bags for wrapping and packaging; printers” type, printing blocks

Cl.41; Education; providing of training; entertainment; sporting and cultural activities

Cl.42; Software Services; Clouding computer services; design and development of computer hardware and software; computer programming; design and development of computer systems; computer software consultancy; computer rental; rental of web servers; data conversion of computer programs and data creating and maintaining web sites for others; hosting computer sites[web sites]; providing search engines for the internet; rental of application software; rental of a database server rental of computer software; cloud hosting provider services
MUG SHOT

3567454 09/06/2017

SYMINGTON'S LIMITED
Brand House, Unit 8, Southfork Industrial Estate, Dartmouth Way, Leeds, West Yorkshire, LS11 5JL, United Kingdom

A Private Limited Company organised and existing under the laws of United Kingdom.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.29; Snack foods (sweet and savoury), instant meals, prepared meals, preparations for making snack foods, instant meals and prepared meals, meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables.

Cl.30; Snack foods (sweet and savoury), instant meals, prepared meals, preparations for making snack foods, instant meals and prepared meals, rice, tapioca, sago, pasta, noodles, couscous, flour and preparations made from cereals, chutneys, sauces, seasonings.
COSMIC CRISP
3603248  31/07/2017
WASHINGTON STATE UNIVERSITY
Lighty 280/286, PO Box 641060, Pullman, WA 99164-1060, United States of America.”
MANUFAC., MERCHANT.
A corporation organized and existing under the laws of Washington, United States of America.
Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018
Proposed to be Used
To be associated with:
3603249
MUMBAI
Cl.29; Processed, preserved, frozen and dried fruits; jellies, jams and marmalades.
Cl.31; Trees, seedlings, seeds and plant propagative materials; apple trees; fresh fruits; fresh apples.
Cl.32; Fruit beverages and juices.
WASHINGTON STATE UNIVERSITY
Lighty 280/286, PO Box 641060, Pullman, WA 99164-1060, United States of America."
MANUFA., MERCHANT
A corporation organized and existing under the laws of Washington, United States of America.
Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018
Proposed to be Used
To be associated with:
MUMBAI
Cl.29; Processed, preserved, frozen and dried fruits; jellies, jams and marmalades.
Cl.31; Trees, seedlings, seeds and plant propagative materials; apple trees; fresh fruits; fresh apples.
Cl.32; Fruit beverages and juices.
3780358  16/03/2018
MR. IKSHIT MANISHBHAI AMIN
9, Parishram Society, Subhanpura, Vadodara-23
Trading as : FlauntiQ

Address for service in India/Attorney address:
INFINVENT IP
BHAVIK B. PATEL, A/9, AMRUTA SOCIETY, NIZAMPURA, VADODARA - 390 002 - GUJARAT

Used Since : 14/02/2017

AHMEDABAD

Cl.9; SCIENTIFIC, NAUTICAL, SURVEYING, PHOTOGRAPHIC, CINEMATOGRAPHIC, OPTICAL, WEIGHING, MEASURING, SIGNALLING, CHECKING (SUPERVISION), LIFE-SAVING AND TEACHING APPARATUS AND INSTRUMENTS; APPARATUS AND INSTRUMENTS FOR CONDUCTING, SWITCHING, TRANSFORMING, ACCUMULATING, REGULATING OR CONTROLLING ELECTRICITY; APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; MAGNETIC DATA CARRIERS, RECORDING DISCS; COMPACT DISCS, DVDS AND OTHER DIGITAL RECORDING MEDIA; MECHANISMS FOR COIN-OPERATED APPARATUS; CASH REGISTERS, CALCULATING MACHINES, DATA PROCESSING EQUIPMENT, COMPUTERS; COMPUTER SOFTWARE; FIRE-EXTINGUISHING APPARATUS INCLUDED CLASS 9

Cl.35; ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS INCLUDED IN CLASS 35

Cl.41; EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES INCLUDED IN CLASS 41

Cl.42; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE INCLUDED IN CLASS 42

Cl.45; LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS INCLUDED IN CLASS 45
3817731   26/04/2018
NAIMUN KHAN
IA, Markham Road, Ashok Nagar, Bengaluru-560025
Sole Proprietor

Address for service in India/Attorney address:
VENKATA RAMA REDDY
#3, PRANAVA COMPLEX, FLAT NO.107, 1ST FLOOR, 5TH CROSS, MALLESHWARAM, BENGALURU - 560 003,
KARNATAKA, INDIA.

Proposed to be Used

CHENNAI

Cl.30; Coffee, Tea, Cocoa, Flour and Preparations made from Cereals, Bread, Pastry, and confectionery, Ices, Honey,
yeast, Baking Powder, Salt, Mustard, Vinegar, Sauces, Condiments, Spices, Ice, chocolates, Desserts, Sweet Coatings,
and Sweet Glazes and Fillings, Seasonings, Flavourings

Cl.35; Advertising, Business Management, Business Administration, Office functions, Electronic Shopping, Mail Order,
& Shop Retail Services, Business and Office units, for sale connected with Raw honey, Dry fruits, Exotic fruits, White
honey, Jamun Honey, food & beverages products, Retail & franchisee pastry, Bakery & Restaurant Units, Franchisee
Business Units for third party foods & beverages products, retail & franchisee units for coffee, tea, beverages pastrY &
bakery products.
3837457   19/05/2018
SUSTAINABLE CASTOR ASSOCIATION
TOWER AS, 701, PENINSULA BUSINESS PARK, SENAPATI BAPAT MARG, LOWER PAREL (W) MUMBAI

Proposed to be Used
AHMEDABAD
Cl.31; Agricultural produce (Unprocessed), Agricultural seeds
Cl.41; Education services relating to the agricultural industry
3916462  14/08/2018
P. PREMA DEVI
trading as ;SUJEET PLASTICS
PLOT NO.T 311, SIDCO WOMENS INDUSTRIAL ESTATE, THIRUMULLAIVOYAL, TAMILNADU, 600 062, INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
PERUMBULAVIL RADHAKRISHNAN AND S.SUBA SHINY
FLAT NO.B, BALAJI SHREE APARTMENTS, NO.40-41, 6TH MAIN ROAD, RA PURAM, CHENNAI - 600 028
Used Since : 18/04/2006

CHENNAI

Cl.20; FURNITURE AND PARTS THEREOF IN PLASTIC, PACKAGING CONTAINERS OF PLASTIC, EDGINGS OF PLASTIC
FOR FURNITURE, WATER-PIPE VALVES OF PLASTIC, PLASTIC BOXES, WORKS OF ART IN PLASTIC.

Cl.21; APPARATUS FOR HOUSEHOLD AND KITCHEN USE IN PLASTIC, CUPS OF PLASTIC, HOUSEHOLD OR KITCHEN
UTENSILS AND CONTAINERS IN PLASTIC
3945050  14/09/2018
BASTIAN JOSEPH
SY.NO.118/1, (JANJARNO .121)ANAGAHALLI VILLAGE, BELAGOLA, HOBLI, SRIRANGAPATNA TALUK, MANDYA DT
(EMERLD ENCLAVE BEHIND INFOSYS) PIN CODE-571 606, KARNATAKA INDIA
MANUFACTURER MERCHANTS AND SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Proposed to be Used
CHENNAI
Cl.25;BOOTS, SHOES AND SLIPPERS, READYMADE GARMENTS
Cl.35;WHOLESALE, RETAIL, IMPORT, EXPORT, ONLINE SALE OF FOOTWEAR, WALLETS, BELTS, TRAVEL BAGS,
OTHER COMMODITIES, ADVERTISING AND BUSINESS PROMOTION.
3972187  12/10/2018
PUNARJANI AYURVEDIC RESORTS PVT LTD
trading as ;PUNARJANI AYURVEDIC RESORTS PVT LTD
RAMAKKALMEDU P.O, IDUKKI-685552, KERALA INDIA
MANUFACTURER MERCHANTS AND SERVICE PROVIDER
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMLJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Used Since :28/03/2006

CHENNAI
Cl.31;ORGANIC FRUITS, VEGETABLES.
Cl.43;RESORT, SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION,RESTAURANT.
SPENCER STUART BOARD INDEX

Priority claimed from 12/07/2018; Application No. : 017929795 ; European Union

SPENCER STUART INTERNATIONAL IRELAND, LIMITED
Whitaker Court, Block C, Second Floor, 28/29 Sir Rogerson's Quay Dublin, Ireland.
A limited liability company

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used

MUMBAI

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 657430..

Cl.9; Downloadable electronic newsletters.

Cl.16; Newsletters; Printed newsletters.
PRING
4012053  29/11/2018
SHIM JOHN PALLADAN
404, Dragonfly, SJR Watermark, Haralur Road, Bangalore 560 102
A Natural Person

Address for service in India/Attorney address:
SRIPRIYA PADMANABHAN
Fox Mandal & Associates, FM House, 6/12, Primrose Road, Bangalore- 560 025

Proposed to be Used
To be associated with:
3892056

CHENNAI

Cl.9; Software applications; downloadable computer applications; computer application software for mobile phones, namely, software for scheduling calls between individuals and groups; computer software for use in facilitating internet calls, phone calls, video calls, text messages, instant message and online social networking services; application software for social networking services via internet; software for processing, transmission, sharing, sending, collection, forwarding and reception of data, information, video, messages, text, calls, audio, graphics and images; downloadable software in the nature of a mobile application; software for sending and receiving electronic messages, graphics, images, audio and audio visual content via global communication networks; computer software for the collection, managing, editing, organizing, modifying, transmission, sharing, and storage of data and information; computer software for personal information management, and data synchronization software; computer software development tools; application software for cloud computing services.

Cl.42; Scientific and technological services and research and design relating thereto; creating, maintaining, and updating computer software; creating of computer programs; design and development of computer software; development of software for processing and distribution of multimedia contents; providing online non-downloadable software for use in communication, scheduling calls between individuals; technical support services relating to computer software and applications; providing online non-downloadable software featuring a searchable database featuring business and personal contacts, personal information for contacts and reverse telephone number lookups; providing online, non-downloadable software for spam filtering; application service provider (ASP) featuring software to enable or facilitate the calls, uploading, downloading, posting, displaying, sharing of audio and video content, photographic images, text, graphics and data.
SHUNYUANKAIHUA (BEIJING) TECHNOLOGY CO., LTD.
UNIT 206-2, LEVEL 2, BLOCK 23, NO. 8 DONG BEI WANG WEST ROAD, HAIDIAN DISTRICT, BEIJING, CHINA 100000.
MANUFACTURER & SERVICE PROVIDER
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069
Proposed to be Used
MUMBAI
goods and services restricted as specified for..
Cl.9; COMPUTER SOFTWARE APPLICATIONS, DOWNLOADABLE; SMARTGLASSES; SMARTWATCHES; INTERACTIVE TOUCH SCREEN TERMINALS; WEARABLE COMPUTERS; CHIPS [INTEGRATED CIRCUITS]; PEDOMETERS; DATA PROCESSING APPARATUS; WEARABLE ACTIVITY TRACKERS; SURVEYING APPARATUS AND INSTRUMENTS.
Cl.10; BRACELETS FOR MEDICAL PURPOSES; BODY FAT MONITORS; BODY COMPOSITION MONITORS; BLOOD TESTING APPARATUS; PULSE METERS; HEART RATE MONITORING APPARATUS; ELECTROCARDIOGRAPHS; MEDICAL APPARATUS AND INSTRUMENTS; ELECTROENCEPHALOGRAPH; BREATH GAS ANALYZERS FOR MEDICAL DIAGNOSTICS.
Cl.14; ALLOYS OF PRECIOUS METAL; PRESENTATION BOXES FOR JEWELLERY; RINGS [JEWELLERY]; EARRINGS; NECKLACES [JEWELLERY]; JEWELLERY; BRACELETS [JEWELLERY]; CLOCKS; WATCHES; WATCH BANDS.
Cl.35; ADVERTISING; PROVIDING BUSINESS INFORMATION VIA A WEB SITE; SALES PROMOTION FOR OTHERS; PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES; BUSINESS MANAGEMENT OF SPORTS PEOPLE; DATA SEARCH IN COMPUTER FILES FOR OTHERS; UPDATING AND MAINTENANCE OF DATA IN COMPUTER DATABASES; COMPILING INDEXES OF INFORMATION FOR COMMERCIAL OR ADVERTISING PURPOSES; RETAIL STORE OR WHOLESALE STORE SERVICES FOR HEALTH AND FITNESS PRODUCTS, ELECTRONIC DEVICES, BATHROOM SCALES, WEARABLE ACTIVITY TRACKERS, CLOTHING AND ACCESSORIES OF THE AFOREMENTIONED GOODS; ONLINE RETAIL STORE OR WHOLESALE STORE SERVICES FOR HEALTH AND FITNESS PRODUCTS, ELECTRONIC DEVICES, BATHROOM SCALES, WEARABLE ACTIVITY TRACKERS, CLOTHING AND ACCESSORIES OF THE AFOREMENTIONED GOODS.
Cl.44; HEALTH COUNSELLING; DIETARY AND NUTRITIONAL GUIDANCE; TELEMEDICINE SERVICES; PHARMACY ADVICE; PHYSICAL THERAPY; MEDICAL ASSISTANCE; PROVIDING MEDICAL FITNESS EVALUATIONS AND CONSULTATIONS TO IMPROVE HEALTH, WELLNESS, AND NUTRITION; PROVIDING HEALTHCARE AND FITNESS TESTING INFORMATION THROUGH THE INTERNET; PROVIDING PERSONAL HEALTH ASSESSMENTS, PERSONALIZED HEALTH ROUTINES, AND FITNESS COUNSELING; REMOTE MONITORING OF DATA INDICATIVE OF HEALTH OR PHYSICAL CONDITION.
4075870 03/02/2019
HARDEV ENTERPRISES PROP. SANDEEP
58,JATTAL ROAD,EKTA NAGAR,PANIPAT-132103,HARYANA
PROP.
Address for service in India/Attorney address:
LOKESH ARORA
16,BISHAN SARUP COLONY
Used Since :01/01/2019
DELHI
Cl.24;TEXTILE FABRICS & FABRICS,BABY BLANKET,BATH
SHEETS,WOVENFABRICS,BLANKET,BESHEET,VELVET,LINEN CLOTH,FACE TOWEL,DOOR CURTAIN,COVERS FOR
CUSHION,COTTON,FABRICS,CLOTHS
Cl.27;Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings(non-
textile)
4085151  12/02/2019
SITARA DIGITAL VENTURES PVT. LIMITED
Office no. 1103, 1st Floor, Satellite Silver Building, Andheri Kurla Road, Marol metro station, Andheri East, Mumbai, India, 400059
Body Incorporate
Address for service in India/Attorney address:
AMICUS IP
54, 3RD FLOOR, NRI COMPLEX, G.K.-IV, NEW DELHI-110048
Used Since: 20/08/2018
MUMBAI
Cl.14; Jewellery, imitation jewellery, jewellery made of precious stones; horological and chronometric instruments;
Goods in precious metals or coated therewith, not included in other classes.
Cl.25; Clothing, footwear and headgear.
Cl.35; Advertising, promotion, online retail services; the bringing together, for the benefit of others, of a variety of goods
(excluding the transport thereof), enabling customers to conveniently view and purchase those goods.
KING C. GILLETTE

4103737  01/03/2019

THE GILLETTE COMPANY LLC
One Gillette Park Boston Massachusetts 02127 United States of America.
A Limited Liability Company organized and existing under the laws of the States of Delaware.

Address for service in India/Attorney address:
K & S PARTNERS
C-915, Kailas Business Park, Hiranandani Link Road, Parksite, Vikhroli (West), Mumbai - 400079, India

Proposed to be Used

MUMBAI

Cl.3; Shaving preparations, namely, shaving creams, shaving gels, shaving lotions, and shaving foams; after shave splashes, lotions and balms; pre-shave facial washes and scrubs; skin care preparations, namely skin moisturizers; non-medicated skin care preparations; body sprays; cologne; anti-perspirants and deodorants; body wash.

Cl.8; Razors and razor blades; dispensers, cassettes, holders, and cartridges, all specifically designed for and containing razor blades.
4103738  01/03/2019
THE GILLETTE COMPANY LLC
One Gillette Park Boston Massachusetts 02127 United States of America.
A Limited Liability Company organized and existing under the laws of the States of Delaware.
Address for service in India/Attorney address:
K & S PARTNERS
C-915, Kailas Business Park, Hiranandani Link Road, Parksite, Vikhroli (West), Mumbai - 400079, India

Proposed to be Used
MUMBAI

Cl.3; Shaving preparations, namely, shaving creams, shaving gels, shaving lotions, and shaving foams; after shave
splashes, lotions and balms; pre-shave facial washes and scrubs; skin care preparations, namely skin moisturizers; non-
medicated skin care preparations; body sprays; cologne; anti-perspirants and deodorants; body wash.

Cl.8; Razors and razor blades; dispensers, cassettes, holders, and cartridges, all specifically designed for and
containing razor blades.
4121568  18/03/2019
ENCUBE ETHICALS PRIVATE LIMITED
803, B Wing, HDIL Kaledonia, Sahar Road, Andheri (E), Mumbai - 400069
A company incorporated under the laws of India
Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
MUMBAI

Cl.10; Surgical, medical, dental and veterinary apparatus and instruments, artificial limbs, eyes and teeth; orthopaedic articles; suture materials.

Cl.44; Medical care, hygienic and beauty care services given by persons or establishments to human beings and animals.
CERABEADS

4125581  22/03/2019
ITOCHU CERATECH CORPORATION
12-8, Shiokusa-cho, Seto-shi, Aichi 4890895, Japan
A corporation duly organised and existing under the Laws of Japan
Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014
Used Since: 29/09/2011
MUMBAI
Cl.1; Foundry Sand; ceramic materials for use in manufacture namely, ceramic particles used as heat transfer media, ceramic fillers for rubber, ceramic fillers for plastics
Cl.3; Abrasive Sand
Reno

4157025  24/04/2019
GUANGDONG OPPO MOBILE TELECOMMUNICATIONS CORP., LTD.
NO.18 HABIN ROAD, WUSHA, CHANG’AN, DONGGUAN, GUANGDONG, CHINA.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used
MUMBAI

Cl.7; BEATERS, ELECTRIC; FRUIT PRESSES, ELECTRIC, FOR HOUSEHOLD PURPOSES; DISHWASHERS; HOUSEHOLD SOYBEAN MILK MACHINE; WASHING MACHINES [LAUNDRY]; AGITATORS; MEAT CHOPPERS [MACHINES]; MIXERS [MACHINES]; IRONING MACHINES; INDUSTRIAL ROBOTS; ROAD SWEEPING MACHINES, SELF-PROPELLED; DUST REMOVING INSTALLATIONS FOR CLEANING PURPOSES; KITCHEN MACHINES, ELECTRIC; WRAPPING MACHINES; HAND-HELD TOOLS, OTHER THAN HAND-OPERATED; AEROPLANE ENGINES; 3D PRINTERS.

Cl.11; COOKING UTENSILS, ELECTRIC; AUTOCLOVES, ELECTRIC, FOR COOKING; HOT PLATES; MICROWAVE OVENS [COOKING APPARATUS]; BREAD BAKING MACHINES; KETTLES, ELECTRIC; MULTICOOKERS; REFRIGERATORS; COOLING APPLIANCES AND INSTALLATIONS; AIR FILTERING INSTALLATIONS; AIR CONDITIONING INSTALLATIONS; HAIR DRIERS; LAUNDRY DRYERS, ELECTRIC; FAUCETS; TOILETS [WATER-CLOSETS]; RADIATORS, ELECTRIC; HEATERS FOR BATHS; HEATING APPARATUS, ELECTRIC; WATER PURIFYING APPARATUS AND MACHINES; LIGHTERS.

Cl.12; AUTOMOBILES; ELECTRIC VEHICLES; ELECTRIC CAR; DRIVERLESS CARS [AUTONOMOUS CARS]; BICYCLES; MOTORCYCLES; WHEELCHAIRS; AIR VEHICLES; CAMERA DRONES; VEHICLES FOR LOCOMOTION BY LAND, AIR, WATER OR RAIL; MOTORS FOR LAND VEHICLES; REMOTE CONTROL VEHICLES, OTHER THAN TOYS; TROLLEYS; TIRES FOR VEHICLE WHEELS; WATER VEHICLES; UPHOLSTERY FOR VEHICLES.

Cl.14; JEWELLERY BOXES; BRACELETS [JEWELLERY]; RINGS [JEWELLERY]; NECKLACES [JEWELLERY]; WRISTWATCHES; CHRONOMETERS; WATCH BANDS; CLOCKS AND WATCHES, ELECTRIC; KEY CHAINS [SPLIT RINGS WITH TRINKET OR DECORATIVE FOB]; SPORTS WATCHES.

Cl.35; “WHOLESALE AND RETAIL STORE SERVICES FEATURING MOBILE PHONES AND THEIR ACCESSORIES AND ELECTRONIC PRODUCTS”.

5792
ESSEL

4158220  25/04/2019
ASHOK GOEL
7TH FLOOR, SHUBH APARTMENTS, B.G. KHER MARG, WORLI, MUMBAI-400018
INDIVIDUAL

Address for service in India/Attorney address:
VOHRA & VOHRA
L-4073, Devinder Vihar, Sector- 56, Gurgaon-122011
Used Since :09/11/1979

MUMBAI

Cl.16;Paper and paper articles, cardboard articles, printed matter, periodical, books, stationery, adhesive materials (stationery), artists materials, paint brushes, typewriters, office requisites and printers.

Cl.17;Gutta percha, india rubber, balata and substitutes, articles made from these substances and not included in other classes, materials for packing, stopping or insulating, abestas, mica and their products, hosepipes (non-metallic), plastic in the form of sheets, bolcks, rods and tubes.

Cl.36;Insurance, financial affairs, monetary affairs, real estate affairs.

Cl.37;Building construction, repair, installation services.
ANTARES

4188472  27/05/2019

SAFARI INDUSTRIES (INDIA) LTD.
302-303, A Wing, The Qube, M. V. Road, Marol, Andheri (E), Mumbai

a company incorporated in India under the Companies Act, 1956

Address for service in India/Attorney address:
ANA LAW GROUP
Indiabulls Finance Centre, Tower-2, 11th Floor, 1103, Elphinstone Road, Mumbai - 400013, India

Proposed to be Used
MUMBAI

Cl.16; Document portfolio, books, pocket stationery and materials for carrying the same; articles for packaging, wrapping, carrying and protecting these articles such as book holders, book bags, book packs, book cases, folders, jackets for papers and stationery, writing cases, chequebook holders, desk sets, school bags, bag packs, cases, pouches, bags, sacks, boxes and other articles to carry the foregoing goods.

Cl.18; Travelling cases, travelling bags, back packs, ruck sacks, school bags, hand bags, totes, wallets, suit cases, brief cases, attaché cases, trunks, vanity cases, articles of luggage and parts thereof.
Priority claimed from 04/12/2018; Application No. : 18/4505406 ;France
4195641  03/06/2019
TELEPERFORMANCE SE
21/25 RUE BALZAC, 75008 PARIS, FRANCE
A company incorporated under the laws of France

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Used Since :04/12/2018

DELI

Cl.9: Devices and equipment for the recording, the broadcasting, the reproduction of sound or of images; audiovisual and magnetic recording media; digital recording media; compact discs; optical discs; CDROMs; pre-recorded or blank video cassettes and video disks; pre-recorded or blank laser cassettes and laser disks; photographic devices and equipment; cinematographic devices; educational devices and equipment; cinematographic films; equipment for information processing; computers; telephony, telecommunication, data processing devices and equipment; telephonic devices; computer peripherals; database information processing, communication and storage devices; devices and equipment for surveys; downloadable electronic publications; electronic books; electronic devices to send and receive telephone calls, faxes, electronic mail, video content, instant messages, music, audiovisual content and other multimedia contents and other digital data; data synchronization programs; downloadable applications for mobile phones, computers and electronic tablets; downloadable software from the Internet; computer programmes; electronic games cards intended to be used with telephones or electronic tablets; mechanisms for prepayment devices; calculating machines; magnetic and electronic pens; electronic diaries; video games (software); electric power driving, distribution, transformation, accumulation, adjusting or control devices and equipment; scientific devices (other than for medical use); measuring, optical, signalling, control (inspection), aid (rescue) and teaching devices and equipment; electronic cards ; electronic data media; databases; vocal database software, text and sound databanks; electronically stored image banks; information processing equipment; electronic, digital computer units allowing to get connected with a world communication network of the internet type, with TV channels, with radio channels, with telephonic networks, with telecommunication networks; computer servers; computer downloadable applications for social networks; screening devices not intended for medical use; software application intended to be used with mobile devices; downloadable applications intended to be used with mobile devices; follow-up and localization systems of the global positioning system [GPS]; memory devices intended to be used with data processing units; data recorders; smart watches; smart glasses; telephony and telecommunication devices and equipment; electronic docking stations; telecommunication software and devices, including modems, allowing to get connected to databases, to computer networks and to the Internet; humanoid robots with artificial intelligence; educational robots.

Cl.16: Paper and cardboard (raw, half-worked or for paperwork or printers); cardboard work; printed media; books; handbooks; advertising flyers; flyers; any kind of published media and under any form; periodical magazines; wrapping paper; paper or plastic bags, wrapping bags and sheets; badges (paper seals); paper or cardboard signs, non-linen labels; (paper) flags; posters; postcards; decalcomania; pictures; paper or cardboard strips for the recording of computer programs; printing products; printing characters; photographs; reference works; survey guides; index; reports.
Cl.35; Advertising; commercial affairs management; distribution of advertising media (leaflets, flyers and samples); renting of advertising material; advertising literature update; distribution of advertisements; distribution of advertising mail; commercial information agencies; posting of advertising and commercial information on blogs, social networks and community networks; support to industrial and commercial companies in their business practice; counselling financial information or business advice; commercial administration; business professional consulting; office work; commercial in formation and counselling services; electronic commercial information service; market surveys and research; statistical assessment of data originated from market surveys; surveys and counselling in geo-marketing targeting; negotiation and conclusions of commercial transactions on behalf of third parties; document reproduction; support and organization counselling and business management; public relations; address files processing (restructuring, deduplication, enriching, geocoding); rental of addresses on points of sale; collection and systematization of data into a central file; subscriptions to a database; subscription to audiovisual programmes; entry, formatting, compilation and data processing services; generally record, transcription (off site), communication and services of written, oral, telecommunications and sound and or visual recording services; database updating services; computer files management services; telemarketing services; telephone marketing service; any service of direct or indirect marketing, of telemarketing with sales offer and telematic promoting with sales offer; project management of addressed and non-addressed direct mail operations, of telemarketing and of online sales; telephone call center services; telephone answering service (for absent subscribers); telephone support centers services for third parties; telecommunication networks and multimedia networks management administrative operation of data banks; operation of one administrative data bank; opinion poll; statistical data survey, research and analysis; development of statistics; subscription services to telecommunication services for third parties; commercial promotion services for third parties, under any form: development and implementation of promotional actions; commercial offer and information related to profitable purchase opportunities; sales promotion services related to a customer loyalty program; support services for industrial and commercial companies related to the analysis of customer satisfaction; customer satisfaction analysis counselling services; commercial analysis of the messages posted on Internet sites and social networks in order to assess and improve customer satisfaction; information searching exploration and extraction and other available resources on global computer networks and other electronic and communication networks for third parties; commercial and business information available on computer networks and on global communication networks; professional advice and consulting services in the field of computer database compilation; commercial counselling services, that is to say, development of statistical works, of data processing of stenotype and performance together with the analysis of polls and surveys; telephone subscription services; subscription services to a global telecommunication network (the Internet) or a private access telecommunication network (Intranet); subscription service to a telecommunication network; commercial information service through global communication networks (the Internet) or private access communication networks (Intranet); subscription service to magazines for third parties; organization of commercial or advertising events; subcontracting services (commercial assistance); outsourcing services (commercial support); customer analysis and experience services to determine audience rating and customer behavior related with different digital communication means (Internet sites that can be accessed through a computer or a mobile phone, mobile applications, television); crossed channels (multichannel) measurement services; data analysis services; counselling in the field of data systemization and outsourcing; services of commercial intermediation (caretaker services); consulting services in the field of outsourcing and management of human resources; counselling and management services in the field of human resources, staff recruitment service; counselling and consulting services in the field of staff recruitment; wage portage; employment agency; staff management counselling services; commercial information acquisition; commercial information related to company activities acquisition; employment process management and human resources outsourcing services related with employment; staff skills management; wage studies for recruitment purposes.

Cl.36; Insurance; financial affairs; monetary affairs; real estate affairs; counselling, information and consulting in the field of insurance; management of all types of insurance contracts, insurance subscription services; insurance and reinsurance brokerage; pension fund management; actuarial services in the field of insurance and financial affairs; insurance services intended for the help and support to persons when travelling in France or abroad; financial assistance services; financial assistance related to credit operations; consulting and information in the field of insurance, banking, financial affairs; management of insurance portfolios; insurance agencies; banking affairs; services, counselling and information in the field of banking, finance, trusts, stock exchange or money; financial, moveable and real property assets, stock exchange intermediation services; financial products or assets intermediation services; disintermediation services; loan services; support and counselling for financial business management; financial operations; capital investments, loan and capital investment organization and provision; professional consulting in the field of finance; stock exchange brokerage; equity brokerage; financial and monetary assessments; financial and monetary analysis; tax assessments and appraisals; debt collection services through the use of legal, amicable or judicial means, to seek from a debtor the payment of the debt owed to the creditor; debt recovery and collection agency services; debt electronic recovery services; payment recovery for products and services; cheque collection; real estate valuation; financial risks estimate; financial estimate of businesses solvency and availability of information related to it; payment processing services; capita investments; fiduciary services; guarantee services; value vouchers issue; investment management; financial sponsorship; saving services; share brokerage services; asset management services; fund investment services; compensation services; financial information services; financing services; fund electronic transfer services; stock exchange operands; credit risk management and financial risk management and financial services; financial management of reimbursement payments for third parties; provision of funds for commercial entities; provision of financial guarantees; provision of loans and credits of working capital of any kind; provision of online information in the field of financial, banking, insurance and investment services; payment transaction processing through the Internet.

Cl.38; Telecommunications; communications through computer terminals; telephone communications; communications by any computer telecommunication means; communication through optical fibres networks; communication through cable and by satellite; communication services on computer networks; electronic messaging services; communication
services, that is to say press and information agencies (news); communication services in the audiovisual, video and multimedia field; electronic mail and information distribution services by electronic means; transmission and distribution of multimedia programs (text and/ or still or moving images and / or musical sounds computer processing, for an interactive use or not); distribution of audiovisual and multimedia programs for an interactive use or not; information transmission services through radiophonic, telephonic, telegraphic and telematic means and any computer telecommunication means, through interactive videography and particularly on terminals, computer peripherals or electronic and/ or digital equipment and specifically videophone and videoconference; transmission services of the information contained in databanks; delivery, transmission of cables and messages; telex, telegram services; information transmission services through a teletype; information transmission services through a telematic network; information transmission services through any means of communication and telecommunication intended to public information; telematic transmission services with a view to collecting information contained in databanks; transmission of information in the audiovisual, video and multimedia field; transmission of information contained in databanks; transmission of computer-aided images and messages; renting services of computer, computer telecommunication and telematic devices and equipment for the transmission of messages; information transmission services carried out within the framework of privileged offers to customers benefiting from a specific service program; message consultation services through data transmission on specific and / or mobile networks and terminals; access time rentals to a database server center; telecommunication networks and multimedia networks supervision services; emission and reception of data, signals and information processed through computers or by telecommunication devices and equipment; data transmission services; data downloading; access provision to databases; application services provider services, that is to say downloading of computer applications, downloading of applications for mobile phones and electronic tablets, downloading of software; access provision to data or documents stored electronically in central files for remote consultation by any computer telecommunication means; access time rental to targeted address files (computer databases) on point of sales; radiophonic and television broadcasted programs and more generally, diffusion of audiovisual and multimedia programs; data transmission services, particularly batch transmission, dispatch, digital transmission documents; telephone call transfer services; sound and audiovisual programs online downloading access services.

Cl.41; Entertainment; cultural activities; public entertainment services; teaching; training; text; illustrations, books, journals, newspapers, periodicals, magazines, any kind of publishing of any kind and under any form, including electronic and digital publications; production of cinematographic films; video tape editing; seminars, training sessions and classes; lectures, forums, congresses and symposiums organization; organization of exhibitions with cultural or educational aims; book publishing; contest, competitions, games and information and professional or amateur events campaigns; editing and publishing services for any sound and/or visual recording media, transmission or reproduction of sound and/or images, multimedia media (interactive discs, digital and audio CD-ROM, digital and audio compact discs with a ROM); publishing of multimedia programs for an interactive use or other; loan of books and other publications; franchising services, specifically basic training for the staff; booking of event seats; game services proposed online from a computer network; micro-editing; film rental and more generally, renting of any sound or visual media and multimedia supports (interactive discs, audio digital compact discs with a ROM); news diffusion services through global telematic networks or the Internet; staff training in the field of recruitment, of human resources and of the management of commercial affairs; staff training to the new digital technologies.

Cl.42; Scientific and technological services together with research and related design services; analysis and industrial research services, that is to say research and development of new products; designing, development and update of computers, software, new computer products; services of computer programming; professional consulting not related to the company specifically as far as computers are concerned; professional consulting in the field of computers in order to improve customer service through the management or internet tools; technical support in the field of computers; expertise in the field of telecommunications and computers; counselling and technical counselling in the field of computers allowing a better service to customers; services of computer research and troubleshooting; support services in the case of computer breakdown; information in the field of computers; creation (design) and update of computer programs and software allowing to improve customer relationships; consulting and technical counselling in the field of computers; computer technical support through the telephone, networks and any transmission media; website hosting; design and setting of computer websites (websites) on the internet network; computer rentals; tool technical research; software maintenance services; technical support (advice) and consulting in the field of computers and telecommunications; services of graphic art designers specifically creation (designing) of virtual and interactive images; programming for electronic devices, devices and electronic equipment, computers, remote data, tele-computer and telematic systems, multimedia equipment; multimedia equipment programming; development of computer systems in the field of market surveys, direct tele-marketing and geo-marketing targeting surveys; geo-coding addresses and electronic commerce; consulting in the field of quality control and customer satisfaction; designing and development of computer tools and software; creation (designing) and use of database; creation (designing) of sites on global computer networks; software renting operating systems rentals for multimedia products; analysis services of computer systems; analysis services of social networks in order to assess and improve customer satisfaction; software hosting of computer applications in the field of knowledge management for the creation of searchable databases of information and data analysis and assessment of products and services related to their possible later use; computer equipment and software design intended for commercial analysis and literature; assessment of the results of quality control rests completed on products and services; quality appraisal; creation (design), installation, maintenance and update of applications for mobile phones and electronic tablets; application services providers’ services, that is to say, temporary availability of computing applications; services of telecommunication (interactive videography provided through a telephone support service); data synchronization on telecommunication, communication and computer networks; development of digital techniques within companies; development of complex computer programs likely to simulate some aspects of human intelligence (reasoning, learning ...), artificial intelligence analysis; automatization of robotic processes; digital integration based on robotic process automation (RPA).

Cl.45; Legal services; legal research; legal administration; counselling, support services in the legal and taxation fields; legal consulting; designing services of legal documents; legal services related with the negotiation of contracts for third
parties; computer aided assistance in the field of disputes; legal assistance for contract drafting; granting of software licenses [legal services]; study of standards and practices in order to check their compliance with laws and regulations; availability of recognition and supervision services; availability of information related to the development of laws on data governance, safety and private life from a website; safety services for the physical protection of physical property and of persons, availability of information, counselling and counsel services in the field of safety services for the protection of property and of persons; personal and social services provided par third parties intended to comply with the needs of persons; supervision of phone calls from subscribers and triggering of rescue services; relationship and social networking services; online social networking service; availability of the information in the field of personal development; legal assistance within the framework of recruitment and staffing; mediation services.
TASEC

4195714  03/06/2019

TATA ADVANCED SYSTEMS LIMITED

Hardware Park, Plot No. 21, Sy No. 1/1, Imarat Kancha Raviryal village, Maheshwaram Mandal, Hyderabad, Telangana 501218

Manufacturers, Merchants and Service Providers

Address for service in India/Attorney address:

SUDESHNA BANERJEE

K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India

Used Since: 01/09/2016

CHENNAI

Cl.9; CLOSED CIRCUIT TELEVISION SYSTEMS (CCTV); CLOSED CIRCUIT TV [CCTV] SOFTWARE; POWER CABLES; ANTI-INTRUSION ALARMS; INTRUSION DETECTION SYSTEM SOFTWARE; INFRARED DETECTION APPARATUS; NETWORKING DEVICES; NETWORKING SOFTWARE; SENSORS; INFRARED SENSORS; ACTIVE INFRA-RED SENSORS; COMPUTER SOFTWARE IN THE FIELD OF CYBER SECURITY; COMPUTER SOFTWARE FOR TESTING VULNERABILITY IN COMPUTERS AND COMPUTER NETWORKS; ACCESS CONTROL DEVICES; ACCESS CONTROL INSTALLATIONS; COMPUTER PROGRAMS FOR ENABLING ACCESS CONTROL.

Cl.37; INSTALLATION SERVICES; INSTALLATION OF ACCESS CONTROL SYSTEMS; INSTALLATION OF RACKS; ADVISORY SERVICES RELATING TO THE INSTALLATION OF SECURITY AND SAFETY EQUIPMENT.

Cl.42; IT SECURITY SERVICES IN THE NATURE OF PROTECTION AND RECOVERY OF COMPUTER DATA; INFORMATION TECHNOLOGY [IT] CONSULTING; DATA SECURITY SERVICES; COMPUTER SECURITY THREAT ANALYSIS FOR PROTECTING DATA; COMPUTER SECURITY CONSULTANCY IN THE FIELD OF SCANNING AND PENETRATION TESTING OF COMPUTERS AND NETWORKS TO ASSESS INFORMATION SECURITY VULNERABILITY; COMPUTER SECURITY SERVICES, NAMELY, ENFORCING, RESTRICTING AND CONTROLLING ACCESS PRIVILEGES OF USERS OF COMPUTING RESOURCES FOR CLOUD, MOBILE OR NETWORK RESOURCES BASED ON ASSIGNED CREDENTIALS.
4195822  03/06/2019

DHANYA RENISH
12/213A, BEHIND AL-AMEEN SCHOOL, CHANDIROOR, AROOR-688547 KERALA INDIA.
MANUFACTURERS AND MERCHANTS
SOLE PROPRIETOR

Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR,SARANAM BUILDING, C.P. UMME ROAD, COCHIN-35, KERALA, INDIA.

Proposed to be Used

CHENNAI

Cl.29; MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, EGGS, MILK AND OTHER DAIRY PRODUCTS; EDIBLE OILS AND FATS; PRESERVES, PICKLES.

Cl.30; COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, COFFEE SUBSTITUTES; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY; ICES, HONEY; TREACLE, YEAST, BACKING- POWDER; SALT, MUSTARD; PEPPER, VINEGAR, SAUCES, SPICES, ICE.
RealXR

4196512 04/06/2019

MAHESH GODI

Plot#63,1st Floor, Jayabheri Enclave, Gachibowli, Hyderabad, Telangana 500032

Product & Services related to Mixed Reality, Robotics, Artificial Intelligence, Blockchain, Internet of Things, Drones, Machine Learning, Mixed Reality, VR, Augmented Reality, 3D Printing, etc.

IndividualSole Proprietor

Proposed to be Used

CHENNAI

Cl.9; Artificial intelligence and machine learning software, Artificial intelligence software; artificial intelligence apparatus, artificial intelligence software for analysis, artificial intelligence software for healthcare, artificial intelligence software for surveillance, artificial intelligence software for vehicles, artificial intelligence software for driverless cars Machine learning software, machine learning software for surveillance, machine learning software for analysis, machine learning software for advertising, machine learning software for healthcare, machine learning software for finance Software for converting natural language into machine executable commands Computer software, recorded; computer programs [downloadable software]: computer software applications, downloadable; computer software platforms, recorded or downloadable Computer software for blockchain technology, computer software for blockchain data mining, computer software for cross blockchain transfers, computer software for interacting with blockchain platforms, computer hardware and software for blockchain technology, computer software for blockchain technology and cryptocurrency, computer software for blockchain mobile applications and wallets, computer software for aiding the development of blockchain-based applications, computer software for developing, building, and operating consumer blockchain applications Virtual reality in industrial use, mixed reality in industrial use, augmented reality in industrial use, augmented reality glasses, augmented reality headsets, virtual reality gloves, virtual reality software, mixed reality software and devices, augmented reality software, virtual reality glasses, virtual reality headsets, virtual reality game software, virtual reality game software, virtual reality software for cinematography, augmented reality software for education, augmented reality software for medical teaching, virtual reality software for pilot training, electronic controllers for use with augmented reality headsets, electronic controllers for use with virtual reality headsets, augmented reality computer game software Software for robotics design, software for robotics programming, laboratory robots; security surveillance robots Internet of things [IOT] gateways, computer hardware modules for use with the internet of things [IOT], computer hardware modules for use in internet of things electronic devices, computer application software for use in implementing the internet of things [IOT] Robot operating system [ROS], operating systems for robots, digital controls for robots, software for robotics design, software for robotics programming, electric or electronic control apparatus for robots, software for robotic process automation, Humanoid robots with artificial intelligence

Cl.12; Drones, Photography drones, Camera drones, Military drones, Civilian drones, Delivery drones, Camera drones, other than toys, Drones in the nature of hexacopters for agricultural use to survey crop health, Drones with aerial photography feature
ActChain

4196516   04/06/2019

MAHESH GODI

Plot#63, 1st Floor, Jayabheri Enclave, Gachibowli, Hyderabad, Telangana 500032

Product & Services related to Mixed Reality, Robotics, Artificial Intelligence, Blockchain, Internet of Things, Drones, Machine Learning, Mixed Reality, VR, Augmented Reality, 3D Printing, etc.

Individual Sole Proprietor

Proposed to be Used

CHENNAI

Cl.9; Artificial intelligence and machine learning software, Artificial intelligence software; artificial intelligence apparatus, artificial intelligence software for analysis, artificial intelligence software for healthcare, artificial intelligence software for surveillance, artificial intelligence software for vehicles, artificial intelligence software for driverless cars Machine learning software, machine learning software for surveillance, machine learning software for analysis, machine learning software for advertising, machine learning software for healthcare, machine learning software for finance Software for converting natural language into machine executable commands Computer software, recorded; computer programs [downloadable software]; computer software applications, downloadable; computer software platforms, recorded or downloadable Computer software for blockchain technology, computer software for blockchain data mining, computer software for cross blockchain transfers, computer software for interacting with blockchain platforms, computer hardware and software for blockchain technology, computer software for blockchain technology and cryptocurrency, computer software for blockchain mobile applications and wallets, computer software for aiding the development of blockchain-based applications, computer software for developing, building, and operating consumer blockchain applications Virtual reality in industrial use, mixed reality in industrial use, augmented reality in industrial use, augmented reality glasses, augmented reality headsets, virtual reality gloves, virtual reality software, mixed reality software and devices, augmented reality software, virtual reality glasses, virtual reality headsets, virtual reality game software, virtual reality game software, virtual reality software for cinematography, augmented reality software for education, augmented reality software for medical teaching, virtual reality software for pilot training, electronic controllers for use with augmented reality headsets, electronic controllers for use with virtual reality headsets, augmented reality computer game software Software for robotics design, software for robotics programming, laboratory robots; security surveillance robots Internet of things [iot] gateways, computer hardware modules for use with the internet of things [iot], computer hardware modules for use in internet of things electronic devices, computer application software for use in implementing the internet of things [iot] Robot operating system [ros], operating systems for robots, digital controls for robots, software for robotics design, software for robotics programming, electric or electronic control apparatus for robots, software for robotic process automation, Humanoid robots with artificial intelligence

Cl.12; Drones, Photography drones, Camera drones, Military drones, Civilian drones, Delivery drones, Camera drones, other than toys, Drones in the nature of hexacopters for agricultural use to survey crop health, Drones with aerial photography feature
BuildAlter
4196518  04/06/2019
MAHESH GODI
Plot#63, 1st Floor, Jayabheri Enclave, Gachibowli, Hyderabad, Telangana 500032

Product & Services related to Mixed Reality, Robotics, Artificial Intelligence, Blockchain, Internet of Things, Drones, Machine Learning, Mixed Reality, VR, Augmented Reality, 3D Printing, etc.

Individual Sole Proprietor

Proposed to be Used

CHENNAI

Cl.9; Artificial intelligence and machine learning software, Artificial intelligence software; artificial intelligence apparatus, artificial intelligence software for analysis, artificial intelligence software for healthcare, artificial intelligence software for surveillance, artificial intelligence software for vehicles, artificial intelligence software for driverless cars Machine learning software, machine learning software for surveillance, machine learning software for analysis, machine learning software for advertising, machine learning software for healthcare, machine learning software for finance Software for converting natural language into machine executable commands Computer software, recorded; computer programs [downloadable software]; computer software applications, downloadable; computer software platforms, recorded or downloadable Computer software for blockchain technology, computer software for blockchain data mining, computer software for cross blockchain transfers, computer software for interacting with blockchain platforms, computer hardware and software for blockchain technology, computer software for blockchain technology and cryptocurrency, computer software for blockchain mobile applications and wallets, computer software for aiding the development of blockchain-based applications, computer software for developing, building, and operating consumer blockchain applications Virtual reality in industrial use, mixed reality in industrial use, augmented reality in industrial use, augmented reality glasses, augmented reality headsets, virtual reality glasses, virtual reality software, mixed reality software and devices, augmented reality software, virtual reality glasses, virtual reality headsets, virtual reality game software, virtual reality game software, virtual reality software for cinematography, augmented reality software for education, augmented reality software for medical teaching, virtual reality software for pilot training, electronic controllers for use with augmented reality headsets, electronic controllers for use with virtual reality headsets, augmented reality computer game software Software for robotics design, software for robotics programming, laboratory robots; security surveillance robots Internet of things [IOT] gateways, computer hardware modules for use with the internet of things [IOT], computer hardware modules for use in electronic devices using the internet of things [IOT] Robot operating system [ROS], operating systems for robots, digital controls for robots, software for robotics design, software for robotics programming, electric or electronic control apparatus for robots, software for robotic process automation, Humanoid robots with artificial intelligence

Cl.12; Drones, Photography drones, Camera drones, Military drones, Civilian drones, Delivery drones, Camera drones, other than toys, Drones in the nature of hexacopters for agricultural use to survey crop health, Drones with aerial photography feature
4196848    04/06/2019
INOVA PHARMACEUTICALS (SINGAPORE) PTE. LIMITED
10 Eunos Road 8, #08-02, Singapore Post Centre (North Lobby), Singapore 408600
Private Limited Company

Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used
DELHI

Cl.16; Printed matter relating to diets and dieting; information brochures
Cl.41; Dietary education services provided via the Internet; conduct of online classes in weight control
Cl.44; Services for the planning and supervision of weight reduction programmes; providing information, including online, about medical services and health care; providing services, including online, for weight control evaluation and treatment; providing online advisory services and information relating to diet and nutrition; providing online information and services relating to lifestyle (psychological) counselling
GUANGDONG OPPO MOBILE TELECOMMUNICATIONS CORP., LTD.
NO.18 HAIBIN ROAD, WUSHA, CHANG’AN, DONGGUAN, GUANGDONG, CHINA.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used

MUMBAI

Cl.9; TABLET COMPUTERS; COMPUTER PROGRAMS, RECORDED; COMPUTER GAME SOFTWARE, RECORDED; COMPUTER GAME SOFTWARE, DOWNLOADABLE; COMPUTER PERIPHERAL DEVICES; COMPUTER PROGRAMS, DOWNLOADABLE; SMARTPHONE SOFTWARE APPLICATIONS, DOWNLOADABLE; SMARTWATCHES; SMARTGLASSES; INTERACTIVE TOUCH SCREEN TERMINALS; HUMANOID ROBOTS WITH ARTIFICIAL INTELLIGENCE; WEARABLE COMPUTERS; GESTURE RECOGNITION SOFTWARE; VIRTUAL REALITY GAME SOFTWARE; SCANNERS [DATA PROCESSING EQUIPMENT]; FACSIMILE MACHINES; NAVIGATIONAL INSTRUMENTS; WEARABLE ACTIVITY TRACKERS; SMARTPHONES; CASES FOR SMARTPHONES; PROTECTIVE FILMS ADAPTED FOR SMARTPHONES; COVERS FOR SMARTPHONES; CELL PHONE STRAPS; KEYBOARDS FOR SMARTPHONES; WIRELESS SPEAKER; PORTABLE MEDIA PLAYERS; WIRELESS HEADSETS; TEACHING APPARATUS; CAMCORDERS; VIRTUAL REALITY HEADSETS; SECURITY SURVEILLANCE ROBOTS; CAMERAS [PHOTOGRAPHY]; SELFIE STICKS [HAND-HELD MONOPODS]; USB CABLES; CHIPS [INTEGRATED CIRCUITS]; TOUCH SCREENS; BATTERIES, ELECTRIC; CHARGERS FOR ELECTRIC BATTERIES; RECHARGEABLE BATTERIES; ANIMATED CARTOONS; AIR ANALYSIS APPARATUS; MEASURING APPARATUS; BIOCHIPS.

Cl.35; ADVERTISING; PRESENTATION OF GOODS ON COMMUNICATION MEDIA, FOR RETAIL PURPOSES; ON-LINE PROMOTION OF COMPUTER NETWORKS AND WEBSITES; ADVERTISING BY TRANSMISSION OF ON-LINE PUBLICITY FOR THIRD PARTIES THROUGH ELECTRONIC COMMUNICATIONS NETWORKS; RENTAL OF ADVERTISING SPACE; BUSINESS MANAGEMENT AND ORGANIZATION CONSULTANCY; PROVIDING BUSINESS INFORMATION VIA A WEB SITE; PROVIDING BUSINESS INFORMATION, ALSO VIA INTERNET, THE CABLE NETWORK OR OTHER FORMS OF DATA TRANSFER; SALES PROMOTION FOR OTHERS PROVIDED THROUGH THE DISTRIBUTION AND THE ADMINISTRATION OF PRIVILEGED USER CARDS; SALES PROMOTION FOR OTHERS; RETAIL SERVICES FOR CELL PHONES, DVD PLAYERS, EARPHONES, CAMERAS [PHOTOGRAPHY], SMARTWATCHES, SMART RINGS, FACIAL RECOGNITION APPARATUS, BIOMETRIC SCANNERS, CABINETS FOR LOUDSPEAKERS, VIRTUAL REALITY HEADSETS AND TOUCH SCREENS; PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES; IMPORT-EXPORT AGENCY SERVICES; PERSONNEL MANAGEMENT CONSULTANCY; RELOCATION SERVICES FOR BUSINESSES; COMPILING INDEXES OF INFORMATION FOR COMMERCIAL OR ADVERTISING PURPOSES; UPDATING AND MAINTENANCE OF DATA IN COMPUTER DATABASES; ACCOUNTING; SPONSORSHIP SEARCH; RETAIL SERVICES FOR PHARMACEUTICAL, VETERINARY AND SANITARY PREPARATIONS AND MEDICAL SUPPLIES.
V-MATIC
4211558  19/06/2019
KASLIWAL PROJECTS PRIVATE LIMITED
Unit No. 25, Shubh Industrial Estate, Sector 2, Near Agog Pharma, Gauraipada, Vasai East, Palghar-401208, Maharashtra, India
MANUFACTURER AND SERVICE PROVIDER
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
MUMBAI
Cl.9;Scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; recorded and downloadable media, computer software, blank digital or analogue recording and storage media; mechanisms for coin-operated apparatus; cash registers, calculating devices; computers and computer peripheral devices; diving suits, divers’ masks, ear plugs for divers, nose clips for divers, gloves for divers, breathing apparatus for underwater swimming; fire-extinguishing apparatus.

Cl.35;the bringing together, for the benefit of others, of a variety of goods (excluding the transport thereof), enabling customers to conveniently view and purchase those goods; such services may be provided by retail stores, wholesale outlets, through vending machines, mail order catalogues or by means of electronic media, for example, through web sites or television shopping programmes;
4294970    16/09/2019
SKH MANAGEMENT SERVICES LIMITED
B- 5, CHIRAG ENCLAVE, NEW DELHI- 110048
BODY CORPORATE
Address for service in India/Agents address:
MONIKA SHARMA
C-03, DDA FLATS, GAUTAMPURI NEAR SARITA VIHAR,DELHI-110076

Proposed to be Used
DELHI

Cl.29;Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, eggs, milk and milk products; edible oils and fats.

Cl.30;Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice.

Cl.32;Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.

Cl.33;Alcoholic beverages (except beers).

Cl.43;Services for providing food and drink; temporary accommodation.
ZHENG MOTION TECHNOLOGY PRIVATE LIMITED
CHAMBER OFFICE NO. 505 TO AMANORA PARK TOWN, SADESAT PUNE Pune MH 411028
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
ABU SUFYAN ANSARI
F.NO.5-6, P.NO.16, 3RD FLOOR, S.NO.12, KAUSAR BAUG SOCIETY, KONDWA(KH), PUNE-411048.

Proposed to be Used
MUMBAI

Cl.9; Motion controllers, pneumatic, hydraulic and electrical control systems

Cl.35; DISPLAY, EXHIBITION, WHOLESALE, RETAIL, MARKETING, IMPORT AND EXPORT OF ALL KINDS CONTROL DEVICES, INSTRUMENTS, APPLIANCES, APPARATUS, AND MEASURING INSTRUMENTS.
4302683  24/09/2019
JOTIRAM PALKAR
Fiona-1803, Hiranandani Estate, G B Road, Patlipada, Thane West- 400607
Individual

Proposed to be Used
MUMBAI

Cl.1; Chemicals for use in industry, science and photography, as well as in agriculture, horticulture and forestry; Unprocessed artificial resins, unprocessed plastics; Fire extinguishing and fire prevention compositions; Tempering and soldering preparations; Substances for tanning animal skins and hides; Adhesives for use in industry; Putties and other paste fillers; Compost, manures, fertilizers; Biological preparations for use in industry and science

Cl.5; Pharmaceutical, medicinal, nutraceutical and veterinary preparations; Sanitary preparations for medical purposes; Dietetic food and substances adapted for medical or veterinary use, food for babies; Dietary supplements for human beings and animals; Plasters, materials for dressings; Material for stopping teeth, dental wax; Disinfectants; Preparations for destroying vermin; Fungicides, herbicides
Proposed to be Used

To be associated with:

3860588; 3988505

DELHI

Cl.35; Advertising; business management; business administration; office functions, dissemination (distribution) for advertising purposes of documentation in the field of certification, accounting, document reproduction, computerized file management, organization of exhibitions for commercial or advertising purposes, online advertising on computer networks, rental of advertising time on any means of communication; publishing of advertising texts; rental of advertising space; dissemination of advertising matter; public relations; assistance and advice to companies in matters of personnel recruitment and management solely in fields connected with certification activities.

Cl.41; Services of providing training, especially of a professional nature, and professional and technical training and registration in the field of certification, which are necessary to the quality of their services and/or the performance of their activities, assistance and advice to companies in matters of training solely in fields connected with certification activities.

Cl.42; Services of appraisal and certification of people's skills, of performing or commissioning all audit services, expert opinions, tests, testing, inspections and evaluations for issuing and maintaining these certifications, services for carrying out audits and the certification of management systems, processes and products; participation in any research and work of general interest in the field of certification.
THE A.I. DRIVEN EXPERT PLATFORM

Priority claimed from 05/04/2019; Application No.: 88374279; United States of America

4312252 04/10/2019

INTUIT INC.

2535 Garcia Avenue, Mountain View, CA 94043, U.S.A.

A corporation of the State of Delaware, U.S.A.

Address for service in India/Agents address:

ANAND AND ANAND,

B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.9; Computer software for enabling multiple users to screen share and communicate for use in providing business and financial consulting and advice; computer software that enables communication between business and financial professionals and their clients; computer software for customer relationship management; computer software to import contacts and business data from other electronic services and software; computer software to manage customer lists, e-mail and print forms, and track customer interactions; computer software for controlling access to financial and business information, data and documents; computer software to create, customize, print, export, and e-mail documents and reports; computer software to analyze the financial status of businesses and industries; computer software for synchronizing data among computers and mobile devices; computer software for database management, data aggregation, data reporting, and data transmission; computer software for online backup of electronic files; computer software used for multiple-user online communication, real-time collaboration and document sharing; computer software that enables multiple users to screen share and communicate for use in providing remote business and financial consulting and advice; computer software that enables users to capture, upload, download, store, organize, view, create, edit, encrypt, send and share documents, information, data, images, photographs, and electronic messages; personal and organizational productivity software to measure, record, track, analyze, and manage data for the purpose of improving personal and business productivity; computer software for time management; computer software to track time worked by employees and subcontractors; computer software for accounting, bookkeeping, financial and business transaction processing management, financial and business transaction management, tax preparation and tax planning, business process management, and financial planning; computer software for use in the field of personal and business finance, tax preparation, project costing management and tax management; computer software for use in the management of payroll; computer software for administering employee payroll; computer software for use in the management of benefit plans, insurance plans, retirement plans, unemployment insurance plans, and pre-paid health care plans; computer software for creating, customizing, and managing invoices, recording payments, and issuing receipts; computer software for use in organizing, servicing and tracking sales, collections and receivables data; computer software for tracking income, expenses, sales, and profitability by business location, department, type of business, or other user set field; computer software to calculate and charge sales tax and to create reports to pay sales tax to appropriate tax agencies; computer software for credit card invoicing and credit card payment processing; computer software for managing online bank accounts; computer software to create, customize, print, export, and e-mail purchase orders; computer software to create and manage budgets; computer software to create price quote estimates and transfer price quote estimates to invoices; computer software to automate creation of invoices; computer software to create, customize, print, export, and e-mail financial reports, business reports, balance sheets, profit and loss statements, cash flow statements, and taxable sales reports; computer software to create, print, and track checks and purchase orders; computer software to track sales, expenses, and payments; computer software for inventory management; computer software and hardware for use in transaction processing, accounting, receipt printing, customer relationship management, inventory management and operations management, all in the field of point of sale transactions and retail management; computer software for sending, receiving and recording monetary transactions; computer software for tax calculation and tax return preparation and filing; computer software for processing tax payments; computer software for organizing, tracking and reporting tax deductible expenses; computer software for tracking charitable donations and calculating charitable tax deductions and fair market value of goods and services; computer software for customers to directly deposit tax refunds into accounts at financial institutions; computer software to pre-populate tax forms with tax data from online banking accounts; computer software that enables multiple users to screen share and communicate for use in providing assistance with regard to accounting and taxes; computer software for use in providing assistance with regard to accounting and taxes; computer software that enables communication between financial, business and tax professionals and customers; computer software that enables communication between technical support representatives and customers; computer software for use in providing technical support; computer software for use in troubleshooting problems with computer software and online services via telephone, online chat, e-mail, video and other means; computer software that enables communication between tax professionals and customers; computer software for use in providing technical support; computer software for use in providing assistance with regard to accounting and taxes.
Cl.35: Business management services; providing business information and advice via computer networks, including global computer networks and online services; providing online facilities for real-time communication with other users of computer networks in the fields of business and finance; providing an online database featuring the services of business and financial professionals; business consultation regarding regulations; providing a website analyzing and reporting feedback, reviews and information regarding performance of business and financial professionals; online business intermediary services; matching small business owners and consumers with professionals in the fields of accounting, finance, financial management, financial planning, investments and tax; providing an online searchable database of professionals with the purpose of matching professionals with small business owners and consumers.

Cl.42: Providing temporary use of online non-downloadable software for enabling multiple users to screen share and communicate for use in providing business and financial consulting and advice; providing temporary use of online non-downloadable software that enables communication between business and financial professionals and their clients; providing temporary use of online non-downloadable software for customer relationship management; providing temporary use of online non-downloadable software to import contacts and business data from other electronic services and software; providing temporary use of online non-downloadable software to manage customer lists, e-mail and print forms, and track customer interactions; providing temporary use of online non-downloadable software for controlling access to financial and business information, data and documents; providing temporary use of online non-downloadable software to create, customize, print, export, and e-mail documents and reports; computer software to analyze the financial status of businesses and industries; providing temporary use of online non-downloadable software for synchronizing data among computers and mobile devices; providing temporary use of online non-downloadable software for database management, data aggregation, data reporting, and data transmission; providing temporary use of online non-downloadable software for online backup of electronic files; providing temporary use of online non-downloadable software used for multiple-user online communication, real-time collaboration and document sharing; providing temporary use of online non-downloadable software that enables multiple users to screen share and communicate for use in providing remote business and financial consulting and advice; providing temporary use of online non-downloadable software that enables users to capture, upload, download, store, organize, view, create, edit, encrypt, send and share documents, information, data, images, photographs, and electronic messages; providing temporary use of online non-downloadable personal and organizational productivity software to measure, record, track, analyze, and manage data for the purpose of improving personal and business productivity; providing temporary use of online non-downloadable software for time management; providing temporary use of online non-downloadable software to track time worked by employees and subcontractors; providing temporary use of online non-downloadable software for accounting, bookkeeping, financial and business transaction processing management, financial and business transaction management, tax preparation and tax planning, business process management, and financial planning; providing temporary use of online non-downloadable software for use in the field of personal and business finance, tax preparation, professional accounting and tax management; providing temporary use of online non-downloadable software for use in the management of payroll; providing temporary use of online non-downloadable software for administering employee payroll; providing temporary use of online non-downloadable software for use in the management of benefit plans, insurance plans, retirement plans, unemployment insurance plans, and pre-paid health care plans; providing temporary use of online non-downloadable software for tracking income, expenses, sales, and profitability by business location, department, type of business, or other user set field; providing temporary use of online non-downloadable software to calculate and charge sales tax and to create reports to pay sales tax to appropriate tax agencies; providing temporary use of online non-downloadable software for credit card invoicing and credit card payment processing; computer software for managing online bank accounts; providing temporary use of online non-downloadable software to create, customize, print, export, and e-mail purchase orders; providing temporary use of online non-downloadable software to create and manage budgets; providing temporary use of online non-downloadable software to create price quote estimates and transfer price quote estimates to invoices; providing temporary use of online non-downloadable software to automate creation of invoices; providing temporary use of online non-downloadable software to create, print, export, and e-mail purchase orders, business reports, balance sheets, profit and loss statements, cash flow statements, and taxable sales reports; providing temporary use of online non-downloadable software for create, print, and track checks and purchase orders; providing temporary use of online non-downloadable software to track sales, expenses, and payments; providing temporary use of online non-downloadable software for inventory management; providing temporary use of online non-downloadable software for use in transaction processing, accounting, receipt printing, customer relationship management, inventory management and operations management, all in the field of point of sale transactions and retail management; providing temporary use of online non-downloadable software for sending, receiving and recording monetary transactions; providing temporary use of online non-downloadable software for tax calculation and tax return preparation and filing; providing temporary use of online non-downloadable software for processing tax payments; providing temporary use of
online non-downloadable software for organizing, tracking and reporting tax deductible expenses; providing temporary use of online non-downloadable software for tracking charitable donations and calculating charitable tax deductions and fair market value of goods and services; providing temporary use of online non-downloadable software for customers to directly deposit tax refunds into accounts at financial institutions; providing temporary use of online non-downloadable software to pre-populate tax forms with tax data from online banking accounts; providing temporary use of online non-downloadable software that enables multiple users to screen share and communicate for use in providing assistance with regard to accounting and taxes; providing temporary use of online non-downloadable software for use in providing assistance with regard to accounting and taxes; providing temporary use of online non-downloadable software that enables communication between financial, business and tax professionals and customers; providing temporary use of online non-downloadable software that enables communication between technical support representatives and customers; providing temporary use of online non-downloadable software for use in providing technical support; providing temporary use of online non-downloadable software for use in troubleshooting problems with computer software and online services via telephone, online chat, e-mail, video and other means; providing temporary use of online non-downloadable software that enables communication between tax professionals and customers; providing temporary use of online non-downloadable software for use in providing technical support; providing temporary use of online non-downloadable software for use in providing assistance with regard to accounting and taxes; providing temporary use of online non-downloadable software that enables users to match work opportunities with professional expertise; providing a website featuring technology that enables users to track, analyze and generating reports regarding the operation, use and users of an online marketplace; providing a website featuring technology that enables users to post recommendations, ratings and reviews regarding work performed and the capabilities and performance of professionals who perform work; providing a website featuring technology that enables users to form and manage contracts with business and financial professionals; providing a website featuring technology that enables users to collect, analyze and report feedback, reviews and information regarding performance of business and financial professionals and project vendors; providing a website featuring technology that enables small business owners and consumers to find and connect with professionals in the fields of accounting, finance, financial management, financial planning, investments and tax; providing a website featuring technology that enables small business owners and consumers to find and connect with business and financial professionals.
CAMELOT UK BIDCO LIMITED
Friars House, 160 Blackfriars Road, London, England, SE1 8EZ.
A Limited Company organised and existing under the laws of England and Wales.

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.35; Business research services, namely providing competitive intelligence research services; Evaluation of business opportunities, namely, patent portfolio auditing services to identify opportunities for monetization of portfolio; Business services, namely, administrative and paralegal support in the nature of patent docketing, patent application drafting and prosecution, and administrative and paralegal support related to patent litigation; Business consultancy services, namely, consulting services on the topic of monetization; Business services, namely, IP licensing management.

Cl.42; Computer services, namely on-line information services providing scientific and patent information to legal professionals, inventors, IP licensing specialists, companies focused on research and development or securing patent rights; Providing computer access to an interactive computer database in the field of scientific and patent information to legal professionals, inventors, IP licensing specialists, companies focused on research and development or securing patent rights.

Cl.45; Patent research; legal consulting services on the topic of patents; legal document preparation services, namely, translation of documents related to the patent application and prosecution process; Consulting services in the nature of legal support services for IP licensing, prosecution strategy, and enforcement; Legal services, namely, administrative and paralegal support in the nature of patent docketing, patent application drafting and prosecution, and administrative and paralegal support related to patent litigation; Legal services, namely, IP licensing management.
4313434 05/10/2019

SHILPA MEDICARE LIMITED
#12-6-214/A1, Hyderabad Road, Raichur-584135, Karnataka.

Service provider

Body incorporate

Proposed to be Used

CHENNAI

Cl.35; ADVERTISING BUSINESS ADMINISTRATION, BUSINESS MANAGEMENT ACTIVITIES INCLUDING DISTRIBUTION, MARKETING SERVICES RELATING TO MEDICINAL PHARMACEUTICAL & VETERINARY PREPARATIONS.

Cl.44; MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
MFAB9

4318020  11/10/2019
MANJARI A FASHION HUB LLP
C - 303, NIRALA NAGAR, LUCKNOW - 226020
Limited Liability Partnership firm trading as MANJARI A FASHION HUB LLP

Address for service in India/Attorney address:
AJAY KUMAR TIWARI
209, Second Floor, Murali Bhawan, Ashok Marg, Hazarat Ganj, Lucknow, Uttar Pradesh-226001

Proposed to be Used
DELHI

CI.24; TEXTILES AND SUBSTITUTES FOR TEXTILES, HOUSEHOLD LINEN, CURTAINS OF TEXTILE OR PLASTIC INCLUDED IN CLASS 24

CI.25; READY-MADE GARMENTS, CLOTHING OF ALL TYPES AND KIND INCLUDING TIES, HOSIERY GOODS, HANDKERCHIEFS, BELTS, CUFF LINKS, TIE-PINS, SOCKS, FOOTWEAR, HEADWEAR INCLUDED IN CLASS 25
DVARA

4318168  11/10/2019

DVARA TRUST
10th Floor- Phase I, IIT- Madras Research Park, Kanagam Village, Taramani, Chennai 600 113.
An Indian Trust

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since :12/12/2017

CHENNAI

Cl.35;Advertising; business management; business administration; office functions.

Cl.42;Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software.

Cl.45;Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals.
4322301 16/10/2019
CORBION N.V.
Piet Heinkade 127, 1019 GM AMSTERDAM, The Netherlands
a company, organised and existing under the laws of The Netherlands

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INdia

Proposed to be Used
DELHI

Cl.1; Chemicals used in industry, including chemicals for use in the food, cosmetics, pharmaceutical, medical, chemical, polymers and technical industries; chemical additives for use in the manufacture of food products; chemicals and semi-finished chemical products for preserving foodstuffs; chemical ingredients for foodstuffs for animals; natural preservatives, including organic acids, mixtures of organic acids and salts, including lactic acid, lactates, sodium lactate, potassium lactate, buffered lactic acid, propionic acid, propionates, acetic acid and acetates; potassium cinnamate, polylysine and lauric arginate, for industrial use; calcium lactate, magnesium lactate, zinc lactate, gluconic acid, potassium gluconate, magnesium gluconate, calcium gluconate, ferrous gluconate, zinc gluconate, malic acid, malates, calcium salts and calcium carbonate, for industrial use; esters and organic esters including calcium stearoyl lactylate, sodium stearoyl lactylate, polylysine, lauric arginate and ethyl lactate, for industrial use; all the aforesaid natural preservatives particularly for use in the preservation of foodstuffs; chemical raw materials and semi-finished products for the baking and pastry industry; chemical dough stabilizers; chemical bread and pastry improvers for the baking and pastry industry; emulsifiers; malt albumen; chemical release agents, namely substances that promote the release of baked goods from the baking tin; chemical leaven additives; acids for paste; chemical substances for the manufacture of animal's food; chemical ingredients for the manufacture of animal food; lactic acid and/or lactate salts for the manufacture of in animal food; chemical powders for the manufacture of animal food; chemicals for industrial purposes, including chemicals as emulsifiers and surfactants for use in the manufacture of products for personal care, home care and hygiene, in agro-industry and in the manufacture of cosmetics; lactic acid based dimers and polymers for the food industry and industrial applications including plastic; Chemicals for use in industry, including chemicals for use in chemical, polymers and technical industries; chemicals for use in the manufacture of adhesives; polymers and co-polymers; adhesive polymers and adhesive co-polymers; polyols; elastomers, lactide based co-polymers for use in adhesives used in, amongst others, packaging, bookbinding, disposable hygiene products, footwear and textile binding; artificial and synthetic resins

Cl.35; Business intermediary services for the purchase and sale, as well as import and export of chemicals used in industry, chemicals for use in the food industry, chemicals for use in cosmetics, chemicals for use in pharmaceuticals, chemicals for use in medical and pharmaceutical industry, chemicals for use in polymers and chemicals for use in
technical industries, chemical additives for use in the manufacture of food products, chemicals and semi-finished chemical products for preserving foodstuff, chemical ingredients for foodstuffs for animals, natural preservatives, organic acids, mixtures of organic acids and salts, lactic acid, lactates, sodium lactate, potassium lactate, buffered lactic acid, propionic acid, propionates, acetic acid, acetates, potassium cinnamate, polylysine and lauric arginate, calcium lactate, magnesium lactate, zinc lactate, gluconic acid, potassium gluconate, magnesium gluconate, calcium gluconate, ferrous gluconate, zinc gluconate, malic acid, malates, calcium salts and calcium carbonate, esters and organic esters, calcium stearoyl lactylate, sodium stearoyl lactylate, polylysine, lauric arginate and ethyl lactate, chemical raw materials and semi-finished products for the baking and pastry industry, chemical dough stabilizers, chemical bread and pastry improvers for the baking and pastry industry, emulsifiers, malt albumen, chemical release agents, substances that promote the release of baked goods from the baking tin, chemical leaven additives, acids for paste, chemical substances for the manufacture of animal’s food, chemical ingredients for the manufacture of animal food, lactic acid and/or lactate salts for the manufacture of animal’s food, chemical ingredients for the manufacture of animal food, lactic acid and/or lactate salts for the manufacture of animal’s food, chemical ingredients for the manufacture of animal food, lactic acid and/or lactate salts for the manufacture of animal’s food, chemical ingredients for the manufacture of animal food, lactic acid and/or lactate salts for the manufacture of animal’s food, chemical ingredients for the manufacture of animal food, lactic acid and/or lactate salts for the manufacture of animal’s food, chemical ingredients for the manufacture of animal food, lactic acid and/or lactate salts for the manufacture of animal’s food, chemical ingredients for the manufacture of animal food, lactic acid and/or lactate salts for the manufacture of animal’s food, chemical ingredients for the manufacture of animal food, lactic acid and/or lactate salts for the manufacture of animal’s food, chemical ingredients for the manufacture of animal food, lactic acid and/or lactate salts for the manufacture of animal’s food.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; scientific and technological services and research and design as well as laboratory services with respect to chemicals for use in the food industry, chemicals for use in cosmetics, chemicals for use in pharmaceuticals, chemicals for use in medical and pharmaceutical industry, chemicals for use in polymers and chemicals for use in technical industries, chemical additives for use in the manufacture of food products, chemicals and semi-finished chemical products for preserving foodstuff, chemical ingredients for foodstuffs for animals, natural preservatives, organic acids, mixtures of organic acids and salts, lactic acid, lactates, sodium lactate, potassium lactate, buffered lactic acid, propionic acid, propionates, acetic acid, acetates, potassium cinnamate, polylysine and lauric arginate, calcium lactate, magnesium lactate, zinc lactate, gluconic acid, potassium gluconate, magnesium gluconate, calcium gluconate, ferrous gluconate, zinc gluconate, malic acid, malates, calcium salts and calcium carbonate, esters and organic esters, calcium stearoyl lactylate, sodium stearoyl lactylate, polylysine, lauric arginate and ethyl lactate, chemical raw materials and semi-finished products for the baking and pastry industry, chemical dough stabilizers, chemical bread and pastry improvers for the baking and pastry industry, emulsifiers, malt albumen, chemical release agents, substances that promote the release of baked goods from the baking tin, chemical leaven additives, acids for paste, chemical substances for the manufacture of animal’s food, chemical ingredients for the manufacture of animal food, lactic acid and/or lactate salts for the manufacture of animal’s food, chemical ingredients for the manufacture of animal food, lactic acid and/or lactate salts for the manufacture of animal’s food, chemical ingredients for the manufacture of animal food, lactic acid and/or lactate salts for the manufacture of animal’s food, chemical ingredients for the manufacture of animal food, lactic acid and/or lactate salts for the manufacture of animal’s food, chemical ingredients for the manufacture of animal food, lactic acid and/or lactate salts for the manufacture of animal’s food, chemical ingredients for the manufacture of animal food, lactic acid and/or lactate salts for the manufacture of animal’s food, chemical ingredients for the manufacture of animal food, lactic acid and/or lactate salts for the manufacture of animal’s food, chemical ingredients for the manufacture of animal food, lactic acid and/or lactate salts for the manufacture of animal’s food, chemical ingredients for the manufacture of animal food, lactic acid and/or lactate salts for the manufacture of animal’s food, chemical ingredients for the manufacture of animal food, lactic acid and/or lactate salts for the manufacture of animal’s food, chemical ingredients for the manufacture of animal food, lactic acid and/or lactate salts for the manufacture of animal’s food, chemical ingredients for the manufacture of animal food, lactic acid and/or lactate salts for the manufacture of animal’s food, chemical ingredients for the manufacture of animal food, lactic acid and/or lactate salts for the manufacture of animal’s food, chemical ingredients for the manufacture of animal food, lactic acid and/or lactate salts for the manufacture of animal’s food, chemical ingredients for the manufacture of animal food, lactic acid and/or lactate salts for the manufacture of animal’s food, chemical ingredients for the manufacture of animal food, lactic acid and/or lactate salts for the manufacture of animal’s food, chemical ingredients for the manufacture of animal food, lactic acid and/or lactate salts for the manufacture of animal’s food, chemical ingredients for the manufacture of animal food, lactic acid and/or lactate salts for the manufacture of animal’s food, chemical ingredients for the manufacture of animal food, lactic acid and/or lactate salts for the manufacture of animal’s food, chemical ingredients for the manufacture of animal food, lactic acid and/or lactate salts for the manufacture of animal’s food, chemical ingredients for the manufacture of animal food, lactic acid and/or lactate salts for the manufacture of animal’s food.
4322934  17/10/2019
Rieker Holding AG
Stockwiesenstrasse 1, 8240 Thayngen, Switzerland.
A CORPORATION EXISTING UNDER THE LAWS OF SWITZERLAND.
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
2901948
MUMBAI
Cl.18; LEATHER AND IMITATIONS OF LEATHER; BAGS; HANDBAGS.
Cl.25; CLOTHING, SHOES, FOOTWEAR, HEADGEAR, WAIST BELTS.
JAYDEEPBHUTA NUTRIFOODS PRIVATE LIMITED
B/301, WEST VIEW, 117, BAJAJ ROAD, VILE PARLE (WEST) MUMBAI - 400 056

Body Incorporate

Address for service in India/Attorney address:
ABUZAR ANSARI
HUMERA PARK, BLDG NO. 2, 408 B WING, PATHANWADI, MALAD EAST, MUMBAI - 400097

Proposed to be Used
MUMBAI

Cl.29; Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats. All Being Included in Class 29

Cl.30; Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice. All Being Included in Class 30

Cl.32; Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages. All Being Included in Class 32

Cl.43; Services for providing food and drink; temporary accommodation. All Being Included in Class 43
PERFECT DIARY

4323823 17/10/2019

YATSEN (HK) LIMITED
SUITE 603, 6/F, LAWS COMMERCIAL PLAZA, 788 CHEUNG SHA WAN ROAD, KL, HONG KONG

a limited liability company incorporated under the laws of Hong Kong

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAJ RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI

Cl.5; Medicated skin creams; medicated skin lotions; disinfectants; cleaning preparations for contact lenses; medicinal preparations for skin care; solutions for contact lenses; dietetic substances adapted for medical use; nutritional supplements; food for babies; protein dietary supplements; air purifying preparations; depuratives; pharmaceutical preparations for animal skin care; dietary supplements for animals; mothballs; sanitizing wipes; pharmaceutical substances; sanitary napkins; sanitary tampons; dental lacquer; diapers for pets.

Cl.10; Esthetic massage apparatus; medical apparatus for introducing pharmaceutical preparations into the human body; microdermabrasion apparatus; massage apparatus; dental apparatus and instruments; electric acupuncture instruments; galvanic therapeutic appliances; soporific pillows for insomnia; feeding bottles; condoms; surgical implants comprised of artificial materials; abdominal corsets; compression garments; orthopaedic articles; suture materials.

Cl.35; Advertising; commercial administration of the licensing of the goods and services of others; provision of an online marketplace for buyers and sellers of goods and services; sales promotion for others; personnel management consultancy; relocation services for businesses; systemization of information into computer databases; business auditing; rental of sales stands; retail services for pharmaceutical, veterinary and sanitary preparations and medical supplies

Cl.44; Medical clinic services; rest home services; dietary and nutritional guidance; plastic surgery; health consultancy services; aromatherapy services; skin care salon services; beauty treatment services; beauty salon services; visagists' services; foot massage services; make-up application services; beauty consultation services; pet grooming services; landscape design; opticians' services.
GOOGLE NEST LEARNING THERMOSTAT

Priority claimed from 30/04/2019; Application No. : TO/M/2019/03793 ;Tonga

4324644  18/10/2019

GOOGLE LLC
1600 Amphitheatre Parkway, Mountain View, California 94043, U.S.A.
a Delaware limited liability company

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used

To be associated with:
1404165, 2238516, 4071919

DELHI

Cl.9; Thermostats; climate control system consisting of a digital thermostat that can be controlled wirelessly from a
remote location; software application for use on computers and hand-held devices to control climate and energy usage in
homes and businesses from a remote location; computer programs for providing interoperability among computers and
other intelligent devices within data networks and control networks;

Cl.35; Computer services, namely, providing a website featuring technology that allows users to monitor and control a
climate control system at a remote location

Cl.45; Home and building monitoring using wireless and wired sensors, motion detectors, alarms, audio devices, video
devices, home automation devices, and security devices and equipment
Pamo Babe

4324913  18/10/2019
ANHUI COOL BABY SCIENCE & TECHNOLOGY DEVELOPMENT CORPORATION
NORTH INDUSTRY PARK, JIN'AN ZONE, LU'AN CITY, CHINA

Body incorporate

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used
DELHI

Cl.12; Luggage trucks; two-wheeled trolleys; sack-barrows; wheelchairs; handling carts; hand cars; trolleys; strollers; stroller hoods; cleaning trolleys; shopping carts; bicycles; electric vehicles; Baby carriages; Hoods for baby strollers; Hoods for baby carriages; Hoods for prams; Bicycle carriers; Pumps for bicycles; Minivans.

Cl.20; Playpens for babies; bassinets; cradles; cots for babies; desks; office furniture; furniture; filing cabinets; seats; chairs [seats]; Easy chairs; clothes hangers; tables; mattresses; beds; screens [furniture]; trolleys [furniture]; high chairs for babies; infant walkers; Diaper changing stations.
4324920    18/10/2019
YANYU WU
AMÉRICO VESPUCIO 1901, HUECHURABA, SANTIAGO CHILE
SINGLE FIRM
Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used

DELHI

Cl.6; COMMON METALS AND THEIR ALLOYS; METAL BUILDING MATERIALS; TRANSPORTABLE BUILDINGS OF METAL; MATERIALS OF METAL FOR RAILWAY TRACKS; NON-ELECTRIC CABLES AND WIRES OF COMMON METAL; SMALL ITEMS OF METAL HARDWARE; PIPES AND TUBES OF METAL; SAFES; ORES OF METAL.

Cl.7; MACHINES AND MACHINE TOOLS; MOTORS AND ENGINES, EXCEPT FOR LAND VEHICLES.

Cl.8; HAND TOOLS AND IMPLEMENTS, HAND-OPERATED; CUTLERY, FORKS AND SPOONS; BLADES [WEAPONS]; KNIVES AND RAZOR BLADES

Cl.9; SCIENTIFIC, NAUTICAL, SURVEYING, PHOTOGRAPHIC, CINEMATOGRAPHIC, OPTICAL, WEIGHING, MEASURING, SIGNALING, CONTROL (INSPECTION), LIFE-SAVING AND TEACHING APPARATUS AND INSTRUMENTS; APPARATUS AND INSTRUMENTS FOR CONDUCTING, DISTRIBUTING, TRANSFORMING, ACCUMULATING, REGULATING OR CONTROLLING ELECTRICITY; APPARATUS FOR RECORDING, TRANSMITTING OR REPRODUCING SOUND OR IMAGES; MAGNETIC DATA CARRIERS, ACOUSTIC DISCS; CDs, DVDS AND OTHER DIGITAL RECORDING MEDIA; MECHANISMS FOR COIN-OPERATED APPARATUS; CASH REGISTERS; CALCULATING DEVICES; FIRE-EXTINGUISHING APPARATUS.

Cl.11; LUMINOUS TUBES FOR LIGHTING; LIGHT-EMITTING DIODES [LED] LIGHTING APPARATUS; LIGHTING APPARATUS FOR VEHICLES; LIGHT BULBS; ELECTRIC LIGHT BULBS; LAMP GLASSES; LANTERNS FOR LIGHTING; FILAMENTS FOR ELECTRIC LAMPS; LAMPS (LIGHTING APPARATUS); ELECTRIC LAMPS; LIGHTING APPARATUS; APPARATUS FOR LIGHTING, HEATING, COOLING, STEAM GENERATING, COOKING, DRYING, VENTILATING, WATER SUPPLY AND SANITARY PURPOSES.
4326527    21/10/2019
RADIHIKA THOLIA AUTHORIZED REPRESENTATIVE OF GREENFREndo LLP
2922, Tholia Building, M. I. Road, JAIPUR Jaipur RJ 302001 IN
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Agents address:
DIVYA JAIN.
Y-5, Road No.3, Ganpati Nagar, Jaipur, Rajasthan-302006.

Proposed to be Used
AHMEDABAD

Cl.20; Furniture, mirrors, picture frames; goods (not included in other classes) of wood, wooden toys and games, show-pieces, crockery, cork, reed, cane, wicker, horn, bone, ivory, whalebone, shell, amber, mother-of pearl, meerschaum and substitutes for all these materials, any other product of wood.

Cl.21; Household or kitchen utensils and containers (not of precious metal or coated therewith); combs and sponges; brushes (except paint brushes); brush-making materials; articles for cleaning purposes; steel wool; unworked or semi-worked glass (except glass used in building); glassware, specifically including Wooden plates, bowls, cutlery like spoon and fork, Stainless Steel Bowls, Tiffins, Plates, cutlery, Glass and Mugs, porcelain and earthenware not included in other classes.

Cl.24; Fabrics, Blankets, Covers, Textile, Soft toys/fabric soft toys, Kids Bedding, bibs, bottle covers, napkins etc. Kids Blankets, Bedsheets all items included in this class.

Cl.25; Kids Clothing, footwear, headgear any other item included in class 25.
Cl.9; Digital sound enhancing apparatus and software for use in processing, recording, reproduction, streaming, transmission, and reception of electronic or digital signals; alignment and test equipment for electronic apparatus, namely, computer component testing and calibrating equipment, sound level meters for use with audio and video equipment used in connection with the processing, recording, reproduction, broadcasting, streaming, transmission, and reception of electronic or digital signals; computer programs and computer software, computer hardware and components of computers and other digital devices used for generating, processing, measuring, analyzing, recording, amplifying, enhancing, reproducing, transmitting, controlling, testing, receiving and playing audio signals, files and sounds; multi-channel digital sound processors; cinema digital sound processors for motion picture sound tracks; surround adapter units for use in theaters; cinematographic equipment, namely, cinematographic cameras and projectors; Digital signal processing chips; integrated circuits; magnetic, optical and digital storage media, namely, prerecorded computer discs, compact discs, audio discs, video discs, digital versatile discs, digital video discs, high definition digital discs, optical and magneto-optical discs, and downloadable audio, video and audio/video recordings, embedded with a feature that digitally processes and enhances the recording and playback of audio sound, sound effects and sound tracks contained therein; magnetic, optical, and digital storage media, namely, blank hard drives, solid state drives, and pre-recorded computer discs, compact discs, video discs, audio discs, digital versatile (DVD) discs, digital video; magnetic, optical and digital storage media, namely, prerecorded computer discs, compact discs, audio discs, video discs, digital versatile discs, digital video discs, high definition digital discs, optical and magneto-optical discs, and downloadable and streamed audio, video and audio/video recordings featuring education and entertainment, namely, television programs and films featuring fiction and nonfiction works on a variety of topics, music, sound effects, and spoken word, namely, audio books featuring short stories, novels, plays and poetry. Audio and video equipment, apparatus, components and accessories used for generating, processing, measuring, analyzing, recording, amplifying, enhancing, reproducing, transmitting, storing, controlling, testing, receiving and playing, audio signals, files, and sounds, and visual signals, files and images; sound cards; motherboards; computer programs and computer software for encoding and decoding of voice and audio signals; computer software for use in connecting, controlling and operating audio speakers, audio amplifiers, audio receivers, sound bars, and home theater systems; Computer software for mobile phones, computer tablets and personal computers, namely, software for use in operating and customizing audio products and home theater systems; theater projection equipment, namely, 3D projection equipment being motion picture theater screens, projection screens, movie projectors and 3D movie projectors; home video projection equipment, namely, projection screens and video projectors; digital projection equipment, namely, movie projectors and digital film media servers for storing, scheduling and monitoring of shows locally or remotely; graphics cards; graphics processors; digital media servers, namely, digital media cinema servers; magnetic, optical, and digital storage media, namely, preloaded hard drives, solid state drives, and preloaded flash drives, and pre-recorded computer discs, compact discs, video discs, audio discs, digital versatile (DVD) discs, digital video discs, DVD discs, and high definition digital discs featuring the spoken word, images, music, sound and visual effects; downloadable video recordings featuring the spoken word, images, music, sound and visual effects; motion picture cinematographic films featuring fiction and nonfiction works on a variety of topics, and featuring the spoken word, images, music, sound and visual effects; computer hardware and software systems for operating interactive TV and Over-The-Top (OTT) video and audio services, and for generating and displaying video-on-demand programming, visual media, TV programs, digital animation, video clips, film footage and audio data; audio and audio/video receivers, television receivers; audio speakers; audio amplifiers; audio sound bars; headphones, digital media adapters, televisions; video displays, namely, liquid crystal displays, High Definition (HD) displays and ultra HD displays; Remote controls for audio and video equipment and apparatus, and for conferencing systems; portable recording and playback equipment, namely, apparatus for recording, transmission or
reproduction of sound and images; video cameras; video interfaces, namely, interface circuits for video cameras and wearable electronics, namely, wearable computers and wearable digital electronic devices comprised primarily of software for viewing, sending and receiving texts, emails, data and information from smart phones, tablet computers and portable computers, and display screens, and also featuring a bracelet and wristwatch; electronic cables, speaker cables, high definition cables, high-definition multimedia interface cables; video game software; computer programs for video and computer games for playing and enhancing video and computer games; content creation tool in the nature of computer software used to create, mix, calibrate, monitor and produce images, signals, videos, and film visual effects for onset viewing; set top boxes; optical and magneto-optical disc players and recorders for audio, video and computer data; next generation disc players, namely, universal disc players, optical disc players; computers; personal computers, tablet computers; laptop computers; mobile phones; smart phones; mobile devices, namely, mobile data receivers, mobile computers, Internet-connected digital media receivers and streaming devices; computer servers, over-the-top content (OTT) boxes, namely, set-top boxes; digital media streaming devices; Electronic apparatus and devices for controlling access to pay television services; In-vehicle entertainment systems comprised of video display units and control units thereof; in-vehicle entertainment systems comprising of car televisions, portable media players, radios, and GPS navigation devices; instruction manuals sold as a unit for all of the aforesaid goods.

Cl.41; Educational services, namely, conducting training courses for audio engineers and for cinema technicians in the field of motion picture theater sound system installation, operation and maintenance; consultation relating to sound recording production, visual reproduction, and 3D recording and projection; Entertainment services, namely, motion picture theaters, cinema theaters, the presentation of theatrical, musical and cinematic shows, events and performances; educational and entertainment services, namely, ongoing television programs, documentaries, and motion pictures featuring drama, action, adventure, comedy, music and sound, delivered by television, satellite, the internet and computer networks; educational and entertainment services, namely, nondownloadable multimedia programs featuring music and sound distributed via video-on-demand services; educational and entertainment services, namely, nondownloadable multimedia programs featuring music and sound distributed via various platforms across multiple forms of transmission media; providing a website featuring information in the field of entertainment and education, namely, films and cinema; providing a website featuring information in the field of production of sound recordings.

Cl.42; Design and maintenance of computer software and firmware for others; Inspection and quality control, all relating to the design of professional recording equipment, to the making of sound and visual recordings, to the transfer of sound and visual recordings onto film, to the duplication of audio and video recordings, to optimal playback of sound and video on films, and to the surveying of theaters and of cinemas for quality evaluation and analysis of the installation of sound and visual reproducing equipment and optimal playback, and for quality evaluation and analysis of the design and arrangement of seating, acoustics and insulation of sound; consultation for the benefit of others relating to the design of theaters and cinemas with respect to the installation of sound reproducing equipment and the design and arrangement of seating, acoustics and insulation of sound.
Trade Marks Journal No: 1931, 09/12/2019 Class 99

4326570 21/10/2019
DOLBY LABORATORIES LICENSING CORPORATION
1275 Market Street, San Francisco, California 94103, United States of America.
A New York corporation (US)

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
2645809, 4326570

DELHI
Cl.9; Cinema processors for motion pictures, namely, video processors; digital media servers, namely, digital cinema servers; motion picture cinematographic films embedded with information for coding, decoding, recording, and playback of imagery data contained therein, featuring the spoken word, images, music, sound and visual effects, entertainment and general information in the field of drama, comedy, action, adventure, animation, science fiction, history, romance, music, and documentary; motion picture cinematographic films featuring fiction and nonfiction works on a variety of topics, and featuring the spoken word, images, music, sound and visual effects; visual enhancing apparatus in the nature of camera filters, film editing equipment, video editing equipment, video decoders and graphics processors; computer hardware and software for use in connection with the processing, recording, reproduction, broadcasting, streaming, transmission, and reception of electronic or digital signals; video encoders, video decoders, video codecs; computer programs, computer software, computer hardware used for generating, processing, measuring, analyzing, recording, amplifying, enhancing, reproducing, transmitting, controlling, testing, receiving and playing visual signals, files and images; electronic components for computers; electronic and optical communications instruments and components, namely, digital transmitters; computer hardware and software, and computer hardware and software systems, for operating interactive TV and over-the-top (OTT) video and audio services, and for generating and displaying video-on-demand programming, visual media, TV programs, digital animation, video clips, film footage and audio data; digital signal processing chips; integrated circuits; graphics cards; magnetic, optical, and digital storage media, namely, hard drives, solid state drives, and flash drives, and pre-recorded computer discs, video discs, digital versatile discs, digital video discs, dvd discs, and high definition digital discs embedded with information for coding, decoding, recording and playback of imagery data contained therein, featuring education and entertainment, namely television programs and films featuring fiction and nonfiction works and general information on a variety of topics, and featuring the spoken word, images, music, sound and visual effects, entertainment and general information; pre-recorded high capacity digital and optical discs, ultraviolet discs, optical discs embedded with information for coding, decoding, recording and playback of imagery data contained therein, featuring education and entertainment, namely television programs and films featuring fiction and nonfiction works and general information on a variety of topics, and featuring the spoken word, images, music, sound and visual effects, entertainment and general information; downloadable video recordings, streamed video recordings, and broadcast video recordings, embedded with information for coding, decoding, recording and playback of imagery data, featuring the spoken word, images, music, sound and visual effects, entertainment and general information; video converters, video adapters, and converter and adapter units for use in theaters; cinematographic equipment, namely, cinematographic cameras and projectors; theater projection equipment, namely, projection screens and movie projectors; digital projection equipment, namely, movie projectors and film servers for storing, scheduling and monitoring of shows locally or remotely; 3D projection equipment, namely, 3D movie projectors; home video projection equipment, namely, projection screens and video projectors; alignment and test equipment for use with video equipment used in connection with the processing, recording, reproduction, broadcasting, streaming, transmission, and reception of electronic or digital signals; televisions; displays, namely, liquid crystal displays, Ultra HD and HD displays; computer displays and monitors; video monitors for home entertainment use and video monitors for professional post-production monitoring; portable recording and playback equipment; video cameras; video interfaces, namely, interface circuits for video cameras and wearable electronics, high-definition multimedia interface cables; electronic cables; speaker cables; display management software, namely, software for accessing information in display hardware and input video, and for controlling, viewing and manipulating the display of the video input onto the display; display management equipment, namely, display screen filters adapted for use with computers, televisions and PC tablets computer programs for video and computer games for playing and enhancing video and computer games; Downloadable video and computer game programs; recorded video and computer game programs; content creation tool in the nature of computer software used to create, mix, calibrate, monitor and produce images, signals, videos, and film visual effects for onset viewing; set top boxes; optical and magneto-optical disc players for audio, video and computer data; next generation disc players, namely, universal disc.
players, optical disc players; graphics processors; computers; tablet computers; mobile phones; smart phones; mobile devices, namely, mobile data receivers, mobile computers, Internet-connected digital media receivers and streaming devices; over-the-top content (OTT) boxes, namely, set-top boxes, and video processors; digital media streaming devices; audio-video receivers; electronic controlling apparatus for controlling access to pay-television audio services. In-vehicle entertainment systems comprised of video display units and control units thereof; in-vehicle entertainment systems comprising of car televisions, portable media players, radios, and GPS navigation devices.

**Cl.38:** Digital and electronic transmission of voice, data, sound, music, graphics, images, audio, video, information, and messages; video on demand (VOD) transmission services; Digital media streaming services; Transmission of network and satellite television programming; transmission of downloadable audio-visual media content; Mobile media services in the nature of electronic transmission of entertainment media content; Streaming of audio, visual and audiovisual material via the Internet or other computer or communications network; communications services, namely, transmission of voice, audio, visual images via global communications networks; interactive broadcasting and webcasting services over the internet and telecommunications networks; consultation relating to the transmission of sound recordings; Telecommunication consultation in the nature of technical consulting in the field of audio, text and visual data transmission and communication.
Trade Marks Journal No: 1931, 09/12/2019 Class 99

DOLBY LABORATORIES LICENSING CORPORATION
1275 Market Street, San Francisco, California 94103, United States of America.
A New York corporation (US)

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
2299960

DELI

Cl.9; Analog and digital sound enhancing apparatus and software, and components thereof, for processing, recording, capturing, receiving, transmitting, rendering and storing voice and audio signals, files and sounds, on a variety of networks and equipment, namely, mobile phones and devices, personal computers, laptops, tablets, smart phones, servers, conferencing systems, and telephony equipment; digital and analog sound enhancing apparatus and software for use in connection with the processing, recording, reproduction, streaming, transmission, and reception of electronic or digital signals; mobile phones and mobile handheld devices; personal computers; laptops; tablets; smart phones; computer servers; conferencing systems comprised of wireless television set for providing video conferencing and telephone service over the Internet and telephony equipment, namely, telephone sets, audio speaker systems that allow for multiple telephone participants, video monitors, microphones, headphones and headsets, audio speakers, video cameras, and telecommunications machines and apparatus enabled via interoperability standards for wireless communication in the nature of transceivers, amplifiers, repeaters, switches, a/d converters and d/a converters; computer programs and computer software used for generating, processing, measuring, analyzing, capturing, streaming, rendering, recording, amplifying, enhancing, reproducing, transmitting, controlling, testing, reviewing, storing, processing, receiving and playing electronic or digital signals, audio, voice, visual and/or audio/visual signals, files and sounds; computer software embedded in mobile phones and mobile digital devices, personal computers, laptops, tablets, smart phones, servers, conferencing systems, and telephony equipment; computer programs and computer software for video, audio and audio/video conferencing; computer software for encoding and decoding of voice and audio signals; downloadable computer application software for use in processing, recording, capturing, receiving, transmitting, enhancing, rendering and storing voice, audio and visual signals, files and sounds; downloadable computer application software for use in connection with conferencing systems and telephony equipment; in-vehicle entertainment systems comprised of video display units and control units thereof; in-vehicle entertainment systems comprised of car televisions, portable media players, radios, and GPS navigation devices; in-vehicle conferencing systems comprised of wireless television set for providing video conferencing and telephone service over the Internet and telephony equipment, namely, telephone sets, audio speaker systems which allow for multiple telephone participants, video monitors, microphones, headphones and headsets, audio speakers, video cameras, and telecommunications machines and apparatus enabled via interoperability standards for wireless communication in the nature of transceivers, amplifiers, repeaters, switches, a/d converters and d/a converters.

Cl.37; Maintenance and repair of computer hardware, telephony equipment, conferencing systems; Providing information related to the installation, maintenance and repair of conferencing equipment; Technical support services, namely, technical advice related to the installation of conferencing equipment; Technical support services, namely, technical advice related to the repair of conferencing equipment.

Cl.38; Communication services, namely, transmission of voice, audio, and data by telecommunications networks, wireless communication networks, the Internet, information services networks and data networks; Audio and video teleconferencing; video conferencing services; web conferencing services; telephone conferencing services; audio conferencing services; Telecommunication services, namely, providing video conferencing, web conferencing, telephone conferencing; Communication services, namely, transmission of voice, audio, and data by telecommunications networks, wireless communication networks, the Internet, information services networks and data networks; providing access and connections to the Internet, computer networks, computer databases and applications; software that facilitates video and voice communications between parties; communication services, namely, transmitting and receiving multi-view images, videos and audio-visual content and other data for facilitation of communications between users via computer networks, communications networks, or a global information network; consultation related to the transmission of sound and video; consultation in the field of telecommunications technology related to data and voice communication systems, and audio,
video, audio/video and web conferencing systems.

Cl.42; Design, implementation and maintenance of computer software and firmware for others; design and implementation of computer hardware, telephony equipment, and teleconferencing systems; Providing temporary use of on-line non-downloadable software and applications for use in processing, recording, capturing, receiving, transmitting, enhancing, rendering and storing voice, audio and visual signals, files and sounds; Providing temporary use of on-line computer application software for use in connection with conferencing systems and telephony equipment; Providing temporary use of online, non-downloadable software and applications for teleconferencing, telepresence, and video conferencing; providing on-line, non-downloadable software for use in operating teleconferencing and telepresence and video systems; computer services, namely, software as a service (SAAS), application services provider (ASP) and cloud computing services featuring software for enabling and managing video conferencing services over computer networks, communications networks, or a global information network; Software as a Service (SaaS) services featuring software for facilitating multimedia teleconferencing and videoconference, and voice over internet protocol (VOIP) communication services; Software as a Service (SaaS) services featuring software for transmitting information, video, voice, audio, and content over a global computer information network; Application service provider (ASP) featuring software for use in the fields of web-based conferencing, audio conferencing, video conferencing, and voice and call processing; providing technical consultation in connection with computer hardware, computer software, computer networking equipment, telephony systems, telecommunications equipment, IP telephony, telecommunication systems, computer network design, storage design, security of networks, and voice and wireless communications; technical support services for computer networks and video conferencing solutions and computer network and video conferencing solution management services, namely, troubleshooting in the nature of diagnosing problems with video conferencing systems and computer networking software, and monitoring of computer network systems for technical support purposes.
4326572  21/10/2019
DOLBY LABORATORIES LICENSING CORPORATION
1275 Market Street, San Francisco, California 94103, United States of America.
A New York corporation (US)
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
To be associated with:
4217451, 4217452
DELHI
Cl.41; Motion picture theater services; cinema theaters; Entertainment services, namely, organizing and conducting movie screenings; educational services, namely, conducting training courses for audio engineers and for cinema technicians in the field of motion picture theater sound system installation, operation and maintenance.
Cl.42; Inspection and quality management control, namely, quality evaluation and analysis in the field of producing sound and visual recordings, optimal playback of sound and video on films, and surveying of theaters and of cinemas for the installation of sound and visual reproducing equipment in theaters and cinemas; consultation for the benefit of others relating to the design of theaters with respect to the design and arrangement of seating, acoustics and insulation of sound.
SANJAY SHETYE
VILAXAN, Opp Anand Residency, Near Football Ground, Chicalim, Vasco, Goa 403711
Sole Proprietor

Address for service in India/Attorney address:
SWAROOPA DESAI
B1/402, Omkar CHS, Chikuwadi, Borivali west

Proposed to be Used

MUMBAI

Cl.39: Creating custom Trails and Travel Experiences including but not limited to Heritage, pilgrim, etc. for Groups or Individuals within the State of Goa, India and internationally • Providing Internal & External Transport on Land, Water & Air • Providing Local or International Cuisine as per the Trail or Tours

Cl.41: Providing Study Excursions, Archaeological Explorations and Academic Tours • Entertainment services with Local Performers or curated performances • Conceptualizing experiential Meetings, incentives, conferences and exhibitions in India and internationally • Planning destination weddings in India and internationally
Priority claimed from 23/04/2019; Application No. : TO/M/2019/03781 ;Tonga
4328550  23/10/2019
Google LLC
1600 Amphitheatre Parkway, Mountain View, California 94043, U.S.A.
a Delaware limited liability company

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301
Used Since :28/08/2018

DELHI

Cl.9; Downloadable software for facilitating commercial transactions through electronic means via wireless networks, global computer networks and mobile telecommunication devices; Downloadable software, namely, electronic financial platform that accommodates multiple types of payment and debt transactions; Downloadable software for enabling the electronic transfer of money between users; Downloadable software for enabling processing of electronic funds transfers and payments made via ACH, credit card, debit card, prepaid cards, wireless wallets, mobile wallets, electronic wallets, electronic check and electronic, mobile and online payments; Downloadable software for organizing, storing, providing access to, redeeming, scanning, sharing, and providing information about goods, services, discounts, tickets, boarding passes, coupons, and consumer loyalty programs; Downloadable software for capturing, managing, and storing credit card and debit card information; Downloadable software for processing, facilitating, verifying, and authenticating mobile payments and contactless transactions with retailers, merchants, and vendors using a mobile device

Cl.36; Electronic payment services, namely, enabling electronic processing and transmission of electronic funds transfer and payments via ACH, credit card, debit card, prepaid cards, wireless wallets, mobile wallets, electronic wallets, electronic check and electronic, mobile and online payments; Financial transaction services, namely, providing secure commercial transactions and payment options; Financial transaction services, namely, providing secure commercial transactions and payment options using a mobile device at a point of sale; Credit card and transaction processing terminal services using near field communication (NFC) technology
4328639  23/10/2019
JITUBHA NATHUJI GOHIL
INDRAVIJAY FARSHAN AND NAMKEEN, FULCHAND KARMAN NI DELO, SANJAY OIL MILL ROAD, BEDESHWAR, JAMNAGAR - 361002, GUJARAT, INDIA.
SOLE PROPRIETOR

Address for service in India/Attorney address:
P.K.SUTHAR & ASSOCIATES
P.K. SUTHAR AND ASSOCIATES, A-204, VINAYAK ELEGANCE, NEAR SHAYONA CITY UNDER PASS, CHANDLODIA, AHMEDABAD - 382481, GUJARAT, INDIA.

Proposed to be Used
AHMEDABAD

Cl.30; FARSHAN AND NAMKEEN INCLUDED IN CLASS 30.
Cl.35; RETAIL FARSHAN AND NAMKEEN MART INCLUDED IN CLASS 35.
4328949   23/10/2019
SAMVARDHANA MOTHERSON HAMAKYOREX ENGINEERED LOGISTICS LIMITED
2nd Floor, F-7, Block B-1, Mohan Co-operative Industrial Estate, Mathura Road, Delhi-110044
An Indian Company

Address for service in India/Attorney address:
AZB & PARTNERS
PLOT NO. A-8 SECTOR-4 NOIDA 201301
Used Since: 30/07/2019

DELHI

Cl.35: Providing services for management of warehouse and logistic centres, distribution, third party and fourth party logistics; supply chain management services.

Cl.39: To carry on business of transportation logistics services in India or abroad in relation to transport of goods of all kind and description, by land, sea, rail, inland waterways, air and multimodal transport etc.

Cl.42: Design and development of computer hardware and software and providing IT related solutions for management of warehouses and logistic centres, distribution, third party and fourth party logistics and supply chain process consulting
4329230    23/10/2019
PERSPECTIVE FASHION AND ACCESSORIES PRIVATE LIMITED
Unit No.201, A wing, Fulcrum, Sahar Road, Next to Hyatt Regency, Andheri (East), Mumbai – 400099 in the State of Maharashtra within the Union of India.
a company incorporated under the Companies Act, 2013
Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used

MUMBAI

Cl.18; Leather and imitation of leather and articles made from these materials namely bags, travelling and shopping bags, rexin bags, wallets, belts and accessories, leather goods, suitcases, sports bags, game bags, umbrellas and parasols; walking sticks; whips, harness and saddlery; collars, leashes and clothing for animals.

Cl.24; Textiles and substitutes for textiles; household linen; curtains of textile or plastic

Cl.25; Clothing, ready-made garments, ethnic wear, hosiery, apparels, footwear

Cl.35; Retail and wholesale store, business management, business administration, business appraisal, office functions, auctioneering, compilation of information into computer database, direct mail advertising, import and export agencies, office machines and equipments rental, online advertising on electronic network, outdoor advertising, rental of vending machines, updating of advertising materials, bringing together, for the benefit of others, of a variety of goods, enabling customers to conveniently view and purchase those goods; relating to clothing and accessories, personal hygiene products, cosmetics, toiletries, perfumery, footwear, headgear, watches, jewellery, leather articles including bags; wallets; purses and the like goods; demonstration of goods; distribution of samples; marketing research; sales promotion all included in class 35
4329659    23/10/2019
TOTEM ADVERTISING AND PR PVT. LTD.
8-2-695/R/3, TIME MACHINE SHOWROOM LANE, ROAD NO. 12, BANJARA HILLS, HYDERABAD 500034
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
RAGHURAM CHADALAVADA
NO-37/12, FLAT NO-2, PARIMALAM APARTMENTS, V STREET, DR.SUBBARAYAN NAGAR, KODAMBARKAM, CHENNAI-600 024.
Used Since :10/08/2000

CHENNAI
Cl.35; MANAGEMENT OF NEWS CONFERENCES, ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, OFFICE PERSONNEL AND STAFF RECRUITMENT SERVICES, RECRUITMENT SERVICES
Cl.38; TRANSMISSION OF NEWS THROUGH NEWSPAPERS, RADIO, INTERNET AND SATELLITE TELEVISION AND TELECOMMUNICATIONS
Cl.41; PUBLISHING OF NEWSLETTERS, PROVISION OF TELEVISION NEWS SHOWS, NEWS TRANSMISSION SERVICES ACROSS INTERNET, NEWS PROGRAMME SERVICES FOR CINEMA, RADIO AND TELEVISION, PROVIDING ONLINE NEWS LETTERS
4329845  24/10/2019
Mandalay Bay LLC
3950 LAS VEGAS BOULEVARD S.O., LAS VEGAS, NEVADA 89119, UNITED STATES OF AMERICA
A limited liability company organized and existing under the laws of U.S.A

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
To be associated with:
1472431, 1472432, 4329846

DELHI
Cl.25; Clothing.
Cl.35; Retail store services.
Cl.41; Gaming services.
Cl.43; Hotel, resort, restaurant and providing food and drink.
G2 TRAVEL LIMITED

Suite 702, 7th Floor, King’s Commercial Centre, 25 King’s Road, Tin Hau, Hong Kong

a company duly organized under the laws of Hong Kong.

Address for service in India/Attorney address:

DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Cl.39; Travel arrangement; travel services, namely, travel guide and travel information services for the travel trade and for groups, travel information services, travel planning for groups, providing an online searchable computer database featuring information on travel, providing reviews of travel service providers; travel tour operating and organizing; travel and travel tour booking agency services; booking and reservation of tickets and seats for travel and travel tours; accompanying and escorting of travellers; agency services for arranging travel tours; agency services for arranging the transportation of travellers and travellers luggage; arranging and conducting of travel tours; arranging escorts for travellers; arranging for travel visas, passports and travel documents for persons travelling abroad; chartering of vehicles for travelling; coordinating travel arrangements for individuals and for groups; itinerary travel advice services regarding travel and transportation; organization, booking and arrangement of excursions, day trips and sightseeing travel tours; travel tour guide services; travel courier and travel guide services; travel and travel tour information; travel tour ticket reservation services; transportation of travellers and luggage; collection, handling and storage of luggage; advisory, consultancy and information services relating to all the aforesaid services.

Cl.43; Booking of temporary accommodation; temporary accommodation reservation services; restaurant reservation services; booking services for temporary accommodation; appraisal of hotel accommodation, namely, providing reviews and online reviews of hotel accommodation and their service providers; arranging of temporary accommodation for tourists; booking of hotel rooms for travellers; providing on-line ratings of holiday accommodation; reservation of hotel and temporary tourist accommodation; tourist agency services for booking temporary accommodation; travel agency services for reserving hotel accommodation; providing information and advice on hotels and restaurants to tourist and business travellers; itinerary travel advice services regarding hotels and restaurants for travellers, tourists and the travel trade; advisory, consultancy and information services relating to all the aforesaid services.
4330643   24/10/2019

Univar Solutions Inc.
3075 Highland Parkway, Suite 200, Downers Grove, Illinois 60515, United States of America
A Company incorporated under the laws of the United States of America.

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
Old No. 9, Valliammal Street, First Floor, Kilpauk, Chennai-600010, Tamil Nadu, India.

Used Since: 01/03/2019

CHENNAI

Cl. 1; Chemicals; chemical agents for chelating and sequestering; chemicals for manufacturing; chemicals for agriculture; oleo chemicals for use in the manufacture and processing of industrial products; acids; alkalines; intermediates; solvents; fatty acids; salts; antifreezes; refrigerants; adhesives; deicing fluids; deicing chemicals; deicing preparations; plasticizers; preservatives; flocculants; water treatment chemicals; fertilizers; fuel additives; surfactants; etchants; oils for use in manufacturing and food processing; corrosives; ethyl alcohol; Chemical additives, namely, anti-foam compounds, defoamers, anti-static agents, odorants, flocculants, corrosion inhibitors, lubricant additives, antioxidants, organophosphate antioxidants, flame retardants, hydroquinone, water repellents, nonyl phenol, plastic additives, chelating agents, release agents, silicate flatting agents, and extenders; Amines, namely, alkyl, alkyl alkanolamines, ethanolamines, isopropanolamines, ethyleneamines, and morpholine amines; Antimicrobials; Mildewcides; Acetates, alcohols, esters, glycols, polyglycols, glycol ethers, glycol ether esters and ketones; Antifreezes; Chemicals, namely, isocyanates; Resins and resin dispersions; Synthetic hydrocarbon resins, namely, aliphatic, aromatic mix, terpene, hydrogenated water white resins, pure monomer aromatic, silicone, and epoxy; Monomers for use in the manufacture of polymers, resins, and plastics; Plasticizers used for manufacture of plastic goods; Silicones, silicone emulsions, silicone fluid, and silane silicones; Soap emulsifiers; Solvents, namely, aliphatic, aromatic, halogenated, terpene, propylene carbonate, cyclopentanone, dimethyl formamide, ink oil, formamide, furfural, continuous microemulsion, iso-paraffin, methyl tert butyl ether, methyl pyrrolidone, normal paraffin, glycol diether and tetrahydrofuran solvents all for use in the manufacture of products; Surfactants for use manufacturing and water-treatment; Synthetic glycerines; Chemicals for manufacturing of a wide variety of polyurethane products, namely, urethane polyols for use as a thickener in urethane polyols used in the urethane industry to produce flooring, coatings, adhesives; Wax emulsions used as a waterproofing agent in the manufacture of waxes used to manufacture products; copper sulfate; zinc oxide; zinc sulfate; iron oxide; iron sulfate; calcium; calcium oxide; calcium sulfate; silica dioxide; borates; boric acid; manganese; namely, manganese acetate, manganese alum, manganese carbonate, manganese chloride, manganese dioxides, manganese metaphosphate, manganese nitrate, and manganese phosphate; manganese fertilizer; ammonium phosphate; zinc phosphate; monoammonium phosphate; potash; inorganic salts for industrial purposes; salt for neutralizing chemical for grass or crops; potassium; granulated limestone for agricultural purposes; pulverized limestone for agricultural purposes.
Cl.2; Paints, paint additives, color pigments, rosins, rosin resins, varnishes, lacquers; rust preservatives in the nature of a coating; wood preservatives; dyes and colorants for general industrial use; mordant dyes; mordants for general industrial use; raw natural resins; metals in foil and powder form for painters, decorators, printers and artists.

Cl.3; Bleaches, cleaning preparations and compounds; soaps; detergents; degreasers; and essential oils, for general industrial, agricultural and commercial use.

Cl.4; Animal oils, edible oils, and mineral oils for general industrial, agricultural and commercial use.

Cl.5; Sanitary preparations for medical purposes; all purpose disinfectants; pesticides, insecticides, termiticides, fumigants, parasiticides; fungicides, herbicides.

Cl.35; Distributorship services in the field of chemicals, pesticides, chemical and pesticide applicators and protective clothing and protective masks for use during use or application of chemicals; inventory management in the field of chemicals; inventory management services; Providing a web-based on-line portal that provides customers access to their sales account information, transportation logistics information in the nature of the current location of products on order, inventory management information, and product promotion information, all in the field of chemicals and chemical products.

Cl.39; Transportation of chemicals; transportation of goods; storage of goods; storage and management of industrial chemical waste, and for arranging for the disposal of industrial chemical waste and transportation of industrial chemical waste from generators thereof to authorized disposal sites.
4331270  25/10/2019
SITESH KUMAR SINGH
905, CM-1, Supertech Capetown, Sector 74, Noida
INDIVIDUAL
Address for service in India/Agents address:
AKANSHA DHINGRA
3117, 1ST FLOOR, RAM BAZAR, MORI GATE, DELHI-110006

Proposed to be Used
DELHI
Cl.25; Clothing, work clothes, Suits, Denims, Fur Clothing, Shoes, Shoes Straps, Ladies Shoes, Athletic Shoes, Baby shoes, Adult shoes, Sports shoes, Footwear, Mojadi, Baby Footwear, Ladies footwear, casual and formal footwear, Sneakers, flip flops, Heelpieces for footwear, soles for footwear, Clothing articles, Boots, Jackets, Bras including sports, adhesive, strapless bra, swimming costumes, dance costumes, Panty hose, lingerie, tops, coats, bikinis, suits, business suits, shirts, trousers, pants, socks, sweaters, hats, wristbands, undergarments, jumpers, sandals, Gloves, blankets, waist belts, uniforms, thongs, Stoles.
Cl.35; Wholesale and Retail trade and to deal in various products including apparels, clothing accessories, gift items, footwear, electronics, electricals, household goods, home furnishing, kitchen appliances either through online channel or offline stores.
Proposed to be Used

DELHI

Cl.25; Clothing, footwear, headwear, clothing, namely, underwear; sleepwear; socks; hosiery; shoes; slippers; headwear; hats, gloves; belts; scarves; footwear; aprons; coveralls; sweatshirts; sweatpants; robes; caps; knit hats; swimwear; trousers; athletic pants and shirts; shorts; leggings; dresses; skirts; baby bodysuits; sweaters; jackets; infant clothing, namely, one-piece clothing and pajamas; shorts, leggings, jerseys, t-shirts, costumes for infants, children, and adults, namely, halloween costumes and costumes for use in children's dress up play

Cl.28; Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees, toys, games and playthings, namely, puzzles; card games; toy figurines; scale model kits; paintable toy figurines; inflatable toys; toy masks; stress relief exercise toys; snow globes; air mattress swimming floats for recreational use; amusement game machines; bath toys; bean bags; electric toy vehicles; face masks, namely, paper face masks, toy and novelty face masks; inflatable bop bags; toy construction blocks; toy construction sets; toys, namely, children's dress-up accessories; playsets for action figures; toy model hobby craft kits; skateboards; non-motorized toy scooters; roller skates; inline skates; toy building blocks; memory games; action skill games; parlor games; party games; role playing games; sit-in and ride-on toy vehicles; bubble-making wand and solution sets; piñatas; party favors in the nature of small toys and toy noisemakers; doll houses; amusement park rides; slot machines; pinball and coin-operated amusement machines
4331435 25/10/2019
XIAOMI INC.

Floor 13, Rainbow City Shopping Mall II of China Resources, No. 68, Qinghe Middle Street, Haidian District, Beijing, China
a corporation organized and existing under the laws of China

Address for service in India/Attorney address:

REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELI

Cl.9: Encoded identification bracelets, magnetic; Mouse pads; Mouse [computer peripheral]; Photo printers; Computer bags; Electronic card readers; Computer keyboards; USB flash drives; Application software for cellular phones, downloadable; Ink jet printers; Pedometers; Apparatus to check franking; Cash registers; Mechanisms for coin-operated apparatus; Dictating machines; Facial recognition device; Photocopiers [photographic, electrostatic, thermic]; Bathroom scales; Body fat scale for household purposes; Measures; Electronic notice boards; Selfie sticks for mobile phone; Cell phone holders; Smartphones in the shape of a watch; Intercoms; Electronic navigational and positioning apparatus and instruments; Cabinets for loudspeakers; Audio-and video-receivers; Wearable video display monitors; Headsets; Camcorders; Rearview cameras for vehicles; Driving Recorder; Touch screen pens; Learning machines; Selfie-sticks [hand-held monopods]; Cameras [photography]; Small projector; Precision measuring apparatus; Rods for water diviners; Air analysis apparatus; Thermometers, not for medical purposes; Hygrometers; Optical apparatus and instruments; USB cables; Semi-conductors; Integrated circuits; Conductors, electric; Electric sockets; Sensors; Temperature sensors; Switches, electric; Power adapters; Electrical adapters; Change-over switches for telecommunication apparatus; Fluorescent screens; Remote control apparatus; Remote controls for household purposes; Optical fibers [light conducting filaments]; Heat regulating apparatus; Lightning rods; Electrolysers; Fire extinguishing apparatus; Radiological apparatus for industrial purposes; Protection devices for personal use against accidents; Motorcycle helmets; Protective helmets; Goggles; Theft prevention installations, electric; Alarms; Biometric fingerprint door locks; Peepholes [magnifying lenses] for doors; Electric door bells; Eyeglasses; Batteries, electric; Chargers for electric batteries; Animated cartoons; Egg-candlers; Dog whistles; Decorative magnets; Electrified fences; Electronic collars to train animals; Portable remote controls for kick-up block; Notebook computers; Tablet computers; Smartwatches (data processing); Downloadable ring tones for mobile phones; Smartglasses (data processing); Electronic pocket translators; Cellular phones; Cases for cellular phones; Covers for cellular phones; Cell phone straps; Protective films adapted for cellular phones; Network routers; SIM cards; Television apparatus; Sound recording apparatus; Set-top boxes; Digital photo frames; Sunglasses; Power bank [rechargeable batteries]; Wireless charger; Smart band; Computers; Computer programs, recorded; Computer programs, downloadable; Computer software, recorded; Electronic publications, downloadable; Recorded computer game programs; Ink cartridges, unfilled, for printers and photocopiers; Downloadable image files; Humanoid robots with artificial intelligence; Wearable computers; Computer software platforms, recorded or downloadable; Downloadable graphics for mobile phones; Computer peripheral devices; Interactive touch screen terminals; Computer screen saver software, recorded or downloadable; Encoded electronic identification bracelets; Holograms; Hemline markers; Voting machines; Lottery machine; Mobile phone holders for
vehicles; Telecommunication apparatus in the form of jewellery; Video monitors; Virtual reality headsets; Portable media players; Connected bracelets [measuring instruments]; Audiovisual teaching apparatus; Teaching robots; Materials for electricity mains [wires, cables]; Protective masks

Cl.16; Paper; Paper tags; Note books; Pocketbooks; Figurines of papier mâché; Printed publications; Newsletters; Pictures; Wrapping paper; Office requisites, except furniture; Gel ink pen; Gel roller pens; Refills for ball-point pens; Drawing materials; Teaching materials [except apparatus]; Tailors' chalk; Architects' models; Stationery; Small blackboards; Digital printing paper; Laser printing paper; Toilet paper; Advertisement boards of paper or cardboard; Apparatus for mounting photographs; Staplers for paper; Writing cases [sets]; Indian inks; Stamps [seals]; Adhesive bands for stationery or household purposes; Pantographs [drawing instruments]; Inking ribbons; Writing materials

Cl.25; Clothing; Tee-shirts; Shoes; Hats; Hosiery; Gloves [clothing]; Scarfs; Neckties; Girdles; Chasubles; Sashes for wear; Shower caps; Sleep masks; Hairdressing capes; Layettes [clothing]; Bathing suits; Raincoats; Masquerade costumes

Cl.28; Games; Remote-controlled toy vehicles; Children Bicycle (not of transportation facility); Drones [toys]; Toy robots; Building blocks [toys]; Stuffed toys; Scooters [toys]; Playing cards; Balls for games; Exercise treadmills; Bows for archery; Machines for physical exercises; Hunting game calls; Swimming pools [play articles]; Plastic running tracks; Gloves for games; Roller skates; Ornaments for Christmas trees, except illumination articles and confectionery; Rods for fishing; Twirling batons; Camouflage screens [sports articles]; Scratch cards for playing lottery games; Sweatbands [sports articles]; Cheerleading pom-poms; Apparatus for games; Slides [playthings]; Toys; Smart toys; Chess; Toy figures; Toy vehicles; Body-building apparatus; Knee guards [sports articles]; Sports belt

Cl.35; Advertising; providing business information via a web site; provision of an online marketplace for buyers and sellers of goods and services; personnel management consultancy; relocation services for businesses; compilation of information into computer databases; book-keeping; rental of vending machines; sponsorship search; rental of sales stands; retail services for pharmaceutical, veterinary and sanitary preparations and medical supplies

Cl.38; Wireless broadcasting; television broadcasting; providing telecommunications connections to a global computer network; communications by computer terminals; computer aided transmission of messages and images; providing user access to global computer networks; providing access to databases; providing internet chatrooms; providing online forums; video-on-demand transmission

Cl.42; Set design for theatrical enterprises; graphic design of promotional materials; updating of marine charts; graphic design; research and development of new products for others; quality control; surveying; cosmetic research; biological research; meteorological information; vehicle roadworthiness testing; industrial design; design of interior decor; dress designing; computer software design; authenticating works of art; graphic arts design; cloud seeding; handwriting analysis [graphology]; cartography services; product quality evaluation services; weighing of goods for others
HONOR Life

Priority claimed from 26/04/2019; Application No.: 37805791; 37813643; 37814717; China

HUAWEI TECHNOLOGIES CO., LTD.
ADMINISTRATION BUILDING HUAWEI TECHNOLOGIES CO., LTD. BANTIAN, LONGGANG DISTRICT, SHENZHEN, CHINA.
A COMPANY DULY ORGANIZED AND EXISTING UNDER THE LAWS OF CHINA

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
To be associated with:
2345216, 3105463

CHENNAI

Cl.9; COMPUTER MEMORY DEVICES; COMPUTER PROGRAMS, RECORDED; COMPUTER KEYBOARDS; COMPUTER OPERATING PROGRAMS, RECORDED; COMPUTER SOFTWARE, RECORDED; MOUSE [COMPUTER PERIPHERAL]; INTEGRATED CIRCUIT CARDS [SMART CARDS]; NOTEBOOK COMPUTERS; LAPTOP COMPUTERS; BAGS ADAPTED FOR LAPTOPS; SLEEVES FOR LAPTOPS; COMPUTER SOFTWARE APPLICATIONS, DOWNLOADABLE; TABLET COMPUTERS; Pedometers; FINGERPRINT SCANNER; SCALES; SWITCHBOARDS; TRANSMITTERS OF ELECTRONIC
SIGNALS; TRANSMITTING SETS [TELECOMMUNICATION]; RADIOS; MODEMS; TRANSPONDERS; SMARTPHONES;
PROGRAM-CONTROLLED TELEPHONE SWITCHING EQUIPMENT; CABINETS FOR LOUDSPEAKERS; LOUDSPEAKERS;
MICROPHONES; SOUND TRANSMITTING APPARATUS; TELEVISION APPARATUS; CAMCORDERS; HEADPHONES;
PORTABLE MEDIA PLAYERS; DIGITAL PHOTO FRAMES; EARPHONES; CAMERAS [PHOTOGRAPHY]; INTEGRATED
CIRCUITS; VIDEO SCREENS; SENSORS; ELECTRONIC CHIPS; BATTERY CHARGERS; BATTERIES, ELECTRIC;
COMPUTER HARDWARE; RECHARGEABLE BATTERIES; SMARTGLASSES [DATA PROCESSING]; SMARTWATCHES
[DATA PROCESSING]; WEARABLE ACTIVITY TRACKERS; COVERS FOR SMARTPHONES; CASES FOR SMARTPHONES;
SELFIE STICKS [HAND-HELD MONOPODS]; CONNECTED BRACELETS [MEASURING INSTRUMENTS]; LARGE-SCREEN LIQUID CRYSTAL DISPLAYS (LCDS); ELECTRONIC DIARY; FLAT PANEL DISPLAYS;
LIQUID CRYSTAL DISPLAY SCREENS; INTERCOMS; CAR TELEVISIONS; VIDEO MONITORS; TOUCH SCREENS;
TOUCH SCREEN PENS; ELECTRONIC PENS; FLEXIBLE FLAT PANEL DISPLAYS FOR COMPUTERS; STANDS
ADAPTED FOR TABLET COMPUTERS; VIDEO IMAGE PRINTER; STANDS ADAPTED FOR MOBILE PHONES; USB
CABLES; USB CABLES FOR CELLPHONES; DIGITAL DOOR LOCKS; CENTRAL ALARMS; SECURITY TOKENS
[ENCRYPTION DEVICES]; COVERS FOR TABLET COMPUTERS; BLACK BOXES [DATA RECORDERS]; INTERACTIVE
TOUCH SCREEN TERMINALS; HUMANOID ROBOTS WITH ARTIFICIAL INTELLIGENCE; ELECTRONIC SHEET MUSIC,
DOWNLOADABLE: SMART RINGS [DATA PROCESSING]; DOWNLOADABLE SOFTWARE APPLICATIONS FOR MOBILE
PHONES; FACIAL RECOGNITION APPARATUS; SCALES WITH BODY MASS ANALYZERS; BATHROOM SCALES;
PROTECTIVE FILMS ADAPTED FOR SMARTPHONES; ELECTRIC AND ELECTRONIC EFFECTS UNITS FOR MUSICAL
INSTRUMENTS; AUDIO INTERFACES; EQUALIZERS [AUDIO APPARATUS]; VIRTUAL REALITY HEADSETS; CAR VIDEO
RECORDERS; SET-TOP BOXES; THERMAL IMAGING CAMERAS; INFRARED DETECTORS; DIGITAL WEATHER
STATIONS; BIOCHIPS; ELECTRONIC KEY FOBS BEING REMOTE CONTROL APPARATUS; PERSONAL DIGITAL
ASSISTANTS [PDAS]; COMPUTER SOFTWARE PLATFORMS, RECORDED OR DOWNLOADABLE; THIN CLIENT
COMPUTERS; HAND-HELD ELECTRONIC DICTIONARIES; COMPUTER SCREEN SAVER SOFTWARE, RECORDED OR
DOWNLOADABLE; DOWNLOADABLE GRAPHICS FOR MOBILE PHONES; WEARABLE COMPUTERS; PORTABLE DIGITAL
ELECTRONIC SCALES; SELFIE STICKS USED AS SMARTPHONE ACCESSORIES; WRIST-MOUNTED SMARTPHONES;
MONITORING APPARATUS, OTHER THAN FOR MEDICAL PURPOSES; SECURITY SURVEILLANCE ROBOTS; WEARABLE
VIDEO DISPLAY MONITORS; SELFIE LENSES; LABORATORY ROBOTS; TEACHING ROBOTS; COMPUTER STYLUS;
COMPUTER PROGRAMS, DOWNLOADABLE; DOWNLOADABLE EMOTICONS FOR MOBILE PHONES; ELECTRIC PLUGS;
ELECTRIC SOCKETS; TELECOMMUNICATION APPARATUS IN THE FORM OF JEWELRY; NETWORK COMMUNICATION
EQUIPMENT; COMPUTER PROGRAMS [DOWNLOADABLE SOFTWARE].

Cl.35; ARRANGING AND CONDUCTING MARKETING PROMOTIONAL EVENTS FOR OTHERS; MARKETING THE GOODS
AND SERVICES OF OTHERS; WEB INDEXING FOR COMMERCIAL OR ADVERTISING PURPOSES; PROVISION OF AN
ONLINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES; BUSINESS INTERMEDIARY
SERVICES RELATING TO THE MATCHING OF POTENTIAL PRIVATE INVESTORS WITH ENTREPRENEURS NEEDING
FUNDING; PERSONNEL MANAGEMENT CONSULTANCY; PRICE COMPARISON SERVICES; COMMERCIAL INFORMATION
AGENCY SERVICES; BUSINESS AUDITING; BUSINESS MANAGEMENT AND ORGANIZATION CONSULTANCY; UPDATING
AND MAINTENANCE OF DATA IN COMPUTER DATABASES; MEDIA RELATIONS SERVICES; TARGETED MARKETING;
COMMERCIAL OR INDUSTRIAL MANAGEMENT ASSISTANCE; MARKETING STUDIES; BUSINESS AUDITING;
CONSULTANCY RELATING TO SALES PROMOTIONS; ADVERTISING; SALES PROMOTION FOR OTHERS; PROMOTION OF GOODS
AND SERVICES FOR OTHERS; NEGOTIATION OF BUSINESS CONTRACTS FOR OTHERS; PAY PER CLICK ADVERTISING;
RETAIL SERVICES FOR PHARMACEUTICAL, VETERINARY AND SANITARY PREPARATIONS AND MEDICAL SUPPLIES;
COMPUTERIZED FILE MANAGEMENT; ON-LINE ADVERTISING ON A COMPUTER NETWORK; MARKETING IN THE
FRAMEWORK OF SOFTWARE PUBLISHING; IMPORT-EXPORT AGENCY SERVICES; PROMOTION OF GOODS AND
SERVICES THROUGH SPONSORSHIP OF SPORTS EVENTS; PROVIDING BUSINESS INFORMATION VIA A WEB SITE.

Cl.37; REPAIR INFORMATION; ELECTRIC APPLIANCE INSTALLATION AND REPAIR; INSTALLATION, MAINTENANCE
AND REPAIR OF COMPUTER HARDWARE; CLOCK AND WATCH REPAIR; FURNITURE MAINTENANCE; LEATHER CARE,
CLEANING AND REPAIR; TELEPHONE INSTALLATION AND REPAIR; REPAIR OF HAND TOOLS; JEWELRY REPAIR;
INSTALLATION OF TELEPHONE LINES; REPAIR AND MAINTENANCE OF 3D PRINTERS; WATCH REPAIR OR
MAINTENANCE; REPAIR OF ELECTRONIC APPARATUS; REPAIR OF CONSUMER ELECTRIC APPLIANCES;
MAINTENANCE OF CONSUMER ELECTRIC APPLIANCES; VEHICLES MAINTENANCE AND REPAIR; CAMERA REPAIR;
DISINFECTION OF TELEPHONE HANDSETS; MAINTENANCE AND REPAIR OF TELEPHONES; REPAIR AND
MAINTENANCE OF SMARTPHONES; ADVISORY SERVICES RELATING TO THE INSTALLATION OF TELEPHONE
EQUIPMENT; TELEPHONE REPAIR; REPAIR OF TELECOMMUNICATION MACHINES AND APPARATUS; VARNISHING.
HUAWEI TECHNOLOGIES CO., LTD.
ADMINISTRATION BUILDING HUAWEI TECHNOLOGIES CO., LTD. BANTIAN, LONGGANG DISTRICT, SHENZHEN, CHINA.
A COMPANY DULY ORGANIZED AND EXISTING UNDER THE LAWS OF CHINA

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
To be associated with:
2345216, 3105463, 3700367

CHENNAI

Cl.9; COMPUTER MEMORY DEVICES; COMPUTER PROGRAMS, RECORDED; COMPUTER KEYBOARDS; COMPUTER OPERATING PROGRAMS, RECORDED; COMPUTER SOFTWARE, RECORDED; MOUSE [COMPUTER PERIPHERAL]; INTEGRATED CIRCUIT CARDS [SMART CARDS]; NOTEBOOK COMPUTERS; LAPTOP COMPUTERS; BAGS ADAPTED FOR LAPTOPS; SLEEVES FOR LAPTOPS; COMPUTER SOFTWARE APPLICATIONS, DOWNLOADABLE; TABLET COMPUTERS; PEDOMETERS; FINGERPRINT SCANNER; SCALES; SWITCHBOARDS; TRANSMITTERS OF ELECTRONIC
SIGNALS; TRANSMITTING SETS [TELECOMMUNICATION]; RADIOS; MODEMS; SMARTPHONES; PROGRAM-CONTROLLED TELEPHONE SWITCHING EQUIPMENT; CABINETS FOR LOUDSPEAKERS; MICROPHONES; SOUND TRANSMITTING APPARATUS; TELEVISION APPARATUS; CAMCORDER; HEADPHONES; PORTABLE MEDIA PLAYERS; DIGITAL PHOTO FRAMES; EARPHONES; CAMERAS [PHOTOGRAPHY]; INTEGRATED CIRCUITS; VIDEO SCREENS; SENSORS; ELECTRONIC CHIPS; BATTERY CHARGERS; BATTERIES, ELECTRIC; COMPUTER HARDWARE; RECHARGEABLE BATTERIES; SMARTGLASSES [DATA PROCESSING]; SMARTWATCHES [DATA PROCESSING]; WEARABLE ACTIVITY TRACKERS; COVERS FOR SMARTPHONES; CASES FOR SMARTPHONES; SELFIE STICKS [HAND-HELD MONOPODS]; CONNECTED BRACELETS [MEASURING INSTRUMENTS]; LARGE-SCREEN LIQUID CRYSTAL DISPLAYS [LCDS]; ELECTRONIC DIARY; FLAT PANEL DISPLAYS; LIQUID CRYSTAL DISPLAY SCREENS; INTERCOMS; CAR TELEVISIONS; VIDEO MONITORS; TOUCH SCREENS; TOUCH SCREEN PENS; ELECTRONIC PENS; FLEXIBLE FLAT PANEL DISPLAYS FOR COMPUTERS; STANDS ADAPTED FOR TABLET COMPUTERS; VIDEO IMAGE PRINTER; STANDS ADAPTED FOR MOBILE PHONES; USB CABLES; USB CABLES FOR CELLPHONES; DIGITAL DOOR LOCKS; CENTRAL ALARMS; SECURITY TOKENS [ENCRYPTION DEVICES]; COVERS FOR TABLET COMPUTERS; BLACK BOXES [DATA RECORDERS]; INTERACTIVE TOUCH SCREEN TERMINALS; HUMANOID ROBOTS WITH ARTIFICIAL INTELLIGENCE; ELECTRONIC SHEET MUSIC; DOWNLOADABLE SMART RINGS [DATA PROCESSING]; DOWNLOADABLE SOFTWARE APPLICATIONS FOR MOBILE PHONES; FACIAL RECOGNITION APPARATUS; SCALES WITH BODY MASS ANALYZERS; BATHROOM SCALES; PROTECTIVE FILMS ADAPTED FOR SMARTPHONES; ELECTRIC AND ELECTRONIC EFFECTS UNITS FOR MUSICAL INSTRUMENTS; AUDIO INTERFACES; EQUALIZERS [AUDIO APPARATUS]; VIRTUAL REALITY HEADSETS; CAR VIDEO RECORDERS; SET-TOP BOXES; THERMAL IMAGING CAMERAS; INFRARED DETECTORS; DIGITAL WEATHER STATIONS; BIOCHIPS; ELECTRONIC KEY FOBs BEING REMOTE CONTROL APPARATUS; PERSONAL DIGITAL ASSISTANTS [PDAs]; COMPUTER SOFTWARE PLATFORMS, RECORDED OR DOWNLOADABLE; THIN CLIENT COMPUTERS; HAND-HELD ELECTRONIC DICTIONARIES; COMPUTER SCREEN SAVER SOFTWARE, RECORDED OR DOWNLOADABLE; DOWNLOADABLE GRAPHICS FOR MOBILE PHONES; WEARABLE COMPUTERS; PORTABLE DIGITAL ELECTRONIC SCALES; SELFIE STICKS USED AS SMARTPHONE ACCESSORIES; WRIST-MOUNTED SMARTPHONES; MONITORING APPARATUS, OTHER THAN FOR MEDICAL PURPOSES; SECURITY SURVEILLANCE ROBOTS; WEARABLE VIDEO DISPLAY MONITORS; SELFIE LENSES; LABORATORY ROBOTS; TEACHING ROBOTS; COMPUTER STYLUS; COMPUTER PROGRAMS, DOWNLOADABLE; DOWNLOADABLE EMOJICONS FOR MOBILE PHONES; ELECTRIC PLUGS; ELECTRIC SOCKETS; TELECOMMUNICATION APPARATUS IN THE FORM OF JEWELRY; NETWORK COMMUNICATION EQUIPMENT; COMPUTER PROGRAMS [DOWNLOADABLE SOFTWARE].

Cl.35; ARRANGING AND CONDUCTING MARKETING PROMOTIONAL EVENTS FOR OTHERS; MARKETING THE GOODS AND SERVICES OF OTHERS; WEB INDEXING FOR COMMERCIAL OR ADVERTISING PURPOSES; PROVISION OF AN ONLINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES; BUSINESS INTERMEDIARY SERVICES RELATING TO THE MATCHING OF POTENTIAL PRIVATE INVESTORS WITH ENTREPRENEURS NEEDING FUNDING; PERSONNEL MANAGEMENT CONSULTANCY; PRICE COMPARISON SERVICES; COMMERCIAL INFORMATION AGENCY SERVICES; BUSINESS AUDITING; BUSINESS MANAGEMENT AND ORGANIZATION CONSULTANCY; UPDATING AND MAINTENANCE OF DATA IN COMPUTER DATABASES; MEDIA RELATIONS SERVICES; TARGETED MARKETING; COMMERCIAL OR INDUSTRIAL MANAGEMENT ASSISTANCE; MARKETING STUDIES; MARKETING; CONSULTANCY RELATING TO SALES PROMOTIONS; ADVERTISING; SALES PROMOTION FOR OTHERS; PROMOTION OF GOODS AND SERVICES FOR OTHERS; NEGOTIATION OF BUSINESS CONTRACTS FOR OTHERS; PAY PER CLICK ADVERTISING; RETAIL SERVICES FOR PHARMACEUTICAL, VETERINARY AND SANITARY PREPARATIONS AND MEDICAL SUPPLIES; COMPUTERIZED FILE MANAGEMENT; ON-LINE ADVERTISING ON A COMPUTER NETWORK; MARKETING IN THE FRAMEWORK OF SOFTWARE PUBLISHING; IMPORT-EXPORT AGENCY SERVICES; PROMOTION OF GOODS AND SERVICES THROUGH SPONSORSHIP OF SPORTS EVENTS; PROVIDING BUSINESS INFORMATION VIA A WEB SITE.

Cl.37; REPAIR INFORMATION; ELECTRIC APPLIANCE INSTALLATION AND REPAIR; INSTALLATION, MAINTENANCE AND REPAIR OF COMPUTER HARDWARE; CLOCK AND WATCH REPAIR; FURNITURE MAINTENANCE; LEATHER CARE, CLEANING AND REPAIR; TELEPHONE INSTALLATION AND REPAIR; REPAIR OF HAND TOOLS; JEWELRY REPAIR; INSTALLATION OF TELEPHONE LINES; REPAIR AND MAINTENANCE OF 3D PRINTERS; WATCH REPAIR OR MAINTENANCE; REPAIR OF ELECTRONIC APPARATUS; REPAIR OF CONSUMER ELECTRIC APPLIANCES; MAINTENANCE OF CONSUMER ELECTRIC APPLIANCES; VEHICLES MAINTENANCE AND REPAIR; CAMERA REPAIR; DISINFECTION OF TELEPHONE HANDSETS; MAINTENANCE AND REPAIR OF TELEPHONES; REPAIR AND MAINTENANCE OF SMARTPHONES; ADVISORY SERVICES RELATING TO THE INSTALLATION OF TELEPHONE EQUIPMENT; TELEPHONE REPAIR; REPAIR OF TELECOMMUNICATION MACHINES AND APPARATUS; VARNISHING.
HUAWEI TECHNOLOGIES CO., LTD.
ADMINISTRATION BUILDING HUAWEI TECHNOLOGIES CO., LTD. BANTIAN, LONGGANG DISTRICT, SHENZHEN, CHINA.
A COMPANY DULY ORGANIZED AND EXISTING UNDER THE LAWS OF CHINA

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
To be associated with:
2345216

CHENNAI
Cl.9; COMPUTER MEMORY DEVICES; COMPUTER PROGRAMS, RECORDED; COMPUTER KEYBOARDS; COMPUTER OPERATING PROGRAMS, RECORDED; MOUSE [COMPUTER PERIPHERAL]; INTEGRATED CIRCUIT CARDS [SMART CARDS]; NOTEBOOK COMPUTERS; ELECTRONIC PUBLICATIONS, DOWNLOADABLE; DOWNLOADABLE MUSIC FILES; DOWNLOADABLE IMAGE FILES; LAPTOP COMPUTERS; BAGS ADAPTED FOR LAPTOPS; SLEEVES FOR LAPTOPS; COMPUTER SOFTWARE APPLICATIONS, DOWNLOADABLE; TABLET COMPUTERS; Pedometers; Fingerprint...
SCANNER; SCALES; SWITCHBOARDS; TRANSMITTERS OF ELECTRONIC SIGNALS; TRANSMITTING SETS
[TELECOMMUNICATION]; RADIOS; MODEMS; TRANSPOSDERS; SMARTPHONES; PROGRAM-CONTROLLED
TELEPHONE SWITCHING EQUIPMENT; CABINETS FOR LOUDSPEAKERS; LOUDSPEAKERS; MICROPHONES; SOUND
TRANSMITTING APPARATUS; TELEVISION APPARATUS; CAMCORDERS; HEADPHONES; PORTABLE MEDIA PLAYERS;
DIGITAL PHOTO FRAMES; EARPHONES; CAMERAS [PHOTOGRAPHY]; AIR ANALYSIS APPARATUS; GAS TESTING
INSTRUMENTS; OPTICAL LENSES; MATERIALS FOR ELECTRICITY MAINS [WIRES,CABLES]; INTEGRATED CIRCUITS;
VIDEO SCREENS; SENSORS; ELECTRONIC CHIPS; CHARGERS FOR ELECTRIC BATTERIES; BATTERIES, ELECTRIC;
COMPUTER HARDWARE; RECHARGEABLE BATTERIES; SMARTGLASSES [DATA PROCESSING]; SMARTWATCHES
[DATA PROCESSING]; WEARABLE ACTIVITY TRACKERS; COVERS FOR SMARTPHONES; CASES FOR SMARTPHONES;
SELFIE STICKS [HAND-HELD MONOPODS]; CONNECTED BRACELETS [MEASURING INSTRUMENTS]; LARGE-SCREEN
LIQUID CRYSTAL DISPLAYS (LCDS); ELECTRONIC DIARY; FLAT PANEL DISPLAYS; LIQUID CRYSTAL DISPLAY
SCREENS; INTERCOMS; CAR TELEVISIONS; VIDEO MONITORS; TOUCH SCREENS; ELECTRONIC PENS; FLEXIBLE FLAT
PANEL DISPLAYS FOR COMPUTERS; STANDS ADAPTED FOR TABLET COMPUTERS; VIDEO IMAGE PRINTER; STANDS
ADAPTED FOR MOBILE PHONES; USB CABLES; USB CABLES FOR CELLPHONES; DIGITAL DOOR LOCKS; CENTRAL
ALARMS; SECURITY TOKENS [ENCRYPTION DEVICES]; COVERS FOR TABLET COMPUTERS; BLACK BOXES [DATA
RECORDERS]; INTERACTIVE TOUCH SCREEN TERMINALS; HUMANOID ROBOTS WITH ARTIFICIAL INTELLIGENCE;
ELECTRONIC SHEET MUSIC, DOWNLOADABLE; SMART RINGS [DATA PROCESSING]; DOWNLOADABLE SOFTWARE
APPLICATIONS FOR MOBILE PHONES; FACIAL RECOGNITION APPARATUS; SCALES WITH BODY MASS ANALYZERS;
BATHROOM SCALES; PROTECTIVE FILMS ADAPTED FOR SMARTPHONES; ELECTRIC AND ELECTRONIC EFFECTS
UNITS FOR MUSICAL INSTRUMENTS; AUDIO INTERFACES; EQUALIZERS [AUDIO APPARATUS]; VIRTUAL REALITY
HEADSETS; CAR VIDEO RECORDERS; SET-TOP BOXES; THERMAL IMAGING CAMERAS; INFRARED DETECTORS;
DIGITAL WEATHER STATIONS; BIOCHIPS; ELECTRONIC KEY FOBS BEING REMOTE CONTROL APPARATUS;
PERSOAL DIGITAL ASSISTANTS [PDAS]; COMPUTER SOFTWARE PLATFORMS, RECORDED OR DOWNLOADABLE;
THIN CLIENT COMPUTERS; HAND-HELD ELECTRONIC DICTIONARIES; COMPUTER SCREEN SAVER SOFTWARE,
RECORDED OR DOWNLOADABLE; DOWNLOADABLE GRAPHICS FOR MOBILE PHONES; WEARABLE COMPUTERS;
PORTABLE DIGITAL ELECTRONIC SCALES; SELFIE STICKS USED AS SMARTPHONE ACCESSORIES; WRIST-MOUNTED
SMARTPHONES; MONITORING APPARATUS, OTHER THAN FOR MEDICAL PURPOSES; SECURITY SURVEILLANCE
ROBOTS; WEARABLE VIDEO DISPLAY MONITORS; SELFIE LENSES; LABORATORY ROBOTS; TEACHING ROBOTS;
COMPUTER STYLUS; COMPUTER PROGRAMS, DOWNLOADABLE; DOWNLOADABLE EMOICONS FOR MOBILE
PHONES; ELECTRIC PLUGS; ELECTRIC SOCKETS; NETWORK COMMUNICATION EQUIPMENT; TELECOMMUNICATION
APPARATUS IN THE FORM OF JEWELLERY.

Cl.41; ELECTRONIC ONLINE PUBLICATION OF PERIODICALS AND BOOKS; PROVIDING ON-LINE NON-
DOWNLOADABLE GENERAL FEATURE MAGAZINES; ENTERTAINMENT INFORMATION; ENTERTAINMENT SERVICES;
ACADEMIES [EDUCATION]; ARRANGING AND CONDUCTING OF CONFERENCES; ARRANGING AND CONDUCTING OF
WORKSHOPS [TRAINING]; PROVIDING ONLINE MUSIC, NOT DOWNLOADABLE; PROVIDING ON-LINE ELECTRONIC
PUBLICATIONS, NOT DOWNLOADABLE; PROVIDING INFORMATION ABOUT ONLINE EDUCATION; PROVISION OF
ONLINE COMPUTER GAMES; PUBLICATION OF PERIODICALS; PUBLICATION OF MAGAZINES; ONLINE PUBLICATION
OF ELECTRONIC BOOKS AND JOURNALS; PUBLICATION OF ELECTRONIC MAGAZINES; TELEVISION
ENTERTAINMENT; TELEVISION PROGRAM PRODUCTION; ORGANIZATION OF COMPETITIONS [EDUCATION OR
ENTERTAINMENT]; ORGANIZING CULTURAL AND ARTS EVENTS; PUBLISHING OF WEB MAGAZINES; PUBLICATION OF
ELECTRONIC NEWSPAPERS ACCESSIBLE VIA A GLOBAL COMPUTER NETWORK; PUBLICATION OF THE EDITORIAL
CONTENT OF SITES ACCESSIBLE VIA A GLOBAL COMPUTER NETWORK; PRODUCTION OF SOUND AND IMAGE
RECORDINGS ON SOUND AND IMAGE CARRIERS.
Series trade mark u/s 15 of Trade Marks Act, 1999

4332891  29/10/2019
STANDARD CHARTERED PLC
1 Basinghall Avenue, London, United Kingdom EC2V 5DD
A company incorporated in England

Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used
DELHI

Cl.35; Business management; business management assistance; business administration; business planning; marketing services; marketing strategy; marketing analysis; business negotiations; advisory services relating to the purchase and sale of businesses; advisory services relating to the promotion of sporting events; advisory, information and consultancy services for all the aforesaid services; organization, operation, supervision and management of customer loyalty schemes and programmes; sales promotion through customer loyalty programmes (for others); advertising; promotional services; business management, namely, management of an online shopping and purchasing platform via a global computer network; business networking services; business consultancy; business intermediary services relating to the matching of potential private investors with entrepreneurs needing funding; arranging and conducting exhibitions for commercial purposes; arranging and conducting business competitions for entrepreneurs and emerging and start-up companies to compete for seed capital to finance business activities; event management services (organization of exhibitions or trade fairs for commercial or advertising purposes); career counselling [employment advice and information]; job placement services; information, advisory and consultancy services related to the aforesaid services; information services relating to jobs and career opportunities.

Cl.36; Insurance; financial affairs; monetary affairs; real estate affairs; internet banking; banking services provided for paying bills by telephone; financial, banking and credit services; commodity trading; insurance and life assurance services; insurance broking services; actuarial services; valuations and financial appraisals of property; property acquisition and management services; rental, letting and lease of properties; administration of financial affairs; trustee services; charitable fund raising services; fundraising services; providing information relating to charitable fundraising; collection of charitable donations for others; administration of mutual funds; mutual funds services; cash management services; factoring services; invoice discounting services; cash dispensing services; loan services; mortgage services; mortgage broking services; provision of security for loans; advisory services relating to loan services; financial consultancy relating to loans; financial loan consultancy; venture capital financing; venture capital funding services for commercial entities; venture capital funding services for non-profit entities; venture capital funding services to emerging
and start-up companies; capital investment; capital investment advisory services; capital investment consultation; providing working capital; provision of investment capital; raising of capital; bail bonding services; credit services; lease purchase financing, hire purchase financing; credit card, charge card, cash card, cheque guarantee card, payment card and debit card services; registration services for credit cards, charge cards, cash cards, cheque guarantee cards, debit cards, payment cards, financial cards and purchase cards; card and cash replacement services; user incentive schemes relating to the use of credit cards, charge cards, cash cards, debit cards, payment cards, financial cards and purchase cards; rental, hire and leasing of equipment for processing financial cards and data relating thereto; processing of data relating to card transactions and other payment transaction; provision of finance, money exchange and money transmission services; currency services, bureau de change services; foreign exchange services; merchant banking and investment banking services; deposit services; investment and savings services; investment management services; brokerage of bonds, securities, commodities and futures; advisory services relating to futures; market making services; securities valuation services; share underwriting services; securities lending services; dividend collection services; payment collection services; electronic payment services; underwriting services; unit insurance services; investment trust services; securities services; personal equity plan services; tax services; financial planning and investment advisory services; investment and financial management services; financial research services; pension fund services; provision of financial information; electronic stock transfer services; safe-keeping, administration and valuation of investments; collateral agency services; securities custody services; safe custody services; trade finance services; financial sponsorship; financial sponsorship of education, training, entertainment, sporting or cultural activities; financial services, namely, providing a virtual currency for use by members of an on-line community via a global computer network; providing trading and investment services for a virtual currency; information, consultancy and advisory services relating to all the foregoing.

Cl.41; Education and training services in the fields of eye care, medicine, surgery, optometry, ophthalmology, and medical treatment; arranging of educational events; arranging of sporting events; production of sporting events; provision of sporting club facilities; sports club services; providing facilities for sports events; management of cultural, educational, entertainment and sporting events; arranging of competitions, concerts, games, festivals, quizzes, talent quests, contests, seminars, conferences and conventions; education; entertainment; provision of educational courses; provision of educational information; advisory services relating to the promotion of sporting events; advisory services relating to education; charitable services, namely education and training; conducting of instructional, educational and training courses for young people and adults; education and training consultancy; educational and training services relating to sports; event management services [organisation of educational, entertainment, sporting or cultural events]; vocational skills training; mentoring [education and training]; arranging and conducting of training workshops; career advisory services [education or training advice]; personal development courses; providing information, including online, about education, training, entertainment, sporting and cultural activities; providing online training courses and educational workshops in the field of business administration, marketing, design, development, innovation, start-up acceleration and entrepreneurship; information, advisory and consultancy services in relation to the aforesaid services.
Trade Marks Journal No: 1931 , 09/12/2019 Class 99

IPADOS
Priority claimed from 01/05/2019; Application No. : 2019-328 ;Leichtenstein
4332943 29/10/2019
APPLE INC.
One Apple Park Way, Cupertino, California 95014, USA
A California Corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
3380501, 4199877

DELHI
Cl.9; Computers; computer hardware; wearable computer hardware; handheld computers; tablet computers; telecommunications apparatus and instruments; telephones; mobile telephones; smart phones; wireless communication devices for the transmission of voice, data, images, audio, video, and multimedia content; network communication apparatus; handheld digital electronic devices capable of providing access to the internet and for the sending, receiving, and storing telephone calls, electronic mail, and other digital data; wearable digital electronic devices capable of providing access to the internet, for sending, receiving and storing of telephone calls, electronic mail, and other digital data; smart watches; wearable activity trackers; connected bracelets [measuring instruments]; electronic book readers; computer software; computer software for setting up, configuring, operating or controlling mobile devices, mobile telephones, wearable devices, computers, computer peripherals, set top boxes, televisions, and audio and video players; application development software; computer game software; downloadable pre-recorded audio, video and multimedia content; computer peripheral devices; peripheral devices for computers, mobile telephones, mobile electronic devices, wearable electronic devices, smart watches, smart glasses, earphones, headphones, set top boxes, and audio and video players and recorders; wearable computer peripherals; wearable peripherals for use with computers, mobile telephones; mobile electronic devices, smart watches, smart glasses, televisions, set top boxes, and audio and video players and recorders; accelerometers; altimeters; distance measuring apparatus; distance recording apparatus; pedometer; pressure measuring apparatus; pressure indicators; monitors, display screens, head mounted displays, and headsets for use with computers, smart phones, mobile electronic devices, wearable electronic devices, smart watches, smart glasses, televisions, and audio and video players and recorders; smart glasses; 3D spectacles; eyeglasses; sunglasses; spectacle lenses; optical glass; optical goods; optical apparatus and instruments; cameras; flashes for cameras; display screens for computers, mobile telephones, mobile electronic devices, wearable electronic devices, smart watches, smart glasses, televisions, and audio and video players and recorders; keyboards, mice, mouse pads, printers, disk drives, and hard drives; sound recording and reproducing apparatus; digital audio and video players and recorders; audio speakers; audio amplifiers and receivers; motor vehicle audio apparatus; voice recording and voice recognition apparatus; earphones; headphones; microphones; telecommunications; television receivers and monitors; set top boxes; radios; radio transmitters and receivers; global positioning systems (GPS devices); navigational instruments; remote controls for controlling computers, mobile telephones, mobile electronic devices, wearable electronic devices, smart watches, smart glasses, audio and video players and recorders, televisions, speakers, amplifiers, home theatre systems, and entertainment systems; wearable devices for controlling computers, mobile telephones, mobile electronic devices, wearable electronic devices, smart watches, smart glasses, televisions, and audio and video players and recorders; protective films adapted for computer screens; covers, bags, cases, sleeves, straps and lanyards for computers, mobile telephones, mobile electronic devices, wearable electronic devices, smart watches, smart glasses, earphones, headphones, set top boxes, and audio and video players and recorders; selfie sticks; chargers for electronic cigarettes; electronic collars to train animals; electronic agendas; apparatus to check stamping mail; cash registers; mechanisms for coin-operated apparatus; dictating machines; hemline markers; voting machines; electronic tags for goods; prize selection machines; facsimile machines; weighing apparatus and instruments; measures; electronic notice boards; measuring apparatus; wafers [silicon slices]; integrated circuits; amplifiers; fluorescent screens; remote controls; lights conducting filaments [optical fibers]; electric installations for the remote control of industrial operations; lightning arresters; electrolyzers; fire extinguishers; radiological apparatus for industrial purposes; life saving apparatus and equipment; whistle alarms;
animated cartoons; egg-candlers; dog whistles; decorative magnets; electrified fences; portable remote-controlled car retarders; electrically heated socks; electronic voice command and recognition apparatus for controlling the operations of consumer electronics devices and residential systems; personal digital assistants; heat regulating apparatus; thermostats; monitors, sensors, and controls for air conditioning, heating, and ventilation devices and systems; electric regulating apparatus; electric light regulators (dimmers); lighting control apparatus; electrical outlets; electrical and electronic switches; alarms, alarm sensors, and alarm monitoring systems; smoke and carbon monoxide detectors; electric and electronic locks and latches for doors and windows; electric and electronic controls for garage doors; residential security and surveillance systems.

Cl.35; Business management; business administration; business consulting services; career planning, placement, and information services; providing office functions; advertising agency services; advertising, marketing, and promotion services; advertising and marketing consultation; sales promotion services; promoting the goods and services of others; conducting market research; analysis of advertising response and market research; design, creation, preparation, transmission, and streaming services by means of telecommunications networks, computer networks, the Internet, global computer networks and other electronic and communications networks; retail store services in the field of consumer electronics, computer software, and accessories, peripherals, parts, and carrying cases for such products, provided via the Internet and other computer, electronic and communications networks; retail store services featuring entertainment featuring movies, television programs, sporting events, musical works, and audio and audiovisual works, provided via the Internet and other computer, electronic and communications networks; retail store services featuring computer, electronic and entertainment products, telecommunications apparatus, mobile phones, handheld mobile digital electronic devices, and other consumer electronics, computer software, and accessories, peripherals, parts, and carrying cases for such products, provided via the Internet and other computer, electronic and communications networks; product demonstrations provided in-store and via global communications networks and other electronic and communications networks; subscription services, namely, providing subscriptions to text, data, image, audio, video, and multimedia content, provided via the Internet and other electronic and communications networks; providing downloadable pre-recorded text, data, image, audio, video, and multimedia content for a fee or pre-paid subscription, via the Internet and other electronic and communications networks; arranging and conducting of commercial, trade and consumer electronics, computer hardware and software consulting services; computer programming; design of computer databases; electronic data security consultancy; data encryption services; providing computer hardware or software information online; maintenance, repair and updating of computer hardware, software, peripherals, and applications; technical support services, diagnosing and troubleshooting of computer hardware and software problems, and computer help desk services; website creation, design, and maintenance services; website hosting services; providing search engines for obtaining data via the Internet and other electronic communications networks; creating indexes of online information, sites and other resources available on global computer networks and other electronic and communications networks for others; providing, searching, browsing and retrieving information, sites, and other resources available on global computer networks and other electronic and communications networks for others; organizing content of information provided over a global computer network and other electronic and communications networks according to user preferences; providing business, consumer, and commercial information over computer networks and global computer networks; business services, namely, providing computer databases regarding the purchase and sale of a wide variety of products and services of others; compilations of directories for publishing on the Internet and other electronic, computer and communications networks; retail store and online retail store services; retail store services provided via the Internet and other computer, electronic and communications networks; retail store services in the field of books, magazines, periodicals, newsletters, journals and other publications on a wide range of topics of general interest, provided via the Internet and other computer, electronic and communications networks; retail store services in the field of entertainment featuring movies, television programs, sporting events, musical works, and audio and audiovisual works, provided via the Internet and other computer, electronic and communications networks; retail store services featuring computer, electronic and entertainment products, telecommunications apparatus, mobile phones, handheld mobile digital electronic devices, and other consumer electronics, computer software, and accessories, peripherals, parts, and carrying cases for such products, provided via the Internet and other computer, electronic and communications networks; product demonstrations provided in-store and via global communications networks and other electronic and communications networks; subscription services, namely, providing subscriptions to text, data, image, audio, video, and multimedia content, provided via the Internet and other electronic and communications networks; providing downloadable pre-recorded text, data, image, audio, video, and multimedia content for a fee or pre-paid subscription, via the Internet and other electronic and communications networks; arranging and conducting of commercial, trade and consumer electronics, computer hardware and software consulting services; computer programming; design of computer databases; electronic data security consultancy; data encryption services; providing computer hardware or software information online; maintenance, repair and updating of computer hardware, software, peripherals, and applications; technical support services, diagnosing and troubleshooting of computer hardware and software problems, and computer help desk services; website creation, design, and maintenance services; website hosting services; providing search engines for obtaining data via the Internet and other electronic communications networks; creating indexes of online information, sites and other resources available on the Internet and other electronic communications networks; cartography and mapping services; providing an Internet portal allowing users to preview and download electronic books, publications, and other documents; scientific and technological services; industrial design services; industrial analysis and research services; medical research; medical laboratories; information, advisory and consultancy services relating to all the aforesaid.
ONEPLUS TECHNOLOGY (SHENZHEN) CO., LTD.
18C02, 18C03, 18C04, AND 18C05, SHUM YIP TERRA BUILDING, BINHE AVENUE NORTH, FUTIAN DISTRICT, SHENZHEN, GUANGDONG, CHINA.
MANUFACTURER & SERVICE PROVIDER
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069
Proposed to be Used
To be associated with:
2625738
MUMBAI
Cl.9: DATA PROCESSING APPARATUS; ENCODED IDENTIFICATION BRACELETS, MAGNETIC; TABLET COMPUTERS; SMARTPHONES; GLOBAL POSITIONING SYSTEM [GPS] APPARATUS; SLEEVES FOR LAPTOPS; LOUDSPEAKERS; HEADPHONES; ELECTRONIC BOOK READERS; TELEVISION APPARATUS; REMOTE CONTROL APPARATUS; ELECTRICAL ADAPTERS; EYEGGLASSES; BATTERY CHARGERS; BATTERIES, ELECTRIC; DIGITAL TELEVISIONS; SMARTWATCHES.
Cl.35: ADVERTISING; ONLINE ADVERTISING ON A COMPUTER NETWORK; RENTAL OF ADVERTISING TIME ON COMMUNICATION MEDIA; MARKET STUDIES; PROVISION OF COMMERCIAL AND BUSINESS CONTACT INFORMATION; SALES PROMOTION FOR OTHERS; PROVISION OF AN ONLINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES; SYSTEMIZATION OF INFORMATION INTO COMPUTER DATABASES; UPDATING AND MAINTENANCE OF DATA IN COMPUTER DATABASES; RENTAL OF VENDING MACHINES .
Cl.42: TECHNOLOGICAL RESEARCH; RESEARCH AND DEVELOPMENT OF NEW PRODUCTS FOR OTHERS; INDUSTRIAL DESIGN; PACKAGING DESIGN; COMPUTER SOFTWARE DESIGN; COMPUTER VIRUS PROTECTION SERVICES; SOFTWARE AS A SERVICE [SAAS]; CLOUD COMPUTING; ELECTRONIC DATA STORAGE; OFF-SITE DATA BACKUP; WEATHER FORECASTING; OUTSOURCE SERVICE PROVIDERS IN THE FIELD OF INFORMATION TECHNOLOGY.
ONEPLUS TECHNOLOGY (SHENZHEN) CO., LTD.
18C02, 18C03, 18C04, AND 18C05, SHUM YIP TERRA BUILDING, BINHE AVENUE NORTH, FUTIAN DISTRICT, SHENZHEN, GUANGDONG, CHINA.

MANUFACTURER & SERVICE PROVIDER

Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used

To be associated with:

2625738

MUMBAI

Cl.9; DATA PROCESSING APPARATUS; ENCODED IDENTIFICATION BRACELETS, MAGNETIC; TABLET COMPUTERS; SMARTPHONES; GLOBAL POSITIONING SYSTEM [GPS] APPARATUS; SLEEVES FOR LAPTOPS; LOUDSPEAKERS; HEADPHONES; ELECTRONIC BOOK READERS; TELEVISION APPARATUS; REMOTE CONTROL APPARATUS; ELECTRICAL ADAPTERS; EYEGLASSES; BATTERY CHARGERS; BATTERIES, ELECTRIC; DIGITAL TELEVISIONS; SMARTWATCHES.

Cl.35; ADVERTISING; ONLINE ADVERTISING ON A COMPUTER NETWORK; RENTAL OF ADVERTISING TIME ON COMMUNICATION MEDIA; MARKET STUDIES; PROVISION OF COMMERCIAL AND BUSINESS CONTACT INFORMATION; SALES PROMOTION FOR OTHERS; PROVISION OF AN ONLINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES; SYSTEMIZATION OF INFORMATION INTO COMPUTER DATABASES; UPDATING AND MAINTENANCE OF DATA IN COMPUTER DATABASES; RENTAL OF VENDING MACHINES.

Cl.42; TECHNOLOGICAL RESEARCH; RESEARCH AND DEVELOPMENT OF NEW PRODUCTS FOR OTHERS; INDUSTRIAL DESIGN; PACKAGING DESIGN; COMPUTER SOFTWARE DESIGN; COMPUTER VIRUS PROTECTION SERVICES; SOFTWARE AS A SERVICE [SAAS]; CLOUD COMPUTING; ELECTRONIC DATA STORAGE; OFF-SITE DATA BACKUP; WEATHER FORECASTING; OUTSOURCE SERVICE PROVIDERS IN THE FIELD OF INFORMATION TECHNOLOGY.
ONEPLUS TECHNOLOGY (SHENZHEN) CO., LTD.
18C02, 18C03, 18C04, AND 18C05, SHUM YIP TERRA BUILDING, BINHE AVENUE NORTH, FUTIAN DISTRICT, SHENZHEN, GUANGDONG, CHINA.
MANUFACTURER & SERVICE PROVIDER

Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used

To be associated with:
2625738

MUMBAI

Cl.9; DATA PROCESSING APPARATUS; ENCODED IDENTIFICATION BRACELETS, MAGNETIC; TABLET COMPUTERS; SMARTPHONES; GLOBAL POSITIONING SYSTEM [GPS] APPARATUS; SLEEVES FOR LAPTOPS; LOUDSPEAKERS; HEADPHONES; ELECTRONIC BOOK READERS; TELEVISION APPARATUS; REMOTE CONTROL APPARATUS; ELECTRICAL ADAPTERS; EYEGLASSES; BATTERY CHARGERS; BATTERIES, ELECTRIC; DIGITAL TELEVISIONS; SMARTWATCHES.

Cl.35; ADVERTISING; ONLINE ADVERTISING ON A COMPUTER NETWORK; RENTAL OF ADVERTISING TIME ON COMMUNICATION MEDIA; MARKET STUDIES; PROVISION OF COMMERCIAL AND BUSINESS CONTACT INFORMATION; SALES PROMOTION FOR OTHERS; PROVISION OF AN ONLINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES; SYSTEMIZATION OF INFORMATION INTO COMPUTER DATABASES; UPDATING AND MAINTENANCE OF DATA IN COMPUTER DATABASES; RENTAL OF VENDING MACHINES.

Cl.42; TECHNOLOGICAL RESEARCH; RESEARCH AND DEVELOPMENT OF NEW PRODUCTS FOR OTHERS; INDUSTRIAL DESIGN; PACKAGING DESIGN; COMPUTER SOFTWARE DESIGN; COMPUTER VIRUS PROTECTION SERVICES; SOFTWARE AS A SERVICE [SAAS]; CLOUD COMPUTING; ELECTRONIC DATA STORAGE; OFF-SITE DATA BACKUP; WEATHER FORECASTING; OUTSOURCE SERVICE PROVIDERS IN THE FIELD OF INFORMATION TECHNOLOGY.
CENTAGA

4334300  31/10/2019
CENTAGA PRIVATE LIMITED
BT-22/9, Somdutt Chambers (II), Bhikaii Cama Place. New Delhi-110066. Delhi. India
An Indian Company incorporated under the Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.32: Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.

Cl.33: Alcoholic beverages, except beers; alcoholic preparations for making beverages.

Cl.43: Services for providing food and drink; temporary accommodation.
ROOTS PLAY

4334407  31/10/2019
PRESTO INDUSTRIES (EXPORTS)
An Indian Partnership Firm

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
2491729, 2491742, 2795903, 2795917

MUMBAI

Cl.3; Nail Polish; Lipstick; Mascara; non-medicated cosmetics and toiletry preparations; non-medicated dentifrices; perfumery, essential oils; bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations.

Cl.21; Combs; brushes; including cosmetic brushes; make-up brushes; Household or kitchen utensils and containers; cookware and tableware, except forks, knives and spoons; combs and sponges; brushes, except paintbrushes; brush-making materials; articles for cleaning purposes; unworked or semi-worked glass, except building glass; glassware, porcelain and earthenware.
AirQuality Technology (Shanghai) Co., Ltd.
No.1199 Yixian Rd, Shanghai, PRC
A Company duly organized and existing under the laws of People's Republic of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELI

**Cl.11:** Air sterilisers; Air deodorising apparatus; Filters for air conditioning; Air filtering installations; Gas scrubbing apparatus; Ionisation apparatus for the treatment of Air or water; Air purifying apparatus and machines; Germicidal lamps for purifying air; Oil-scrubbing apparatus; Disinfectant apparatus for medical use.

**Cl.40:** Air purification; Air deodorising; Air freshening; Destruction of waste and trash; Water treating; Decontamination of hazardous materials; Processing of oil; Destruction of Waste and trash; Processing of chemical reagents; Custom assembling of materials [for others].
4334806    31/10/2019
ALIVE MEDIA PRODUCTIONS AND ENTERTAINMENT PRIVATE LIMITED
Alive 1 Studio, No.219, 8th Main, Maruthi Layout, Dasarahalli Main Road, Kempapura, Bengaluru – 560024, India
A Company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.
Used Since :15/08/2019
To be associated with:
2370491

CHENNAI
Cl.41; Entertainment services, namely, the production and exhibition of musical events rendered live and through other media; live musical performances; musical exhibitions and performances by professional artists and entertainers; musical and music-related informational programs; provision of online training; online entertainment services; providing digital music for the internet; music library services; education and training in the field of music and entertainment; providing information, commentary and articles in the field of music via computer network; providing multi-media entertainment via a website; music recording; musical concerts by television; music production; music composition services; composition of music for others; music composition and production for videos and films; songwriting services; writing of song lyrics; production of audio and video recordings.
Cl.42; Platform as a service [PaaS] featuring software platforms for transmission of images, audio-visual content, video content and messages; hosting of multimedia entertainment content; electronic storage of digital music.
ALIVE MEDIA PRODUCTIONS AND ENTERTAINMENT PRIVATE LIMITED
Alive 1 Studio, No.219, 8th Main, Maruthi Layout, Dasarahalli Main Road, Kempapura, Bengaluru – 560024, India
A Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.

Proposed to be Used
To be associated with:
2370491

CHENNAI

Cl.41: Entertainment services, namely, the production and exhibition of musical events rendered live and through other media; live musical performances; musical exhibitions and performances by professional artists and entertainers; musical and music-related informational programs; provision of online training; online entertainment services; providing digital music for the internet; music library services; education and training in the field of music and entertainment; providing information, commentary and articles in the field of music via computer network; providing multi-media entertainment via a website; music recording; musical concerts by television; music production; music composition services; composition of music for others; music composition and production for videos and films; songwriting services; writing of song lyrics; production of audio and video recordings.

Cl.42: Platform as a service [PaaS] featuring software platforms for transmission of images, audio-visual content, video content and messages; hosting of multimedia entertainment content; electronic storage of digital music.
CHOSEN

4335232  01/11/2019

Renita Lourdharajan
No. 1106, A tower, The Atlantic, 3, Montieth Road, Egmore, Chennai 600006
A citizen of India

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
Old No. 9, Valliammal Street, First Floor, Kilpauk, Chennai-600010, Tamil Nadu, India.

Used Since :17/08/2019

CHENNAI

Cl.8; Laser hair removal apparatus, other than for medical use.

Cl.10; Dermabrasion apparatus, microdermabrasion apparatus, Light-emitting devices, namely, lamps and LED devices for treatment of a variety of skin conditions, microneedle derma roller.

Cl.21; Microdermabrasion sponges for cosmetic use.

Cl.35; Retail business of cosmeceuticals products, personal hygiene products, skin, body and hair care products, beauty care products, pharmaceutical products and preparations; products relating to dermatology; products relating to trichology; commercial intermediary services related to the purchase and sale of beauty and beauty care products, cosmetics and products for hand care, foot care, nail care and skincare; retail services related to beauty products, wellness products and beauty care products; retail store services featuring cosmeceuticals products, personal hygiene products, skin, body and hair care products, beauty care products, pharmaceutical products and preparations via the internet; information, advisory and consultancy services connected with all the aforementioned services.

Cl.43; Cafe services; food and drink catering; restaurant services; snack-bar services; cafe, cafeteria and restaurant services; bistro services; carry-out restaurants; coffee shop services; preparation of food and beverages; serving food and drinks; banqueting services; arranging of banquets; providing banquet and social function facilities for special occasions.
CHEETOS FLAMIN’ HOT

4335437   01/11/2019

PEPSICO, INC.
700 Anderson Hill Road, Purchase, New York 10577, United States of America
a corporation organized and existing under the laws of North Carolina

Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used
To be associated with:
759951, 759952

DELHI

Cl.29; Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats; snack foods based on fruit, vegetables, cheese, meat, nuts; prepared nuts; edible seeds; potato chips; potato crisps; snack foods.

Cl.30; Coffee; tea; cocoa; artificial coffee; sugar; rice; tapioca; sago; flour; preparations made from cereals; bread; pastries; confectionery; ices; honey; treacle; yeast; baking powder; salt; mustard; vinegar; sauces (condiments); spices; cereals; processed grains; snack food products made from cereal flour; snack food products made from potato flour; snack food products made from rice flour; crackers; taco chips; tortilla chips; flour-based chips; grain-based chips; cereal-based snack food; cereal based food bars; cereal bars and energy bars; rice-based snack food; rice chips; rice crisps; rice crackers; puffed rice; cakes (rice); snack foods made from corn; processed corn; popcorn; roasted corn; puffed corn snacks; maize-based snack products; extruded snacks containing maize; poppadoms; pretzels; granola; granola-based snack bars; cereal seeds, processed; snack bars containing a mixture of grains, nuts and dried fruit [confectionery]; salsas; sauces; coated nuts [confectionery]; granola-based snack foods; maize-based snack products; ready to eat snack foods consisting primarily of grains, corn, cereal or combinations thereof.
PAV+

4335597  01/11/2019

COVIDEN LP
15 Hampshire Street, Mansfield, Massachusetts 02048, United States of America
A Delaware Limited Partnership, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since : 01/10/2009

DELHI

Cl.9; Computer software for triggering and monitoring breath delivery on medical ventilators
Cl.10; Medical ventilators
4336896  04/11/2019
XSEED Education Pte Ltd.
18-08 UE Square, 83 Clemenceau Ave, Singapore-239920, Singapore
A company organized and existing under the laws of Singapore

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Used Since: 04/08/2017

DELHI

Cl.9: Educational software; Educational computer software; Educational software for children; teaching instruments;
Apparatus for teaching; Audiovisual teaching apparatus; Audio visual teaching apparatus; Electronic instructional and
teaching apparatus and instruments; Virtual classroom software; Downloadable computer software for remote monitoring
and analysis; Software and applications for mobile devices; Downloadable applications for use with mobile devices;
Downloadable mobile applications for the management of data; Computer software for use on handheld mobile digital
electronic devices and other consumer electronics; Education software; Graphics software; Communication software;
Training software.

Cl.41: Educational services; conducting classes and online training, distance education and interactive seminars and
symposiums online; vocational guidance (education advice); publication of books & texts, publication of electronic
books, journals, newsletters, magazines, notebooks and volumes online, library services; organization of educational,
cultural, entertainment competitions & shows; educational mobile application and IT enabled educational tools / e-
learning services designed to run on smartphones, tablets, computers and other handheld electronic devices.

Cl.42: Scientific and technological services and research and design relating thereto; industrial analysis and research
services; design and development of computer hardware and software; creation, hosting & maintenance of websites;
providing on-line interactive discussion forums for real-time interaction between computer users; drafting; graphics arts
designing; commercial art designing; animation & special-effects design for others; newspaper & magazine design;
scientific & technological services & research & design relating thereto.
4336904    04/11/2019

XSEED Education Pte Ltd.
18-08 UE Square, 83 Clemenceau Ave, Singapore-239920, Singapore
A company organized and existing under the laws of Singapore

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Used Since :05/01/2019

To be associated with:
1823243, 4336902

DELHI

Cl.9; Educational software; Educational computer software; Educational software for children; teaching instruments; Apparatus for teaching; Audiovisual teaching apparatus; Audio visual teaching apparatus; Electronic instructional and teaching apparatus and instruments; Virtual classroom software; Downloadable computer software for remote monitoring and analysis; Software and applications for mobile devices; Downloadable applications for use with mobile devices; Downloadable mobile applications for the management of data; Computer software for use on handheld mobile digital electronic devices and other consumer electronics; Education software; Graphics software; Communication software; Training software.

Cl.16; Educational magazine, instruction booklets, printed materials, stationery, books included in class 16.

Cl.41; Educational services; conducting classes and online training, distance education and interactive seminars and symposiums online; vocational guidance (education advice); publication of books & texts, publication of electronic books, journals, newsletters, magazines, notebooks and volumes online, library services; organization of educational, cultural, entertainment competitions & shows; educational mobile application and IT enabled educational tools / e-learning services designed to run on smartphones, tablets, computers and other handheld electronic devices.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; creation, hosting & maintenance of websites; providing on-line interactive discussion forums for real-time interaction between computer users; drafting; graphics arts designing; commercial art designing; animation & special-effects design for others; newspaper & magazine design; scientific & technological services & research & design relating thereto.
4337185  04/11/2019
STATWIG TECHNOLOGY SERVICES PRIVATE LIMITED
LEVEL 7, MAXIMUS TOWERS, BUILDING 2A, MINDSPACE COMPLEX, HITECH CITY, HYDERABAD, Telangana, India, 500081
Body Incorporate
Address for service in India/Attorney address:
JITIN TALWAR
413-P SECTOR 6 PANCHKULA HARYANA -134109
Used Since :25/07/2016

CHENNAI
Cl.9;Computer software for developing, building, and operating consumer blockchain applications.
Cl.42;Providing temporary use of non-downloadable computer software for tracking freight over computer networks, intranets and the internet.
GUANGZHOU WANG LAO JI GREAT HEALTH INDUSTRY CO., LTD
Room 106, No. 3 Shuangshan Road, Nansha District, Guangzhou City, Guangdong Province, China
A company duly organized and existing under the laws of China

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used

DELHI

Cl.30; Coffee; iced tea; tea-based beverages; herbal tea beverages; tea-based beverages with fruit flavoring; scented tea beverages; honey; sherbets [ices]; ice cubes; aromatic preparations for food; tea capsules, filled; oolong tea; chamomile tea; jasmine tea; ginseng tea; earl grey tea; coffee beverages; ginger juice [beverage]; cocoa bean beverages; tea-based iced beverages; cocoa beverages with milk; chocolate beverages with milk; vanilla flavorings for food or beverages; malt extracts used as flavorings for beverages; fruit flavourings, other than essential oils, for beverages.

Cl.32; Beverages based on beans; plant-based beverages; non-alcoholic beverages; mineral water [beverages]; non-alcoholic beverages flavored with tea; fruit juices; waters [beverages]; soda pops; orgeat; whey beverages; sorbets [beverages]; fruit beverages; cola beverages; isotonic beverages; coconut water [beverage]; coconut juice [beverage]; sugarcane juice [beverage]; seaweed-based beverages; de-alcoholized beverages; aloe juice beverages; syrups for beverages; malt syrups for beverages; jaljira (beverage made from cumin powder); rice-based and soya-based beverages, other than milk substitutes; powders used in the preparation of fruit-based drinks; isotonic drinks; green vegetable juice beverages.
4338016  05/11/2019
GUANGZHOU WANG LAO JI GREAT HEALTH INDUSTRY CO., LTD
Room 106, No. 3 Shuangshan Road, Nansha District, Guangzhou City, Guangdong Province, China
A company duly organized and existing under the laws of China

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
DELHI
Cl.30; Coffee; iced tea; tea-based beverages; herbal tea beverages; tea-based beverages with fruit flavoring; scented tea beverages; honey; sherbets [ices]; ice cubes; aromatic preparations for food; tea capsules, filled; oolong tea; chamomile tea; jasmine tea; ginseng tea; earl grey tea; coffee beverages; ginger juice [beverage]; cocoa bean beverages; tea-based iced beverages; cocoa beverages with milk; chocolate beverages with milk; vanilla flavorings for food or beverages; malt extracts used as flavorings for beverages; fruit flavourings, other than essential oils, for beverages.

Cl.32; Beverages based on beans; plant-based beverages; non-alcoholic beverages; mineral water [beverages]; non-alcoholic beverages flavored with tea; fruit juices; waters [beverages]; soda pops; orgeat; whey beverages; sorbets [beverages]; fruit beverages; cola beverages; isotonic beverages; coconut water [beverage]; coconut juice [beverage]; sugarcane juice [beverage]; seaweed-based beverages; de-alcoholized beverages; aloe juice beverages; syrups for beverages; malt syrups for beverages; jaljira (beverage made from cumin powder); rice-based and soya-based beverages, other than milk substitutes; powders used in the preparation of fruit-based drinks; isotonic drinks; green vegetable juice beverages.
CAPITALAND HOPE FOUNDATION

4338134 05/11/2019

CAPITALAND LIMITED
168 Robinson Road, #30-01 Capital Tower, Singapore 068912
A company incorporated in Singapore

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since : 29/11/2011

To be associated with:
1300002, 1300004, 1434683, 1844329

DELHI

Cl. 35; Charitable services, namely, organizing and conducting volunteer programmes and community service projects; business management and administration; business consultancy services relating to management, marketing and promotion of fund raising campaigns; advertising and promotional services; information, advisory and consultancy services relating to the aforesaid services

Cl. 36; Fund raising; charitable fund raising; charitable collections; arranging charitable collections [for others]; charitable services, namely financial services; organising collections; financial assistance; financial sponsorship; financial sponsorship of entertainment, educational, cultural, recreational and sporting events, gala nights; organising financial collections through charitable events, exhibitions and competitions; information, advisory and consultancy services relating to the aforesaid services

Cl. 41; School (Education); teaching; nursery schools; arranging and conducting of conferences; arranging and conducting of congresses; Book publishing; Program production; entertainment; Training services; Career counselling [education or training advice]; Career information and advisory services [educational and training advice]
LES PAUL
4339940 06/11/2019
GIBSON BRANDS, INC.
309 Plus Park Boulevard, Nashville, TN 37217
A company organised and existing under the laws of the state of Delaware
Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used
To be associated with:
2843984, 2853768

DELHI
Cl.9; Cell phone covers; Cell phone faceplates; Cell phone cases
Cl.14; Horological and chronometric instruments and cases therefor; Horological and chronometric instruments and parts thereof; Jewelry; Key chains as jewelry; Key chains of precious metal
Cl.16; Bumper stickers; Pens; Posters
Cl.20; Furniture
Cl.21; Beverage glassware
Cl.28; Musical toys; Toy figures; Toy model guitars; Toy models
AURAWELL ESSENTIALS

4340958 07/11/2019
VAIKUNTH S. DEMPO
DEMPO TRADE CENTRE, 1ST FLOOR, PATTO PLAZA, PANAJI, GOA
PROPRIETOR

Address for service in India/Attorney address:
VENKATESH AMEYA NAYAK SALATRY
#401 Citi Center, Patto Plaza, Panaji, Goa

Proposed to be Used
MUMBAI

Cl.3; Bleaching preparations and other substances for laundry use; products in relation to cleaning, polishing, scouring and abrasive preparations; soaps; perfumery, essential oils, cosmetics, hair lotions; dentifrices.

Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; books; bookbinding material; photographs; stationery; plastic sheets, sacks and bags for wrapping and packaging; adhesives for stationery or household purposes; artists' materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); printers' type; printing blocks

Cl.35; Advertising; business management; business administration; office functions

Cl.39; Transport; packaging and storage of goods; travel arrangement
JOHNNIE WALKER THE JOURNEY
4341730  08/11/2019
DIAGEO BRANDS B.V.
Molenwerf 12, 1014 BG, Amsterdam, The Netherlands
A company organized and existing under the laws of The Netherlands

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used
To be associated with:
2737589
DELHI
Cl.39; Travel organisation, travel consultancy, travel arrangement, travel booking services
Cl.43; Providing for temporary accommodation, providing food and drink
ARLEI LEATHER GROUP

4343882  11/11/2019
CURTIEMBRE ARLEI S.A
Bouchard 2840, Lanús Oeste (1824), Buenos Aires, Argentina Cuit: 30-52195813-4

Address for service in India/Attorney address:
CLASIS LAW & ASSOCIATES
Dr. Gopal Das Bhawan, 14th Floor, 28, Barakhamba Road, New Delhi 110001

Proposed to be Used
MUMBAI

Cl.18; Leather; bulk leather; Tanned leather; tanned leather of animals; raw leather; raw or semi-finished leather; polyurethane leather; thick leathers; Leather and imitation leather.

Cl.35; Collective advertising and marketing activities; commercial management; business management; strategic business analysis; commercial profit analysis; commercial data analysis; market analysis; product demonstration; demonstration of products for advertising purposes; development of business strategies; development of advertising and marketing strategies; dissemination of advertisements over the Internet; dissemination of advertisements; preparation of commercial reports; Market studies; commercial management of licenses for third-party products and services; product marketing; organization and holding of exhibitions and trade fairs; advertising; online advertising; Internet advertising; Sales representative services.
FACEBOOK

4346034 13/11/2019
FACEBOOK, INC.
1601 Willow Road, Menlo Park, California 94025, United States of America
a Delaware corporation

Address for service in India/Attorney address:
ANA LAW GROUP
Indiabulls Finance Centre, Tower-2, 11th Floor, 1103, Elphinstone Road, Mumbai - 400013, India

Proposed to be Used

To be associated with:
2309996, 2309997, 2399531

MUMBAI

Cl.16; Printed matter; Publications, in the nature of magazines, books, pamphlets manuals, printed guides, catalogues, photographs, pictures, calendars, prints; Magazines; Books; Pamphlets; Manuals; Printed guides; Catalogues; Photographs; Stationery; Pictures; Diaries; Printed calendars; Photograph albums; Prints; Writing instruments, namely, pens, pencils, markers, crayons, and highlighters; Personal organizers; Address books; Note books; Office requisites, namely, file folders, binders, paper clips, erasers, paper weights, and note pads; Stickers; Posters; Business cards and non-magnetically encoded identity cards; Pens; Non-magnetically encoded gift cards

Cl.18; Bags, namely, all purpose sports bags, all purpose carrying bags, bags and hold-alls for sports clothing, tote bags, book bags, carry-all bags, traveling bags, duffle bags, backpacks, beach bags, belt bags, clutch bags, cosmetic bags sold empty, gym bags; Leather and imitations of leather; Animal skins and hides; Trunks for traveling; Parasols; Walking sticks; Pocket books; Handbags; Wallet; Credit card cases; Drawstring pouches; Attaché cases; Umbrellas; Briefcase-type portfolios; Tote bags

Cl.20; Picture frames

Cl.21; Thermally insulated containers for food and beverages; Portable plastic coolers; Portable metal coolers; Coasters not of paper and not being table linen; Bottle openers; Pitchers; Plastic buckets; Plastic cups; Serving trays not of precious metal; Bottle stands; Mugs; Cups; Foam drink holders; Storage jars; Glass and porcelain giftware, in particular, vases, ornaments, plates, cups, jars, and decorative boxes; Figurines made from glass, porcelain, ceramics, earthenware, and china; Beverage glassware; Water bottles sold empty

Cl.28; Virtual, augmented, and mixed reality headsets and helmets, and hardware, and peripherals adapted for use in playing electronic and interactive multimedia games; Virtual reality headsets for playing video games for connection to computers, video game consoles, handheld video game consoles, tablet computers, mobile devices, and mobile phones in order to enable virtual reality experiences; Electronic and interactive multimedia game consoles; Video game interactive remote control units; Wearable peripherals for playing video games specially adapted for computers, video game consoles, handheld video game consoles, tablet computers, mobile devices, and mobile telephones; Game controllers for computer games; Audio and visual headsets for use in playing video games; Hand-held units for playing electronic, computer, interactive, and video games; Gaming devices, mobile gaming devices, namely, gaming machines with or without video output for playing computer games and video games; Computer game consoles for use with an external display screen or monitor; Apparatus for electronic games other than those adapted for use with an external display screen or monitor; Apparatus for electronic games adapted for use with an external display screen or monitor; Apparatus for electronic games adapted for use with an external display screen or monitor; Bags specially adapted for handheld video games and video game consoles; Computer and video game joysticks; Computer gaming consoles for recreational game playing; Fitted plastic films known as skins for covering and protecting electronic game playing apparatus, namely, video game consoles and hand-held video game units; Game controllers in the nature of keyboards for computer games; Games adapted for use with television receivers; Gaming headsets adapted for use in playing video games; Hand held joy stick units for playing video games; Handheld game consoles; Hand-held electronic games adapted for use with television receivers only; Hand-held games with liquid crystal displays; Hand-held units for playing electronic games for use with external display screen or monitor; Video game machines; LCD game machines; Player-operated electronic controllers for electronic video game machines; Protective carrying cases specially adapted for handheld video games and video game consoles; Stand-alone video game machine; Stands for electronic game playing apparatus, namely, video game consoles and hand-held video game units; Tabletop units for playing electronic games other than in conjunction with a television or computer; Video game interactive hand held remote controls for playing electronic games; Controllers for game consoles; Arcade video game machines
ALIVECOR

4348276  15/11/2019

ALIVECOR, INC.
444 Castro Street, Suite 600 Mountain View, CALIFORNIA UNITED STATES 94041
A Delaware Corporation

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used

DELHI

Cl.9; Computer hardware, software, and peripheral devices for use with mobile computer systems and smartphones, all for medical and veterinary use in monitoring patient physiological indicators and in transmitting physiological health data to patient's healthcare providers.

Cl.42; Software as a Service (SaaS) services and application service provider services, namely, developing, hosting, managing, and maintaining applications, software, web services, and websites, all for medical use in monitoring and analyzing patient physiological activity and in transmitting and storing physiological health data; Providing temporary use of non-downloadable software for use in monitoring, recording, screening, storing, tracking, reporting, transmitting and analyzing patient data and physiological indicators via wireless, optical and electronic communications network.
KARDIA PRO

4348278  15/11/2019

ALIVECOR, INC.
444 Castro Street, Suite 600 Mountain View, CALIFORNIA UNITED STATES 94041

A Delaware Corporation

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used

DELHI

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KARDIASTATION
4348279  15/11/2019
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444 Castro Street, Suite 600 Mountain View, CALIFORNIA UNITED STATES 94041
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RAHUL CHAUDHRY & PARTNERS
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Miraflo

4348547  15/11/2019
SANJAY M CHUGH
3301/A, Oberoi Sky Heights, Lokhandwala Complex, Andheri (W), Mumbai 400053
Proprietorship

Address for service in India/Attorney address:
SAMEER WALIMBE
1802, Siddhachal Phase V, Pokhran Road No. 2, Thane (W) 400610

Proposed to be Used
MUMBAI

Cl.8; Hand tools and implements, Hygienic and beauty implements, Hair styling appliances, Hair cutting and removal implements.

Cl.9; Recorded content, downloadable ring tones for mobile phones, Media content, animated cartoons, Software, computer software, recorded.

Cl.11; Sanitary installations, water supply and sanitation equipment, Water purification, desalination and conditioning installations, Sanitary and bathroom installations and plumbing fixtures

Cl.14; Gemstones, pearls and precious metals, Jewelry, Statues and figurines.

Cl.15; Musical Instruments, Keyboard Instruments, Woodwind Instruments, Brass Instruments, Musical accessories.

Cl.16; Paper, cardboard and goods made from paper materials, printed matter; Works of art and figurines of paper and cardboard, and architects' models,

Cl.18; Leather and imitations of leather, Umbrellas and parasols, Luggage, bags, wallets and other carriers

Cl.20; Furniture, mirrors, picture frames; Non-metallic hardware, Locks and keys, Furniture and furnishings

Cl.21; Household and kitchen utensils Statues, figurines, plaques and works of art.

Cl.22; Raw textile fibers and substitutes, Slings and bands, Ropes and strings, Nets.

Cl.24; Textile goods, and substitutes for textile goods, Coverings for furniture, Labels, Linens.

Cl.25; Clothing, footwear, headgear, bathing caps, aprons, babies' pants, bath sandals, bath slippers, beach shoes.

Cl.26; Artificial fruit, flowers and vegetables, Hair ornaments, hair rollers, hair fastening articles, and false hair, Accessories for apparel, sewing articles and decorative textile articles.

Cl.27; Carpets, rugs, mats and matting, Floor coverings, Vehicles mats, Artificial ground coverings, Wall and ceiling coverings.

Cl.28; Games and playthings, Sporting articles and equipment

Cl.31; Fresh fruits, nuts, vegetables and herbs, Malts and unprocessed cereals, Flowers.

Cl.35; Retail and wholesale services, Advertising, marketing,

Cl.43; Services for providing food and drink, Catering, Event facilities and temporary office and meeting facilities, Provision of food and drink.
CONTRAIL

Priority claimed from 06/06/2019; Application No. : 88462328 ;United States of America

4348569  15/11/2019

JUNIPER NETWORKS, INC.
1133 Innovation Way Sunnyvale California 94089 USA
a Corporation of Delaware

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Cl.9; Computer hardware; computer software, namely, operating system software; computer software, namely, operating system programs for router management services; computer hardware and software for interconnecting, establishing, managing, securing, monitoring, controlling, operating, virtualizing, optimizing, configuring, deploying, maintaining, accessing and troubleshooting router management protocols, network infrastructure, and local, wide, and global area networks; computer hardware and software for routing and switching, transmitting, processing, filtering, analyzing, securing, and storing data, video or voice traffic, packets, or other forms of communications; computer software for providing security functionality in networks, such as providing firewall filters, access control, (VPN) virtual private networks, interoperability with router security protocols and protection against network intrusion and viruses; computer software, namely, open network application platform for the development, deployment, testing, configuration, monitoring, and hosting of network applications; non-downloadable software for interconnecting, establishing, managing, securing, monitoring, controlling, operating, virtualizing, optimizing, configuring, deploying, maintaining, accessing and troubleshooting router management protocols, network infrastructure, and local, wide, and global area networks; non-downloadable software for routing and switching, transmitting, processing, filtering, analyzing, securing, and storing data, video or voice traffic, packets, or other forms of communications; non-downloadable computer software for providing security functionality in networks, such as providing firewall filters, access control, (VPN) virtual private networks, interoperability with router security protocols and protection against network intrusion and viruses; non-downloadable computer software, namely, open network application platform for the development, deployment, testing, configuration, monitoring, and hosting of network applications; non-downloadable computer software applications and facilitates interactions with other computers and peripherals across enterprise networks; non-downloadable computer software for network management.

Cl.37; Installation, maintenance, and repair services in the fields of computers, telecommunications, networking, communications, and network security.

Cl.41; Educational services, namely, providing training and educational courses on interconnecting, establishing, managing, securing, monitoring, troubleshooting, operating, and accessing computer hardware and software, peripherals, operating systems, local, wide, and global area networks, network infrastructure, network security, web browsers, and electronic devices; providing online and in person tutorial and training sessions in the field of computer hardware and software, peripherals, operating systems, local, wide, and global area networks, network infrastructure, network security, web browsers, and electronic devices; developing educational manuals and guides for others in the field of computer hardware and software, peripherals, operating systems, local, wide, and global area networks, network infrastructure, network security, web browsers, and electronic devices.

Cl.42; Design and development of computer hardware and software; computer programming; providing consultation services for developing computer systems, applications, architecture and computer hardware, software and firmware, namely, application development computer software programs; operation, design and development of computer software applications, namely, network efficiency improvement software, storage design and cloud security and data center design; consulting in the field of cloud computing, data center infrastructure, computer network and network infrastructure management, and computer network security; technical support services, namely, troubleshooting in connection with hardware and software for interconnecting, managing, securing, monitoring, controlling, operating, virtualizing and accessing local and wide area networks, computers, and telephony systems; design, testing, engineering, research and advisory services relating to computers, telecommunications technology, telephony systems, networks, computer software, computer hardware, computer programming, and network security; non-downloadable software for computer network management, network infrastructure management, information technology infrastructure, and data center infrastructure; non-downloadable software for interconnecting, establishing, managing, securing, monitoring, controlling, operating, virtualizing, optimizing, configuring, deploying, maintaining, accessing and troubleshooting router management protocols, network infrastructure, and local, wide, and global area networks; non-downloadable software for routing and switching, transmitting, processing, filtering, analyzing, securing, and storing data, video or voice traffic, packets, or other forms of communications; non-downloadable computer software for providing security functionality in networks, such as providing firewall filters, access control, (VPN) virtual private networks, interoperability with router security protocols and protection against network intrusion and viruses; non-downloadable computer software, namely, open network application platform for the development, deployment, testing, configuration, monitoring, and hosting of network applications; non-downloadable operating system software that hosts computer software applications and facilitates interactions with other computers and peripherals across enterprise networks; non-downloadable computer software...
programs for use in accessing, navigating, browsing, and transferring information, and distributing and viewing computer programs; nondownloadable computer programs for use in accessing and viewing computer network infrastructure and systems; nondownloadable programmable computer software application for mobile devices, televisions, and other video devices; computer software for network management.